

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 220 OF 2019**

IN THE MATTER OF:

ADIL ANSARI

...APPLICANT

VERSUS

M/s CL GUPTA EXPORTS PVT LTD & Ors

...RESPONDENTS

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589

RESPONDENT NO.1

THROUGH



**R.V.PRABHATH
ADVOCATE
K-13, LGF,
KAILASH COLONY,
NEW DELHI - 110048
PH: 8001622962
EMAIL: RVPRABHATH9@GMAIL.COM**

**NEW DELHI
DATE: 25.11.2020**

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 220 OF 2019

ADIL ANSARI
S/O MOHD. NAUSHAD ANSARI,
MOB: 9614861414
ADD: 2 NEW SILAMPUR, GARHI MEDHU,
NEW DELHI – 110053

....APPLICANT

VERSUS

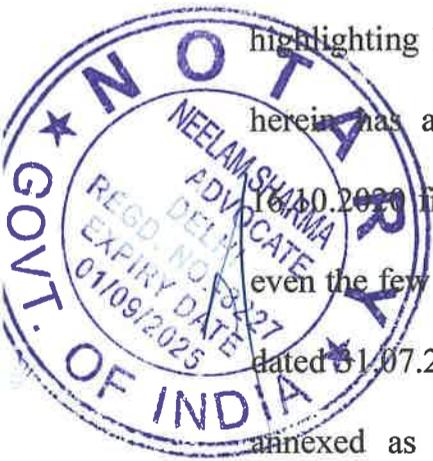
- 1. M/S CL GUPTA EXPORTS LTD.
18 KM. STONE, DELHI ROAD,
VILLAGE – JIVAI,
JYOTIBAPHULE NAGAR (AMROHA),
UTTAR PRADESH – 244 221
- 2. UTTAR PRADESH POLLUTION CONTROL BOARD
THROUGH ITS CHAIRMAN/SECRETARY
BUILDING NO. TC-12V, VIBHUTI KHAND,
GOMTI NAGAR, LUCKNOW
UTTAR PRADESH – 226 010
- 3. CENTRAL POLLUTION CONTROL BOARD,
THROUGH ITS CHAIRMAN/SECRETARY
“PARIVESH BHAVAN” EAST ARJUN NAGAR,
NEAR – KARKARDUMA COURT,
SHAHDARA, DELHI
- 4. CENTRAL GROUND WATER AUTHORITY (CGWA)
WEST BLOCK -2, WING -3,
RK PURAM, SECTOR – 1,
NEW DELHI – 110 066

..... RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 1/**M/S CL GUPTA EXPORTS PVT LTD**

I, Teevra Gupta s/o Anil Gupta, Age – 48 years r/o 2, Anand Lok, Andrewsganj, South Delhi, New Delhi – 110049, do hereby solemnly affirm and state as under:

1. That I am a Director in Respondent No.1 company, authorised to represent the Respondent No.1 and conversant with the facts of the case.
2. That in response to the Compliance Status Report by the Central Pollution Control Board (CPCB)/Respondent No. 3 that was uploaded onto the website of the Hon'ble Tribunal on 05.08.2020, a copy of which was not served to us, Respondent No. 1 has filed a detailed reply specific responses against the penalties being imposed. A copy of said reply dated 05.11.2020 to the CPCB Compliance Status Report alongwith annexures therein, is marked herewith and annexed as **ANNEXURE A-1**.
3. That said CPCB Compliance Report was in turn based on the Respondent No. 2/UP Pollution Control Board (UPPCB) compliance report dated 30.07.2020, which was also apparently uploaded onto the website of the Hon'ble Tribunal on 05.08.2020, a copy of which was not served to us. The Respondent No. 1 herein vide its reply dated 16.10.2020 filed a detailed item-by-item response, highlighting how each and every obligation cast upon the Respondent No. 1 herein has already been fully complied with. A copy of said reply dated 16.10.2020 filed with the UPPCB and also marked to the CPCB demonstrating even the few minor points marked as "partially compliant" in the UPPCB report dated 31.07.2020 have been fully complied with which is marked herewith and annexed as **ANNEXURE A-2**. The Respondent No. 1 has always been compliant with the law.



4. That as noted in the aforesaid replies, there are further calculation errors in the environmental compensation for alleged illegal extraction of ground water and the corrected figure after accounting for these errors, is Rs. 37,53,600 (Rs. Thirty Seven Lakhs, Fifty Three Thousand and Six Hundred), which also been paid under protest on a without prejudice basis.
5. That the issue of ground water extraction by the Respondent No. 1 has now become moot in view of the new notification dated 24.09.2020, issued the Ministry of Environment, Forests and Climate Change creating a system for seeking approval for groundwater extraction for both industrial and drinking/domestic purposes. A copy of the Ministry of Environment, Forests and Climate Change notification S.O. 3289 (E) dated 24.09.2020, which is marked herewith and annexed as **ANNEXURE A-3**.
6. That pursuant to the above-mentioned notification dated 24.09.2020, the Respondent No. 1 herein filed an application letter dated 12.10.2020 followed by online applications on 04.11.2020 with Respondent No. 4/its authorized officer, requesting approval for usage of groundwater for domestic purposes as well as fresh water for handicraft industry. A copy of the application dated 12.10.2020 and the online applications of 04.11.2020 filed by the Respondent No. 1 with the Respondent No. 4 CGWA/its authorized officer under the S.O. 3289 (E) dated 24.09.2020, is marked herewith and annexed as **ANNEXURE A-4 (COLLY)**.
- That on 04.11.2020, approvals have now been granted on the Respondent No. 1's online application under the above-mentioned notification dated 24.09.2020, as far as drinking water/domestic use within our premises is concerned, a copy of which is marked herewith and annexed as **ANNEXURE A-5 (COLLY)**. The application for industrial use within our premises is pending as on the date of this affidavit.

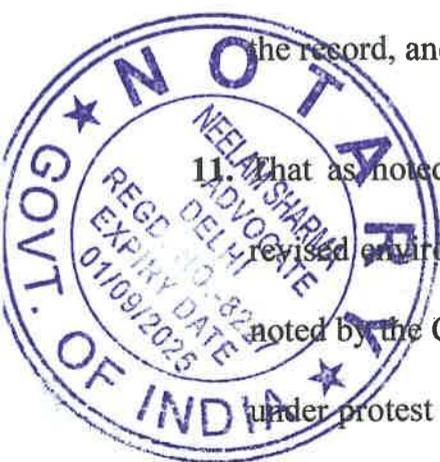


8. That the Respondent No. 1 company only operates two borewells that are located as indicated on the drawing/map of the premises marked herewith and annexed as ANNEXURE A-6. As further elaborated upon in the I.A. No. 273 of 2020, post the order of this Hon'ble Tribunal, the company did not extract any groundwater for industrial use, but only for domestic/drinking purpose. Domestic/drinking purpose, in accordance with the NBC standards as approved by CGWA itself, can also exist in factories. In the Respondent No. 1's case, domestic/drinking purpose covers the residential units where approximately 1200 persons (including family) are living, as well as the water required for drinking, bathroom and canteen purposes within the premises.

9. That as noted in the aforesaid replies, as far as the alleged violation of ZLD norms for effluent discharge is concerned, the Respondent No. 1 has clarified to the CPCB as to how the testing reports both during, before and after the joint inspection report of 16.10.2019 all point to the discharge being within the permissible norms. Accordingly, the Respondent No. 1 herein has filed evidence to demonstrate that there was/is, in fact, no violation of ZLD norms.

10. That the Respondent has otherwise always ensured that there is appropriate ETP and STP systems within the premises. Clear photographs of the ETP/STP for each of the divisions/ residential block, which have been provided to the UPPCB/CPCB on several occasions, is once again annexed for the purposes of the record, and marked herewith as ANNEXURE A-7 (COLLY.).

11. That as noted in the aforesaid replies filed with the CPCB and UPPCB, the revised environmental compensation for alleged disposal of hazardous waste as noted by the CPCB in its compliance report of 05.08.2020 has already been paid under protest on a without prejudice basis even though the Respondent has filed evidence that the disposal was done precisely in accordance with law.



- 12. That the Respondent No. 1 has, over the period of 2018-2020, significantly invested more than Rs. 5 Crores for the improving the capacity and efficiency of the water purification, recycling and re-use systems in the premises, to reduce the total consumption of fresh water, especially for industrial use.
- 13. That in any event the Respondent No. 1 company has engaged the National Environmental Engineering Research Institute (NEERI) to provide a report on the compliance status of the Respondent No. 1's premises, the water conditions, as well on the re-use of water on the ETP/STP.
- 14. That the Respondent No. 1 company has otherwise complied with all requirements in law as well as this Hon'ble Tribunal's orders and has always acted in compliance with the law.
- 15. That the present additional affidavit is being filed *bona fide* and to bring on record relevant and material facts and documents on record.
- 16. That the documents being filed with this additional affidavit are the true and correct copies of the original, and are within the knowledge and notice of the Respondents. As such, no prejudice would be caused to them in the event this Hon'ble Tribunal takes the same on record.

17. That the contents of this affidavit are true to the best of my knowledge and belief as per the records maintained by the Respondent No. 1 company.



Identify the Deponent who has signed/put J. in my presence
 P. V. Prashant Sharma



VERIFICATION

I, Teevra Gupta, the deponent, do hereby verify that the contents of this Affidavit from Paragraph 1 to 16 are true to my personal knowledge and belief.

Signed and verified on this 30 NOV 2020 day of November 2020 at Delhi

NOTARY (Govt. of India)
 Neelan Sharma
 Advocate
 Ch. No. 185A, Gate No. No. 11,
 Patiala House Courts,
 New Delhi-110001
 My 9899408301



30 NOV 2020

ANNEXURE - A 1

C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

CLG/HR-31/20-21/101

5.11.2020

The Chairman
Central Pollution Control Board
Parivesh Bhawan East Arjun Nagar
New Delhi-110032

Subject: Compliance Status Report of the unit in the matter of Adil Ansari Vs. M/s. C. L. Gupta Exports Pvt. Ltd. & Ors. in O.A. No. 220/2019, filed on 05.08.2020

Dear Sir,

We write with reference to the above report filed with the Hon'ble NGT in the captioned matter.

You may note that we have already filed a compliance status report on 16.10.2020 with the UPPCB and a copy of the same was also marked to your good offices.

We write this letter with specific reference to the penalties recommended to be imposed upon us for the past and we submit the following:

A. Violation of ZLD Norms:

In paragraph 5 (d) of your report you have stated that in the absence of a 2-stage filtration system the possibility of dilutions of ETBs with fresh water could not be ruled out. You had further stated that it is not clear from the reports of July 2019, as to which division of our factory the reports pertain to.

We submit that it is certainly possible to remain within the prescribed norms even without the 2-stage filtration system, as detailed in **Annexure-I** hereto. This was a system in place during the period of March to October 2019, and this was also communicated to the UPPCB vide our letters dated 4.12.2019 (**Annexure-II**). However, the UPPCB completely ignored the submission during the inspection. We humbly submit that so long as we are maintaining within the prescribed limits all parameters, we should not be penalised.

The reports from July 2019 that were previously filed with your good offices do indicate their respective divisions that they pertain to, by reference to the name of the responsible person. Inadvertently, the NABL accredited laboratory mentioned the name of the responsible person rather than by the department name. You may kindly consider the below details:

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020


TRUE COPY

Report Ref No.	Description of the Division	Responsible Person
RTCL-29081/2019-20/Q2D-192007001012	ETP Untreated Water Glass Div.	Mr. Partush
RTCL-29081/2019-20/Q2D-192007001013	ETP Treated Water Glass Div.	Mr. Partush
RTCL-29081/2019-20/Q2D-192007001015	STP Treated Water Glass Div.	Mr. Partush
RTCL-29081/2019-20/Q2D-192007001014	STP Untreated Water Glass Div.	Mr. Partush
RTCL-29058/2019-20/Q2D-192007000968	STP Treated Water Metal Div.	Mr. Shrikant
<u>Note:</u> For the Wood division, there is no chemical process and the very limited usage of chemicals, if any, from time to time, is merged with the ETP of the Glass Division		

These reports of July 2019 are once again attached for your reference as **Annexure III**.

Moreover, you may kindly consider that similar reports were also filed with the UPPCB in January 2020 as well as in June 2020. These are attached herewith as **Annexure IV** and **Annexure -V**, respectively. These reports were accepted by the UPPCB and therefore, we humbly submit that the mere non-mentioning of the division name ought not to be considered as a negative reason to impose such a high penalty.

Therefore, we only request that the penalty for alleged violation of the ZLD norms be completely waived. We are certainly not a habitual offender in anyway and we have always strived to ensure full compliance.

B. Hazardous Waste:

We note from your report that you acknowledge that we have disposed of hazardous waste in accordance with the required norms, and you have acknowledged that we have filed of the requested documents. You have, however, indicated that these were not presented earlier with the UPPCB.

We humbly submit that this was informed to the UPPCB in 2019 itself and ultimately, since we have done regular reporting to the UPPCB, we believed that the UPPCB had all the requisite information. We had also filed these documents with the UPPCB several times vide our letters dated 16.10.19, 14.01.2020 and 17.10.2020.

Nevertheless, even though we believe that there was no violation committed by us, we are depositing the penalty imposed in this respect under protest. We had previously deposited ₹ 1 lakh vide reference RTGS-UTR-No. SBIN220171867465 dated 19.06.2020 and the remaining rupees 6,12,567/- (Six Lacs Twelve Thousand Five Hundred Sixty Seven) has now been deposited vide reference RTGS-UTR-No. SBINR52020110500162607 dated 05.11.2020.


TRUE COPY.

C. Groundwater extraction:

We note in your report that the lock down period may be excluded for the purposes of imposition of penalty, subject to proof of non-operation status during the same period. Please find enclosed herewith **Annexure-VI** as proof that our factory was shut down between 21.03.2020 and 10.05.2020. Moreover, no wet processes were undertaken until 28.05.2020 due to COVID-19 situation and non-availability of labour. As your good self may appreciate, we do not have separate evidence for this purpose and therefore, we are annexing a notarised affidavit for the purposes of stating that no wet processes were undertaken until 28.05.2020 (**Annexure-VII**). Therefore, a total of 69 days (21.03.2020 till 28.05.2020) may be excluded for the purposes of penalty.

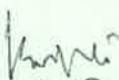
Further, we note that for the period 21.12.2018 till 30.05.2020, you have assumed that we were withdrawing 175 m³/day for the purposes of penalty calculation. This was arrived at by assuming that our total requirement was 330 m³/day. However, as per the actual meter readings for this period, we have consumed only a total of 102,448 KL. Attached herewith as **Annexure-VIII** is evidence of our meter readings during the period as proof of the same. Further, as you have rightly noted, we have approval for 155 KL a day (which translates to 71,300 KL for the relevant period). Therefore, we humbly submit that the actual quantum for which penalty may be imposed is only 31,148 KL for the relevant period.

In view of the above, we humbly submit that the penalty imposition, if at all, can only be calculated for 460 days (20.12.2018 to 21.03.2020 plus 28.05.2020 to 30.05.2020) and on the basis of 31,148 KL. As per the formula indicated by your good self, this only comes down to **Rs. 37,53,600.** [68 (m³/day) * 120 (Rs/m³) * 460 * 1]. You may kindly note that this amount has already been paid under protest on 19.06.2020, vide reference RTGS-UTR No. SBIN220171842298.

Accordingly, we only submit that there is no further penalty to be payable by us on this ground. We humbly also submit that this penalty amount was paid under protest because we believe that no penalty is imposable on us in the first place and we have already pursued our appropriate legal remedies in this respect.

We request you to take this on record. A copy of the same is also been filed with the UPPCB.

Thanking You
Your sincerely,


(Teevra Gupta)
Director

CC: 1-Member Secretary, UPPCB.
2-DM-Amroha.
3-RO, UPPCB, Bijnore


TRUE COPY

8th Mar, 2016
Bachir Achour
Université de Biskra
Dear Lalinda,

You can reduce COD and BOD by adding hydrogen peroxide to the wastewater solution. The hydrogen peroxide will chemically attack the organics in the wastewater, degrading them and reducing the measured COD and BOD.

Hydrogen peroxide (H₂O₂) has been used to reduce the BOD and COD of industrial wastewaters for many years. While the cost of removing BOD and COD through chemical oxidation with hydrogen peroxide is typically greater than that through physical or biological means, there are nonetheless specific situations which justify the use of hydrogen peroxide. These include: Predigestion of wastewaters which contain moderate to high levels of compounds that are toxic, inhibitory, or recalcitrant to biological treatment (e.g., pesticides, plasticizers, resins, coolants, and dyestuffs);

- Pretreatment of high strength / low flow wastewaters – where biotreatment may not be practical – prior to discharge to a Publicly Owned Treatment Works (POTW);
- Enhanced separation of entrained organics by flotation and settling processes; and
- Supply of supplemental Dissolved Oxygen (DO) when biological treatment systems experience temporary overloads or equipment failure.

As indicated by these examples, H₂O₂ can be used as a stand-alone treatment or as an enhancement to existing physical or biological treatment processes, depending on the situation.

With my best regards

Prof. Bachir ACHOUR

Ref. <https://www.researchgate.net/>


TRUE COPY

Status sent to UPPCB B'ware,
UPPCB-Lucknow and CPCB,
New Delhi on 4/12/19

10.2.1 ETP/STP Adequacy and Effluent discharge norms: We have consents of hazardous/dangerous plating etc. The STP/ETP installed are to comply the Conditions of consents, i.e. if we do not run the plant there will be no Job for ETP/STP.

10.2.2 Limit of Biological treatment. We are using water base lacquer in no pump spray booths. The water flows continuously in the booth tanks where breaking compound (Alkali base) dosing is done and its treatment/replacement is done once in fortnight or more. During the periodic inspection the operation was not in use but we do have all processes of doing treatment.

10.2.3 Secondary/Biological Treatment. We are using water base lacquer in no pump spray booths. The water flows continuously in the booth tanks where breaking compound (Alkali base) dosing is done and its treatment/replacement is done once in fortnight or more. During the periodic inspection the operation was not in use but we do have all processes of doing treatment.

10.2.4 Non-running of ETP continuously: It is wrong to say that no sludge at Glass, Wood and Metal division was available. The sludge at wood and glass is sent to metal division with proper records of transactions (as and when accumulated) viz 7.700Kg 18.9.19 from wood div. (C/G) to metal (folio 39).

10.2.5 Non-existence of STP sludge in Glass, Wood & Res. Area: It is wrong to say that no sludge at Glass, Wood and Metal division was available. The sludge at wood and glass is sent to metal division with proper records of transactions (as and when accumulated) viz 7.700Kg 18.9.19 from wood div. (C/G) to metal (folio 39).

10.2.6 Non-maintaining Logbook for ETP/STP: Logbooks of physic-chemical treatment flow meters and sludge generation from ETPs / STPs at the divisions are maintained (copies attached).

Wood Division:

(i/6) **Non- Adequate ETP at Wood Division:** Running of ETP is very well maintained wrt BOD and NH3- N while the plant is in operation. During inspection day the plant was not in operation because of maintenance which is done fortnightly. However the treated water is recycled in booths and BOD as 43 mg/l is not very objectionable as the water, so treated is recycled in booths and used. Question of fresh water addition does not arise at all and has no reasoning once plant is closed.

(ii/6) **Non-maintained of BOD:** Running of ETP is very well maintained wrt BOD and NH3- N while the plant is in operation. During inspection day the plant was not in operation because of maintenance which is done fortnightly. However the treated water is recycled in booths and BOD as 43 mg/l is not very objectionable as the water, so treated is recycled in booths and used. Question of fresh water addition does not arise at all and has no reasoning once plant is closed.

(iii/6) **No flow meter at inlet:** Flow meter is provided at outlet which is quite sufficient as the water is recycled within the plant itself. Now to get the calculation of energy and water balance inlet meter have also been provided.

Glass Division:

(i/6) **ETP result of Glass Division non-complined:** It is wrong. Earlier reports of Jamia Millia Islamia / UPPCB Lucknow are all complined. Samples were collected by the reputed Jamia Millia Islamia and UPPCB (joint inspection) on 11.6.2019. Existence of Cr/ Fe/Zn as reported by CPCB is sufficient to challenge the testing of CPCB this time (Report of UPPCB is attached).


TRUE COPY

Annexure-III

नुसंधान, परीक्षण एवं कैलिब्रेशन प्रयोग
RESEARCH TESTING AND CALIBRATION LABORATORY

RTC
LABORATORY

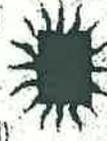
[NABL ACCREDITED LABORATORY as per ISO / IEC: 17025-2005]

(A Division of Metal Handicrafts Service Centre)

वस्त्र मंत्रालय भारत सरकार के नियंत्रणाधीन

(Under Control of Ministry of Textiles Govt. of India, New Delhi)

Peetal Nagri, Rampur Road, Moradabad - 244001 (U.P.) INDIA



भारतीय
हस्त
निर्माण
संस्थान
continuing

☎ : 91-591-6532354

Telefax : 91-591-2460131

Website : www.handicrafts.nic.in/mhsc/mhsc.htm

E-mail : rtclindia@gmail.com
rtc_lmhsc@consultant.com

TEST REPORT

TR REF. No. : RTCL-29081 / 2019 - 20 / Q2D-192007001012
Customer Ref. : TC668318000001529F
ULR No. : NIL DATED : 17.07.2019
Customer Name : M/S C.L. GUPTA EXPORT LTD.
Address : VILL- JIWAI, DELHI ROAD,
DIST. AMROHA
Tel. No. : 8057961529
Contact Person : MR. PARTUSH

Date of TR : 22.07.2019

Date of Test Start : 18.07.2019

Date of Test End : 20.07.2019

Page 1 of : 3

Sample Information

* Sample Description : ETP UNTREATED WATER
* Qty. Submitted : 01 (ONE) NO. (5 LTRS.)
* Date of Receipt : 17.07.2019
* Colour : LIGHT YELLOWISH
* Ref. No. : NIL
* Style No. / Article No. : _____

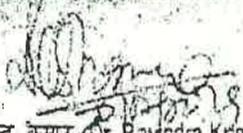
Order No.	N.A.
Buyer Name	N.A.
Buying House	N.A.
Country of Destination	N.A.
Country Origin	INDIA
SKU No. / Item No.	_____

* Type of Test Required : WATER PARAMETERS EXCEPT BL TEST,
AS SPECIFIED BY CUSTOMER
* Deviation if any from
(the standard including
environmental condition) : N.A.

Sample from : (RM / in process / Finished Product) : - N.A.

027539

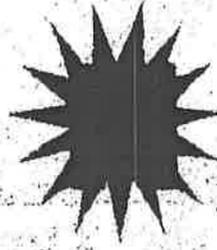
Contd. 2


डा० रविन्द्र कुमार / Dr. Ravindra Kumar
महाप्रबन्धक / General Manager
एम०एच०एस०सी० / M.H.S.C.
मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
244001 / 244001



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TRUE COPY



TR REF. No. : RTCL-29081/2019-20/Q2D-192007001012

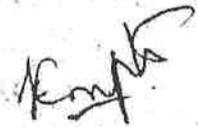
RESULT : Type of Test Conducted :- Water Parameters Except BL Test.

Sample/ Item No.	Type of Test Conducted	Ref. to Test method / Standard	Test Results
ETP-UNTREATED WATER	pH	IS : 3025 (11):02	6.50
	COLOUR	IS : 3025 (4):06	Light Yellowish
	ODOUR	IS : 3025 (5):06	Objectionable
	TURBIDITY	IS : 3025 (10):06	<5.0 NTU
	TOTAL DISSOLVED SOLIDS (T.D.S.)	IS : 3025 (15):09	1.11 ppt
	CHLORIDE	IS : 3025 (32):09	248.1 mg/l.
	TOTAL HARDNESS	IS : 3025 (21):06	256.2 mg/l.
	CYANIDE (CN)	IS : 3025 (26):86	<0.01 mg/l.
	T.S.S.	IS : 3025 (17):99	18.0 mg/l.
	LEAD (Pb)	APHA 22 nd ED12/ ASTM D:1976:12 [ICPOES]	<0.02 mg/l.
	CADMIUM (Cd)	- do -	<0.003 mg/l.
	IRON (Fe)	- do -	4.2 mg/L
	NICKEL (Ni)	- do -	0.12 mg/l.
	MANGANESE (Mn)	- do -	0.10 mg/l.
	COPPER (Cu)	- do -	0.08 mg/l.
CHROMIUM (Cr)	- do -	0.07 mg/l.	
ZINC (Zn)	- do -	0.79 mg/l.	

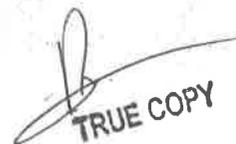
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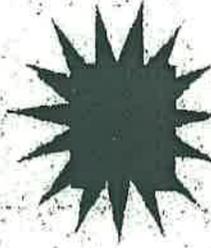
027539


 डा०. रविन्द्र कुमार/Dr. Ravindra Kumar
 महाप्रबन्धक/General Manager
 एम.एच.एस.सी./M.H.S.C.
 मुरादाबाद (उ.प्र.)/Moradabad (U.P.)
 244001/244001



42


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CONCLUSION / REMARKS : Except P^H, Colour, Odour, Taste & Turbidity all limits are in mg /l.
mg /l. = miligram per litre, < = Less than
: 1 mg/kg = 1 ppm (PART PER MILLION) = 0.0001%

Note :

1. The test results relate only to the Item(s) tested & we do not accept any Legal Liabilities.
2. This report is not to be reproduced wholly or in part and can not be used as an Evidence in the Court of Law & should not be used in any Advertising Media without prior permission of the Centre in writing.

SAMPLE NOT DRAWN BY RTCL

Authorized Signatory

(Dr. R.K. SHARMA)

डा० रविन्द्र कुमार / Dr. Ravindra Kumar
महप्रबन्धक / General Manager

END OF REPORT

एम०एच०एन०सी० / MSIS-2460864
मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
rtclmura@gmail.com
244001 / 244001

Facilities available at R.T.C.L. :-

- * Testing :- Lead & Cadmium Leaching, Total Lacquer Quality Test (Salt Spray, Humidity, Pin Hole, Adhesion etc.) Metallic & Non - Metallic Coating Thickness (Silver, Copper, Nickel, Zinc & Chrome etc. and Paint, Powder & Lacquer), Metal & Metal Alloys Composition, Drop-Test & Bursting Test
- * Any Other problem in the field of Metal Finishing, Casting & Forming, Water & Waste Water Testing
- * Consignment Inspection, Expert Opinion & Handicrafts Product Test as per Buyer Protocol.

SRS -

(Under Control of Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, New Delhi)

027539

NABL ACCREDITED LABORATORY

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Pls. refer the website www.nabl-india.org to view our scope of Accredited Tests.

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SEARCH TESTING AND CALIBRATION LABORATORY



[NABL ACCREDITED LABORATORY as per ISO / IEC: 17025-2005]

(A Division of Metal Handicrafts Service Centre)

वस्त्र मंत्रालय भारत सरकार के नियन्त्रणाधीन

(Under Control of Ministry of Textiles Govt. of India, New Delhi)

Peetal Nagri, Rampur Road, Moradabad - 244001 (U.P.) INDIA



☎ : 91-591-6532354

Telefax : 91-591-2460131

Website : www.handicrafts.nic.in/mhsc/mhsc.htm

E-mail : rtcindia@gmail.com
rtc_lmhsc@consultant.com

TEST REPORT

Date of TR : 22.07.2019

TR REF. No. : RTCL- 29081 / 2019 - 20 / Q2D- 192007001913

Date of Test Start : 18.07.2019

ULR No. : TC668318000001630F

Date of Test End : 20.07.2019

Customer Ref. : NIL DATED : 17.07.2019

Page 1 of : 3

Customer Name : M/S C.L. GUPTA EXPORT LTD.

Address : VILL- JIWAI, DELHI ROAD,
DIST. AMROHA

Tel. No. : 8057961529

Contact Person : MR. PARTUSH (WADA)

Sample Information

* Sample Description : ETP TREATED WATER

* Qty. Submitted : 01(ONE) NO. (5 LTRS.)

* Date of Receipt : 17.07.2019

* Colour : COLOURLESS

* Ref. No. : NIL

* Style No. / Article No. : -----

* Type of Test Required : WATER PARAMETERS EXCEPT BL TEST,
AS SPECIFIED BY CUSTOMER

* Deviation If any from the standard including environmental condition : N.A.

Sample from : (RM / In process / Finished Product) : N.A.

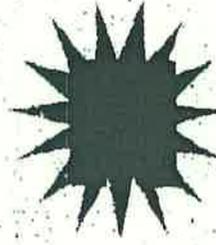
Order No.	: N.A.
Buyer Name	: N.A.
Buying House	: N.A.
Country of Destination	: N.A.
Country Origin	: INDIA
SKU No./ Item No.	: -----

U27540

Contd..2

डॉ० विन्धु कुमार / Dr. Ravindra Kumar
महाप्रबन्धक / General Manager
एम०एच०एस०सी० / M.H.S.C.
मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
244001 / 244001

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IR REF. No. : RTCL- 29081 / 2019 - 20 / Q2D- 192007001013

Page 2 of : 3
Date of TR : 22.07 2019

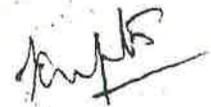
RESULT : Type of Test Conducted : - Water Parameters Except BL Test.

Sample / Item No.	Type of Test Conducted	Ref. to Test method / Standard	Test Results
ETP TREATED WATER	P ^H	IS : 3025 (11):02	6.90 -
	COLOUR	IS : 3025 (4):06	Colourless
	ODOUR	IS : 3025 (5):06	Unobjectionable
	TURBIDITY	IS : 3025 (10):06	<5.0 NTU
	TOTAL DISSOLVED SOLIDS (T.D.S)	IS : 3025 (15):09	700.0 mg/l.
	CHLORIDE	IS : 3025 (32):09	135.1 mg /l.
	TOTAL HARDNESS	IS : 3025 (21):06	140.2 mg /l.
	CYANIDE (CN)	IS : 3025 (26):86	<0.01 mg /l.
	T.S.S.	IS : 3025 (17):99	15.0 mg /l.
	LEAD (Pb)	APHA 22 nd ED12/ ASTM D:1976:12 (ICPOES)	<0.02 mg /l.
	CADMIUM (Cd)	- do -	<0.003 mg /l.
	IRON (Fe)	- do -	0.09 mg /l.
	NICKEL (Ni)	- do -	0.07 mg /l.
	MANGANESE (Mn)	- do -	0.06 mg /l.
COPPER (Cu)	- do -	0.05 mg /l.	
CHROMIUM (Cr)	- do -	0.05 mg /l.	
ZINC (Zn)	- do -	0.65 mg /l.	

027540

Contd..3


 डॉ० रविन्द्र कुमार / Dr. Ravindra Kumar
 महाप्रबन्धक / General Manager
 एम०एच०एस०सी० / M.H.S.C
 मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
 244001 / U.P.




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TR REF. No. : RTCL- 29081 / 2019 - 20 / Q2D- 192007001013

Date of TR : 22.07.2019

CONCLUSION / REMARKS : Except P^H, Colour, Odour, Taste & Turbidity all limits are in mg /L.
mg /L = milligram per litre, < = Less than
: 1 mg/kg = 1 ppm (PART PER MILLION)= 0.0001%

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- 2. This report is not to be reproduced wholly or in part and can not be used as an Evidence in the Court of Law & should not be used in any Advertising Media without prior permission of the Centre in writing.

SAMPLE NOT DRAWN BY RTCL

Authorised Signatory


 (Dr. R.K. SHARMA)

END OF REPORT

डॉ० रविन्द्र कुमार / Dr. Ravindra Kumar
 महाप्रबन्धक / General Manager
 एम०एच०एस०सी० / M.H.S.C. 2460864
 मुरादाबाद (उ०प्र०) / Muradabadi, U.P.
 244001 / 244001

Facilities available at R.T.C.L. :-

- *Testing - Lead & Cadmium Leaching, Total Lacquer Quality Test (Salt Spray, Humidity, Pin Hole, Adhesion etc) Metallic & Non - Metallic Coating Thickness (Silver, Copper, Nickel, Zinc & Chrome etc. and Paint, Powder & Lacquer), Metal & Metal Alloys Composition, Drop Test & Bursting Test
- *Any Other problem in the field of Metal Finishing, Casting & Forming, Water & Waste Water Testing.
- *Consignment Inspection, Expert Opinion & Handicrafts Product Test as per Buyer Protocol.

SRS -

(Under Control of Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, New Delhi)

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Listed with ASTM International Directory of Testing Labs

Pls. refer the website www.nabl-india.org to view our scope of Accredited Tests.


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RESEARCH TESTING AND CALIBRATION LABORATORY

RTC
LABORATORY

[NABL ACCREDITED LABORATORY as per ISO / IEC: 17025-2005]

(A Division of Metal Handicrafts Service Centre)

यस्त्र मंत्रालय भारत सरकार के नियंत्रणाधीन

(Under Control of Ministry of Textiles Govt. of India, New Delhi)

Peetal Nagri, Rampur Road, Moradabad - 244001 (U.P.) INDIA.



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continuing tradition

☎ : 91-591-6532354

Telefax : 91-591-2460131

Website : www.handicrafts.nic.in/mhsc/mhsc.htm

E-mail : rtclindia@gmail.com
rtcl_mhsc@consultant.com

TEST REPORT

TR REF. No. : RTCL- 29081 / 2019 - 20 / Q2D- 192007001015
ULR No. : TC668318000001532F
Customer Ref. : NIL DATED : 17.07.2019
Customer Name : M/S C.L. GUPTA EXPORT LTD.
Address : VILL- JIWAI, DELHI ROAD,
DIST. AMROHA
Tel. No. : 8057961529
Contact Person : MR. PARTUSH

Date of TR : 22.07.2019
Date of Test Start : 18.07.2019
Date of Test End : 20.07.2019
Page 1 of : 3

Sample Information

* Sample Description : STP TREATED WATER
* Qty. Submitted : 01(ONE) NO. (5 LTRS.)
* Date of Receipt : 17.07.2019
* Colour : COLOURLESS
* Ref. No. : NIL
* Style No. / Article No. : _____
* Type of Test Required : WATER PARAMETERS EXCEPT BL TEST,
AS SPECIFIED BY CUSTOMER
* Deviation if any from the standard including environmental condition : N.A.

Order No.	:	N.A.
Buyer Name	:	N.A.
Buying House	:	N.A.
Country of Destination	:	N.A.
Country Origin	:	INDIA
SKU No./ Item No.	:	_____

Sample from : (RM / In process / Finished Product) : - N.A.

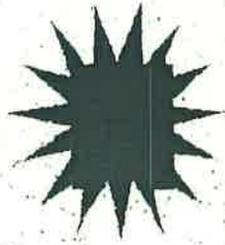
027542

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डा० रविन्द्र कुमार / Dr. Ravindra Kumar
सहायक/General Manager
एम०एच०एस०सी० / M.H.S.C.
मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
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TR REF. No. : RTCL- 29081 / 2019 - 20 / Q2D-192007001015

RESULT : Type of Test Conducted :- Water Parameters Except BL Test.

Sample / Item No.	Type of Test Conducted	Ref. to Test method / Standard	Test Results
STP TREATED WATER	P ^H	IS : 3025 (11):02	7.01
	COLOUR	IS : 3025 (4):06	Colourless
	ODOUR	IS : 3025 (5):06	Unobjectionable
	TURBIDITY	IS : 3025 (10):06	< 5.0 NTU
	TOTAL DISSOLVED SOLIDS (T.D.S.)	IS : 3025 (15):09	235.0.0 mg/l.
	CHLORIDE	IS : 3025 (32):09	94.2 mg/l.
	TOTAL HARDNESS	IS : 3025 (21):06	101.5 mg/l.
	CYANIDE (CN)	IS : 3025 (26):86	<0.01 mg/l.
	T.S.S.	IS : 3025 (17):99	12.0 mg/l.
	LEAD (Pb)	APHA 22 nd ED12/ ASTM D:1976:12 [ICPOES]	<0.02 mg/l.
	CADMIUM (Cd)	- do -	<0.003 mg/l.
	IRON (Fe)	- do -	0.07 mg/l.
	NICKEL (Ni)	- do -	0.06 mg/l.
	MANGANESE (Mn)	- do -	0.05 mg/l.
COPPER (Cu)	- do -	0.04 mg/l.	
CHROMIUM (Cr)	- do -	0.04 mg/l.	
ZINC (Zn)	- do -	0.35 mg/l.	

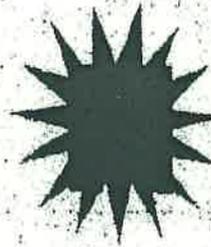
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डॉ० रविन्द्र कुमार / Dr. Ravindra Kumar
 अध्यक्ष / General Manager
 एम० एच० एम० सी० / MCHM
 सुराभमंड (E-22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100)

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TR REF. No. : RTCL-29081 / 2019 - 20 / Q2D-192007001015

Page 3 of : 3
Date of TR : 22.07.2019

CONCLUSION / REMARKS : Except P^H, Colour, Odour, Taste & Turbidity all limits are in mg /L.
mg /L = miligram per litre, < = Less than
: 1 mg/kg = 1 ppm (PART PER MILLION)= 0.0001%

Note :

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SAMPLE NOT DRAWN BY RTCL

Authorised Signatory

(Dr. R.K. SINGH)

END OF REPORT

डा० रविन्द्र कुमार / Dr. Ravindra Kumar
महाप्रबन्धक / General Manager
एम् एच एम् सी / M.H.S.C. 2460864
मुद्रादावार (उ०प्र०) / Mudra Dar (U.P.)
244001 / 244001

Facilities available at R.T.C.L. :-

- * Testing :- Lead & Cadmium Leaching, Total Lacquer Quality Test (Salt Spray, Humidity, Pin Hole, Adhesion etc.) Metallic & Non - Metallic Coating Thickness (Silver, Copper, Nickel, Zinc & Chrome etc. and Paint, Powder & Lacquer), Metal & Metal Alloys Composition, Drop Test & Bureling Test
- * Any Other problem in the field of Metal Finishing, Casting & Forming, Water & Waste Water Testing.
- * Consignment Inspection, Expert Opinion & Handicrafts Product Test as per Buyer Protocol.

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(Under Control of Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, New Delhi.)

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RTC LABORATORY

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(A Division of Metal Handicrafts Service Centre)

यस्त्र मंत्रालय भारत सरकार के नियंत्रणाधीन

(Under Control of Ministry of Textiles Govt. of India, New Delhi)

Peetal Nagri, Rampur Road, Moradabad - 244001 (U.P.) INDIA



metal handicrafts
India
हस्तशिल्प
continuing tradition

☎ : 91-591-6532354

Telefax : 91-591-2460131

Website: www.handicrafts.nic.in/mhsc/mhsc.htm

E-mail : rtclindia@gmail.com

rtcl_mhsc@consultant.com

TEST REPORT

Date of TR : 22.07.2019

TR REF. No. : RTCL-29081/2019-20/Q2D-192007001014

Date of Test Start : 18.07.2019

Customer Ref. : TC668318000001531F

Date of Test End : 20.07.2019

ULR No. : NIL DATED : 17.07.2019

Page 1 of : 3

Customer Name : M/S C.L. GUPTA EXPORT LTD.

Address : VILL- JIWAI, DELHI ROAD,
DIST. AMROHA

Tel. No. : 8057961529

Contact Person : MR. PARTUSH

(glass)

Sample Information

* Sample Description : STP UNTREATED WATER

* Qty. Submitted : C1(ONE) NO. (5 LTRS.)

* Date of Receipt : 17.07.2019

* Colour : LIGHT MILKY

* Ref. No. : NIL

* Style No./ Article No. : -----

* Type of Test Required : WATER PARAMETERS EXCEPT BL TEST,
AS SPECIFIED BY CUSTOMER

* Deviation if any from the standard including environmental condition : N.A.

Order No.	: N.A.
Buyer Name	: N.A.
Buying House	: N.A.
Country of Destination	: N.A.
Country Origin	: INDIA
SKU No./ Item No.	: -----

Sample from : (RM / In process / Finished Product) : - N.A.

027541

Contd.

डॉ० रवेन्द्र कुमार / Dr. Ravindra Kumar
सहायक/General Manager
एम०एच०एस०सी०/M.H.S.C.
मुपदान (उ०प्र०)/Moradabad (U.P.)
244001/244001

[Handwritten Signature]

[Handwritten Signature]
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610

TR REF. No. : RTCL- 29081 / 2019 - 20 / Q2D- 192007001014

Date of TR : 22.11.2019

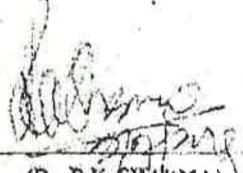
CONCLUSION / REMARKS : Except P^H, Colour, Odour, Taste & Turbidity all limits are in mg /L.
mg /L = miligram per litre, <= Less than
: 1 mg/kg = 1 ppm (PART PER MILLION)= 0.0001%

Note :

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2. This report is not to be reproduced wholly or in part and can not be used as an Evidence in the Court of Law & should not be used in any Advertising Media without prior permission of the Centre in writing.

SAMPLE NOT DRAWN BY RTCL

Authorised Signatory



(Dr. R.K. SHARMA)

END OF REPORT

डॉ० रविन्द्र कुमार शर्मा
महानिदेशक/General Manager
एम्प्लॉयर्स एंड मैनूफैचरर्स एसोसिएशन/ M.H.S.C.
मुंबई/ Mumbai
244001 / 244001

Facilities available at R.T.C.L. :-

- *Testing :- Lead & Cadmium Leaching, Total Lacquer Quality Test (Salt Spray, Humidity, Pin Hole, Adhesion etc.) Metallic & Non - Metallic Coating Thickness (Silver, Copper, Nickel, Zinc & Chrome etc. and Paint, Powder & Lacquer), Metal & Metal Alloys Composition, Drop Test & Bursting Test
- *Any Other problem in the field of Metal Finishing, Casting & Forming, Water & Waste Water Testing
- *Consignment Inspection, Expert Opinion & Handicrafts Product Test as per Buyer Protocol.

SRS

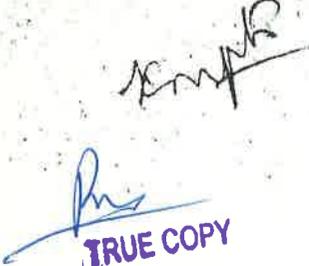
(Under Control of Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, New Delhi)

027541

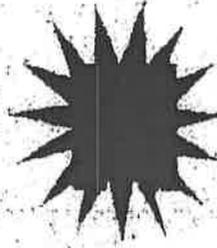
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CONCLUSION / REMARKS : Except P^H, Colour, Odour, Taste & Turbidity all limits are in mg /L.
mg /L = milligram per litre, <= Less than
: 1 mg/kg = 1 ppm (PART PER MILLION)= 0.0001 %

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Authorised Signatory

(Dr. R.K. SHARMA)

डा० रविन्द्र कुंजराम शर्मा
महप्रबन्धक/General Manager
एम०एच०एस०सी०/ M.F.S.C. - 2460864
मुरादाबाद (उ०प्र०), मुंबई (उ०प्र०) (U.P.)
244001 / 244001

END OF REPORT**Facilities available at R.T.C.L. :-**

- *Testing :- Lead & Cadmium Leaching, Total Lacquer Quality Test (Salt Spray, Humidity, Pin Hole, Adhesion etc) Metallic & Non - Metallic Coating Thickness (Silver, Copper, Nickel, Zinc & Chrome etc. and Paint, Powder & Lacquer), Metal & Metal Alloys Composition, Drop Test & Bursting Test
- *Any Other problem in the field of Metal Finishing, Casting & Forming, Water & Waste Water Testing
- *Consignment Inspection, Expert Opinion & Handicrafts Product Test as per Buyer Protocol.

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(Under Control of Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, New Delhi)

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TEST REPORT

TR REF. No. : RTCL- 29058 / 2019 - 20 / Q2D- 192007000968 Date of TR : 17.07.2019
 ULR No. : TC668318000001487F Date of Test Start : 15.07.2019
 Customer Ref. : NIL DATED : 12.07.2019 Date of Test End : 17.07.2019
 Customer Name : M/S C.L. GUPTA EXPORT LTD. Page 1 of : 3
 Address : VILL- JIWAI, DELHI ROAD,
 DIST. AMROHA
 Tel. No. : 9719715446
 Contact Person : MR. SHRIKANT (Metal)

Sample Information

* Sample Description	: STP TREATED WATER	Order No. : N.A.
* Qty. Submitted	: 01(ONE) NO. (5 LTRS.)	Buyer Name : N.A.
* Date of Receipt	: 12.07.2019	Buying House : N.A.
* Colour	: COLOURLESS	Country of Destination : N.A.
* Ref. No.	: NIL	Country Origin : INDIA
* Style No. / Article No.	: _____	SKU No./ Item No. : _____
* Type of Test Required	: WATER PARAMETERS EXCEPT BL TEST, AS SPECIFIED BY CUSTOMER	
* Deviation if any from the standard including environmental condition	: N.A.	

Sample from : (RM / In process / Finished Product) : - N.A.

027495

Contd..2

[Signature]

डॉ० रविन्द्र कुमार / Dr. Ravindra Kumar
 महाप्रबन्धक / General Manager
 एम०एच०एस०सी० / M.H.S.C.
 मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
 244001 / 244001

[Signature]

127495/1702

[Signature]

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TR REF. No. : RTCL-29058/2019-20/Q2D-192007000968

Date of TR : 17.07.2019

RESULT : Type of Test Conducted : - Water Parameters Except BL Test.

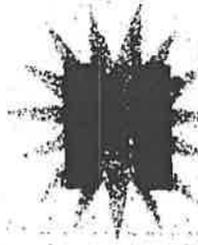
Sample / Item No.	Type of Test Conducted	Ref. to Test method / Standard	Test Results
STP TREATED WATER	p ^H	IS : 3025 (11):02	7.02
	COLOUR	IS : 3025 (4):06	Colourless
	ODOUR	IS : 3025 (5):06	Unobjectionable
	TURBIDITY	IS : 3025 (10):06	< 5.0 NTU
	TOTAL DISSOLVED SOLIDS (T.D.S.)	IS : 3025 (15):09	455.0 mg/L
	CHLORIDE	IS : 3025 (32):09	85.2 mg/L
	TOTAL HARDNESS	IS : 3025 (21):06	96.3 mg/L
	CYANIDE (CN)	IS : 3025 (26):86	<0.01 mg/L
	T.S.S.	IS : 3025 (17):99	16.0 mg/L
	LEAD (Pb)	APHA 22 nd ED12/ ASTM D:1976:12 [ICPOES]	<0.02 mg/L
	CADMIUM (Cd)	- do -	<0.003 mg/L
	IRON (Fe)	- do -	0.08 mg/L
	NICKEL (Ni)	- do -	0.07 mg/L
	MANGANESE (Mn)	- do -	0.05 mg/L
COPPER (Cu)	- do -	0.05 mg/L	
CHROMIUM (Cr)	- do -	0.04 mg/L	
ZINC (Zn)	- do -	0.37 mg/L	

027495

Contd..3

डॉ. रविंद्र कुमार / Dr. Ravindra Kumar
 महाप्रबन्धक / General Manager
 एम.एस.सी. / M.H.S.C.
 मुद्राबद (उ.प्र.) / Moredabad (U.P.)
 244001 / 244001


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TR REF. No. : RTCL- 29058 / 2019 -20 / Q2D- 192007000968

Date of TR : 17.07.2019

CONCLUSION / REMARKS : Except P^H, Colour, Odour, Taste & Turbidity all limits are in mg /L.
mg /L = miligram per litre, < = Less than
1 mg/kg = 1 ppm (PART PER MILLION)= 0.0001 %

Note :

1. The test results relate only to the item(s) tested & we do not accept any Legal Liabilities.
2. This report is not to be reproduced wholly or in part and can not be used as an Evidence in the Court of Law & should not be used in any Advertising Media without prior permission of the Centre in writing.

SAMPLE NOT DRAWN BY RTCL

Authorised Signatory

(Dr. R.K. SHARMA)

डॉ० रविन्द्र कुमार / Dr. Ravindra Kumar
महाप्रबन्धक / General Manager

END OF REPORT

एम०एच०एम०सी० / M.S.C 2460864
मुरादाबाद (उ०प्र०) / Moradabad (U.P.)
243001 / 243001
rtc(india@gmail.com)

Facilities available at R.T.C.L. :-

- *Testing :- Lead & Cadmium Leaching, Total Lacquer Quality Test (Salt Spray, Humidity, Pin Hole, Adhesion etc.) Metallic & Non - Metallic Coating Thickness (Silver, Copper, Nickel, Zinc, & Chrome etc. and Paint, Powder & Lacquer), Metal & Metal Alloys Composition, Drop Test & Bursting Test
- *Any Other problem in the field of Metal Finishing, Casting & Forming, Water & Waste Water Testing.
- *Consignment Inspection, Expert Opinion & Handicrafts Product Test as per Buyer Protocol.

SRS -

(Under Control of Development Commissioner (Handicrafts), Ministry of Textiles, Govt. of India, New Delhi)

027495

NABL ACCREDITED LABORATORY

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Pts. refer the website www.nabl-india.org to view our scope of Accredited Tests.

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TEST REPORT: WASTE WATER LABORATORY

S.No.

DL of compilation of test report 23/1/2020

Certificate No. TC-3579

DL/period of testing 15/1/2020 - 23/1/2020

1. इकाई/एच.टी.पी का नाम एवं पता / Name and Address of Industry/S.T.P. M/s. C.L. Gupta Exports Ltd
Vill - Jhansi, NH-24, Chhatrapati, Amroha
2. नमूने का प्रकार (खुर/समग्र/एकीकृत) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by A.K. Sharma AEE Bapin Gupta ma
4. एकत्रित नमूने का रंग एवं गंध / Colour & Odour :
5. एकत्रित नमूने की मात्रा एवं पैकिंग (प्लास्टिक/जर्कन/अन्य) / Quantity & Packing (Plastic/Jerican/Any Other) 2 Lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 14-1-2020
7. विश्लेषण हेतु आश्रितनकार / Analysis indicated by: R.D. Bajpai
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory: 15/1/2020
9. विश्लेषण विधि / method of analysis APHA, AWWA, WEF, 23rd Edition 2017, IS 3025 (Part-4) : For ROD

क्र. सं. / S.N.	पैरामीटर / Parameter	इकाई / Unit	परिणत / Results नमूने का कोड नं. / एच.टी.पी. नं. Code No./Sampling Point <u>UP.C.C.L.(W.W.) 49/2020</u> <u>Outlet of STP-1</u>	निर्देशक सीमा / Detection Range
1	पी.एच./pH, 4500 H ⁺ B Electrometric Method	-	7.68	02-12
2	सस्पेंडेड सॉलिड्स / Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिग/ली. / mg/l	84.0	10-20000 mg/l
3	डिसॉल्वेड सॉलिड्स / Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C	मिग/ली. / mg/l	1162.0	10-50000 mg/l
4	टोटल सॉलिड्स / Total Solids, 2540 B Total Solids dried at 103-105°C	मिग/ली. / mg/l	/	10-50000 mg/l
5	बी.ओ.डी. / BOD, 3 day 27°C IS 3025 (Part 4): 1993 Bio chemical Oxygen Demand	मिग/ली. / mg/l	27.0	1.0-50000 mg/l
6	सी.ओ.डी. / COD, 5120 B Open Reflux Method	मिग/ली. / mg/l	228.0	5.0-100000 mg/l
7	सल्फेट / Sulphate as SO ₄ ²⁻ , 4500 -SO ₄ ²⁻ E Turbidimetric Method	मिग/ली. / mg/l	/	01-1000 mg/l
8	सिलिकेट-फॉस्फेट / Silicate as P, 4500 P D Stannous Chloride Method	मिग/ली. / mg/l	4.6	0.03-100 mg/l
9	अमोनिया / Ammonia, 4500 NH ₃ -F Phenate Method	मिग/ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट / Nitrate, 4500-NO ₃ ⁻ B, Ultraviolet Spectrophotometric Method	मिग/ली. / mg/l	/	0.05-100 mg/l
11	सोडियम / Sodium Na, 2500-Na B Flame Emission Photometric Method	मिग/ली. / mg/l	/	1.0-200mg/l
12	पोटेशियम / Potassium K, 3500-K B Flame Emission Photometric Method	मिग/ली. / mg/l	/	1.0-100mg/l
13	क्लोराइड / Chloride as Cl, 4500-Cl B Argentometric Method	मिग/ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड / Fluoride as F, 4500-F D SPADNS Method	मिग/ली. / mg/l	/	0.1-100 mg/l
15	हेक्सavalent क्रोमियम / Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मिग/ली. / mg/l	/	0.1-100mg/l
16	टोटल क्रोमियम / Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.1-1000mg/l
17	कॉपर / Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
18	कैडमियम / Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
19	लेड / Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.02-1000mg/l
20	आयरन / Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.05-1000mg/l
21	निकेल / Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.02-1000mg/l
22	ज़िंक / Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
23	टोटल कोलीफॉर्म / Total Coliform, 9221 B Multiple Tube Fermentation Technique	एमपीएन/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फीकल कोलीफॉर्म / Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एमपीएन/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part - A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://epcb.nic.in/GeneralStandards.pdf> ;

(2) Besides these standards, refer EPA standards for specific industry Source : epcb.nic.in/Industry_Specific_Standards.php

परिष्कारकर्ता के हस्ताक्षर / Analysed by Jyoti 23/1/2020

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory

Note: 1. The results in the Test Report relate only to the items tested; 2. The report should not be reproduced in any form, without the written permission of the Laboratory. Chief Environmental Officer, Central Pollution Control Board, Lucknow

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TEST REPORT: WASTE WATER LABORATORY

S.No.
Dt. of compilation of test report 23/1/2020

Certificate No. TC-3579
Dt./period of testing 15/1/2020-23/1/2020

1. उद्योग/एन.टी.पी का नाम एवं पता / Name and Address of Industry/S.T.P. m/s C-L Gupta Exports Ltd, Vill - Jindal, NH-20, Chughra, P.O. Amra, G.Sab
2. नमूने का प्रकार (गैर/समाहित/इंटीग्रेटेड) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by A.S. Sharma, BSNL Gupta ma
4. रंगविराग नमूने का रंग एवं गंध / Colour & Odour: 2 lit
5. रंगविराग नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jar/Any Other) 2 lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 15/1/2020
7. विश्लेषण हेतु आदेशकर्ता / Analysis Indented by: A.S. Sharma
8. प्रयोगशाला में नमूने प्राप्ति की तिथि / Date of Sample receipt in Laboratory: 15/1/2020
9. विश्लेषण विधि / Method of analysis: APHA, AWWA, WEF, 23rd Edition 2017, IS 3025 (Part-44) : For BOD

क्र. सं. / S.No.	परिचय / Parameter	इकाई / Unit	परिणत / Results नमूने का संकेत सं. / Sample No. Code No./Sampling Point <u>UP/CL/1/1/1/50/2020</u> <u>Outlet of STP-2</u>	Detection Range
1	pH, 4500 H ⁺ D Electronic Method	-	7.81	02-12
2	लवणित कणिका/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिग/ली. / mg/l	80.0	10-20000 mg/l
3	घुलन्य कणिका/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C	मिग/ली. / mg/l	1110.0	10-50000 mg/l
4	कुल कणिका/Total Solids, 2540 B Total Solids dried at 103-105 °C	मिग/ली. / mg/l	/	10-50000 mg/l
5	बायो-ऑक्सीजन/BOD, 3 day 27°C IS 3025 (Part 44): 1993 Bio-chemical Oxygen Demand	मिग/ली. / mg/l	25.0	1.0-50000 mg/l
6	कार्बन-डायऑक्साइड/CO ₂ , 5220 B Open Reflux Method	मिग/ली. / mg/l	222.0	5.0-100000 mg/l
7	सल्फेट/Sulfate as SO ₄ ²⁻ , 4500-SO ₄ ²⁻ B Turbidimetric Method	मिग/ली. / mg/l	/	01-1000 mg/l
8	फॉस्फेट-ए/Phosphate as P, 4500 P D Stannous Chloride Method	मिग/ली. / mg/l	1.5	0.03-100 mg/l
9	अमोनिया/Amonia, 4500 NH ₃ -N Phenate Method	मिग/ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट/Nitrate, 4500-NO ₃ ⁻ B Ultraviolet Spectrophotometric Method	मिग/ली. / mg/l	/	0.05-100 mg/l
11	सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method	मिग/ली. / mg/l	/	1.0-200mg/l
12	पोटेशियम/Potassium K, 3500-K B Flame Emission Photometric Method	मिग/ली. / mg/l	/	1.0-100mg/l
13	क्लोराइड/Chloride as Cl ⁻ , 4500-Cl B Argentometric Method	मिग/ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड/Fluoride as F ⁻ , 4500-F ⁻ D SPADNS Method	मिग/ली. / mg/l	/	0.1-100 mg/l
15	हेक्सेवैलेंट क्रोमियम/Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मिग/ली. / mg/l	/	0.1-100mg/l
16	टोटल क्रोमियम/Total Chromium (Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.1-1000mg/l
17	कॉपर/Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
18	सेडमियम/Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
19	लेड/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.02-1000mg/l
20	आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.05-1000mg/l
21	निकेल/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.02-1000mg/l
22	ज़िंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
23	टोटल कोलिफॉर्म/Total Coliform, 9221 B Multiple Tube Fermentation Technique	एमपीएन/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फोकल कोलिफॉर्म/Focal Coliform, 9221 B Multiple Tube Fermentation Technique	एमपीएन/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://epb.nic.in/GeneralStandards.pdf> ;
(2) Besides these standards, refer EPA standards for specific industry Source : epb.nic.in/Industry_Specific_Standards.php

परिष्कारक/Analysed by: A.S. Sharma 23/1/2020

अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory: A.S. Sharma 23/1/2020

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full, without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

Dr. B. S. Joshi
Central Laboratory
U.P. Pollution Control Board

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TEST REPORT: WASTE WATER LABORATORY

Certificate No. TC-3579

S.No.
Dt. of compilation of test report 23/1/2020

Date of testing 15/1/2020 - 23/1/2020

1. इकाई/एल.टी.के. का नाम एवं पता / Name and Address of Industry/S.T.P. M/S. L. Gupta Exports Ltd.
2. नमूने का प्रकार (गैब/कम्पोजिट/इंटीग्रेटेड) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by A.K. Sharma
4. रक्तित नमूने का रंग एवं गंध / Colour & Odour 2 lit
5. रक्तित नमूने की मात्रा एवं पैकेजिंग / Quantity & Packing (Plastic/Jerican/Any Other) 2 lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection 15/1/2020
7. विश्लेषण हेतु आदेशनकर्ता / Analysis Indented by Dr. B. B. Awasthi
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory 15/1/2020
9. विश्लेषण विधि / method of analysis APHA, AWWA, WWP, 23rd Edition, 2017, IS 3025 (Part-44) For BOD

क्र.सं. S.N.	परामीटर / Parameter	इकाई / Unit	Results	
			नमूने का मान / Sample Value	उत्प्रेषण मान / Discharge Limit
			Code No./Sampling Point UPR.C.L.S.1/2020 Outlet of S.T.P.-3	
1	pH, 4500 H ⁺ B Electrometric Method	-	7.41	02-12
2	लवणित कणिका/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिग्रा./ली. / mg/l	92.0	10-20000 mg/l
3	लवणित कणिका/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C	मिग्रा./ली. / mg/l	1188.0	10-50000 mg/l
4	लवणित कणिका/Total Solids, 2540 B Total Solids dried at 103-105°C	मिग्रा./ली. / mg/l	/	10-30000 mg/l
5	के.डी.डी. / BOD, 3 day 20°C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग्रा./ली. / mg/l	28.0	1.0-50000 mg/l
6	के.डी.डी. / COD, 5220 B Open Reflux Method	मिग्रा./ली. / mg/l	242.0	5.0-100000 mg/l
7	सल्फेट/Sulphate as SO ₄ ²⁻ , 4500 -SO ₄ ²⁻ E Turbidimetric Method	मिग्रा./ली. / mg/l	/	01-1000 mg/l
8	फॉस्फेट-पी/Phosphate as P, 4500 P D Stannous Chloride Method	मिग्रा./ली. / mg/l	4.2	0.03-100 mg/l
9	अमोनिया/Amonia, 4500 NH ₃ -E Phenate Method	मिग्रा./ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट/Nitrate, 4500-NO ₃ ⁻ B, Ultraviolet Spectrophotometric Method	मिग्रा./ली. / mg/l	/	0.05-100 mg/l
11	सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method	मिग्रा./ली. / mg/l	/	1.0-200mg/l
12	पोटेशियम/Potassium K, 3500-K B Flame Emission Photometric Method	मिग्रा./ली. / mg/l	/	1.0-100mg/l
13	क्लोराइड/Chloride as Cl, 4500-Cl B Argentometric Method	मिग्रा./ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड/Fluoride as F, 4500-F B SPADNS Method	मिग्रा./ली. / mg/l	/	0.1-100 mg/l
15	हेक्सावैलेंट क्रोमियम/Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मिग्रा./ली. / mg/l	/	0.1-100mg/l
16	टोटल क्रोमियम/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.1-1000mg/l
17	कॉपर/Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.01-1000mg/l
18	कैडमियम/Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.01-1000mg/l
19	लेड/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.02-1000mg/l
20	आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.05-1000mg/l
21	निकेल/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.02-1000mg/l
22	ज़िंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.01-1000mg/l
23	टोटल कोलीफॉर्म/Total Coliform, 9221 B Multiple Tube Fermentation Technique	एकसैठिया/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फीकल कोलीफॉर्म/Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एकसैठिया/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part - A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://epcb.nic.in/GeneralStandards.pdf>;

(2) Besides these standards, refer EPA standards for specific Industry Source; epcb.nic.in/Industry_Specific_Standards.php

परीक्षणकर्ता के हस्ताक्षर/Analysed by Dr. B. B. Awasthi 23/1/2020

अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory Dr. B. B. Awasthi

Dr. B. B. Awasthi
Chief Environmental Officer

Note: 1. The results in the Test Report relate only to the items tested; 2. The report shall not be reproduced except in full without the written permission of laboratory; 3. The test report pertains to the sample as received in Lab.

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TEST REPORT: WASTE WATER LABORATORY

S.No.
Dt. of compilation of test report 23/1/2020

Certificate No. TC-3579
Dt./period of testing 15/1/2020 - 23/1/2020

1. इकाई/एकक/का नाम एवं पता / Name and Address of Industry/S.T.P. M/s C.L. Gupta Export Ltd
Vill - Juxar, NH-31, Chaudharpur, Amroha
2. नमूने का प्रकार (घन/अविलिप्त/इकीकृत) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने का तिथि/दिनांक / Sample Collected by A.K. Sharma A.P.C., Ratin Gupta m/c
4. रंग/बन्धु/रस/गंध / Colour & Odour : _____
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jar/Any Other) 2 lit + 1 lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 14-1-2020
7. विश्लेषण हेतु आदेश/Analysis Indicated by : R.O. - Bijnor
8. नमूने प्राप्त की तिथि / Date of Sample receipt in Laboratory : 15/1/2020
9. विश्लेषण विधि / method of analysis : APHA, APWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

क्र. सं. / S.N. / No.	परामीटर / Parameter	इकाई / Unit	Results नमूने का कोड सं. / एकत्रण स्थान Code No./Sampling Point <u>U.P.C.B./C.L.U.N.S. S2A&B/2020</u> <u>Outlet of E.T.P. - metal A/c</u>	Detection Range
1	र. सं. / pH, 4500 H ⁺ B Electrometric Method	-	/	02-12
2	अविलिप्त कणिका / Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मि.ग्रा./ली. / mg/l	/	10-20000 mg/l
3	घुलनशील कणिका / Dissolved Solids, 2840 C Total Dissolved Solids dried at 180°C	मि.ग्रा./ली. / mg/l	/	10- 50000 mg/l
4	कुल कणिका / Total Solids, 2540 B Total Solids dried at 103-105 °C	मि.ग्रा./ली. / mg/l	/	10-50000 mg/l
5	ऑक्सीजन / BOD, 3 day 27 °C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मि.ग्रा./ली. / mg/l	/	1.0 -50000 mg/l
6	कार्बन / COD, 5220 B Open Reflux Method	मि.ग्रा./ली. / mg/l	/	5.0 -100000 mg/l
7	सल्फेट / Sulphate as SO ₄ ²⁻ , 4500-SO ₄ ²⁻ E Turbidimetric Method	मि.ग्रा./ली. / mg/l	/	01-1000 mg/l
8	फॉस्फेट-पी / Phosphate as P, 4500 P D Stannous Chloride Method	मि.ग्रा./ली. / mg/l	/	0.03-100 mg/l
9	अमोनिया / Ammonia, 4500 NH ₃ -F Phenate Method	मि.ग्रा./ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट / Nitrate, 4500- NO ₃ ⁻ B, Ultraviolet Spectrophotometric Method	मि.ग्रा./ली. / mg/l	/	0.05-100 mg/l
11	सोडियम / Sodium Na, 3500-Na B Flame Emission Photometric Method	मि.ग्रा./ली. / mg/l	/	1.0- 200mg/l
12	पोटैशियम / Potassium K, 3500-K B Flame Emission Photometric Method	मि.ग्रा./ली. / mg/l	/	1.0- 100mg/l
13	क्लोराइड / Chloride as Cl ⁻ , 4500- Cl ⁻ B Argentometric Method	मि.ग्रा./ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड / Fluoride as F ⁻ , 4500-F ⁻ D SPADNS Method	मि.ग्रा./ली. / mg/l	/	0.1-100 mg/l
15	हेक्सावैलेंट क्रोमियम / Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मि.ग्रा./ली. / mg/l	/	0.1-100mg/l
16	कुल क्रोमियम / Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	/	0.1-1000mg/l
17	कॉपर / Copper (Cu), 3111- B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	1.020	0.01-1000mg/l
18	कैडमियम / Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	/	0.01-1000mg/l
19	लेड / Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	0.077	0.02-1000mg/l
20	आयरन / Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	/	0.05-1000mg/l
21	निकेल / Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	2.043	0.02-1000mg/l
22	जिंक / Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग्रा./ली. / mg/l	0.211	0.01-1000mg/l
23	कुल कोलीफॉर्म / Total Coliform, 9221 B Multiple Tube Fermentation Technique	एमपीएन/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फेकल कोलीफॉर्म / Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एमपीएन/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
25	Oil & Grease		B.R.	

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A: Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://epcb.nic.in/GeneralStandards.pdf> ;
(2) Besides these standards, refer EPA standards for specific industry Source: epcb.nic.in/Industry_Specific_Standards.php

* Non-NABL Parameter
परिष्कारक को द्वारा/Analysed by: Jy. Sh.
23/1/2020 M/s 23/1/2020

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory

23/1/20
Dr. B. B. Awasthi
Chief Environmental Officer
Central Laboratory,
U.P. Pollution Control Board
Lucknow

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TEST REPORT: WASTE WATER LABORATORY

S.No.
Dt. of compilation of test report: 23/11/2020

Certificate No. TC-3579
Dt./period of testing 15/11/2020 - 23/11/2020

1. उद्योग/उद्योगी या नाम एवं पता / Name and Address of Industry/S.T.P. M/s. C.L. Gupta Export Ltd., Vill - Jital, NH-24, Chaudharpur, Aunaha
2. नमूने का प्रकार (Gr./कम्पोजिट/इन्टीग्रेटेड) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by A.K. Sharma AEE, C.L. Gupta m.k.
4. रंग/गंध / Colour & Odour :
5. पैकेजिंग नमूने की मात्रा एवं पैकेजिंग / Quantity & Packing (Plastic Jerican/Any Other) 2 lit + 50ml
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 14-1-2020
7. विश्लेषण हेतु आदेशनकाल / Analysis Indented by : R.D. Bhatnagar
8. नमूने प्राप्त होने की तिथि / Date of Sample receipt in Laboratory : 15/11/2020
9. विश्लेषण विधि / method of analysis APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

क्र. सं. / S.N.	पारामिटर / Parameter	इकाई / Unit	परिणत / Results नमूने का स्रोत / पकड़ना स्थान Code No./Sampling Point <u>U.P. S.O. (C.L.) Vill. Jital S2 A & B/2020</u> <u>Outlet of F.T.P. - Glass Div.</u>	Detection Range
1	pH, 4500 H B Electrometric Method	-	/	02-12
2	लवणक ससिण / Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 °C	मिग/ली. / mg/l	/	10-20000 mg/l
3	दुसलित ससिण / Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 °C	मिग/ली. / mg/l	/	10- 50000 mg/l
4	सलित ससिण / Total Solids, 2540 B Total Solids dried at 103-105 °C	मिग/ली. / mg/l	/	10-50000 mg/l
5	बीसडी / BOD, 3 day 27 °C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिग/ली. / mg/l	/	1.0 -50000 mg/l
6	बीसडी / COD, S220 B Open Reflux Method	मिग/ली. / mg/l	/	5.0 -100000 mg/l
7	सल्फेट / Sulphate as SO ₄ ²⁻ , 4500 -SO ₄ ²⁻ E Turbidimetric Method	मिग/ली. / mg/l	/	01-1000 mg/l
8	फसफेट-पी / Phosphate as P, 4500 P D Stannous Chloride Method	मिग/ली. / mg/l	/	0.03-100 mg/l
9	अमोनिया / Ammonia, 4500 NH ₃ -F Phenatic Method	मिग/ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट / Nitrate, 4500- NO ₃ ⁻ -B, Ultraviolet Spectrophotometric Method	मिग/ली. / mg/l	/	0.05-100 mg/l
11	सोडियम / Sodium Na, 3500-Na B Flame Emission Photometric Method	मिग/ली. / mg/l	/	1.0- 200mg/l
12	पोटेशियम / Potassium K, 3500-K B Flame Emission Photometric Method	मिग/ली. / mg/l	/	1.0- 100mg/l
13	क्लोराइड / Chloride as Cl, 4500- Cl B Argentometric Method	मिग/ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड / Fluoride as F, 4500- F D SPADNS Method	मिग/ली. / mg/l	/	0.1-100 mg/l
15	हेक्सवैलेंट क्रोमियम / Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Calarimetric Method	मिग/ली. / mg/l	/	0.1-100mg/l
16	सलित क्रोमियम / Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.1-1000mg/l
17	कॉपर / Copper (Cu), 3111- B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	1.224	0.01-1000mg/l
18	कैडमियम / Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.01-1000mg/l
19	लीड / Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	0.033	0.02-1000mg/l
20	आयरन / Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	/	0.05-1000mg/l
21	निकेल / Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	1.738	0.02-1000mg/l
22	जिंक / Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग/ली. / mg/l	4.40	0.01-1000mg/l
23	सलित कॉलोर्फॉर्म / Total Coliform, 9221 B Multiple Tube Fermentation Technique	समापीतपण / 100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फीकल कॉलोर्फॉर्म / Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	समापीतपण / 100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://cpclb.nic.in/GeneralStandards.pdf> ;
(2) Besides these standards, refer EPA standards for specific industry Source : cpclb.nic.in/Industry_Specific_Standards.php

* Non-NABL Parameter
परिष्कारणकर्ता के हस्ताक्षर / Analysed by Jyoti 23/11/2020

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory A.S. 23/11/2020

D.B. Awasthi
Chief Environmental Officer
Central Laboratory,
U.P. Pollution Control Board

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TEST REPORT: WASTE WATER LABORATORY

S.No.
Dt. of compilation of test report 23/11/2020

Certificate No. TC-3579
Dt./period of testing 15/11/2020 - 23/11/2020

1. इकाई/एग.टी.सी. का नाम एवं पता / Name and Address of Industry/S.T.P. M/s. C.L. Gupta Export Ltd. 10/11 - Jindal, N.P. 24, Chaudhary, Amroha
2. नमूने का प्रकार (ग्रेब/कम्पोजिट/इंटीग्रेटेड) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by P. B. Sharma AEC, PPTV Sample no
4. रंग/बिना रंग के पानी का रंग एवं गंध / Colour & Odour :
5. एकत्रित नमूने की मात्रा एवं पैकिंग (प्लास्टिक/किसी/अन्य) / Quantity & Packing (Plastic/Jerican/Any Other) 2 lit + 1 lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 14.11.2020
7. विश्लेषण हेतु आदेश/कारण / Analysis Indented by: P. B. Sharma
8. प्रयोगशाला में नमूना प्राप्ति की तिथि / Date of Sample receipt in Laboratory: 21.11.2020
9. विश्लेषण विधि / method of analysis: APHA, APWA, WEF, 23rd Edition, 2017, IS 3025(Part-4) : For BOD

क्र. सं. / S.N. No.	परामीटर / Parameter	इकाई / Unit	परिणत / Results नमूने का कोड नं. / प्रकरण नं. / Code No./Sampling Point <u>U.P.C.B./S.I./N.P./S4/2020</u> <u>Outlet of ETP - Jangra</u>	Detection Range
1	पी.एच./pH, 2500 H B Electrometric Method	-	/	02-12
2	लवणकण कठिनाई/Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मि.ग./ली. / mg/l	/	10-20000 mg/l
3	द्रव्यीकृत कठिनाई/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C	मि.ग./ली. / mg/l	/	10-50000 mg/l
4	एकत्रण कठिनाई/Total Solids, 2540 B Total Solids dried at 103-105 °C	मि.ग./ली. / mg/l	/	10-50000 mg/l
5	बी.ओ.डी./BOD, 3 day 27 °C IS 3025 (Part 4): 1993 Bio chemical Oxygen Demand	मि.ग./ली. / mg/l	/	1.0-50000 mg/l
6	बी.ओ.डी./COD, 5220 B Open Reflux Method	मि.ग./ली. / mg/l	/	5.0-100000 mg/l
7	सल्फेट/Sulfate as SO ₄ ²⁻ , 4500 -SO ₄ ²⁻ E Turbidimetric Method	मि.ग./ली. / mg/l	/	01-1000 mg/l
8	फॉस्फेट-पी/Phosphate as P, 4500 P-D Stannous Chloride Method	मि.ग./ली. / mg/l	/	0.03-100 mg/l
9	अमोनिया/Ammونيا, 4500 NH ₃ -F Phenate Method	मि.ग./ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट/Nitrate, 4500-NO ₃ ⁻ -B, Ultraviolet Spectrophotometric Method	मि.ग./ली. / mg/l	/	0.05-100 mg/l
11	सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method	मि.ग./ली. / mg/l	/	1.0-200mg/l
12	पोटैशियम/Potassium K, 3500-K B Flame Emission Photometric Method	मि.ग./ली. / mg/l	/	1.0-100mg/l
13	क्लोराइड/Chloride as Cl, 4500-Cl B Argentometric Method	मि.ग./ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड/Fluoride as F, 4500-F-D SPADNS Method	मि.ग./ली. / mg/l	/	0.1-100 mg/l
15	हेक्सावैलेंट क्रोमियम/Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मि.ग./ली. / mg/l	/	0.1-100mg/l
16	कुल क्रोमियम/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	/	0.1-1000mg/l
17	कॉपर/Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	BDL	0.01-1000mg/l
18	कोबाल्ट/Cobaltium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	/	0.01-1000mg/l
19	लेड/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	0.036	0.02-1000mg/l
20	आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	/	0.05-1000mg/l
21	निकेल/Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	0.057	0.02-1000mg/l
22	जिंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मि.ग./ली. / mg/l	0.035	0.01-1000mg/l
23	कुल कोलोनिज/Totol Coliform, 9221 B Multiple Tube Fermentation Technique	एमपीएन/एमएल/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फीकल कोलोनिज/Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एमपीएन/एमएल/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

References: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://cpcb.nic.in/GeneralStandnrds.pdf> ;
(2) Besides these standards, refer EPA standards for specific industry Source : cpcb.nic.in/Industry_Specific_Standnrds.php

परिष्कारक को द्वारा/Analysed by J.S. 23/11/2020 R. 23/11/2020
 अधिकृत हस्ताक्षरकर्ता/ Authorised Signatory A.S. 23/11/2020 A.S. 23/11/2020
 पर्याप्त अधिक केंद्रीय प्रयोगशाला / Central Laboratory
 पर्याप्त अधिक केंद्रीय प्रयोगशाला / Central Laboratory
 पर्याप्त अधिक केंद्रीय प्रयोगशाला / Central Laboratory
 पर्याप्त अधिक केंद्रीय प्रयोगशाला / Central Laboratory

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REGIONAL OFFICE
Uttar Pradesh Pollution Control Board
MORADABAD-244 001

Analysis Report of Effluent Sample

Name of Industry : M/S. C.L. Gupta Exports Ltd. (Metal Div.)
Jiwai, NH-24, Chaudharpur Road, Amroha
Sample Collected by : En. J.L. Maurya R.O., En. A.K. Sharma AEE
Chhaya Verma JRF, Divya Agarwal JRF.
Date of Sampling : 30-05-20
Date of Analysis Completion : 06-06-20
Sampling Point : E.T.P. Outlet
Sample Code : CLG/20/Amr-1
Parameters Analysed : pH, BOD, COD, TSS, TDS, TS

Parameters :	Analytical Results	Standard for Trade Effluent Discharged	
		In stream	on land
1. Colour	yellowish	Absent	
2. Odour	Odourless		
3. Temperature (°C)	—	40°C Max	
4. pH	7.2	5.5-9.0	5.5-9.0
5. Total-Suspended Solids	64.0	30/50/75/100	
6. Total-Dissolved solids	1040.0	2000.00	
7. Total Solids	—		
8. B.O.D. (3 days at 27°C)	8.0	30.00	100.00
9. C.O.D.	108.0	225.00/250.00	
10. Oil and Grease	—	10.00	20.00
11. Chromium (Hexavalent) as Cr ⁶⁺	—	0.10	1.00
12. Nickel as Ni	2.24	3.00	3.00
13. Fluoride as F Copper as Cu	1.14	3.00	
14. Sulphate as SO₄ Zinc as Zn	1.52	5.00	
15. Phosphate as PO ₄	/	5.00	
16. Ammonical Nitrogen as NH ₃	/	50.00	
17. Free Ammonia as N	/	5.00	
18. Cyanide as CN	/	0.20	

Note : All the values in mg./l except pH or stated otherwise.

Scientific Asstt.

Asstt. Scientific Officer

Regional Officer

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REGIONAL OFFICE
Uttar Pradesh Pollution Control Board
 MORADABAD-244 001

Analysis Report of Effluent Sample

Name of Industry : *M/S. C.L. Gupta Exports Ltd. (Wood Layer Div)*
Jirai, NH-24, Chaudharpur Road, Amara.
 Sample Collected by : *Dr. J.P. Maurya B.O., Dr. A.K. Sharma AEE*
Chhaya Verma JRF, Divya Agarwal JRF.
 Date of Sampling : *30-05-20*
 Date of Analysis Completion : *06-06-20*
 Sampling Point : *Outlet of F.T.P.*
 Sample Code : *GLG/24/Amara*
 Parameters Analysed : *pH, BOD, COD, TSS, TDS, TS*

pH, BOD, COD, TSS, TDS, TS

Parameters :	Analytical Results	Standard for Trade Effluent Discharged	
		In stream	on land
1. Colour	<i>Turbid</i>	Absent	
2. Odour	<i>Slightly Odour</i>		
3. Temperature (°C)		40°C Max	
4. pH	<i>7.5</i>	5.5-9.0	5.5-9.0
5. Total-Suspended Solids	<i>52.0</i>	30/50/75/100	
6. Total-Dissolved solids	<i>880.0</i>	2000.00	
7. Total Solids			
8. B.O.D. (3 days at 27°C)	<i>28.0</i>	30.00	100.00
9. C.O.D.	<i>212.0</i>	225.00/250.00	
10. Oil and Grease		10.00	20.00
11. Chromium (Hexavalent) as Cr ⁶⁺		0.10	1.00
12. Nickel as Ni		3.00	3.00
13. Fluoride as F		2.00	
14. Sulphate as SO ₄		2.00	
15. Phosphate as PO ₄		5.00	
16. Ammonical Nitrogen as NH ₃		50.00	
17. Free Ammonia as N		5.00	
18. Cyanide as CN		0.20	

Note : All the values in mg./l except pH or stated otherwise.

AGK
URT
Asstt. Scientific Asstt.
08-06-2020

Asstt. Scientific Officer

[Signature]
 Regional Officer

[Signature]
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Uttar Pradesh Pollution Control Board
MORADABAD-244 001

Analysis Report of Effluent Sample

Name of Industry : M/S. C. L. Gupta Exports Ltd. (Glass Div.)
 Jiwai, NH-24, Chaudharpur Road, Azamgarh
 Sample Collected by : Sh. J. P. Mourya R.O., Sh. A. K. Sharma AEE
 Chhaya Verma JRF, Divya Agarwal JRF.
 Date of Sampling : 30-5-20
 Date of Analysis Completion : 06-06-20
 Sampling Point : E.T.P. Outlet
 Sample Code : CLA/20/Amr-3
 Parameters Analysed : pH, BOD, COD, TSS, TDS, TS

Parameters :	Analytical Results	Standard for	
		Trade Effluent In stream	Discharged on land
1. Colour	: Turbid	Absent	
2. Odour	: Slightly Odour.		
3. Temperature (°C)	: 7.5	40°C Max	
4. pH	: 7.5	5.5-9.0	5.5-9.0
5. Total-Suspended Solids	: 72.0	30/50/75/100	
6. Total-Dissolved solids	: 1350.0	2000.00	
7. Total Solids	: —		
8. B.O.D. (3 days at 27°C)	: 24.0	30.00	100.00
9. C.O.D.	: 208.0	225.00/250.00	
10. Oil and Grease	: 4.8	10.00	20.00
11. Chromium (Hexavalent) as Cr ^{VI}	: —	0.10	1.00
12. Nickel as Ni	: 1.70	3.00	3.00
13. Fluoride as F Copper as Cu	: 0.71	3.00	
14. Sulphate as SO ₄ Lime as Zn	: 3.80	5.00	
15. Phosphate as PO ₄	: /	5.00	
16. Ammonical Nitrogen as NH ₃	: /	50.00	
17. Free Ammonia as N	: /	5.00	
18. Cyanide as CN	: /	0.20	

Note : All the values in mg./l except pH or stated otherwise.

Asstt. Scientific Asstt. 18-06-2020

Asstt. Scientific Officer

Regional Officer

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Uttar Pradesh Pollution Control Board
 MORADABAD-244 001

Analysis Report of Effluent Sample

Name of Industry : M/S. C. L. Gupta Exports Ltd., (Metal Dir.)
 Jiwai, NH-24, Chaudharpur Road, Amroha
 Sample Collected by : Sri J. P. Manjya R.O., Sri A. K. Sharma AEE
 Chhaya Verma JRF, Divya Agrawal JRF
 Date of Sampling : 30-05-20
 Date of Analysis Completion : 06-06-20
 Sampling Point : S.T.P. Outlet
 Sample Code : CH/20/Amr-2
 Parameters Analysed :
 pH, BOD, COD, TSS, TDS, TS

Parameters :	Analytical Results	Standard for Trade Effluent Discharged	
		In stream	on land
1. Colour	: yellowish	Absent	
2. Odour	: Odourless		
3. Temperature (°C)	: —	40°C Max	
4. pH	: 7.7	5.5-9.0	5.5-9.0
5. Total-Suspended Solids	: 80.0	30/50/75/100	
6. Total-Dissolved solids	: 1340.0	2000.00	
7. Total Solids	: —		
8. B.O.D. (3 days at 27°C)	: 25.0	30.00	100.00
9. C.O.D.	: 232.0	225.00/250.00	
10. Oil and Grease	: /	10.00	20.00
11. Chromium (Hexavalent) as Cr ⁶⁺	: /	0.10	1.00
12. Nickel as Ni	: /	3.00	3.00
13. Fluoride as F	: /	2.00	
14. Sulphate as SO ₄	: /	2.00	
15. Phosphate as PO ₄	: /	5.00	
16. Ammonical Nitrogen as NH ₃	: /	50.00	
17. Free Ammonia as N	: /	5.00	
18. Cyanide as CN	: /	0.20	

Note : All the values in mg./l except pH or stated otherwise.

ASST
 JRF
 Scientific Asstt.
 08-06-20

Asstt. Scientific Officer

Regional Officer

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Uttar Pradesh Pollution Control Board
MORADABAD-244 001

Analysis Report of Effluent Sample

Name of Industry : M/s. G. L. Gupta Exports Ltd. (Glass Div.)
 Sample Collected by : Jwal, NH-24, Chaudharpur Road, Amzaha
 : Sri J.P. Maurya R.O., Sri A.K. Sharma AFE
 Chhaya Verma JRF, Divya Aggarwal JRF
 Date of Sampling : 30-05-20
 Date of Analysis Completion : 06-06-20
 Sampling Point : S.T.P. Outlet
 Sample Code : C.L.G./E./Rox-4
 Parameters Analysed : pH, BOD, COD, TSS, TDS, TS

Parameters :	Analytical Results	Standard for	
		Trade Effluent In stream	Discharged on land
1. Colour	Turbid	Absent	
2. Odour	Slightly Odour		
3. Temperature (°C)		40°C Max	
4. pH	7.4	5.5-9.0	5.5-9.0
5. Total-Suspended Solids	76.0	30/50/75/100	
6. Total-Dissolved solids	1410.0	2000.00	
7. Total Solids			
8. B.O.D. (3 days at 27°C)	26.0	30.00	100.00
9. C.O.D.	216.0	225.00/250.00	
10. Oil and Grease	2.4	10.00	20.00
11. Chromium (Hexavalent) as Cr ⁶⁺		0.10	1.00
12. Nickel as Ni		3.00	3.00
13. Fluoride as F		2.00	
14. Sulphate as SO ₄		2.00	
15. Phosphate as PO ₄		5.00	
16. Ammonical Nitrogen as NH ₃		50.00	
17. Free Ammonia as N		5.00	
18. Cyanide as CN		0.20	

Note : All the values in mg./l except pH or stated otherwise.

Alex JRF
Anil K. 08-06-2020
Scientific Asstt.

Asstt. Scientific Officer

Regional Officer

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REGIONAL OFFICE
Uttar Pradesh Pollution Control Board
MORADABAD-244 001

Analysis Report of Effluent Sample

Name of Industry : *M/s. C. L. Gupta Exports Ltd.*
Jiwai, N.H.-24, Chaukharpur Road, Moradabad

Sample Collected by : *En. J. P. Maurya R.O., En. A. K. Sharma AEE*
Chhaya Verma JRF, Divya Agarwal JRF

Date of Sampling : *30-05-20*

Date of Analysis Completion : *06-06-20*

Sampling Point : *Out let of Colony S.T.P.*

Sample Code : *CLG/20/Ann-6*

Parameters Analysed : *_____*

pH, BOD, COD, TSS, TDS, TS

Parameters :	Analytical Results	Standard for	
		Trade Effluent	Discharged
		In stream	on land
1. Colour	<i>Turbid</i>	Absent	
2. Odour	<i>Odourless</i>		
3. Temperature (°C)	<i>---</i>	40°C Max	
4. pH	<i>7.4</i>	5.5 - 9.0	5.5 - 9.0
5. Total-Suspended Solids	<i>76.0</i>	30/50/75/100	
6. Total-Dissolved solids	<i>1080.0</i>	2000.00	
7. Total Solids	<i>---</i>		
8. B.O.D. (3 days at 27°C)	<i>27.0</i>	30.00	100.00
9. C.O.D.	<i>232.0</i>	225.00/250.00	
10. Oil and Grease	<i>3.2</i>	10.00	20.00
11. Chromium (Hexavalent) as Cr ^{VI}	<i>/</i>	0.10	1.00
12. Nickel as Ni	<i>/</i>	3.00	3.00
13. Fluoride as F	<i>/</i>	2.00	
14. Sulphate as SO ₄	<i>/</i>	2.00	
15. Phosphate as PO ₄	<i>/</i>	5.00	
16. Ammonical Nitrogen as NH ₃	<i>/</i>	50.00	
17. Free Ammonia as N	<i>/</i>	5.00	
18. Cyanide as CN	<i>/</i>	0.20	

Note : All the values in mg./l except pH or stated otherwise.

AS
JRF
08.06.2020
 Scientific Asstt.

Asstt. Scientific Officer

Regional Officer

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कार्यालय उपायुक्त उद्योग, जिला उद्योग प्रोत्साहन तथा उद्यमिता विकास केंद्र,
पुष्कर नगर मालीखेड़ा रोड अमरोहा
दूरभाष:- 05922-252029 ई-मेल gmdicamroha@rediffmail.com

पत्रांक 672 /जि०उ०प्रो० तथा उ०वि०के०(अम०)/2021-21/ दिनांक 26-8-20

मैसर्स सी०एल०गुप्ता एक्सपोर्ट्स लि०

ग्राम- जिवाई, 18 किमी० स्टोन, दिल्ली रोड, जिला - अमरोहा

विषय:- कोविड-19 के कारण कार्य स्थगन

महोदय,

कृपया अवगत कराना है कि मैसर्स सी०एल०गुप्ता एक्सपोर्ट्स लि० अमरोहा द्वारा कोविड-19 के बीच शासन के निर्देशों का पूर्ण पालन किया गया, जो प्रशंसनीय है । इसमें प्रमुख रूप से फैक्ट्री में दिनांक 23 मार्च 2020 से 10 मई 2020 का सम्पूर्ण कार्य स्थगन रखने से कोविड-19 के फैलने से अप्रत्यक्ष रूप से बचाव रहा ।

①

(विकास-कादव)

उपायुक्त उद्योग

जिला उद्योग प्रोत्साहन

तथा उद्यमिता विकास केंद्र

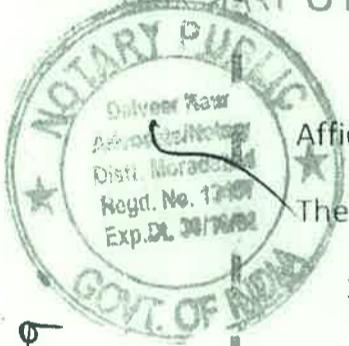
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उत्तर प्रदेश UTTAR PRADESH

00AE 127538



Affidavit of Teevra Gupta S/o Shri Anil Gupta R/o Rampur Road, Moradabad

The applicant states as under:

1. That the applicant is the Director of C. L. Gupta Exports Ltd., 18 Km Moradabad –Delhi NH-24, Village – Jivai, Amroha.
2. That the applicant is aware of facts pertaining to the operations of the company and its divisions.
3. That the factory remained closed from 23.03.2020 to 10.5.20 on account of Lockdown and then from 11.05.20 to 28.05.20, we had been conducting only dry processes of final finishing due to lack of labour and COVID-19 lockdown. We did not start any wet processes till 28.05.2020.

I certify that the contents of this affidavit from S.No. 1 to 3 are true to best of my knowledge and belief. Nothing has been hidden.

Verified this 31st day of October'2020.

Witness:

Sharif
 (Signature of Sharif Ahmad)

(1) (Sharif Ahmad)
 S/o Late Shabbir Ahmad
 Pital Nagari Moradabad

Teevra Gupta
 (Teevra Gupta)
 Applicant

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I have satisfied my self after examining the deposited that he/she under siced in contents of the affidavit and the same has been read over and explained by me Read Rs. ...
 self
 3/11/2020
 DK
 31/10/2020

Summary				
Borewell #4	Initial Reading	Final Reading	Total (in KL)	Remarks
21.12.18 to 16.10.19	53582	74989	21407	
22.10.19 to 18.01.20	0	7697	7697	Meter Replaced
19.1.20 to 21.3.20	0	2071	2071	Meter Replaced
21.3.20 to 30.5.20	2071	3389	1318	
	Total 1		32493	
Borewell No#3	Initial Reading	Final Reading	Total (in KL)	Remarks
21.12.18 to 26.12.18	98984	100000	1016	
27.10.19 to 15.10.19	0	45154	45154	Meter Restart
16.10.19 to 22.10.19	45154	46404	1250	
22.10.19 to 18.01.20	0	12754	12754	Meter Replaced
19.1.20 to 21.3.20	0	6355	6355	Meter Replaced
21.3.20 to 30.5.20	6355	9781	3426	
	Total 2		69955	

Total Water Withdraw

102448 KL

21.12.18 to 30.5.20

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Dec. 18

(142)

Remadli	Date	Initial read	Final read	Water cons	Sign	Remark	
2	01/12/18	96216	96354	138	RJK	}	
4	02/12/18	96354	96395	41	RJK		
	03/12/18	96395	96562	167	RJK		
	04/12/18	96562	96769	207	RJK		
	05/12/18	96769	96930	161	RJK		
	06/12/18	96930	97103	173	RJK		
	07/12/18	97103	97241	138	RJK		
	08/12/18	97241	97395	154	RJK		
	09/12/18	97395	97438	43	RJK		
	10/12/18	97438	97571	133	RJK		
	11/12/18	97571	97749	178	RJK		
	12/12/18	97749	97915	166	RJK		
	13/12/18	97915	98074	159	RJK		
	14/12/18	98074	98211	137	RJK		
	15/12/18	98211	98352	141	RJK		
	16/12/18	98352	98590	38	RJK		
	17/12/18	98390	98551	161	RJK		
	18/12/18	98551	98694	143	RJK		
	19/12/18	98694	9840	146	RJK		
	20/12/18	98840	98984	144	RJK		
	21/12/18	98984	99171	187	RJK		
	22/12/18	99171	99344	173	RJK		
	23/12/18	99344	99397	53	RJK		
	24/12/18	99397	99594	197	RJK		
	25/12/18	99594	99817	223	RJK		
	26/12/18	99817	100,000	183	RJK		
	27/12/18	100,000	000223	223	RJK		Meter Restart
	28/12/18	223	366	143	RJK		RJK

Jan-19

Happy New Year
2019

(44)

Remark	Date	Initial Read.	Final Read.	Water cons.	Sign.	Remark
	01/01/19	665	801	136	RJKH	
	02/01/19	801	929	128	RJKH	
	03/01/19	929	1067	138	RJKH	
	04/01/19	1067	1245	178	RJKH	
	05/01/19	1245	1426	181	RJKH	
	06/01/19	1426	1469	43	RJKH	
	07/01/19	1469	1648	179	RJKH	
	08/01/19	1648	1798	150	RJKH	
	09/01/19	1798	1917	119	(S)	
	10/01/19	1917	2048	131	(S)	
	11/01/19	2048	2183	135	(S)	
	12/01/19	2183	2324	141	(S)	
	13/01/19	2324	2454	130	(S)	
	14/01/19	2454	2578	124	(S)	
	15/01/19	2578	2705	127	(S)	
	16/01/19	2705	2824	119	(S)	
	17/01/19	2824	2856	032	(S)	
	18/01/19	2856	2982	126	(S)	
	19/01/19	2982	3056	74	(S)	
	20/01/19	3056	3119	63	(S)	
	21/01/19	3119	3254	135	(S)	
	22/01/19	3254	3385	131	(S)	
	23/01/19	3385	3512	127	(S)	
	24/01/19	3512	3630	118	(S)	
	25/01/19	3630	3685	55	(S)	
	26/01/19	3685	3744	59	(S)	
	27/01/19	3744	3807	63	(S)	
	28/01/19	3807	3933	126	(S)	

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Feb-19

(146)

Remark	Date	Initial Read	Final Read	water loss	Sign	Remarks
	01/02/19	4334	4463	129	R. Khan	
	02/02/19	4463	4594	131	R. Khan	
	03/02/19	4594	4636	42	R. Khan	
	04/02/19	4636	4799	163	R. Khan	
	05/02/19	4799	4952	153	R. Khan	
	06/02/19	4952	5130	178	R. Khan	
	07/02/19	5130	5320	190	R. Khan	
	08/02/19	5320	5531	211	R. Khan	
	09/02/19	5531	5747	216	R. Khan	
	10/02/19	5747	5790	43	R. Khan	
	11/02/19	5790	6016	226	R. Khan	
	12/02/19	6016	6244	228	R. Khan	
	13/02/19	6244	6475	231	R. Khan	
	14/02/19	6475	6723	248	R. Khan	
	15/02/19	6723	6894	171	R. Khan	
	16/02/19	6894	7091	197	R. Khan	
	17/02/19	7091	7144	53	R. Khan	
	18/02/19	7144	7377	233	R. Khan	
	19/02/19	7377	7614	237	R. Khan	
	20/02/19	7614	7827	213	R. Khan	
	21/02/19	7827	8048	221	R. Khan	
	22/02/19	8048	8275	227	R. Khan	
	23/02/19	8275	8486	211	R. Khan	
	24/02/19	8486	8532	46	R. Khan	
	25/02/19	8532	8773	241	R. Khan	
	26/02/19	8773	9006	233	R. Khan	
	27/02/19	9006	9245	239	R. Khan	
	28/02/19	9245	9482	237	R. Khan	

R. Khan
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March-19

date	Initial feed	Final feed	water cons	Sig m	Remarks
01/03/19	9482	9725	243	RJK	ell
02/03/19	9725	9946	221	RJK	ell
03/03/19	9946	10,003	57	RJK	ell
04/03/19	10,003	10056	53	RJK	ell
05/03/19	10056	10303	247	RJK	ell
06/03/19	10303	10547	244	RJK	ell
07/03/19	10547	10770	223	RJK	ell
08/03/19	10770	10971	201	RJK	ell
09/03/19	10971	11166	195	RJK	ell
10/03/19	11166	11212	46	RJK	ell
11/03/19	11212	11395	183	RJK	ell
12/03/19	11395	11586	191	RJK	ell
13/03/19	11586	11825	239	RJK	ell
14/03/19	11825	12068	243	RJK	ell
15/03/19	12068	12302	234	RJK	ell
16/03/19	12302	12539	237	RJK	ell
17/03/19	12539	12596	57	RJK	ell
18/03/19	12596	12827	231	RJK	ell
19/03/19	12827	12848	21	RJK	ell
20/03/19	12848	13053	205	RJK	ell
21/03/19	13053	13320	670	RJK	ell
22/03/19	13320	13176	56	RJK	ell
23/03/19	13176	13227	51	RJK	ell
24/03/19	13227	13279	52	RJK	ell
25/03/19	13279	13348	69	RJK	ell
26/03/19	13348	13383	35	RJK	ell
27/03/19	13383	13566	183	RJK	ell
28/03/19	13566	13693	127	RJK	ell


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April-19

Date	Initial Read.	Final Read.	water cons.	sign.	Remarks
01/04/19	14008	14169	161	RJA's	
02/04/19	14168	14338	169	RJA's	
03/04/19	14338	14501	163	RJA's	
04/04/19	14501	14644	143	RJA's	
05/04/19	14644	14803	159	RJA's	
06/04/19	14803	14964	161	RJA's	
07/04/19	14964	15012	48	RJA's	
08/04/19	15012	15179	167	RJA's	
09/04/19	15179	15362	183	RJA's	
10/04/19	15362	15553	191	RJA's	
11/04/19	15553	15726	173	RJA's	
12/04/19	15726	15889	163	RJA's	
13/04/19	15889	16047	158	RJA's	
14/04/19	16047	16090	43	RJA's	
15/04/19	16090	16276	186	RJA's	
16/04/19	16276	16456	180	RJA's	
17/04/19	16456	16648	192	RJA's	
18/04/19	16648	16705	57	RJA's	Holiday of
19/04/19	16705	16912	207	RJA's	Electro
20/04/19	16912	17123	211	RJA's	RJA's
21/04/19	17123	17182	59	RJA's	10/04/19
22/04/19	17182	17355	173	RJA's	
23/04/19	17355	17536	181	RJA's	
24/04/19	17536	17747	211	RJA's	
25/04/19	17747	17970	223	RJA's	
26/04/19	17970	18187	217	RJA's	
27/04/19	18187	18348	161	RJA's	
28/04/19	18348	18515	167	RJA's	

10/04/19

May - 2019

Date	Initial Reading	Final Reading	water loss	Sign	Remark
01/05/19	18714	18862	148	RJK	
02/05/19	18862	18990	128	RJK	
03/05/19	18990	19142	152	RJK	
04/05/19	19142	19303	161	RJK	
05/05/19	19303	19358	55	RJK	
06/05/19	19358	19579	221	RJK	
07/05/19	19579	19789	210	RJK	
08/05/19	19789	20032	243	RJK	
09/05/19	20032	20255	223	RJK	
10/05/19	20255	20483	228	RJK	
11/05/19	20483	20716	233	RJK	
12/05/19	20716	20771	55	RJK	
13/05/19	20771	20934	163	RJK	
14/05/19	20934	21110	176	RJK	
15/05/19	21110	21297	187	RJK	
16/05/19	21297	21486	189	RJK	
17/05/19	21486	21643	157	RJK	
18/05/19	21643	21811	168	RJK	
19/05/19	21811	21859	48	RJK	
20/05/19	21859	22020	161	RJK	
21/05/19	22020	22179	159	RJK	
22/05/19	22179	22332	153	RJK	
23/05/19	22332	22487	155	RJK	
24/05/19	22487	22605	118	RJK	
25/05/19	22605	22727	122	RJK	
26/05/19	22727	22798	71	RJK	
27/05/19	22798	22921	123	RJK	

Kong

RJK
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June 19

Date	In Hal Rad.	Final Rad.	water comp	Sign	Remarks
01/06/19	23445	23638	193	RJH	
02/06/19	23638	23691	53	RJH	
03/06/19	23691	23878	187	RJH	
04/06/19	23878	24089	211	RJH	
05/06/19	24089	24142	53	RJH	
06/06/19	24142	24199	57	RJH	
07/06/19	24199	24422	223	RJH	
08/06/19	24422	24569	147	RJH	
09/06/19	24569	24800	231	RJH	
10/06/19	24800	25036	236	RJH	
11/06/19	25036	25289	253	RJH	
12/06/19	25289	25516	227	RJH	
13/06/19	25516	25735	219	RJH	
14/06/19	25735	25966	231	RJH	
15/06/19	25966	26133	167	RJH	
16/06/19	26133	26240	107	RJH	
17/06/19	26240	26406	166	RJH	
18/06/19	26406	26593	187	RJH	
19/06/19	26593	26790	197	RJH	
20/06/19	26790	26952	162	RJH	
21/06/19	26952	27125	173	RJH	
22/06/19	27125	27294	169	RJH	
23/06/19	27294	27445	151	RJH	
24/06/19	27445	27612	167	RJH	
25/06/19	27612	27774	162	RJH	
26/06/19	27774	27943	169	RJH	
27/06/19	27943	28110	167	RJH	
28/06/19	28110	28286	176	RJH	

RJH

RJH
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July-19

Date	Initial Read	Final Read	Water Cons	Sign.	Remarks	Wt
01/07/19	28570	28763	193	RJK		291
02/07/19	28763	28952	189	RJK		301
03/07/19	28952	29175	223	RJK		31
04/07/19	29175	29406	231	RJK		
05/07/19	29406	29528	122	RJK		
06/07/19	29528	29659	131	RJK		
07/07/19	29659	29796	137	RJK		
08/07/19	29796	29929	133	RJK		
09/07/19	29929	30050	121	RJK		
10/07/19	30050	30168	118	RJK		
11/07/19	30168	30294	126	RJK		
12/07/19	30294	30427	133	RJK		
13/07/19	30427	30548	121	RJK		
14/07/19	30548	30659	111	RJK		
15/07/19	30659	30774	115	RJK		
16/07/19	30774	30891	117	RJK		
17/07/19	30891	31012	121	RJK		
18/07/19	31012	31124	112	RJK		
19/07/19	31124	31267	143	RJK		
20/07/19	31267	31420	153	RJK		
21/07/19	31420	31624	204	RJK		
22/07/19	31624	31818	194	RJK		
23/07/19	31818	32016	198	RJK		
24/07/19	32016	32177	161	RJK		
25/07/19	32177	32324	147	RJK		
26/07/19	32324	32492	168	RJK		
27/07/19	32492	32655	163	RJK		
28/07/19	32655	32828	173	RJK		

RJK

August - 2019

Date	Initial Yield	Final Yield	Water Cons.	Sing.	Remarks
01/08/19	33337	33510	173	RJK's	
02/08/19	33510	33707	197	RJK's	
03/08/19	33707	33840	133	RJK's	
04/08/19	33840	33983	143	RJK's	
05/08/19	33983	34140	157	RJK's	
06/08/19	34140	34323	183	RJK's	
07/08/19	34323	34520	197	RJK's	
8/08/19	34520	34721	201	RJK's	
09/08/19	34721	34919	198	RJK's	
10/08/19	34919	35042	123	RJK's	
11/08/19	35042	35114	72	RJK's	
12/08/19	35114	35174	60	RJK's	Holiday
13/08/19	35174	35361	187	RJK's	
14/08/19	35361	35469	108	RJK's	
15/08/19	35469	35561	92	RJK's	Holiday
16/08/19	35561	35717	156	RJK's	
17/08/19	35717	35870	153	RJK's	
18/08/19	35870	35977	107	RJK's	
19/08/19	35977	36124	147	RJK's	
20/08/19	36124	36124	NIL	RJK's	Pump Under maintenance
21/08/19	36124	36269	145	RJK's	
22/08/19	36269	36462	193	RJK's	201
23/08/19	36462	36660	198	RJK's	
24/08/19	36660	36807	147	RJK's	
25/08/19	36807	36928	121	RJK's	
26/08/19	36928	37106	178	RJK's	
27/08/19	37106	37267	161	RJK's	
28/08/19	37267	37434	167	RJK's	

Korner

Sep. 19

Date	Initial read	Final read	water cons	Sign.	Remark
01/09/19	37919	38086	167	RJK	
02/09/19	38086	38222	136	RJK	
03/09/19	38222	38378	156	RJK	
04/09/19	38378	38561	183	RJK	
05/09/19	38561	38692	131	RJK	
06/09/19	38692	38869	175	RJK	
07/09/19	38869	38,048	181	RJK	
08/09/19	38,048	39135	87	RJK	
09/09/19	39135	39304	169	RJK	
10/09/19	39304	39512	208	RJK	
11/09/19	39512	39703	191	RJK	
12/09/19	39703	39890	187	RJK	
13/09/19	39890	40098	208	RJK	
14/09/19	40098	40264	166	RJK	
15/09/19	40264	40401	137	RJK	
16/09/19	40401	40604	203	RJK	
17/09/19	40604	40760	156	RJK	
18/09/19	40760	40964	204	RJK	
19/09/19	40964	41170	206	RJK	
20/09/19	41170	41353	183	RJK	
21/09/19	41353	41512	159	RJK	
22/09/19	41512	41626	114	Q	
23/09/19	41626	41829	203	Q	
24/09/19	41829	41990	160	RJK	
25/09/19	41990	42193	203	RJK	
26/09/19	42193	42409	216	RJK	
27/09/19	42409	42628	219	RJK	
28/09/19	42628	42859	231	RJK	

RJK

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OCT-19

Date	Initial Read	Final Read	Water cons	Sign.	Remarks
01/10/19	43185	43386	201	RJKH	
02/10/19		Holiday			
03/10/19	43386	43543	157	RJKH	
04/10/19	43543	43718	175	RJKH	
05/10/19	43718	43887	169	RJKH	
06/10/19	43887	43980	93	RJKH	
07/10/19	43980	44161	181	RJKH	
08/10/19	← Holiday (Dussehra) →				
09/10/19	44161	44340	179	RJKH	
10/10/19	44340	44512	172	RJKH	
11/10/19	44512	44708	196	RJKH	
12/10/19	44708	44856	148	RJKH	
13/10/19	44856	44957	101	RJKH	
14/10/19	44957	45154	197	RJKH	
→ 15/10/19	45154	45336	182	RJKH	
16/10/19	45336	45499	163	RJKH	
17/10/19	45499	45656	157	RJKH	
18/10/19	45656	45807	151	RJKH	
19/10/19	45807	45965	158	RJKH	
20/10/19	45965	46088	123	RJKH	
21/10/19	46088	46251	163	RJKH	Meter change
22/10/19	46251	46404	153	RJKH	
23/10/19	000.00	40.00	40.00	RJKH →	12:30pm
23/10/19	40.00	227	187	RJKH	(2:30pm)
24/10/19	227	390	163	RJKH	
25/10/19	390	563	173	RJKH	
26/10/19	563	719	156	RJKH	
27/10/19	719	776	57	RJKH	Holiday

RJKH

Nov-19

Date	Initial reach	Final reach	water cons	Big n.	Remas
01/11/19	1260	1427	167	Rish	
02/11/19	1427	1540	113	Rish	
03/11/19	1540	1610	70	Rish	
04/11/19	1610	1768	158	Rish	
05/11/19	1768	1917	149	Rish	
06/11/19	1917	2057	140	Rish	
07/11/19	2057	2190	133	Rish	
08/11/19	2190	2326	136	Rish	
09/11/19	2326	2463	137	Rish	
10/11/19	2463	2555	92	Rish	
11/11/19	2555	2679	124	Rish	
12/11/19	2679	2791	112	Rish	
13/11/19	2791	2900	109	Rish	
14/11/19	2900	3002	102	Rish	
15/11/19	3002	3128	126	Rish	
16/11/19	3128	3249	121	Rish	
17/11/19	3249	3346	97	Rish	
18/11/19	3346	3458	112	Rish	
19/11/19	3458	3524	66	Rish	
20/11/19	3524	3581	57	Rish	
21/11/19	3581	3627	46	Rish	
22/11/19	3627	3678	51	Rish	
23/11/19	3678	3714	36	Rish	
24/11/19	3714	3781	17	Rish	
25/11/19	3781	3810	79	Rish	
26/11/19	3810	3913	103	Rish	
27/11/19	3913	4022	109	Rish	
28/11/19	4022	4143	121	Rish	

K. S. P.

Dec. 19

Date	Initial lead	Final lead	Water comp. ^(K/L)	Sign	Remark
01/12/19	4392	4490	98	fish	
02/12/19	4490	4615	125	fish	
03/12/19	4615	4748	133	fish	
04/12/19	4748	4897	149	fish	
05/12/19	4897	4998	101	fish	
06/12/19	4998	5056	58	fish	
07/12/19	5056	5194	138	fish	
08/12/19	5194	5264	70	fish	
09/12/19	5264	5412	148	fish	
10/12/19	5412	5535	223	fish	
11/12/19	5535	5839	204	fish	
12/12/19	5839	6062	223	fish	
13/12/19	6062	6263	201	fish	
14/12/19	6263	6450	187	fish	
15/12/19	6450	6571	121	fish	
16/12/19	6571	6764	193	fish	
17/12/19	6764	6952	188	fish	
18/12/19	6952	7149	197	fish	
19/12/19	7149	7325	176	fish	
20/12/19	7325	7512	187	fish	
21/12/19	7512	7697	185	fish	
22/12/19	7697	7837	140	fish	
23/12/19	7837	8032	195	fish	
24/12/19	8032	8249	217	fish	
25/12/19	8249	8470	221	fish	
26/12/19	8470	8660	190	fish	
27/12/19	8660	8849	189	fish	
28/12/19	8849	8990	141	fish	

K. M. P.

Jan 2020

Date	Initial Reading	Final Reading	Water used (KL)	Signature	Remarks
01/01/2020	9488	9682	196	[Signature]	
02/01/2020	9682	9921	239	[Signature]	
03/01/2020	9921	10139	218	[Signature]	
04/01/2020	10139	10318	179	[Signature]	
05/01/2020	10318	10451	133	[Signature]	
06/01/2020	10451	10652	201	[Signature]	
07/01/2020	10652	10849	197	[Signature]	
08/01/2020	10849	11054	205	[Signature]	
09/01/2020	11054	11238	184	[Signature]	
10/01/2020	11238	11445	207	[Signature]	
11/01/2020	11445	11642	197	[Signature]	
12/01/2020	11642	11732	90	[Signature]	
13/01/2020	11732	11914	182	[Signature]	
14/01/2020	11914	12101	187	[Signature]	
15/01/2020	12101	12310	209	[Signature]	
16/01/2020	12310	12466	156	[Signature]	
17/01/2020	12466	12629	163	[Signature]	
18/01/2020	12629	12754	125	[Signature]	
19/01/2020	000	70	70	[Signature]	New meter installed
20/01/2020	70	185	115	[Signature]	
21/01/2020	185	295	110	[Signature]	
22/01/2020	295	391	96	[Signature]	
23/01/2020	391	496	105	[Signature]	
24/01/2020	496	614	118	[Signature]	
25/01/2020	614	714	100	[Signature]	
26/01/2020	714	782	68	[Signature]	
27/01/2020	782	893	111	[Signature]	
28/01/2020	893	1003	110	[Signature]	

[Signature]

[Signature]

(58)

Sl. No.	Remarks	Date	Initial Reading	Final Reading	Volume by (KL)	Sign	Remarks
1		29/01/20	1003	1109	106	(S)	
2		30/01/2020	1109	1213	104	(S)	
3		31/01/2020	1213	1330	117	(S)	
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New meter installed

Komphit

Feb-2020

Date	Initial Reading	Final Reading	Water (as KL)	Sign	Remark
01/02/2020	1330	1441	111	Q	
02/02/2020	1441	1503	62	Q	
03/02/2020	1503	1631	128	Q	
04/02/2020	1631	1744	113	Q	
05/02/2020	1744	1860	116	Q	
06/02/2020	1860	1979	119	Q	
07/02/20	1979	2089	110	Q	
08/02/20	2089	2197	108	Q	
09/02/20	2197	2268	71	Q	
10/02/20	2268	2386	118	Q	
11/02/20	2386	2501	115	Q	
12/02/20	2501	2616	115	Q	
13/02/20	2616	2730	114	Q	
14/02/20	2730	2834	104	Q	
15/02/20	2834	2948	114	Q	
16/02/20	2948	3018	70	Q	
17/02/20	3018	3125	107	Q	
18/02/20	3125	3230	105	Q	
19/02/20	3230	3341	111	Q	
20/02/20	3341	3449	108	Q	
21/02/20	3449	3522	73	Q	
22/02/20	3522	3631	109	Q	
23/02/20	3631	3706	75	Q	
24/02/20	3706	3817	111	Q	
25/02/20	3817	3926	109	Q	
26/02/20	3926	4040	114	Q	
27/02/20	4040	4152	112	Q	
28/02/20	4152	4266	114	Q	
29/04/20	4266	4392	126	Q	Completed

70

March-2020

Remark	Date	Initial Reading	Final Reading	Water Con.	Cum. Amt	Remark
	01/03/20	4392	4450	58	58	
	02/03/20	4450	4551	101	159	
	03/03/20	4551	4646	95	254	
	04/03/20	4646	4751	105	359	
	05/03/20	4751	4853	102	461	
	06/03/20	4853	4965	112	573	
	07/03/20	4965	5061	96	669	
	08/03/20	5061	5132	71	740	
	09/03/20	5132	5212	80	820	
	10/03/20	5212	5271	59	879	
	11/03/20	5271	5332	61	940	
	12/03/20	5332	5437	105	1045	
	13/03/20	5437	5551	114	1159	
	14/03/20	5551	5659	108	1267	
	15/03/20	5659	5733	74	1341	
	16/03/20	5733	5844	111	1452	
	17/03/20	5844	5952	108	1560	
	18/03/20	5952	6042	90	1650	
	19/03/20	6042	6157	115	1765	
	20/03/20	6157	6254	97	1862	
	21/03/20	6254	6355	101	1963	
	22/03/20					
	to	6355	7462	1107		
	5/5/2020					

Lockdown Period
(COVID-19)

Komph


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May-2020

Date	Initial Reading	Final Reading	Water Loss	Sign	Remark
06/05/20	7462	7512	52	Q	
07/05/20	7512	7597	83	Q	
08/05/20	7597	7681	84	Q	
09/05/20	7681	7770	89	Q	
10/05/20	7770	7835	65	Q	
11/05/20	7835	7931	96	Q	
12/05/20	7931	8022	91	Q	
13/05/20	8022	8119	97	Q	
14/05/20	8119	8220	101	Q	
15/05/20	8220	8318	98	Q	
16/05/20	8318	8419	101	Q	
17/05/20	8419	8487	68	Q	
18/05/20	8487	8590	103	Q	
19/05/20	8590	8695	105	Q	
20/05/20	8695	8806	111	Q	
21/05/20	8806	8915	109	Q	
22/05/20	8915	9021	106	Q	
23/05/20	9021	9124	103	Q	
24/05/20	9124	9195	71	Q	
25/05/20	9195	9262	67	Q	
26/05/20	9262	9361	99	Q	
27/05/20	9361	9470	109	Q	
28/05/20	9470	9577	107	Q	
29/05/20	9577	9680	103	Q	
30/05/20	9680	9781	101	Q	
31/05/20	9781	9854	73	Q	

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Dec. 18

(36)

Remark	Date	Initial Read	Final Read	Water Depth	Sign.	Remark
	01/12/18	52321	52422	101	RJah	
	02/12/18	52422	52459	37	RJah	
	03/12/18	52459	52538	79	RJah	
	04/12/18	52538	52589	51	RJah	
	05/12/18	52589	52692	103	RJah	
	06/12/18	52692	52741	49	RJah	
	07/12/18	52741	52781	40	RJah	
	08/12/18	52781	52844	63	RJah	
	09/12/18	52844	52882	38	RJah	
	10/12/18	52882	52948	66	RJah	
	11/12/18	52948	53019	71	RJah	
	12/12/18	53019	53082	63	RJah	
	13/12/18	53082	53144	62	RJah	
	14/12/18	53144	53221	77	RJah	
	15/12/18	53221	53318	97	RJah	
	16/12/18	53318	53355	37	RJah	
	17/12/18	53355	53403	48	RJah	
	18/12/18	53403	53464	61	RJah	
	19/12/18	53464	53517	53	RJah	
	20/12/18	53517	53582	65	RJah	
⇒	21/12/18	53582	53638	56	RJah	
	22/12/18	53638	53744	106	RJah	
	23/12/18	53744	53785	41	RJah	
	24/12/18	53785	53841	56	RJah	
	25/12/18	53841	53892	51	RJah	
	26/12/18	53892	53953	61	RJah	
	27/12/18	53953	53996	43	RJah	
	28/12/18	53996	54073	77	RJah	


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Jan 19

(38)

Remark	Date	Initial Read	Final Read	Water Comp	Sign	Remark
	01/01/19	54281	54328	47	RJain	
	02/01/19	54328	54385	57	RJain	
	03/01/19	54385	54440	55	RJain	
	04/01/19	54440	54523	83	RJain	
	05/01/19	54523	54591	68	RJain	
	06/01/19	54591	54637	46	RJain	
	07/01/19	54637	54695	58	RJain	
	08/01/19	54695	54776	81	RJain	
	09/01/19	54776	54847	71	RJain	
	10/01/19	54847	54916	69	RJain	
	11/01/19	54916	54991	75	RJain	
	12/01/19	54991	55034	43	RJain	
	13/01/19	55034	55089	55	RJain	
	14/01/19	55089	55154	65	RJain	
	15/01/19	55154	55225	71	RJain	
	16/01/19	55225	55307	82	RJain	
	17/01/19	55307	55383	76	RJain	
	18/01/19	55383	55456	73	RJain	
	19/01/19	55456	55573	117	RJain	
	20/01/19	55573	55573	-	RJain	
	21/01/19	55599	55640	67	RJain	
	22/01/19	55640	55708	68	RJain	
	23/01/19	55708	55780	72	RJain	
	24/01/19	55780	55856	76	RJain	
	25/01/19	55856	55994	140	RJain	
	26/01/19	55994	56067	71	RJain	
	27/01/19	56067	56134	67	RJain	
	28/01/19	56134	56213	79	RJain	
	29/01/19	56213	56314	101	RJain	

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Feb-19

Date	Initial Road	Final Road	Watercons	Sign	Remark
01/02/19	56314	56400	86		
02/02/19	56400	56487	87		
03/02/19	56487	56526	39		
04/02/19	56526	56580	54		
05/02/19	56580	56682	102		
06/02/19	56682	56749	67		
07/02/19	56749	56830	81		
08/02/19	56830	56908	78		
09/02/19	56908	56992	84		
10/02/19	56992	57028	36		
11/02/19	57028	57117	89		
12/02/19	57117	57213	96		
13/02/19	57213	57314	101		
14/02/19	57314	57393	79		
15/02/19	57393	57467	74		
16/02/19	57467	57547	80		
17/02/19	57547	57588	41		
18/02/19	57588	57674	86		
19/02/19	57674	57758	84		
20/02/19	57758	57855	97		
21/02/19	57855	57949	94		
22/02/19	57949	58030	81		
23/02/19	58030	58133	103		
24/02/19	58133	58180	47		
25/02/19	58180	58266	86		
26/02/19	58266	58353	87		
27/02/19	58353	58441	88		
28/02/19	58441	58524	83		

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March-19

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Remark	Date	Initial Read.	Final Read.	Water Cons.	Sign.	Remark
	01/03/19	58524	58602	78	R. Jahan	
	02/03/19	58602	58688	86	R. Jahan	
	03/03/19	58688	58722	34	R. Jahan	
4	04/03/19	58722	58746	24	R. Jahan	
4	05/03/19	58746	58801	55	R. Jahan	
4	06/03/19	58801	58872	71	R. Jahan	
4	07/03/19	58872	58953	81	R. Jahan	
4	08/03/19	58953	59048	93	R. Jahan	
4	09/03/19	59046	59148	102	R. Jahan	
4	10/03/19	59148	59191	43	R. Jahan	
4	11/03/19	59191	59262	71	R. Jahan	
4	12/03/19	59262	59344	82	R. Jahan	
4	13/03/19	59344	59425	81	R. Jahan	
4	14/03/19	59425	59502	77	R. Jahan	
4	15/03/19	59502	59589	87	R. Jahan	
4	16/03/19	59589	59678	89	R. Jahan	
4	17/03/19	59678	59719	41	R. Jahan	
4	18/03/19	59719	59780	61	R. Jahan	
4	19/03/19	59780	59835	55	R. Jahan	
4	20/03/19	59835	59888	53	R. Jahan	
4	21/03/19	59888	59949	61	R. Jahan	
4	22/03/19	59949	59998	49	R. Jahan	
4	23/03/19	59998	60051	53	R. Jahan	
4	24/03/19	60051	60084	33	R. Jahan	
4	25/03/19	60084	60131	47	R. Jahan	
4	26/03/19	60131	60179	48	R. Jahan	
4	27/03/19	60179	60205	26	R. Jahan	
4	28/03/19	60205	60276	71	R. Jahan	

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April - 19

Remark	Date	Initial Read	Final Read	water cons	sgn	Remark
1	01/04/19	60421	60502	81	RJAH	
2	02/04/19	60502	60559	57	RJAH	
3	03/04/19	60559	60612	53	RJAH	
	04/04/19	60612	60671	59	RJAH	
	05/04/19	60671	60756	85	RJAH	
	06/04/19	60756	60837	81	RJAH	
	07/04/19	60837	60884	47	RJAH	
	08/04/19	60884	60920	36	RJAH	
	09/04/19	60920	60982	62	RJAH	
	10/04/19	60982	61040	58	RJAH	
	11/04/19	61040	61091	51	RJAH	
	12/04/19	61091	61156	65	RJAH	
	13/04/19	61156	61234	78	RJAH	
	14/04/19	61234	61281	47	RJAH	
	15/04/19	61281	61342	61	RJAH	
	16/04/19	61342	61404	62	RJAH	
	17/04/19	61404	61475	71	RJAH	
	18/04/19	61475	61505	30	RJAH	Holiday (Election)
	19/04/19	61505	61569	64	RJAH	
	20/04/19	61569	61660	91	RJAH	
	21/04/19	61660	61692	32	RJAH	
	22/04/19	61692	61762	70	RJAH	
	23/04/19	61762	61796	34	RJAH	
	24/04/19	61796	61858	62	RJAH	
	25/04/19	61858	61922	64	RJAH	
	26/04/19	61922	61990	68	RJAH	
	27/04/19	61990	62069	79	RJAH	
	28/04/19	62069	62116	47	RJAH	


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MAY-19

no.	Remark	Date	Initial Read.	Final Read.	water cons	Sign.	Remark
10		01/05/19	62275	62355	80	RJK	
14		02/05/19	62355	62431	76	RJK	
		03/05/19	62431	62508	77	RJK	
		04/05/19	62508	62604	96	RJK	
		05/05/19	62604	62645	41	RJK	
		06/05/19	62645	62719	74	RJK	
		07/05/19	62719	62791	72	RJK	
		08/05/19	62791	62878	87	RJK	
		09/05/19	62878	62961	83	RJK	
		10/05/19	62961	63043	82	RJK	
		11/05/19	63043	63121	78	RJK	
		12/05/19	63121	63184	63	RJK	
		13/05/19	63184	63255	71	RJK	
		14/05/19	63255	63331	76	RJK	
		15/05/19	63331	63397	66	RJK	
		16/05/19	63397	63470	73	RJK	
		17/05/19	63470	63549	79	RJK	
		18/05/19	63549	63625	76	RJK	
		19/05/19	63625	63667	42	RJK	
		20/05/19	63667	63760	93	RJK	
		21/05/19	63760	63829	69	RJK	
		22/05/19	63829	63910	81	RJK	
		23/05/19	63910	63979	69	RJK	
		24/05/19	63979	64070	91	RJK	
		25/05/19	64070	64147	77	RJK	
		26/05/19	64147	64208	61	RJK	
		27/05/19	64208	64291	83	RJK	
		28/05/19	64291	64372	81	RJK	

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June 19

Remark	Date	Initial Read	Final Read	water cons	Sign.	Remark
	01/06/19	64669	64764	95	RJK	
	02/06/19	64764	64837	73	RJK	
	03/06/19	64837	64895	58	RJK	
	04/06/19	64895	65003	108	RJK	
	05/06/19	65003	65041	38	RJK	
	06/06/19	65041	65082	41	RJK	
	07/06/19	65082	65184	102	RJK	
	08/06/19	65184	65271	87	RJK	
	08/06/19	65271	65319	48	RJK	
	09/06/19	65319	65361	42	RJK	
	10/06/19	65361	65412	51	RJK	
	11/06/19	65412	65458	46	RJK	
	12/06/19	65458	65549	91	RJK	
	13/06/19	65549	65636	87	RJK	
	14/06/19	65636	65715	79	RJK	
	15/06/19	65715	65782	67	RJK	
	16/06/19	65782	65851	69	RJK	
	17/06/19	65851	65935	84	RJK	
	18/06/19	65935	66028	93	RJK	
	19/06/19	66028	66107	79	RJK	
	20/06/19	66107	66195	88	RJK	
	21/06/19	66195	66278	83	RJK	
	22/06/19	66278	66355	77	RJK	
	23/06/19	66355	66402	47	RJK	
	24/06/19	66402	66495	93	RJK	
	25/06/19	66495	66583	88	RJK	
	26/06/19	66583	66665	82	RJK	
	27/06/19	66665	66752	87	RJK	

Komputer

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July 19

Remark	Date	Initial Read	Final Read	water cons.	Sign	Remark
	01/07/19	67,014	67,067	53	RJA	
	02/07/19	67,067	67,150	83	RJA	
	03/07/19	67,150	67,227	77	RJA	
	04/07/19	67,227	67,308	81	RJA	
	05/07/19	67,308	67,400	92	RJA	
	06/07/19	67,400	67,466	66	RJA	
	07/07/19	67,466	67,537	71	RJA	
	08/07/19	67,537	67,610	73	RJA	
	09/07/19	67,610	67,686	76	RJA	
	10/07/19	67,686	67,755	69	RJA	
	11/07/19	67,755	67,823	68	RJA	
	12/07/19	67,823	67,897	74	RJA	
	13/07/19	67,897	67,963	66	RJA	
	14/07/19	67,963	68,022	59	RJA	
	15/07/19	68,022	68,083	61	RJA	
	16/07/19	68,083	68,165	82	RJA	
	17/07/19	68,165	68,256	91	RJA	
	18/07/19	68,256	68,353	97	RJA	
	19/07/19	68,353	68,444	91	RJA	
	20/07/19	68,444	68,521	77	RJA	
	21/07/19	68,521	68,584	63	RJA	
	22/07/19	68,584	68,658	74	RJA	
	23/07/19	68,658	68,741	83	RJA	
	24/07/19	68,741	68,822	81	RJA	
	25/07/19	68,822	68,901	79	RJA	
	26/07/19	68,901	68,989	88	RJA	
	27/07/19	68,989	69,040	51	RJA	
	28/07/19	69,040	69,087	47	RJA	

Amph

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August - 2019

Remark	Date	Initial Prod.	Final Prod.	water cons	Sign	Remark
b	01/08/19	69283	69361	78	RJK	
b	02/08/19	69361	69442	81	RJK	
b	03/08/19	69442	69525	83	RJK	
	04/08/19	69525	69579	54	RJK	
	05/08/19	69579	69648	69	RJK	
	06/08/19	69648	69729	81	RJK	
	07/08/19	69729	69812	83	RJK	
	08/08/19	69812	69889	77	RJK	
	09/08/19	69889	69967	78	RJK	
	10/08/19	69967	70054	87	RJK	
	11/08/19	70054	70081	27	RJK	
	12/08/19	70081	70103	22	RJK	Holiday
	13/08/19	70103	70220	117	RJK	RJK
	14/08/19	70220	70302	82	RJK	
	15/08/19	70302	70320	18	RJK	Holiday
	16/08/19	70320	70382	62	RJK	RJK
	17/08/19	70382	70435	53	RJK	
	18/08/19	70435	70472	37	RJK	
	19/08/19	70472	70559	87	RJK	
	20/08/19	70559	70622	63	RJK	
	21/08/19	70622	70665	43	RJK	
	22/08/19	70665	70714	49	RJK	
	23/08/19	70714	70779	65	RJK	
	24/08/19	70779	70855	76	RJK	
	25/08/19	70855	70928	73	RJK	
	26/08/19	70928	70984	56	RJK	
	27/08/19	70984	71073	89	RJK	
	28/08/19	71073	71169	96	RJK	

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Date	Initial Read	Final Read	water loss	Sigp.	Remarks
29/08/19	71169	71254	85	RJK	
30/08/19	71254	71361	107	RJK	
31/08/19	71361	71428	67	RJK	

RJK

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Sep-19

Remark.	Date	Initial Read	Final Read	Water Cons	Sign.	Remark.
	01/09/19	71428	71485	57	RJK	
	02/09/19	71485	71558	73	RJK	
	03/09/19	71558	71648	90	RJK	
	04/09/19	71648	71715	67	RJK	
	05/09/19	71715	71805	90	RJK	
	06/09/19	71805	71916	111	RJK	
	07/09/19	71916	71999	83	RJK	
	08/09/19	71999	72060	61	RJK	
	09/09/19	72060	72147	87	RJK	
	10/09/19	72147	72231	84	RJK	
	11/09/19	72231	72310	79	RJK	
	12/09/19	72310	72418	108	RJK	
	13/09/19	72418	72509	91	RJK	
	14/09/19	72509	72595	86	RJK	
	15/09/19	72595	72652	57	RJK	
	16/09/19	72652	72749	97	RJK	
	17/09/19	72749	72862	113	RJK	
	18/09/19	72862	72967	105	RJK	
	19/09/19	72967	73063	96	RJK	
	20/09/19	73063	73150	87	RJK	
	21/09/19	73150	73251	101	RJK	
	22/09/19	73251	73298	47	RJK	
	23/09/19	73298	73387	89	RJK	
	24/09/19	73387	73478	91	RJK	
	25/09/19	73478	73565	87	RJK	
	26/09/19	73565	73653	88	RJK	
	27/09/19	73653	73733	80	RJK	
	28/09/19	73733	73815	82	RJK	

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OCT-19

No.	Remarks	Date	Initial Read	Final Read	Water Cons.	Sign.	Remarks
		01/10/19	73987	74089	102	RJK	
		02/10/19	---	Holiday	---		
		03/10/19	74089	74161	72	RJK	
		04/10/19	74161	74233	72	RJK	
		05/10/19	74233	74321	88	RJK	
		06/10/19	74321	74367	46	RJK	
		07/10/19	74367	74474	107	RJK	
		08/10/19	←	Holiday (Dusastera)			
		09/10/19	74474	74535	61	RJK	
		10/10/19	74535	74597	62	RJK	
		11/10/19	74597	74698	101	RJK	
		12/10/19	74698	74756	58	RJK	
		13/10/19	74756	74795	39	RJK	
		14/10/19	74795	74852	57	RJK	
	→	15/10/19	74852	74936	84	RJK	
		16/10/19	74936	74989	53	RJK	
		17/10/19	74989	-	-	RJK	Meter Jam
		18/10/19			-	RJK	"
		19/10/19				RJK	"
		20/10/19				RJK	" RJK
		21/10/19				RJK	" RJK
		22/10/19	000.00.	50.90	50.9	RJK	Meter change
		23/10/19	50.90	93.60	42.7	RJK	9:30pm
		24/10/19	93.60	171.70	78.10	RJK	
		25/10/19	171.70	247.7	76	RJK	
		26/10/19	247.7	304	56.3	RJK	
		27/10/19	304	339.7	35.7	RJK	
		28/10/19	339.7	373	33.3	RJK	Holiday

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NOV-19

Remark	Date	Initial Read	Final Read	Const (KL)	Sign.	Remark.
Holiday	1/11/19	588	659	71	Rish	
	2/11/19	659	710	51	Rish	
	3/11/19	710	747	37	Rish	
	4/11/19	747	840	93	Rish	
	5/11/19	840	912	72	Rish	
	6/11/19	912	1022	110	Rish	
	7/11/19	1022	1136	114	Rish	
	8/11/19	1136	1248	112	Rish	
	9/11/19	1248	1322	74	Rish	
	10/11/19	1322	1375	53	Rish	
	11/11/19	1375	1492	117	Rish	
	12/11/19	1492	1575	83	Rish	
	13/11/19	1575	1688	113	Rish	
	14/11/19	1688	1820	132	Rish	
	15/11/19	1820	1912	92	Rish	
	16/11/19	1912	1975	63	Rish	
	17/11/19	1975	2091	56	Rish	
	18/11/19	2091	2120	89	Rish	
	19/11/19	2120	2201	81	Rish	
	20/11/19	2201	2306	105	Rish	
	21/11/19	2306	2419	113	Rish	
	22/11/19	2419	2536	117	Rish	
	23/11/19	2536	2645	109	Rish	
	24/11/19	2645	2702	57	Rish	
	25/11/19	2702	2802	100	Rish	
	26/11/19	2802	2874	72	Rish	
	27/11/19	2874	2952	78	Rish	
	28/11/19	2952	3071	119	Rish	

Rish

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Dec. 19

Remark.	Date	Initial lead.	Final lead.	water cont.	Sing.	Remark
-	01/12/19	3324	3384	60	Chick	
h	02/12/19	3384	3472	88	Rich	
	03/12/19	3472	3568	96	Rich	
	04/12/19	3568	3671	103	Rich	
	05/12/19	3671	3776	105	Rich	
	06/12/19	3776	3863	87	Rich	
	07/12/19	3863	3955	92	Rich	
	08/12/19	3955	4025	70	Rich	
	09/12/19	4025	4122	97	Rich	
	10/12/19	4122	4215	93	Rich	
	11/12/19	4215	4341	126	Rich	
	12/12/19	4341	4441	100	Rich	
	13/12/19	4441	4541	100	Rich	
	14/12/19	4541	4668	127	Rich	
	15/12/19	4668	4742	74	Rich	
	16/12/19	4742	4857	115	Rich	
	17/12/19	4857	4957	100	Q	
	18/12/19	4957	5068	111	Rich	
	19/12/19	5068	5177	109	Rich	
	20/12/19	5177	5309	132	Rich	
	21/12/19	5309	5409	100	Rich	
	22/12/19	5409	5481	72	Rich	
	23/12/19	5481	5616	135	Rich	
	24/12/19	5616	5718	102	Q	
	25/12/19	5718	5820	102	Rich	
	26/12/19	5820	5936	116	Rich	
	27/12/19	5936	6077	141	Rich	
	28/12/19	6077	6190	113	Rich	

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Jan-2020

(60)

no.	Remark	Date	Initial Reading	Final Reading	water loss	Sign	Remark
	High	01/01/2020	6456	6553	97	Ⓚ	
	High	02/01/2020	6553	6612	59	Ⓚ	
	High	03/01/2020	6612	6681	69	Ⓚ	
		04/01/2020	6681	6744	63	Ⓚ	
		05/01/2020	6744	6787	43	Ⓚ	
		06/01/2020	6787	6855	68	Ⓚ	
		07/01/2020	6855	6919	64	Ⓚ	
		08/01/2020	6919	6996	77	Ⓚ	
		09/01/2020	6996	7047	51	Ⓚ	
		10/01/2020	7047	7149	102	Ⓚ	
		11/01/2020	7149	7234	85	Ⓚ	
		12/01/2020	7234	7251	17	Ⓚ	
		13/01/2020	7251	7323	72	Ⓚ	
		14/01/2020	7323	7386	63	Ⓚ	
		15/01/2020	7386	7453	67	Ⓚ	
		16/01/2020	7453	7535	82	Ⓚ	
		17/01/2020	7535	7626	91	Ⓚ	
		18/01/2020	7626	7697	71	Ⓚ	
		19/01/2020	00	21	21	Ⓚ	Newmeter Installed
		20/01/2020	21	61	40	Ⓚ	
		21/01/2020	61	104	43	Ⓚ	
		22/01/2020	104	156	52	Ⓚ	
		23/01/2020	156	201	45	Ⓚ	
		24/01/2020	201	236	35	Ⓚ	
		25/01/2020	236	276	40	Ⓚ	
		26/01/2020	276	294	18	Ⓚ	
		27/01/2020	294	338	44	Ⓚ	
		28/01/2020	338	376	38	Ⓚ	

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Feb-2020

Sl. No.	Remark	Date	Initial Reading	Final Reading	water Cos.	Sign	Remark
		01/02/20	473	504	31		
		02/02/20	504	525	21		
		03/02/20	525	551	26		
		04/02/20	551	590	39		
		05/02/20	590	620	30		
		06/02/20	620	661	33		
		07/02/20	661	698	37		
		08/02/20	698	736	38		
		09/02/20	736	758	22		
		10/02/20	758	789	31		
		11/02/20	789	823	34		
		12/02/20	823	863	40		
		13/02/20	863	902	39		
		14/02/20	902	948	46		
		15/02/20	948	981	33		
		16/02/20	981	1005	24		
		17/02/20	1005	1045	40		
		18/02/20	1045	1081	36		
		19/02/20	1081	1110	29		
		20/02/20	1110	1141	31		
		21/02/20	1141	1174	33		
		22/02/20	1174	1201	27		
		23/02/20	1201	1220	19		
		24/02/20	1220	1251	31		
		25/02/20	1251	1283	32		
		26/02/20	1283	1314	31		
		27/02/20	1314	1350	36		
		28/02/20	1350	1387	37		
		29/02/20	1387	1413	26		

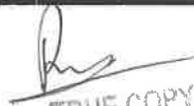

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(69)

March 2020

Date	Initial Reading	Final Reading	water loss	Sign	Remarks
01/03/20	1413	1430	17	Q	
02/03/20	1430	1458	28	Q	
03/03/20	1450	1482	24	Q	
04/03/20	1482	1511	29	Q	
05/03/20	1511	1540	29	Q	
06/03/20	1540	1576	20	Q	
07/03/20	1576	1611	35	Q	
08/03/20	1611	1633	22	Q	
09/03/20	1633	1670	37	Q	
10/03/20	1670	1696	26	Q	
11/03/20	1696	1716	20	Q	
12/03/20	1716	1746	30	Q	
13/03/20	1746	1779	33	Q	
14/03/20	1779	1820	41	Q	
15/03/20	1820	1842	22	Q	
16/03/20	1842	1879	37	Q	
17/03/20	1879	1915	36	Q	
18/03/20	1915	1956	41	Q	
19/03/20	1956	1994	38	Q	
20/03/20	1994	2030	36	Q	
21/03/20	2030	2071	41	Q	
22/03/20					
to	2071	2621	550		
5/5/20					Lock down Period (Covid-19)

K. M. P.


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May - 2020

Date	Initial Reading	Final Reading	water cons.	Sign	Remarks
06/05/2020	2621	2642	21	Q	
07/05/2020	2642	2663	21	Q	
08/05/20	2663	2680	17	Q	
09/05/20	2680	2699	19	Q	
10/05/20	2699	2713	14	Q	
11/05/20	2713	2740	27	Q	
12/05/20	2740	2769	29	Q	
13/05/20	2769	2797	28	Q	
14/05/20	2797	2827	30	Q	
15/05/20	2827	2859	32	Q	
16/05/20	2859	2890	31	Q	
17/05/20	2890	2907	17	Q	
18/05/20	2907	2940	33	Q	
19/05/20	2940	2972	32	Q	
20/05/20	2972	3008	36	Q	
21/05/20	3008	3043	35	Q	
22/05/20	3043	3079	36	Q	
23/05/20	3079	3119	40	Q	
24/05/20	3119	3139	20	Q	
25/05/20	3139	3168	29	Q	
26/05/20	3168	3216	48	Q	
27/05/20	3216	2258	42	Q	
28/05/20	3258	3298	40	Q	
29/05/20	3298	3338	40	Q	
30/05/20	3338	3371	33	Q	
31/05/20	3371	3389	18	Q	

[Signature]

689

ANNEXURE - A 2



C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

By e-mail and Regd.

CLG/HR-31/20-21/95

16.10.2020

The Chief Environment Officer (CEO-7)
U. P. Pollution Control Board
B.No. TC-12V, Vibhuti Khand
Gomti Nagar
Lucknow-226010

Sub: Compliance Status Report of M/s C. L. Gupta Exports Ltd., in relation to the UPPCB compliance status report dated 30.07.2020 filed with the CPCB, as filed on record before the Hon'ble NGT in O.A. No. 220/2019 Adil Ansari Vs C.L. Gupta Exports Ltd.

Sir,

We refer to your captioned status report dated 30.07.2020 as filed with the CPCB and filed on record before the Hon'ble NGT in O.A. No. 220/2019 Adil Ansari Vs C.L. Gupta Exports Ltd.

We submit that all items marked as "partially complied" in your status report have, in fact, been fully complied with. Therefore, we are submitting an item-by-item reply in the form of the enclosed compliance status report, along with supporting proof.

Kindly take this on record.

Thanking You
Yours Faithfully
For C.L. Gupta Exports Ltd.

(Teevra Gupta)
Director

Cc: 1- RO UPPCB, Bijnore
2 -A.D. CPCB, Parivesh Bhawan, East Arjun Nagar, New Delhi-110032

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020

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Compliance status in relation to UPPCB Report dated 30.07.2020

With respect to the compliance status report filed by the UPPCB before the CPCB on 30.07.2020 in relation to the O.A. No. 220/2019 Adil Ansari Vs C.L. Gupta Exports Ltd. before the Hon'ble NGT, we submit that all areas marked as "partially complied" now stand fully complied. The detailed compliance status is as below:

S.N	Recommendations made by Joint committee	Action taken by the Board	Compliance Status of the Industry	Status as on dated 15.10.2020
(1) Water Consumption of the unit & Analysis result of ground water samples				
1	The unit shall obtain NOC from CGWA for withdrawal of ground water, as the CGWA NOC have already been expired on 20.12.2018.	<ul style="list-style-type: none"> Environmental Compensation of Rs. 1,01,80, 740/- has been imposed by UPPCB as per recommendation of the joint committee vide letter dated 08.06.2020 due to violation of CGWA NOC. UPPCB show cause notice to industry on dated 10.06.2020 to obtain NOC from CGWA for industrial use of water. (Copy enclosed as Annexure-1, and 2) 	<p>Partially Complied.</p> <p>a. The unit has submitted the NOC renewal by CGWA, but that renewal is done only for domestic purpose and the groundwater extraction allowed is 155 KLD, however, as per the earlier NOC of CGWA the ground water requirement was 330 KLD. (Copy enclosed as Annexure-3).</p>	<p>Complied.</p> <p>a. As per Govt. of India G.O. No. CG-DI-E-24092020-221952 dated 24.09.2020, we applied to CGWB for 30 KLD more fresh water from borewell for industrial purpose on 12.10.20. (Annexure-I). Through the same application, we have asked for extraction of 290 KLD of groundwater for drinking/domestic use, being a factory with canteen/bathrooms having a strength of 6500 employees/workers. This increase in strength was already informed to the CGWA on 24.07.2020 (Annexure-II).</p> <p>b. Although not ideal, pending such approval by the CGWA, we are using treated water from ETP/STP water for our industrial purpose.</p> <p>c. NEERI has already inspected the processes and methodology but the final testing is in process by NEERI and expected by 15th Nov'20.</p>


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		<p>d. Unit has submitted a proposal dated 11.07.2020 for feasibility study of NEERI Nagpur for use of treated domestic waste water for industrial purpose. (Copy enclosed as Annexure-4).</p>																						
<p>2 All the fresh water consumption points and treated effluent recycling point should be metered and logbook shall be maintained against each flow meter.</p>	<p>UPPCB has regularly monitored the unit for verification of the status.</p>	<p>Partially Complied. Industry had six borewells, out of which four Nos. of bore wells were disconnected & sealed with RCC and the rest two bore wells were functional. All operational borewells are provided with meters. Though the unit is recycling it's treated effluent but separate meters for measuring it is yet to be installed. Bore wells details are as below-</p> <table border="1" data-bbox="609 1103 1039 1689"> <thead> <tr> <th>Borewell No.</th> <th>Location</th> <th>Operational/</th> </tr> </thead> <tbody> <tr> <td>Borewell No. 1</td> <td>Res. Area</td> <td>Not in operation sealed with RCC</td> </tr> <tr> <td>Borewell No. 2</td> <td>Res. Area</td> <td>Not in operation sealed with RCC</td> </tr> <tr> <td>Borewell No. 3</td> <td>Res. Area</td> <td>Operational</td> </tr> <tr> <td>Borewell No. 4</td> <td>Glass. Div</td> <td>Operational</td> </tr> <tr> <td>Borewell No. 5</td> <td>Glass. Div</td> <td>Not in operation sealed with RCC</td> </tr> <tr> <td>Borewell No. 6</td> <td>Pump House</td> <td>Not in operation sealed with RCC</td> </tr> </tbody> </table> <p>(Borewells photographs are attached as Annexure-5)</p>	Borewell No.	Location	Operational/	Borewell No. 1	Res. Area	Not in operation sealed with RCC	Borewell No. 2	Res. Area	Not in operation sealed with RCC	Borewell No. 3	Res. Area	Operational	Borewell No. 4	Glass. Div	Operational	Borewell No. 5	Glass. Div	Not in operation sealed with RCC	Borewell No. 6	Pump House	Not in operation sealed with RCC	<p>Complied. Meters already installed and records maintained. a. As per direction of UPPCB electromagnetic meters installed on 19.01.20 (Copy of meters invoice attached as Annexure-III_A). b. Photographs are attached again as Annexure-III_B. c. The unit had shut down during COVID-19 lockdown period 23 Mar'20 to 10 May'20. It has already confirmed by Dy. Commissioner (Industries), Amroha through letter No. 672/G.U.PRO. And U.V.K (AM.)/2021-21/ dated 26.8.20 (Copy attached as Annexure-III_C) d. The logbook record of lockdown period attached as Annexure-III_D.</p>
Borewell No.	Location	Operational/																						
Borewell No. 1	Res. Area	Not in operation sealed with RCC																						
Borewell No. 2	Res. Area	Not in operation sealed with RCC																						
Borewell No. 3	Res. Area	Operational																						
Borewell No. 4	Glass. Div	Operational																						
Borewell No. 5	Glass. Div	Not in operation sealed with RCC																						
Borewell No. 6	Pump House	Not in operation sealed with RCC																						
<p>3 All existing meters should be periodically calibrated and records to be maintained.</p>	<p>UPPCB has regularly monitored the unit for verification of the status.</p>	<p>Calibration certificate of all existing meters have not been provided by the industry.</p>	<p>Complied. (Copy attached as Annexure-IV)</p>																					
<p>4 The unit shall engage expert institute to carry out detailed Water Audit for detailed study of total water consumption and recycling for reduction of the withdrawal of the Ground water.</p>	<p>UPPCB has regularly monitored the unit for verification of the status</p>	<p>Unit has submitted a proposal dated 11.07.2020 for feasibility study of NEERI Nagpur for use of treated domestic waste water for industrial purpose.</p>	<p>In progress by NEERI. More over the detailed water Audit as notified in Govt. Order to be conducted later as per notification dated 24.09.20.</p>																					

II-For Wooden Art ware mfg. Section

1	The unit shall modify/upgrade the ETP and shall operate properly to comply with the norms stipulated in CTO.	Environmental Compensation of Rs. 1,08,60,000/- has been imposed by UPPCB as per recommendation of joint committee by vide letter dated 08.06.2020 due to violation of Effluent Discharge/ inadequate ETPs/ZLD norms as per CTO. (copy enclosed as Annexure-6)	Complied The unit has modified/ upgraded the ETP and installed new Settling tank and Biological treatment unit with other units and at the time of inspection the ETP was found Operational and also achieving norms. (Analysis report of ETP and Photographs annexed as Annexure-7,8)	Complied as confirmed In this report the processes were complied earlier also as per test reports available and further upgraded for swift treatment. To achieve this in-house Lab too established (photo as per Annexure-V)
2	The unit shall provide Sampling point at approachable location for collection of ETP outlet sample.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit has provided sampling point at approachable location for collection of ETP Outlet sample.	Already Complied. As confirmed in earlier inspection. (Photographs again attached as Annexure-VI)
3	The unit shall install flow meter at inlet of ETP and at recycled water the pipeline.	UPPCB has regularly monitored the unit for verification of the status.	Partially Complied. The unit has installed the flow meter at inlet and outlet of ETP, though the unit is recycling it's treated effluent but separate meters for measuring it is yet to be installed.(Photographs annexed as Annexure-8)	Already Complied (Photographs attached as Annexure-VII)
4	The unit shall install primary clarifier III ETP provided at Wood the division and shall maintain MLSS concentration in Aeration tank-1 and Aeration tank-2.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit has modified/ upgraded the ETP and installed new Settling tank and Biological treatment unit with other ETP units and at the time of inspection the ETP was found operational and also achieving norms. (Photographs and analysis report of ETP outlet is annexed as Annexure-7,8)	Complied as confirmed in inspection report narrated in preceding column.
5	The unit shall maintain ETP log book record for daily dosing of chemicals in physico-chemical treatment flow meter reading at inlet and recycling point, daily sludge generation from the ETP and ETP sludge disposal.	UPPCB has regularly monitored the unit for verification of the status.	Partially Complied. During inspection the log books were found Partially maintained.	Already Complied we were maintaining ETP logbook record since beginning. (Copy attached as Annexure-VIII)

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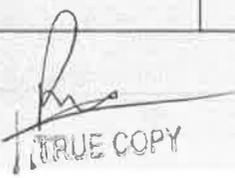
6	The unit shall operate ETP regularly and shall have trained ETP operator with environment background, who is able to operate the ETP properly.	UPPCB has regularly monitored the unit for verification of the status.	Completed. The unit has engaged a dedicated staff with scientific background for ETP operation.	Already Completed As confirmed in earlier inspection.
7	The unit shall discard the extra pipelines which are connected with the final HOPE treated tank.	UPPCB has regularly monitored the unit for verification of the status.	Completed. The unit has discarded the extra pipelines. (Photographs annexed as Annexure-7)	Already Completed As confirmed in earlier inspection.
8	The unit shall obtain consent to operate for separate ETP provided at Wooden Artware mfg. division.	UPPCB has regularly monitored the unit for verification of the status.	Unit has applied for common consent to operate under Water Act, 1974 which is under consideration of UPPCB and shall be disposed off in the light of the status of compliance made by the industry as per law.	Review request submitted to UPPCB on 14.10.20. (Copy attached as Annexure-IX & X)

III-For Glass Art ware mfr. Section and for STP at Glass Section

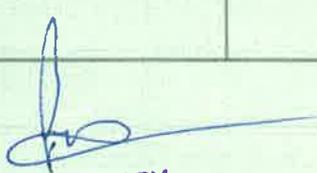
1	The unit shall stop mixing of industrial regularly effluent in STP and shall stop using treated effluent in gardening within the premises.	UPPCB has regularly monitored the unit for verification of the status.	Completed. The unit has stopped mixing of industrial effluent in STP and the treated effluent is being recycled in the process.	Already Completed As confirmed in earlier inspection.
2	The unit shall keep and maintain ETP and STP log book record for daily dosing of chemicals in physico-chemical treatment, flow meter reading at inlet and recycling point, daily sludge generation from the ETP/STP and ETP/STP sludge disposal	UPPCB has regularly monitored the unit for verification of the status.	Partially Completed <ul style="list-style-type: none"> During inspection the log books were found partially maintained. Flow meters have been installed at inlet and outlet of ETP and the treated water is being recycled but flow meters are yet to be installed. The unit has installed flow meters at inlet, outlet and recycling point of STP. (Photographs annexed as Annexure-9)	Already Completed. (Copy attached as Annexure -XI)
3	The unit shall install flowmeter at inlet of ETP and at recycled water pipeline.	UPPCB has regularly monitored the unit for verification of the status.	Completed. Flow meters has been installed at inlet and outlet of ETP and the treated water is being recycled but flow meters are yet to be installed. (Photographs annexed as Annexure9)	Already Completed. As accepted in inspection report in preceding column.
4	The unit shall display the actual flow chart of the actual unit processes being followed in the ETP.	UPPCB has regularly monitored the unit for verification of the status.	Completed. The Display Board of flow chart for ETP process is installed.	Already Completed

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5	The unit shall have trained operator for ETP and STP with environment background, who is able to operate the ETP and STP properly.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit has engaged a dedicated staff with scientific background for ETP operation. (Analysis report of ETP and STP outlet is annexed as Annexure-10, 11)	Already Complied
6	The unit shall stop practice of treatment of mixed effluent of grinding section and domestic waste water in the STP and shall treat Domestic effluent separately.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit has erected the separate settling and recycling tank for grinding section waste water.	Already Complied
7	The unit shall install Secondary/biological treatment facility in the STP installed at Glass division for treatment of sewage and to use the same for toilet flushing/ gardening within the premises.	UPPCB has regularly monitored the unit for verification of the status.	Complied The unit has installed biological treatment facility in the STP at Glass division. (Photographs annexed as Annexure-9)	Already Complied
8	The unit shall obtain consent to operate for separate ETP provided at Glass Artware mfg. division.	UPPCB has regularly monitored the unit for verification of the status.	Unit has applied for common consent to operate under Water Act, 1974 which is under consideration of UPPCB and shall be disposed off in the light of the status of compliance made by the industry as per law.	Review Request submitted to UPPCB on 14.10.20. (Copy attached as Annexure-IX & X)
IV- For Metal Art ware mfg. Section and for STP at Metal Section				
1	The unit shall operate ETP as well as STP properly & continuously.	UPPCB has regularly monitored the unit for verification of the status.	Complied. During inspection ETP and STP were found operational and also achieving norms. (Analysis report of ETP and STP outlet is annexed as Annexure-12, 13)	Already Complied.
2	The unit shall keep and maintain ETP and STP log book record for daily dosing of chemicals in physico-chemical treatment, flow meter reading at inlet and recycling point, daily sludge	UPPCB has regularly monitored the unit for verification of the status.	Partially Complied. During inspection the log books were found partially maintained. The unit has installed the flow meter at inlet and outlet of ETP and though the treated water is being recycled, flow meters are yet to be installed. (Photographs annexed as Annexure-14)	Already Complied. (Copy and photos again attached for ready reference Annexure-XII & XIII)

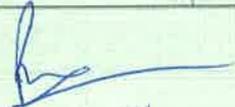

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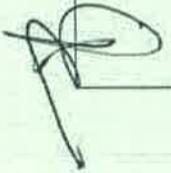
<p>generation from the ETP/STP and ETP/STP sludge disposal. The unit shall install flow meter at inlet of ETP and at recycled water pipeline.</p>		<p>Complied. The unit has engaged a dedicated staff with scientific background for ETP operation.</p>	<p>Already Complied</p>
<p>3 The unit shall have trained operator for ETP and STP with environment background, who is able to operate the ETP and STP properly.</p>	<p>UPPCB has regularly monitored the unit for verification of the status.</p>		<p>Already Complied</p>
<p>4 The unit shall install Secondary/biological treatment facility in the STP installed at Glass division for treatment of sewage and to use the same for toilet flushing/gardening within the premises.</p>	<p>UPPCB has regularly monitored the unit for verification of the status.</p>	<p>Complied The unit has installed biological treatment facility in the STP and treated sewage water is recycled for toilet flushing/gardening within the premises. (Photographs annexed as Annexure-14)</p>	<p>Already Complied</p>
<p>5 The unit shall obtain consent to operate for separate ETP provided at Metal Art ware mfg. division.</p>	<p>UPPCB has regularly monitored the unit for verification of the status.</p>	<p>Unit has applied for common consent to operate under Water Act, 1974 which is under consideration of UPPCB.</p>	<p>Review Request (as stated above already submitted to CEO-7 on 14.10.20) Ref. Annexure IX and X</p>
<p>V-For STP at Residential Colony</p>			
<p>1 As leakage was observed on the peripheral wall of residential colony's STP, it can be concluded that, the unit failed to comply with the consent condition of the reuse of treated domestic effluent in flushing/gardening within the premises. The unit shall seal/close the leakage and shall ensure that 111 any condition, the treated/untreated domestic/</p>	<p>UPPCB has regularly monitored the unit for verification of the status.</p>	<p>Complied Industry has maintained it's peripheral wall and no leakage was found at the time of inspection. (Photographs annexed as Annexure-15) (Analysis report of STP outlet is annexed as Annexure-16)</p>	<p>Already Complied</p>


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	industrial effluent shall not go outside of the unit's premises and shall strictly follow the ZLD condition as per the consent to operate.				
2	The unit shall keep and maintain STP log book record for daily dosing of chemicals in physico- unit chemical treatment, flow meter reading at inlet and the recycling point, daily sludge generation from the STP and STP sludge disposal.	UPPCB has regularly monitored the unit for verification of the status.	Partially Complied. During inspection the log books were found partially maintained.	Already Complied Records were always maintained as per Annexure-XIV, but to keep compliance in totality we have installed/ commissioned one common STP and its records are maintained	
3	The unit shall operate STP regularly and shall have trained STP operator with environment background, unit who is able to operate the STP properly.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit has engaged a dedicated staff with scientific background for ETP operation.	Already Complied	
4	The unit shall seal all the open drains which transfer the treated STP and shall install proper closed pipe system for the same.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit has sealed all the open drains and installed closed pipe line system for the same.	Already Complied	
5	The unit shall obtain consent to operate for separate STP provided at Residential colony.	UPPCB has regularly monitored the unit for verification of the status.	Unit has applied for common consent to operate under Water Act, 1974 which is under consideration of UPPCB and shall be disposed off in the light of the status of compliance made by the industry as per law.	Review Request (as stated above already submitted to CEO-7 on 14.10.20) Ref. Annexure IX and X	
VI-For Haz. Waste management					
1	Send hazardous waste to the TSDF with valid agreement with TSDF.	Environmental Compensation of Rs. 21,30,417 /- has been imposed by UPPCB as per recommendation of joint committee vide letter dated 09.06.2020 due to violation of Hazardous waste Rules, 2016 (Annexure-1, 7)	Complied. The unit sends hazardous waste to the TSDF, M/s Bharat Oil and Waste Management LTD. With membership certificate No BOWML/K/3603/19 valid upto 31.03.2021. (copy enclosed as Annexure-18)	Already Complied	


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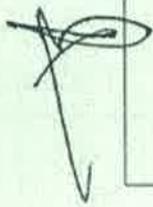


2	Maintain daily on generation, storage, management of the unit for hazardous wastes in compliance with Rule 20(1) of the HOWM Rules, 2016;	UPPCB has regularly monitored the unit for verification of the status.	Complied. The unit stores hazardous waste in covered store room in the premises of the factory and logbook is being maintained.	Already Complied
3	Submit the Annual return w.r.t. generation and management of each of the hazardous waste to Uttar Pradesh Pollution Control Board, as required under Rule 20(2) of the HOWM Rules, 2016.	UPPCB has regularly monitored the unit for verification of the status.	Complied. The annual return is to be submitted by the industry. (copy enclosed as Annexure-19)	Already Complied
4	Package and label the hazardous waste in accordance with provisions stipulated under Rule-17 of the HOWM Rules, 2016; 10	UPPCB has regularly monitored the unit for verification of the status.	Complied.	Already Complied
5	Install automatic water sprinkling arrangements, fire alarming systems, flame arresters, smoke /heat detectors, fire extinguishers and other necessary provisions as stipulated under the Guidelines for storage of incinerable hazardous wastes.	UPPCB has regularly monitored the unit for verification of the status.	Partially Complied. Manual water sprinkling system has been installed nearby storage of incinerable hazardous materials in the industry.	Already Complied. We had already installed automatic water sprinkler system, fire alarm, fire extinguisher & smoke detector in Hazardous Waste Store as verified and confirmed in preceding column. (Photographs attached as Annexure-XV) for ready reference.
6	Install necessary slope, channelization drain and collection pit for management of spilled oil.	UPPCB has regularly monitored the unit for verification of the status.	Complied.	Already Complied
7	Install display board outside the factory gate displaying details of hazardous wastes being handled by the unit.	UPPCB has regularly monitored the unit for verification of the status.	Complied. Display board has been installed	Already Complied
*	Processing System	Full proof BOD/COD control system		Already Complied. Within limit as confirmed by Central Lab, UPPCB, Lucknow (Annexure-XVI) dated 23/01/20 samples collected on 14/01/20.



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Double stage filtration system and RO system were available. In addition, for Biological treatment Hydrogen Peroxide was being used to chemically attack the organics in the wastewater, degrading them and reducing the COD and BOD (Annexure -XVII). UPPCB- Bijnore had recommended our consent application to CEO-7 UPPCB- Lucknow on 17/07/2020.



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C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

CLG/HR-194/2020-21/90

12.10.20

The Regional Director
Central Ground Water Board
Bhujal Bhavan , North region
Sec-B, Near Ram Ram Bank
Chauraha, Sitapur Road
Lucknow -226021

Sub: Ground Water requirement for drinking/domestic and industrial purposes.

Sir,

In accordance to the Latest G.O. No. CG-DL-E-24092020-221952 dated 24.09.2020, we are an old unit operating since 1.4.2001 and at present, we have approval dated 27.4.20 for groundwater extraction only for domestic/residential use since we are a factory with canteen, bathrooms and several guesthouses/quarters. However, we currently don't have approval for groundwater extraction for industrial use.

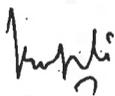
In view of the new notification dated 24.09.2020, we are an old unit operating since 1.4.2001 and in accordance with the same, we request for the following:

1. (factory with canteen and bathrooms) Requirement for drinking/domestic for 6500 employees (6500*45): 290 KLD
2. Fresh water required for our Handicrafts Industry (Industrial use) : 30 KLD

Since the uploading of above request is not feasible on your portal, we are sending the request in hardcopy.

Kindly allow.

Thanking You
Yours Faithfully
For C.L. Gupta Exports Ltd.


(Teevra Gupta)

Director

encl. details of 6500.

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020


TRUE COPY



C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

CLG/HR-194/2020-21/61

24.07.2020

The Regional Director
Central Ground Water Board
Bhujal Bhavan, Sector-B. Sitapur
Road Yojna, Ram Bank Chauraha
Lucknow - 226021

Sub: Additional requirement of ground Water for Drinking /Domestic purposes

Sir,

Kindly refer to our request No. CLG/HR-194/20-21/41 dated 30.6.2020, vide which, we had applied for additional quantity of 135 KLD drinking water making total of 290 KLD. Kindly expedite, as we are facing acute problem of drinking water especially during present crisis of water requirement due to COVID-19 requirement has also increased in general because of frequent hand/Face washings by the workers. In support of our claim we attach here with following records showing upto date strength of over 6500 employees:

S.No.	Nos.	Details	Support	Annexure
1	3143	Workers being ESI/PF members	Ch.4322007003459	I
2	2784	Workers being ESI/PF members	Ch.4322007003456	II
3	232	Non ESI/PF Members	List attached	<u>III</u>
4	194	Contractor with their employees	List attached	<u>IV</u>
5	350	Family members living in dormitory	-	-

Total: 6703

We, as such, request you to please allow permission of 135KLD water for drinking making total of 290 KLD with immediate effect.

Thanking You
Yours faithfully
For C. L. Gupta Exports Ltd.

A.K. Athri
(GM/HR/ADMIN)

Encl:aa

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701

CLG/HR-194/20-21/41

30.06.20

The Regional Director
Central Ground Water Board
Bhujal Bhawan, North Region
Sec-B, Near Ram- Ram Bank
Sitapur Road
Lucknow-

Sub: NOC for Ground Water for domestic Drinking Water, additional requirement reg.

Sir,

Kindly refer to NOC No. CGWA/NOC/IND/REN/1/2020/5657 granted by you for 155KLD on the basis of our application No. 21-4/1237/UP/IND/2016.

In this respect, we wish to apply for additional quantity of 135 KLD of drinking/domestic water making total 290 KLD. The grounds being:

1. The earlier strength of employees was 3500 Nos. which arrived to requirement of 155 KLD of drinking /domestic water.(3500x45=157.5 KLD)
2. The present strength is around 6500 as we have inducted 3000 persons (including migrant workers) to support and comply the instructions of Hon'ble Prime Minister Mr. Narendra Modi and Chief Minister Mr. Adityanath Yogi.
3. Due to Corona virus the requirement has increased considerably because of frequent washing of hands by the employees.
4. The present requirement of domestic and drinking water is: 6500x45=292 KLD out of which we have NOC for 155 KLD. The balance requirement of 137 KLD to be coped up.

It is hereby requested that additional permission of 135 KLD may please be allowed at the earliest. Copy of NBC 2016, BIS attached.

Thanking You
Yours Faithfully
For C. L. Gupta Exports Ltd.

(A. S. Johri)
GM (HR/Admin)

- Cc:1-Hon'ble Prime Minister, Govt. of India, New Delhi.
2-Hon'ble Chief Minister Govt. of UP., Lucknow.
3-Member Secretary CGWA, New Delhi.
4- District Magistrate, Amroha.
5- Dy. Commissioner District Industries Center, Amroha.

Encl:aa

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020

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702

29/01

GSTIN : 09AACCB6496J1Z6 TAX INVOICE ORIGINAL FOR BUYER



BHASKAR METAL FINISHING EQUIPMENTS PVT. LTD. STATE CODE : 09

Works : F-24, Bulandshahar Road Industrial Area,
Ghaziabad - 201001 (U.P.)

Phone No. : 0120-2704626, Email : accounts@bhaskarmetal.com

Invoice No.	: 217	Invoice Date	: 18/01/2020
GR No.	: -	GR Date	: -
Transportation Mode	: By Road	Vehicle No.	: UP23AT0119
Place of Supply	: Moradabad - UP	Date & Time of Supply	: 18/01/2020 19:05:05
Electronic Ref. No.	: N/A	Tax Payable	: YES
Order No. & Date	: -	Reverse Charge Basis	: -

Detail of Receiver (Billed to) M/s C.L. GUPTA EXPORTS LIMITED Village Jivai, 18th K.M. Stone, Delhi Road, Amroha-244221, U.P. GSTIN : 09AACCG0992J1ZC State Code : 09	Detail of Consignee (Shipped to) M/s C.L. GUPTA EXPORTS LIMITED Village Jivai, 18th K.M. Stone, Delhi Road, Amroha-244221, U.P. GSTIN : 09AACCG0992J1ZC State Code : 09
--	--

Sr. No	Description of Goods	HSN / SA Code	GST Rate %	Qty.	Rate	Unit	Total	
1	Parts of E.T.P. Tefflon lined 3" Electromagnetic Flow Meter MS Flanged end in MS.	8421	18	2	40500	Each	81,000.00	
Total							2	81,000.00

GST Summary						P & F	
Rate	Amount	CGST	SGST	IGST	Total		
18%	81,000.00	7,290.00	7,290.00	-	95,580.00	Freight	-
						Total	81,000.00
						CGST 9%	7,290.00
						SGST 9%	7,290.00
						IGST	-
						Round Off	-
						Bill Amount	95,580.00

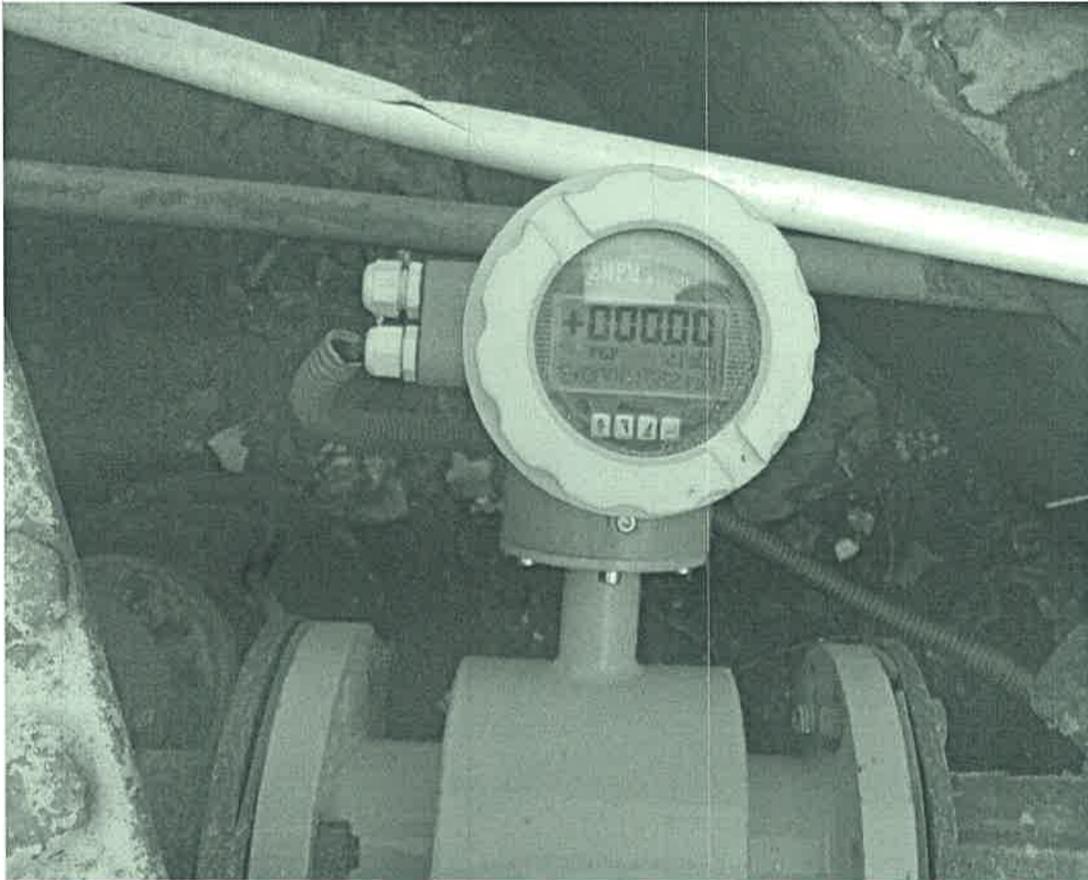
Details of Bank (RTGS):- BANK OF INDA, ACCOUNT NO. : 711220100000387, I.F.S.C. : BKID0007112
A/c Type CD, Branch:- B.S. Road Industrial Area, Ghaziabad - 201001.(U.P.).

- E. & O.E.**
- Our responsibility ceases when delivery mentioned in this invoice has been effected.
 - All disputes are Subject to Ghaziabad Jurisdiction only.
 - Interest @ 1.5% per month will be charged on all out standing as per P.O. terms settled.
 - No written complaint received within 72 hrs. of material receipt at buyer end will be considered as quality & quantity acceptable to the buyer.

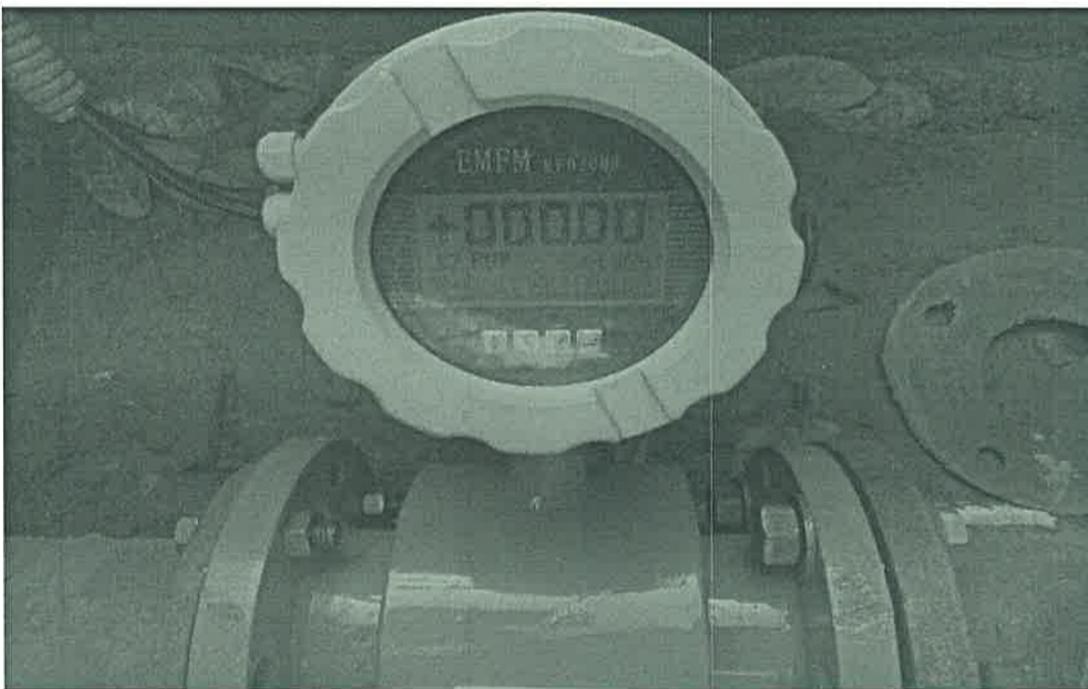
Certified that the particulars given above are true and correct
For **BHASKAR METAL FINISHING EQUIPMENTS PVT. LTD.**

(Authorized Signatory)

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Borewell No-3



Borewell No-4


TRUE COPY

704

कार्यालय उपायुक्त उद्योग, जिला उद्योग प्रोत्साहन तथा उद्यमिता विकास केंद्र,
पुष्कर नगर मालीखेड़ा रोड अमरोहा
दूरभाष:- 05922-252029 ई-मेल gmdicamroha@rediffmail.com

पत्रांक 672 /जि०उ०प्रो० तथा उ०वि०के०(अम०)/2021-21/ दिनांक 26-8-20
मैसर्स सी०एल०गुप्ता एक्सपोर्ट्स लि०
ग्राम- जिवाई, 18 किमी० स्टोन, दिल्ली रोड, जिला - अमरोहा
विषय:- कोविड-19 के कारण कार्य स्थगन
महोदय,

कृपया अवगत कराना है कि मैसर्स सी०एल०गुप्ता एक्सपोर्ट्स लि० अमरोहा द्वारा कोविड-19 के बीच शासन के निर्देशों का पूर्ण पालन किया गया, जो प्रशंसनीय है। इसमें प्रमुख रूप से फैक्ट्री में दिनांक 23 मार्च 2020 से 10 मई 2020 का सम्पूर्ण कार्य स्थगन रखने से कोविड-19 के फैलने से अप्रत्यक्ष रूप से बचाव रहा।

(विकास कादव)
उपायुक्त उद्योग
जिला उद्योग प्रोत्साहन
तथा उद्यमिता विकास केंद्र
अमरोहा

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705

Borewell #3

Feb-2020

Date	Initial Reading	Final Reading	water (G-s)(KL)	Gyn	Remark
01/02/2020	1330	1441	111	Q	
02/02/2020	1441	1503	62	Q	
03/02/2020	1503	1631	128	Q	
04/02/2020	1631	1744	113	Q	
05/02/2020	1744	1860	116	Q	
06/02/2020	1860	1979	119	Q	
07/02/20	1979	2089	110	Q	
08/02/20	2089	2197	108	Q	
09/02/20	2197	2268	71	Q	
10/02/20	2268	2386	118	Q	
11/02/20	2386	2501	115	Q	
12/02/20	2501	2616	115	Q	
13/02/20	2616	2730	114	Q	
14/02/20	2730	2834	104	Q	
15/02/20	2834	2948	114	Q	
16/02/20	2948	3018	70	Q	
17/02/20	3018	3125	107	Q	
18/02/20	3125	3230	105	Q	
19/02/20	3230	3341	111	Q	
20/02/20	3341	3449	108	Q	
21/02/20	3449	3522	73	Q	
22/02/20	3522	3631	109	Q	
23/02/20	3631	3706	75	Q	
24/02/20	3706	3817	111	Q	
25/02/20	3817	3926	109	Q	
26/02/20	3926	4040	114	Q	
27/02/20	4040	4152	112	Q	
28/02/20	4152	4266	114	Q	
29/02/20	4266	4392	126	Q	Kamp...


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70

March-2020

Remark	Date	Initial Reading	Final Reading	water con.	avg. unit	Remark
	01/03/20	4392	4450	58	Q	
	02/03/20	4450	4551	101	Q	
	03/03/20	4551	4646	95	Q	
	04/03/20	4646	4751	105	Q	
	05/03/20	4751	4853	102	Q	
	06/03/20	4853	4965	112	Q	
	07/03/20	4965	5061	96	Q	
	08/03/20	5061	5132	71	Q	
	09/03/20	5132	5212	80	Q	
	10/03/20	5212	5271	59	Q	
	11/03/20	5271	5332	61	Q	
	12/03/20	5332	5437	105	Q	
	13/03/20	5437	5551	114	Q	
	14/03/20	5551	5659	108	Q	
	15/03/20	5659	5733	74	Q	
	16/03/20	5733	5844	111	Q	
	17/03/20	5844	5952	108	Q	
	18/03/20	5952	6042	90	Q	
	19/03/20	6042	6157	115	Q	
	20/03/20	6157	6254	97	Q	
	21/03/20	6254	6355	101	Q	
	22/03/20					
	to	6355	7462	1107		
	5/5/2020					Lock down Period (COVID-19)

Komph

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May-2020

Date	Initial Reading	Final Reading	Water Loss	Sign	Remark
06/05/20	7462	7512	52	✓	
07/05/20	7512	7597	83	✓	
08/05/20	7597	7681	84	✓	
09/05/20	7681	7770	89	✓	
10/05/20	7770	7835	65	✓	
11/05/20	7835	7931	96	✓	
12/05/20	7931	8022	91	✓	
13/05/20	8022	8119	97	✓	
14/05/20	8119	8220	101	✓	
15/05/20	8220	8318	98	✓	
16/05/20	8318	8419	101	✓	
17/05/20	8419	8487	68	✓	
18/05/20	8487	8590	103	✓	
19/05/20	8590	8695	105	✓	
20/05/20	8695	8806	111	✓	
21/05/20	8806	8915	109	✓	
22/05/20	8915	9021	106	✓	
23/05/20	9021	9124	103	✓	
24/05/20	9124	9195	71	✓	
25/05/20	9195	9262	67	✓	
26/05/20	9262	9361	99	✓	
27/05/20	9361	9470	109	✓	
28/05/20	9470	9577	107	✓	
29/05/20	9577	9680	103	✓	
30/05/20	9680	9781	101	✓	
31/05/20	9781	9854	73	✓	

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June-2020

Date	Initial Reading	Final Reading	water loss	Signature	Remarks
01/06/20	9854	9966	112	[Signature]	
02/06/20	9966	10072	106	[Signature]	
03/06/20	10072	10179	107	[Signature]	
04/06/20	10179	10291	112	[Signature]	
05/06/20	10291	10400	109	[Signature]	
06/06/20	10400	10507	107	[Signature]	
07/06/20	10507	10574	67	[Signature]	
08/06/20	10574	10683	109	[Signature]	
09/06/20	10683	10790	107	[Signature]	
10/06/20	10790	10893	103	[Signature]	
11/06/20	10893	10998	105	[Signature]	
12/06/20	10998	11109	111	[Signature]	
13/06/20	11109	11213	104	[Signature]	
14/06/20	11213	11283	70	[Signature]	
15/06/20	11283	11390	107	[Signature]	
16/06/20	11390	11502	112	[Signature]	
17/06/20	11502	11603	101	[Signature]	
18/06/20	11603	11706	103	[Signature]	
19/06/20	11706	11814	108	[Signature]	
20/06/20	11814	11915	101	[Signature]	
21/06/20	11915	11981	66	[Signature]	
22/06/20	11981	12081	100	[Signature]	
23/06/20	12081	12182	101	[Signature]	
24/06/20	12182	12286	104	[Signature]	
25/06/20	12286	12388	102	[Signature]	
26/06/20	12388	12490	102	[Signature]	
27/06/20	12490	12590	100	[Signature]	

[Signature]
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July-2020

Date	Initial Reading	Final Reading	water Cons.	Sign	Remark
01/07/20	12856	12951	95		
02/07/20	12951	13052	101		
03/07/20	13052	13154	102		
04/07/20	13154	13258	104		
05/07/20	13258	13315	57		
06/07/20	13315	13413	98		
07/07/20	13413	13513	100		
08/07/20	13513	13615	102		
09/07/20	13615	13719	104		
10/07/20	13719	13820	101		
11/07/20	13820	13917	97		
12/07/20	13917	13960	43		
13/07/20	13960	14058	98		
14/07/20	14058	14157	99		
15/07/20	14157	14258	101		
16/07/20	14258	14358	100		
17/07/20	14358	14459	101		
18/07/20	14459	14560	101		
19/07/20	14560	14598	38		
20/07/20	14598	14700	102		
21/07/20	14700	14798	98		
22/07/20	14798	14891	93		
23/07/20	14891	14981	90		
24/07/20	14981	15080	99		
25/07/20	15080	15174	94		
26/07/20	15174	15212	38		

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Feb-2020

Sl. No.	Remark	Date	Initial Reading	Final Reading	water Cons.	Sign	Remark
1		01/02/20	473	504	31	[Signature]	
2		02/02/20	504	525	21	[Signature]	
3		03/02/20	525	551	26	[Signature]	
4		04/02/20	551	590	39	[Signature]	
5		05/02/20	590	620	30	[Signature]	
6		06/02/20	620	661	33	[Signature]	
7		07/02/20	661	698	37	[Signature]	
8		08/02/20	698	736	38	[Signature]	
9		09/02/20	736	758	22	[Signature]	
10		10/02/20	758	789	31	[Signature]	
11		11/02/20	789	823	34	[Signature]	
12		12/02/20	823	863	40	[Signature]	
13		13/02/20	863	902	39	[Signature]	
14		14/02/20	902	948	46	[Signature]	
15		15/02/20	948	981	33	[Signature]	
16		16/02/20	981	1005	24	[Signature]	
17		17/02/20	1005	1045	40	[Signature]	
18		18/02/20	1045	1081	36	[Signature]	
19		19/02/20	1081	1110	29	[Signature]	
20		20/02/20	1110	1141	31	[Signature]	
21		21/02/20	1141	1174	33	[Signature]	
22		22/02/20	1174	1201	27	[Signature]	
23		23/02/20	1201	1220	19	[Signature]	
24		24/02/20	1220	1251	31	[Signature]	
25		25/02/20	1251	1283	32	[Signature]	
26		26/02/20	1283	1314	31	[Signature]	
27		27/02/20	1314	1350	36	[Signature]	
28		28/02/20	1350	1387	37	[Signature]	
29		29/02/20	1387	1413	26	[Signature]	

[Signature] TRUE COPY

(69)

March 2020

Date	Initial Reading	Final Reading	water loss	Sign	Remarks
01/03/20	1413	1430	17	Q	
02/03/20	1430	1458	28	Q	
03/03/20	1450	1482	24	Q	
04/03/20	1482	1511	29	Q	
05/03/20	1511	1540	29	Q	
06/03/20	1540	1576	20	Q	
07/03/20	1576	1611	35	Q	
08/03/20	1611	1633	22	Q	
09/03/20	1633	1670	37	Q	
10/03/20	1670	1696	26	Q	
11/03/20	1696	1716	20	Q	
12/03/20	1716	1746	30	Q	
13/03/20	1746	1779	33	Q	
14/03/20	1779	1820	41	Q	
15/03/20	1820	1842	22	Q	
16/03/20	1842	1879	37	Q	
17/03/20	1879	1915	36	Q	
18/03/20	1915	1956	41	Q	
19/03/20	1956	1994	38	Q	
20/03/20	1994	2030	36	Q	
21/03/20	2030	2071	41	Q	
22/03/20					
to	2071	2621	550		
5/5/20					Lock down Period (Covid-19)

[Signature]

[Signature]
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May - 2020

Date	Initial Reading	Final Reading	water cons.	Sign	Remarks
06/05/2020	2621	2642	21	Q	
07/05/2020	2642	2663	21	Q	
08/05/20	2663	2680	17	Q	
09/05/20	2680	2699	19	Q	
10/05/20	2699	2713	14	Q	
11/05/20	2713	2740	27	Q	
12/05/20	2740	2769	29	Q	
13/05/20	2769	2797	28	Q	
14/05/20	2797	2827	30	Q	
15/05/20	2827	2859	32	Q	
16/05/20	2859	2890	31	Q	
17/05/20	2890	2907	17	Q	
18/05/20	2907	2940	33	Q	
19/05/20	2940	2972	32	Q	
20/05/20	2972	3008	36	Q	
21/05/20	3008	3043	35	Q	
22/05/20	3043	3079	36	Q	
23/05/20	3079	3119	40	Q	
24/05/20	3119	3139	20	Q	
25/05/20	3139	3168	29	Q	
26/05/20	3168	3216	48	Q	
27/05/20	3216	3258	42	Q	
28/05/20	3258	3298	40	Q	
29/05/20	3298	3338	40	Q	
30/05/20	3338	3371	33	Q	
31/05/20	3371	3389	18	Q	

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June - 2020

Date	Initial Reading	Final Reading	water loss.	Sign	Remark
01/06/20	3389	3432	43	<i>[Signature]</i>	
02/06/20	3432	3480	48	<i>[Signature]</i>	
03/06/20	3480	3517	37	<i>[Signature]</i>	
04/06/20	3517	3558	41	<i>[Signature]</i>	
05/06/20	3558	3591	33	<i>[Signature]</i>	
06/06/20	3591	3631	40	<i>[Signature]</i>	
07/06/20	3631	3657	26	<i>[Signature]</i>	
08/06/20	3657	3693	36.	<i>[Signature]</i>	
09/06/20	3693	3734	41.	<i>[Signature]</i>	
10/06/20	3734	3778	44.	<i>[Signature]</i>	
11/06/20	3778	3816	38	<i>[Signature]</i>	
12/06/20	3816	3854	38	<i>[Signature]</i>	
13/06/20	3854	3894	40	<i>[Signature]</i>	
14/06/20	3894	3928	34	<i>[Signature]</i>	
15/06/20	3928	3967	39	<i>[Signature]</i>	
16/06/20	3967	4009	42	<i>[Signature]</i>	
17/06/20	4009	4053	44	<i>[Signature]</i>	
18/06/20	4053	4090	37	<i>[Signature]</i>	
19/06/20	4090	4128	38	<i>[Signature]</i>	
20/06/20	4128	4169	41	<i>[Signature]</i>	
21/06/20	4169	4203	34	<i>[Signature]</i>	
22/06/20	4203	4248	45	<i>[Signature]</i>	
23/06/20	4248	4296	48	<i>[Signature]</i>	
24/06/20	4296	4342	46	<i>[Signature]</i>	
25/06/20	4342	4391	49	<i>[Signature]</i>	
26/06/20	4391	4437	46	<i>[Signature]</i>	
27/06/20	4437	4482	45	<i>[Signature]</i>	

[Signature]
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July - 2020

Date	Initial Reading	Final Reading	meter (G)	Sign	Remark
01/07/2020	4601	4648	47		
02/07/20	4648	4690	42		
03/07/20	4690	4735	45		
04/07/20	4735	4778	43		
05/07/20	4778	4807	29		
06/07/20	4807	4855	48		
07/07/20	4855	4901	46		
08/07/20	4901	4946	45		
09/07/20	4946	4994	48		
10/07/20	4994	5040	46		
11/07/20	5040	5088	48		
12/07/20	5088	5119	31		
13/07/20	5119	5163	44		
14/07/20	5163	5204	41		
15/07/20	5204	5247	43		
16/07/20	5247	5290	43		
17/07/20	5290	5331	41		
18/07/20	5331	5375	44		
19/07/20	5375	5410	35		
20/07/20	5410	5459	49		
21/07/20	5459	5503	44		
22/07/20	5503	5560	57		
23/07/20	5560	5602	42		
24/07/20	5602	5647	45		
25/07/20	5647	5690	43		
26/07/20	5690	5712	22		

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724



JAPSIN TEST RESEARCH CENTRE®

3764-65, Parmanand Street Darya Ganj, New Delhi-110002
Phones : 47108888, 23917561
E-mail : jii@japsin.in

Master Meter Method Liquid Flow Verification Station

Test Report

Testing Date
17/09/2018

Certificate No:-184905

Name Of Product	:	Electromagnetic Flow Meter
Model	:	CYL-DN80Y
Medium	:	Water
Measurement Range	:	60 m ³ /h
Normal Pressure	:	1.6 Mpa
Medium Temperature	:	Normal Temperature
Voltage	:	220 VAC
Output Signal	:	4-20 mA
Lining	:	PTFE
Electrode	:	SS316L
Accuracy	:	0.5
Coefficient	:	1.5066

The product was inspected by product standard JB/T9248-2015, tested qualified.

Air tightness detection :

Calibration :

Insulation detection :

Audit department :

Verification Date : Oct 2019

Valid Date : Oct 2020

Manufacturer : BELLSTONE HI-TECH INTERNATIONAL

Conclusion : The product has passed the test and granted for delivery.

Note : 1. This verification conclusion is valid only for the verification result of the tested appliance.

2. No test data can be used without permission of the company.



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JAPSIN TEST RESEARCH CENTRE®

3764-65, Parmanand Street Darya Ganj, New Delhi-110002
Phones : 47108888, 23917561
E-mail : jjj@japsin.in

Master Meter Method Liquid Flow Verification Station Test Report

Testing Date 25/09/2018	Certificate No:-184916
----------------------------	------------------------

Name Of Product	:	Electromagnetic Flow Meter
Model	:	CYL-DN80Y
Medium	:	Water
Measurement Range	:	120 m ³ /h
Normal Pressure	:	1.6 MPa
Medium Temperature	:	Normal Temperature
Voltage	:	220 VAC
Output Signal	:	4-20 mA
Lining	:	PTFE
Electrode	:	SS316L
Accuracy	:	0.5
Coefficient:	:	1.5339

The product was inspected by product standard JB/T9248-2015, tested qualified.

Air tightness detection :	<input type="text" value="Check One"/>	Calibration :	<input type="text" value="Check Two"/>
Insulation detection :	<input type="text" value="Check Three"/>	Audit department :	<input type="text" value="QC"/>

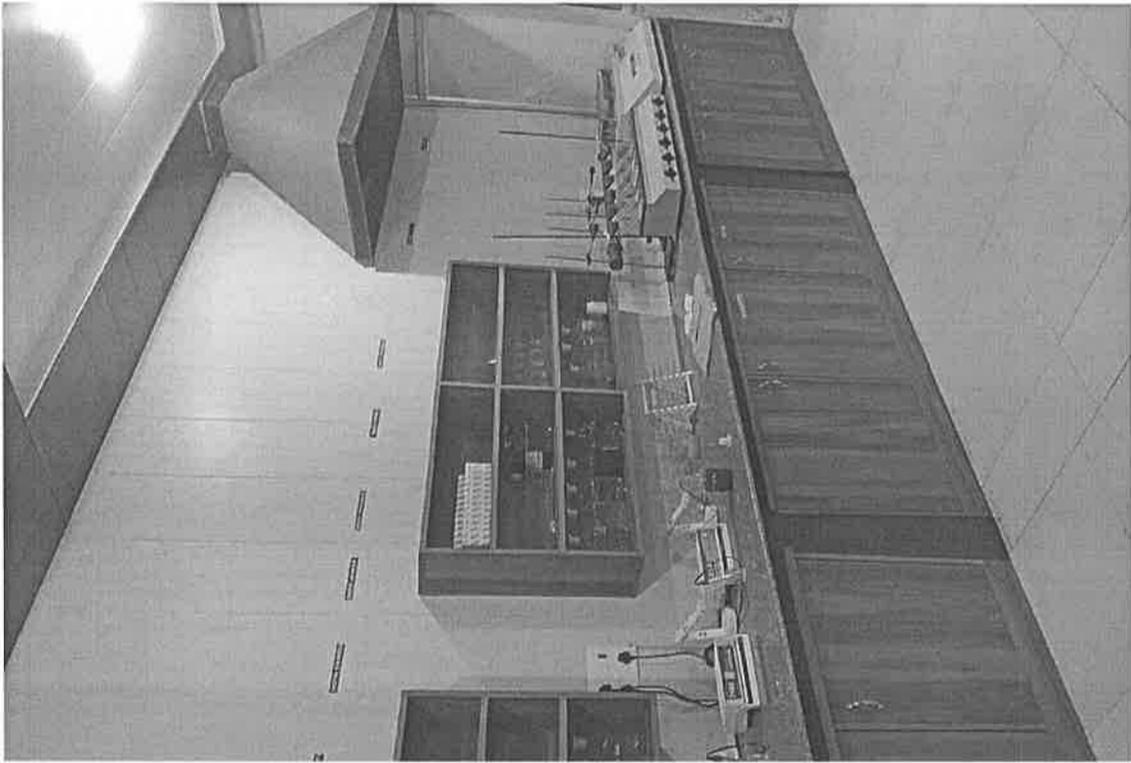
Verification Date	:	Oct 2019
Valid Date	:	Oct 2020
Manufacturer	:	BELLSTONE HI-TECH INTERNATIONAL
Conclusion	:	The product has passed the test and granted for delivery.

Note : 1. This verification conclusion is valid only for the verification result of the tested appliance.
2. No test data can be used without permission of the company.

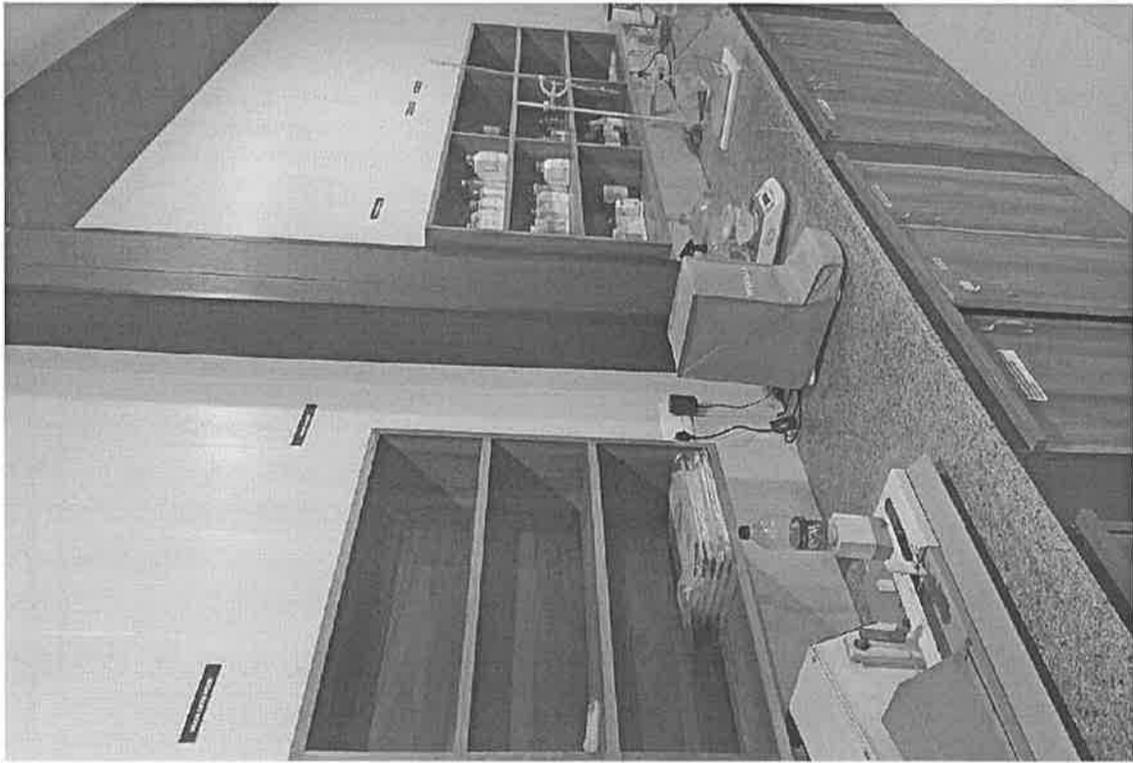
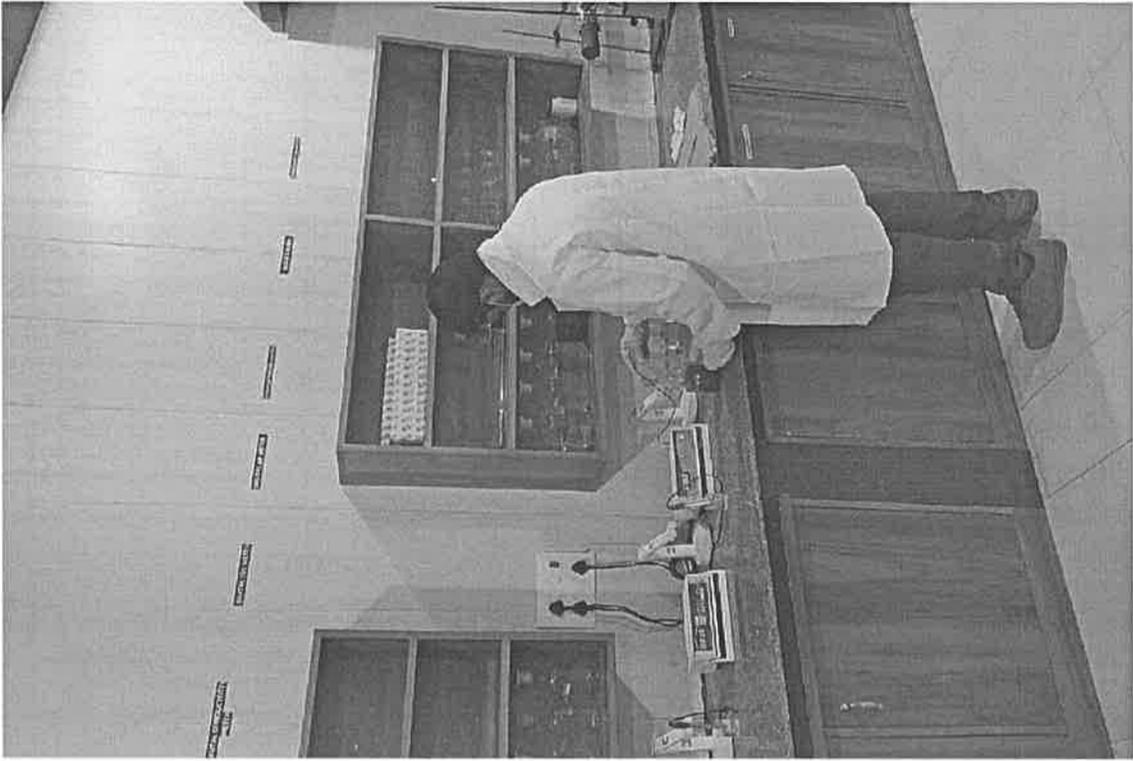


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In-house testing Lab



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Wood Lacquer Division ETP Sampling Collection Point



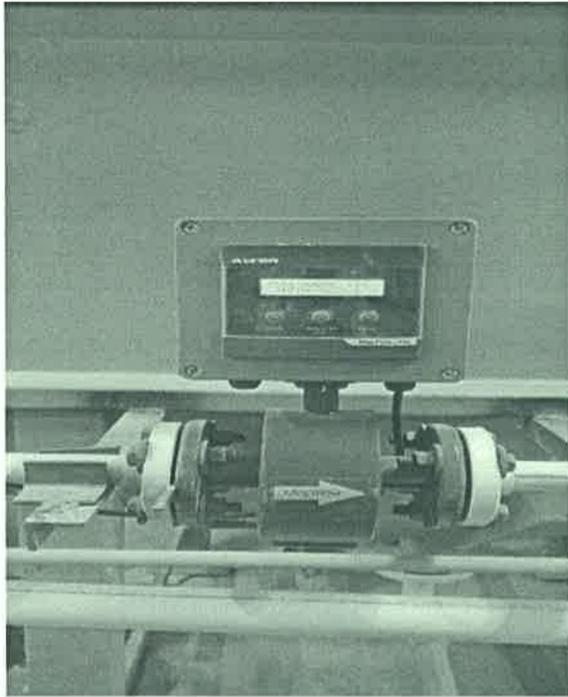
Inlet Sample Collection Point



Outlet Sample Collection Point

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Wood Lacquer Division ETP Inlet/Outlet Flow Meter



Electromagnetic Inlet Flow Meter



Outlet Flow Meter

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February-2020

M/S C.L. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION

DETAILS OF DAILY ETP UNTREATED WATER

METER LOCATION : ETP INLET

DATE	Opening Reading in Litres	Closing Reading in Litres	Water in Litres	Operator Signature
01/02/2020	70032	74321	4289	<u>amilk</u>
03/02/2020	74321	77032	2711	<u>amilk</u>
04/02/20	77032	79682	2650	<u>amilk</u>
05/02/20	79682	82393	2711	<u>amilk</u>
06/02/20	82393	84933	2540	<u>amilk</u>
07/02/20	84933	87622	2689	<u>amilk</u>
08/02/20	87622	90211	2589	<u>amilk</u>
10/02/20	90211	92751	2540	<u>amilk</u>
11/02/20	92751	95510	2759	<u>amilk</u>
12/02/20	95510	98689	3179	<u>amilk</u>
13/02/2020	98689	100549	1860	<u>amilk</u>
14/02/2020	100549	102761	2212	<u>amilk</u>
15/02/2020	102761	105245	2484	<u>amilk</u>
17/02/2020	105245	109208	3963	<u>amilk</u>
18/02/2020	109208	111751	2543	<u>amilk</u>
19/02/2020	111751	114887	3136	<u>amilk</u>
20/02/2020	114887	114887	—	<u>amilk</u>
22/02/20	114887	118291	3404	<u>amilk</u>
24/02/20	118291	120056	1765	<u>amilk</u>
25/02/20	120056	122647	2591	<u>amilk</u>
26/02/2020	122647	124233	1586	<u>amilk</u>
27/02/20	124233	126695	2462	<u>amilk</u>
28/02/20	126695	126695	—	<u>amilk</u>
29/02/20	126695	129123	2428	<u>amilk</u>

June = 2020

M/S C.L. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION

DETAILS OF DAILY ETP UNTREATED WATER

METER LOCATION : ETP INLET

DATE	Opening Reading in Litres	Closing Reading in Litres	Water in Litres	Operator Signature
01/06/20	225291	227738	2447	
02/06/20	227738	230101	2363	
03/06/20	230101	232983	2882	
04/06/20	232983	235551	2568	
05/06/20	235551	238011	2460	
06/06/20	238011	240558	2547	
08/06/20	240558	243070	2512	
09/06/20	243070	245622	2552	
10/06/20	245622	248101	2479	
11/06/20	248101	250930	2829	
12/06/20	250930	253702	2772	
13/06/20	253702	256553	2851	
15/06/20	256553	259138	2585	
16/06/20	259138	261865	2727	
17/06/20	261865	264578	2713	
18/06/20	264578	267206	2628	
19/06/20	267206	270014	2808	
20/06/20	270014	272135	2121	
22/06/20	272135	272135	0	
23/06/20	272135	274963	2828	
24/06/20	274963	277808	2845	
25/06/20	277808	280562	2754	
26/06/20	280562	283161	2599	
27/06/20	283161	285671	2510	
29/06/20	285671	288316	2645	
30/06/20	288316	291026	2710	

July - 2020

M/S C.L. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION

DETAILS OF DAILY ETP UNTREATED WATER

METER LOCATION : ETP INLET

DATE	Opening Reading in Litres	Closing Reading in Litres	Water Consumption in Litres	Operator Signature
01/07/20	291026	293498	2472	
02/07/20	293498	296371	2873	
03/07/20	296371	298726	2355	
04/07/20	298726	301003	2277	
06/07/20	301003	303549	2546	
07/07/20	303549	306500	2951	
08/07/20	306500	308406	1906	
09/07/20	308406	308406	00	
10/07/20	308406	311151	2745	
11/07/20	311151	313876	2725	
13/07/20	313876	316741	2865	
14/07/20	316741	319586	2845	
15/07/20	319586	323832	4246	
16/07/20	323832	326510	2678	
17/07/20	326510	328092	1582	
18/07/20	328092	328092	—	
20/07/20	328092	328092	—	
21/07/20	328092	330638	2546	
22/07/20	330638	333327	2689	
23/07/20	333327	336083	2756	
24/07/20	336083	338772	2689	
25/07/20	338772	341487	2715	
27/07/20	341487	344145	2658	
28/07/20	344145	346990	2845	
29/07/20	346990	349779	2789	
30/07/20	349779	352680	2901	
31/07/20	352680	352680	00	

FEBRUARY - 2020

M/S C.L. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION

DETAILS OF DAILY ETP TREATED WATER

METER LOCATION : ETP OUTLET

DATE	Opening Reading in Litres	Closing Reading in Litres	Water in Litres	Operator Signature
01/02/2020	53832	56624	2792	amilk
03/02/2020	56624	58490	1866	amilk
04/02/2020	58490	61703	3213	amilk
05/02/2020	61703	63526	1823	amilk
06/02/2020	63526	65452	1926	amilk
07/02/2020	65452	66740	1288	amilk
08/02/2020	66740	68067	1327	amilk
10/02/2020	68067	69764	1697	amilk
11/02/2020	69764	72377	2613	amilk
12/02/2020	72377	74523	2146	amilk
13/02/2020	74523	76294	1771	amilk
14/02/20	76294	78248	1954	amilk
15/02/20	78248	80480	2232	amilk
17/02/2020	80480	82402	1922	amilk
18/02/2020	82402	85788	3386	amilk
19/02/2020	85788	92164	6376	amilk
20/02/20	92164	93722	1558	amilk
22/02/20	93722	93722	-	amilk
24/02/20	93722	95731	2009	amilk
25/02/20	95731	97460	1729	amilk
26/02/20	97460	98636	1176	amilk
27/02/20	98636	100706	2070	amilk
28/02/20	100706	100706	-	amilk
29/02/20	100706	103026	2320	amilk


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May 2020

M/S C.L. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION
 DETAILS OF DAILY ETP TREATED WATER

METER LOCATION : ETP OUTLET

DATE	Opening Reading in Litres	Closing Reading in Litres	Water Consumption in Litres	Operator Signature
11/05/20	133930	136025	2095	<u>sunilk</u>
12/05/20	136025	138770	1945	<u>sunilk</u>
13/05/20	138770	140375	1605	<u>sunilk</u>
14/05/20	140375	142363	1988	<u>sunilk</u>
15/05/20	142363	143925	1562	<u>sunilk</u>
16/05/20	143925	145926	2001	<u>sunilk</u>
18/05/20	145926	147400	1562	<u>sunilk</u>
19/05/20	147400	149383	1895	<u>sunilk</u>
20/05/20	149383	151533	2150	<u>sunilk</u>
21/05/20	151533	153542	2009	<u>sunilk</u>
22/05/20	153542	155527	1985	<u>sunilk</u>
23/05/20	155527	157539	2012	<u>sunilk</u>
26/05/20	157539	160103	2564	<u>sunilk</u>
27/05/20	160103	162459	2356	<u>sunilk</u>
28/05/20	162459	165118	2659	<u>sunilk</u>
29/05/20	165118	167433	2315	<u>sunilk</u>
30/05/20	167433	169970	2545	<u>sunilk</u>


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June - 2020

M/S C.L. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION

DETAILS OF DAILY ETP TREATED WATER

METER LOCATION : ETP OUTLET

DATE	Opening Reading in Litres	Closing Reading in Litres	Water in Litres	Operator Signature
01/06/20	169978	173589	3561	<i>[Signature]</i>
02/06/20	173537	176198	2659	<i>[Signature]</i>
03/06/20	176198	179694	2896	<i>[Signature]</i>
04/06/20	179094	181242	2148	<i>[Signature]</i>
05/06/20	181242	184064	2822	<i>[Signature]</i>
06/06/20	184064	185890	1826	<i>[Signature]</i>
08/06/20	185890	187780	1890	<i>[Signature]</i>
09/06/20	187780	189159	1379	<i>[Signature]</i>
10/06/20	189159	190449	1290	<i>[Signature]</i>
11/06/20	190449	192361	1912	<i>[Signature]</i>
12/06/20	192361	195798	3437	<i>[Signature]</i>
13/06/20	195798	197610	1812	<i>[Signature]</i>
15/06/20	197610	199865	2255	<i>[Signature]</i>
16/06/20	199865	201701	1836	<i>[Signature]</i>
17/06/20	201701	203744	2043	<i>[Signature]</i>
18/06/20	203744	205921	2177	<i>[Signature]</i>
19/06/20	205921	207409	1488	<i>[Signature]</i>
20/06/20	207409	208972	1563	<i>[Signature]</i>
22/06/20	208972	210886	1914	<i>[Signature]</i>
23/06/20	210886	212316	1430	<i>[Signature]</i>
24/06/20	212316	214108	1792	<i>[Signature]</i>
25/06/20	214108	216011	1903	<i>[Signature]</i>
26/06/20	216011	218156	2145	<i>[Signature]</i>
27/06/20	218156	220699	2543	<i>[Signature]</i>
29/06/20	220699	223011	2312	<i>[Signature]</i>
30/06/20	223011	225131	2120	<i>[Signature]</i>

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July - 2020

M/S. C. GUPTA EXPORTS LTD., MORADABAD - WOOD SECTION

DETAILS OF DAILY ETP TREATED WATER

DATE: 01/07/20

Date	Opening Reading in Litres	Closing Reading in Litres	Water in Litres	Operator Signature
01/07/20	225131	228657	3526	<u>amill</u>
02/07/20	228657	231902	3245	<u>amill</u>
03/07/20	231902	234472	2570	<u>amill</u>
04/07/20	234472	237851	3379	<u>amill</u>
06/07/20	237851	240166	2315	<u>amill</u>
07/07/20	240166	242627	2461	<u>amill</u>
08/07/20	242627	244941	2314	<u>amill</u>
09/07/20	244941	244941	00	<u>amill</u>
10/07/20	244941	246895	1954	<u>amill</u>
11/07/20	246895	249246	2351	<u>amill</u>
13/07/20	249246	250895	1649	<u>amill</u>
14/07/20	250895	252443	2354	<u>amill</u>
15/07/20	252443	254364	1921	<u>amill</u>
16/07/20	254364	256474	2110	<u>amill</u>
17/07/20	256474	258687	2213	<u>amill</u>
18/07/20	258687	260797	2110	<u>amill</u>
20/07/20	260797	263611	2814	<u>amill</u>
21/07/20	263611	266448	2837	<u>amill</u>
22/07/20	266448	267457	1009	<u>amill</u>
23/07/20	267457	269571	2114	<u>amill</u>
24/07/20	269571	271760	2189	<u>amill</u>
25/07/20	271760	274195	2435	<u>amill</u>
27/07/20	274195	276009	1814	<u>amill</u>
28/07/20	276009	277602	1593	<u>amill</u>
29/07/20	277602	279267	1665	<u>amill</u>
30/07/20	279267	279267	00	<u>amill</u>
31/07/20	279267 - 281165	281165	1898	<u>amill</u>

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February = 2020

Date	Bio-Booster 550mltr	Bio-Booster 5500mltr	Bio-Booster 350 (mltr)	Sodium-hypo- chlorite	sig.
01/02/20	05	05	03	0	amilk
03/02/20	04	04	02	one week in	amilk
04/02/20	04	04	02	5ltr water in	amilk
05/02/20	05	05	03	5ltr sodium	amilk
06/02/20	05	05	03	hypochlorite	amilk
07/02/20	06	06	04		amilk
08/02/20	04	04	02		amilk
10/02/20	05	05	03	(50+5)	amilk
11/02/20	05	05	03		amilk
12/02/20	04	04	02		amilk
13/02/20	06	06	04		amilk
14/02/20	05	05	03		amilk
15/2/20	04	04	02		amilk
17/02/20	05	05	03	(50+5)	amilk
18/02/20	05	05	03		amilk
19/02/20	04	04	02		amilk
20/02/20	06	06	03		amilk
21/02/20	नहा शिपदारी	होली डी	—	—	—
22/02/20	05	05	03		amilk
24/02/20	05	05	03	(50+5)	amilk
25/02/20	04	04	02		amilk
26/02/20	04	04	02		amilk
27/02/20	05	05	03		amilk
28/02/20	05	05	03		amilk
29/02/20	04	04	02		amilk

March = 2020

Date	Bio Booster 550 In (Ltr)	Bio Booster 550 In (Ltr)	Bio Booster 350 In 55 (Ltr)	Sodium Hypo- chlorite	Sig.
02/03/20	05	05	03	one week in	omit
03/03/20	05	05	03	50(Ltr) each in	omit
04/03/20	04	04	02	5(Ltr) Sodium-	omit
05/03/20	04	04	02	hypochlorite	omit
06/03/20	03	03	02		omit
07/03/20	05	05	03		omit
09/03/20	04	04	02	(50+5)	omit
12/03/20	05	05	03		omit
13/03/20	05	05	03		omit
14/03/20	05	05	03		omit
16/03/20	04	04	02	(50+5)	omit
17/03/20	—	—	—	—	omit
18/03/20	05	05	03		omit
19/03/20	04	04	02		omit
20/03/20	06	06	03		omit
21/03/20	07	07	04		omit

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May = 2020

Date	Bio-Booster 500in(Ltr)	Bio-Booster 5500in(Ltr)	Bio-Booster 850in(Ltr)	Sodium hypo- chlorite	Sig.
11/05/20	07	07	04	one week in	amide
12/05/20	06	06	03	50(Ltr) water	amide
13/05/20	07	07	04	in 5 (Ltr)	amide
14/05/20	05	05	03	(Sodium hypochlorite)	amide
15/05/20	04	04	02		amide
16/05/20	04	04	02		amide
18/05/20	05	05	03	(50+5)	amide
19/05/20	06	06	04		amide
20/05/20	05	05	03		amide
21/05/20	04	04	02		amide
22/05/20	05	05	03		amide
23/05/20	05	05	02		amide
26/05/20	07	07	04	(50+5)	amide
27/05/20	06	06	04		amide
28/05/20	06	06	04		amide
29/05/20	05	05	03		amide
30/05/20	06	06	04		amide

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June-2020

Date	Bio-Booster 550 in (lt)	Bio-Booster 5500 in (lt)	Bio-Booster 350 in (lt)	Sodium-hypo- chlorite	sig.
01/06/20	05	05	03	one week in	amilk
02/06/20	05	05	03	50 (lt) water	amilk
03/06/20	06	06	03	in 5 (lt)	amilk
04/06/20	04	04	02	Sodium-	amilk
05/06/20	05	05	03	hypochlorite	amilk
06/06/20	05	05	03		amilk
08/06/20	04	04	02	(50+5)	amilk
09/06/20	05	05	03		amilk
10/06/20	05	05	03		amilk
11/06/20	05	05	03		amilk
12/06/20	04	04	02		amilk
13/06/20	05	05	03		amilk
15/06/20	05	05	03	(50+5)	amilk
16/06/20	05	05	03		amilk
17/06/20	04	04	02		amilk
18/06/20	05	05	03		amilk
19/06/20	05	05	03		amilk
20/06/20	04	04	02		amilk
21/06/20	00	00	00	(50+5)	amilk
23/06/20	05	05	03		amilk
24/06/20	05	05	03		amilk
25/06/20	05	05	03		amilk
26/06/20	05	05	03		amilk
27/06/20	04	04	02		amilk
29/06/20	05	05	03	(50+5)	amilk
30/06/20	05	05	03		amilk

[Signature]
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July-2020

Date	Bio-Booster 550 in(Ltr)	Bio-Booster 5500 in(Ltr)	Bio-Booster 350 in(Ltr)	Sodium hypochlorite	sig.
01/07/20	05	05	03		amilt
02/07/20	05	05	03		amilt
03/07/20	04	04	02		amilt
04/07/20	05	05	03		amilt
06/07/20	05	05	03	(50+5)	amilt
07/07/20	05	05	03	one week in	amilt
08/07/20	04	04	02	50(Ltr) water	amilt
09/07/20	05	05	03	in 5(Ltr)	amilt
10/07/20	05	05	03	Sodium hypochlorite	amilt
11/07/20	06	06	04		amilt
13/07/20	04	04	02	(50+5)	amilt
14/07/20	05	05	03		amilt
15/07/20	05	05	03		amilt
16/07/20	06	06	04		amilt
17/07/20	03	03	01		amilt
18/07/20	05	05	03		amilt
20/07/20	05	05	03	(50+5)	amilt
21/07/20	05	05	03		amilt
22/07/20	06	06	04		amilt
23/07/20	05	05	03		amilt
24/07/20	04	04	02		amilt
25/07/20	05	05	03		amilt
27/07/20	06	06	04	(50+5)	amilt
28/07/20	05	05	03		amilt
29/07/20	05	05	03		amilt
30/07/20	06	06	04		amilt
31/07/20	05	05	03		amilt

746



C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

CLG/HR-31/20-21/92-

14.10.2020

Mr. Amit Chandra (CEO-7)
U. P. Pollution Control Board
B.No. TC-12V, Vibhuti Khand
Gomti Nagar
Lucknow-226010

Sub: Review against the Air Consent refusal order vide letter

Ref. No. 71046//UPPCB/Bijnore (UPPCB RO)/CTO/Air/JYOTIBA PHULE NAGAR/2019 Dated: 30.09.2020 issued to the applicant unit M/s C. L. Gupta Exports Ltd., Vill- Jivai, 18 km stone before Moradabad, Delhi Highway Amroha-244221 (U.P).

Sir,

We refer to your above letter and kindly request you to reconsider.

We have been operating the unit for the past 18 years and have enjoyed an approval under the Air Act since applicability, which has continuously been renewed ever since.

We also wish to note that our application for renewal for consent to operate under the Air Act was filed on 29.11.19 and your letter rejecting this renewal application has been issued only on 30.9.20, which is beyond the statutory period. As such, our consent to operate stands deemed to operate in law.

Even substantively, as per your own joint inspection report dated 3.12.2019 and UPPCB report dated 14.01.2020, there had been no violation in Air compliances. Your latest compliance report from 30.07.2020 also does not record any non-compliance under the Air Act. Absolutely nothing in the Hon'ble NGT Orders, including the order dated 6.08.2020 is linked to any alleged violation of Air Act.

We also submit that the only reason cited for rejecting our application for renewal of consent to operate, are the observations of the Hon'ble NGT on

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020

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could not attend the hearing. Our application for clarification/correction of the observations of the Hon'ble NGT order is already filed and pending hearing. We are also in the process of approaching the Supreme Court in this matter. Therefore, we submit that the observations of the Hon'ble NGT on 06.08.2020 ought not to be used to reject our application.

We further submit that in any case, it cannot be a basis for rejecting our renewal for consent to operate, because we have, in fact, complied with all requirements of the law. Even before the Hon'ble NGT, we have stated so. We have fully complied with the Water Act, the EPA and even the Air Act.

The only issue, if at all, relates to the drawing of groundwater, which is anyway not a subject of the Air Act's consent to operate requirements. While we deny that we have committed any violation in this matter and the matter is pending litigation, in the meantime, the latest Gazette Notification has been issued in this respect on 24.09.2020, which squarely applies to our case being an old unit operating for the past more than 15 years. We have applied to CGWA under this new notification for granting 290 KLD withdrawal of ground water for drinking/domestic purposes and 30 KLD for industrial use (Copy attached for ready reference).

In view of all the above, as such, you are kindly requested to review your above order and grant the renewal of Air Act consent to operate at your earliest. Livelihoods of about 6500 people are dependent on the unit and it is critical especially during this time period affected by COVID-19. It is reiterated that we are in full compliance and our CGWA application for groundwater has also been filed under the new law. This letter is issued without prejudice to our rights and remedies in law.

Thanking You
Yours Faithfully
For C.L. Gupta Exports Ltd.


(Teevra Gupta)
Director

Cc: 1- RO UPPCB, Bijnore


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C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

CLG/HR-31/20-21/93

14.10.2020

Mr. Amit Chandra (CEO-7)
U. P. Pollution Control Board
B.No. TC-12V, Vibhuti Khand
Gomti Nagar
Lucknow-226010

Sub: Review against the Water Consent refusal order vide letter

Ref. No. 66853//UPPCB/Bijnore (UPPCB RO)/CTO/Water/JYOTIBA PHULE NAGAR/2019 Dated: 30.09.2020 issued to the applicant unit M/s C. L. Gupta Exports Ltd., Vill- Jivai, 18 km stone before Moradabad, Delhi Highway Amroha-244221 (U.P).

Sir,

We refer to your above letter and kindly request you to reconsider.

We have been operating the unit for the past 18 years and have enjoyed an approval under the Water Act since applicability, which has continuously been renewed ever since.

We also wish to note that our application for renewal for consent to operate under the Water Act was filed on 29.11.19 and your letter rejecting this renewal application has been issued only on 30.09.20, which is beyond the statutory period. As such, our consent to operate stands deemed to operate in law.

Further, it is a mandate in law that we have to be heard before the order is passed, which opportunity was not granted to us.

We also submit that the only reason cited for rejecting our application for renewal of consent to operate, are the observations of the Hon'ble NGT on 06.08.2020, which was passed ex parte due to a technical problem by which we could not attend the hearing. Our application for clarification/correction of the observations of the Hon'ble NGT order is already filed and pending hearing. We are also in the process of approaching the Supreme Court in this matter. Therefore, we submit that the observations of the Hon'ble NGT on 06.08.2020 ought not to be used to reject our application.

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020

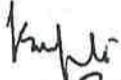

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We further submit that in any case, that cannot be a basis for rejecting our renewal for consent to operate, because we have, in fact, complied with all requirements of the law. Even before the Hon'ble NGT, we have stated so. Your own compliance report of 30.07.2020 filed before the Hon'ble NGT that we have complied with almost all requirements, including ZLD standard. Only in a few instances have you observed "Partial compliance" due to maintenance of flow meters/log books etc., which are all minor issues that have already been corrected. You have otherwise not observed any non-compliance under the Water Act.

The only issue, if at all, relates to the drawing of groundwater, which is anyway not a subject of the Water Act's consent to operate requirements. While we deny that we have committed any violation in this matter and the matter is pending litigation, in the meantime, the latest Gazette Notification has been issued in this respect on 24.09.2020, which squarely applies to our case being an old unit operating for the past more than 15 years. We have applied to CGWA under this new notification for granting 290 KLD withdrawal of ground water for drinking/domestic purposes and 30 KLD for industrial use (Copy attached for ready reference).

In view of all the above, as such, you are kindly requested to review your above order and grant the renewal of the Water Act consent to operate at your earliest. Livelihoods of about 6500 people are dependent on the unit and it is critical especially during this time period affected by COVID-19. It is reiterated that we are in full compliance and our CGWA application for groundwater has also been filed under the new law. This letter is issued without prejudice to our rights and remedies in law.

Thanking You
Yours Faithfully
For C.L. Gupta Exports Ltd.


(Teevra Gupta)
Director

Cc: 1- RO UPPCB, Bijnore.


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C.L. GUPTA EXPORTS LTD.

GLASS DIV-E.T.P.

LOCATION-TREATED WATER (INLET)

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/02/2020	576285	602380	26095	dk
02/02/2020	—	SUNDAY	SUNDAY	—
03/02/2020	602380	634872	32492	dk
04/02/2020	634872	665804	30932	dk
05/02/2020	665804	703369	37565	dk
06/02/2020	703369	712628	9264	dk
07/02/2020	712628	733150	20522	dk
08/02/2020	733150	756894	23744	dk
09/02/2020	—	SUNDAY	SUNDAY	—
10/02/2020	756894	769552	12658	dk
11/02/2020	769552	785913	16361	dk
12/02/2020	785913	812724	26811	dk
13/02/2020	812724	841640	28916	dk
14/02/2020	841640	859460	17820	dk
15/02/2020	859460	887465	28005	dk
16/02/2020	—	SUNDAY	SUNDAY	—
17/02/2020	887465	913089	25624	dk
18/02/2020	913089	946909	33820	dk
19/02/2020	946909	967254	20345	dk
20/02/2020	967254	1004827	37573	dk
21/02/2020	—	HOLI DAY	Shivratna	—
22/02/2020	1004827	1040877	36050	dk
23/02/2020	—	SUNDAY	SUNDAY	—
24/02/2020	1040877	1053235	12358	dk
25/02/2020	1053235	1057846	4611	dk
26/02/2020	1057846	1079485	21639	dk
27/02/2020	1079485	1125491	46006	dk
28/02/2020	1125491	1162084	36593	dk
29/02/2020	1162084	1237185	75101	dk


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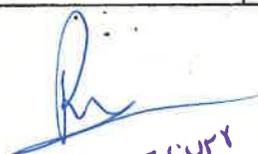
C.L. GUPTA EXPORTS LTD.

LOCATION- UNTREATED WATER (INLET) GLASS DIV- E.T.P.

DATE	TIME	STARTING READING	CLOSING READING	NET READING	SIGN
11/5/2020		1924574	1953857	29283	dh
12/5/20		1953857	1975950	22093	dh
13/5/20		1975950	1996773	20823	dh
14/5/20		1996773	2034649	37876	dh
15/5/20		2034649	2068872	34223	dh
16/5/20		2068872	2093364	24492	dh
17/5/20		SUNDAY			
18/5/20		2093364	2121045	27681	dh
19/5/20		2121045	2139503	17958	dh
20/5/20		2139503	2158320	19317	dh
21/5/20		2158320	2164888	6568	dh
22/5/20		2164888	2194176	29288	dh
23/5/20		2194176	2246611	52435	dh
24/5/20		SUNDAY			
25/5/20		Eid			
26/5/20		2246611	2274611	28000	dh
27/5/20		2274611	2317826	43215	dh
28/5/20		2317826	2332487	14661	dh
29/5/20		2332487	2346332	13845	dh
30/5/20		2346332	236118	18786	dh
31/5/20		SUNDAY			

LOCATION-TREATED WATER (OUT-LET)

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/02/2020	472722	496575	23853	✓
02/02/2020	—	SUNDAY	SUNDAY	—
03/02/2020	496575	508561	11986	✓
04/02/2020	508561	525560	16999	✓
05/02/2020	525560	560710	35150	✓
06/02/2020	560710	569747	9037	✓
07/02/2020	569747	588812	19065	✓
08/02/2020	588812	610889	22077	✓
09/02/2020	— SUNDAY	—	SUNDAY	—
10/02/2020	610889	618865	7976	✓
11/02/2020	618865	628919	10054	✓
12/02/2020	628919	646982	18063	✓
13/02/2020	646982	666920	19938	✓
14/02/2020	666920	681650	14730	✓
15/02/2020	681650	706776	25126	✓
16/02/2020	— SUNDAY	—	SUNDAY	—
17/02/2020	706776	724538	17762	✓
18/02/2020	724538	754924	30386	✓
19/02/2020	754924	775441	20517	✓
20/02/2020	775441	821803	46362	✓
21/02/2020		HOLIDAY		
22/02/2020	821803	854535	32732	✓
23/02/2020	— SUNDAY	—	SUNDAY	—
24/02/2020	854535	865170	10635	✓
25/02/2020	865170	865229	59	✓ Classifier sludge Clo
26/02/2020	865229	887564	22335	✓
27/02/2020	887564	931195	43631	✓
28/02/2020	931195	962503	31308	✓
29/02/2020	962503	1023150	60647	✓
			5,50,428	


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GLASS DIV-E.T.P.

LOCATION-TREATED WATER (OUTLET)

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/6/20	1694852	1705916	11064	h
02/6/20	1705916	1713480	7564	h
03/6/20	1713480	1732454	18974	d
04/6/20	1732454	1739345	6891	h
05/6/20	1739345	1746699	7354	h
06/6/20	1746699	1765950	19251	h
08/6/20	1765950	1772026	6076	h
09/6/20	1772026	1777890	5864	h
10/6/20	1777890	1778653	763	h
11/6/20	1778653	1808863	25210	h
12/6/20	1803863	189886	16023	h
13/6/20	1819886	1840044	20158	h
15/6/20	1840044	1876549	36505	h
16/6/20	1876549	1893187	16638	h
17/6/20	1893187	1920216	27029	h
18/6/20	1920216	1945630	25414	h
19/6/20	1945630	1975848	30210	h
20/6/20	1975848	2002293	26445	h
22/6/20	2002293	2021293	19000	h
22/6/20	2021293	2036925	15632	h
24/6/20	2036925	2055553	18628	h
25/6/20	2055553	2078232	22679	h
26/6/20	2078232	2088906	10674	h
27/6/20	2088906	2112106	23200	h
29/6/20	2112106	2122336	10230	h
30/6/20	2122336	2135731	13395	h


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LOCATION-TREATED WATER (OUTLET) GLASS DIV- E.T.P.					
DATE	TIME	STARTING READING	CLOSING READING	NET READING	SIGN
01/7/2020		2135731	2154131	18400	
02/7/2020		2154131	2172731	18600	
03/7/2020		2172731	2189941	17210	
04/7/2020		2189941	2206311	16370	
06/7/2020		2206311	2220671	14360	
07/7/2020		2220671	2235788	15117	
08/7/2020		2235788	2251928	16140	
09/7/2020		2251928	2272928	21000	
10/7/2020		2272928	2291360	18432	
11/7/2020		2291360	2310688	19328	
12/7/2020		2310688	2329288	18600	
14/7/2020		2329288	2334800	5512	
15/7/2020		2334800	2345594	10794	
16/7/2020		2345594	2363694	18100	
17/7/2020		2363694	2387326	23632	
18/7/2020		2387326	2416727	29401	
20/7/2020		2416727	2428103	11376	
21/7/2020		2428103	2441501	13398	
22/7/2020		2441501	2450914	9413	
23/7/2020		2450914	2466154	15240	
24/7/2020		2466154	2484165	18011	
25/7/2020		2484165	2512106	27941	
27/7/2020		2512106	2527778	15672	
28/7/2020		2527778	2547925	20147	
29/7/2020		2547925	2584648	36723	
30/7/2020		2584648	2594224	9576	
31/7/2020		2594224	2618199	23975	


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C.L. GUPTA EXPORTS LTD.
GLASS DIV- E.T.P. CHEMICAL DOSING

DATE	CAUSTIC SODA	FERRIC ALUM	POLY ELECTROLITE	HCL	SIGN
01/2/2020	25 - Kg	25 Kg	0.300 gm	10 Ltr	dr
02/02/2020	- - SUNDAY -				
03/02/2020	25 - Kg	25 Kg	0.350 gm	-	dr
04/02/2020	25 - Kg	25 Kg	0.300 gm	-	dr
05/02/2020	25 - Kg	25 Kg	0.250 gm	-	dr
06/02/2020	25 - Kg	25 Kg	0.350 gm	-	dr
07/02/2020	25 - Kg	25 Kg	0.250 gm	-	dr
08/02/2020	25 - Kg	25 Kg	0.350 gm	-	dr
09/02/2020	- - SUNDAY -				
10/02/2020	25 Kg	25 - Kg	0.300 gm	15 Ltr	dr
11/02/2020	25 kg	25 kg	0.300 gm		dr
12/02/2020	25 kg	25 kg	0.300 gm		dr
13/02/2020	25 - Kg	25 Kg	0.250 gm	-	dr
14/02/2020	25 - Kg	25 Kg	0.300 gm	-	dr
15/2/2020	25 - Kg	25 - Kg	0.350 gm	-	dr
16/2/2020	- - SUNDAY -				
17/2/2020	25 - Kg	25 - Kg	0.300 gm	10 Ltr	dr
18/2/2020	25 kg	25 kg	0.300 gm		dr
19/2/2020	25 - Kg	25 - Kg	0.250 gm	-	dr
20/2/2020	25 kg	25 kg	0.250 gm	-	dr
21/2/2020	- - HOLIDAY -				
22/2/2020	25 kg	25 kg	0.250 gm		dr
24/2/2020	25 kg -	25 Kg	0.300 gm		dr
25/2/2020	25 Kg	25 Kg	0.250 gm	15 Ltr.	dr
26/2/2020	25 kg	25 kg	0.250 gm		dr
27/2/2020	25 Kg	25 Kg	0.300 gm	-	dr
28/2/2020	25 Kg	25 Kg	0.250 gm	-	dr
29/2/2020	25 kg	25 kg	0.250 gm		dr


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**C.L. GUPTA EXPORTS LTD.
GLASS DIV- E.T.P. CHEMICAL DOSING**

DATE	CAUSTIC SODA	FERRIC ALUM	POLY ELECTROLITE	HCL	SIGN
01/5/2020					
02/5/20					
03/5/20	Sunday				
04/5/20					
05/5/20					
06/5/20	25 - Kg	25 Kg	0.250 gm	20 Ltr	dk
07/5/20	25 - Kg	25 - Kg	0.300 gm	—	dk
08/5/20	25 - Kg	25 - Kg	0.250 gm	—	dk
09/5/20	25 - Kg	25 - Kg	0.250 gm	—	dk
10/5/20	Sunday				
11/5/20	25 - Kg	25 - Kg	0.300 gm	10 Ltr	dk
12/5/20	25 - Kg	25 - Kg	0.250 gm	—	dk
13/5/20	25 - Kg	25 - Kg	0.300 gm	—	dk
14/5/20	24 - Kg	25 kg	0.300 gm	—	dk
15/5/20	25 kg	25 kg	0.250 gm	10 Ltr	dk
16/5/20	25 kg	25 kg	0.250 gm	—	dk
17/5/20	S U N D A Y				
18/5/20	25 kg	25 kg	0.250 gm	—	dk
19/5/20	25 kg	25 kg	0.250 gm	—	dk
20/5/20	25 kg	25 kg	0.250 gm	10 Ltr	dk
21/5/20	25 kg	25 kg	0.250 gm	—	dk
22/5/20	25 kg	25 kg	0.250 gm	—	dk
23/5/20	25 kg	25 kg	0.250 gm	—	dk
24/5/20	S U N D A Y				
25/5/20	Holiday due to Eid festival				
26/5/20	25 kg	25 kg	0.250 gm	10 Ltr	dk
27/5/20	25 kg	25 kg	0.250 gm	—	dk
28/5/20	25 kg	25 kg	0.250 gm	—	dk
29/5/20	25 kg	25 kg	0.250 gm	10 Ltr	dk
30/5/20	25 kg	25 kg	0.250 gm	—	dk
31/5/20	S U N D A Y				


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C.L. GUPTA EXPORTS LTD.
GLASS DIV- E.T.P. CHEMICAL DOSING

DATE	CAUSTIC SODA	FERRIC ALUM	POLY ELECTROLITE	HCL	SIGN
01/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
02/6/20	25 kg	25 kg	0.250 gm		dh
03/6/20	25 kg	25 kg	0.250 gm		dh
04/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
05/6/20	12 kg	12 kg	0.250 gm		dh
06/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
08/6/20	25 kg	25 kg	0.250 gm		dh
09/6/20	25 kg	25 kg	0.250 gm		dh
10/6/2020	25 kg	25 kg	0.250 gm	10 Ltr	dh
11/6/2020	25 kg	25 kg	0.250 gm		dh
12/6/20	25 kg	25 kg	0.300 gm		dh
13/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
15/6/20	25 kg	25 kg	0.250 gm		dh
16/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
17/6/20	25 kg	25 kg	0.250 gm		dh
18/6/20	25 kg	25 kg	0.300 gm	10 Ltr	dh
19/6/20	25 kg	25 kg	0.250 gm		dh
20/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
22/6/20	25 kg	25 kg	0.250 gm		dh
23/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
24/6/20	25 kg	25 kg	0.300 gm		dh
25/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
26/6/20	25 kg	25 kg	0.250 gm		dh
27/6/20	25 kg	25 kg	0.250 gm		dh
29/6/20	25 kg	25 kg	0.250 gm	10 Ltr	dh
30/6/20	25 kg	25 kg	0.250 gm		dh


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C.L. GUPTA EXPORTS LTD.
GLASS DIV- E.T.P. CHEMICAL DOSING

DATE	CAUSTIC SODA	FERRIC ALUM.	POLY ELECTROLITE	HCL	SIGN
01/7/2020	25-Kg	25-Kg	0.250 gm	10 Ltr	d
02/7/2020	25-Kg	25-Kg	0.300 gm	"	d
03/7/2020	25 kg	25 kg	0.250 gm	-	d
04/7/2020	25 kg	25 kg	0.250 gm	-	d
05/7/20	25 kg	25 kg	0.250 gm	-	d
06/7/20	25 kg	25 kg	0.250 gm	10 Ltr	d
07/7/20	25 kg	25 kg	0.250 gm	-	d
08/7/20	25 kg	25 kg	0.250 gm	-	d
09/7/20	25 Kg	25 Kg	0.250 gm	-	d
10/7/20	25 Kg	25 Kg	0.250 gm	10 Ltr	d
11/7/20	25 Kg	25 Kg	0.300 gm	-	d
13/7/20	25 Kg	25 kg	0.250 gm	-	d
14/7/20	25 Kg	25 kg	0.250 gm	-	d
15/7/20	25 kg	25 kg	0.250 gm	-	d
16/7/20	25 kg	25 kg	0.250 gm	-	d
17/7/20	25 kg	25 kg	0.250 gm	-	d
18/7/20	25 Kg	25 kg	0.250 gm	10 Ltr	d
20/7/20	25 kg	25 kg	0.250 gm	-	d
21/7/20	25 kg	25 kg	0.250 gm	-	d
22/7/20	25 Kg	25 Kg	0.250 gm	-	d
23/7/20	25 Kg	25 Kg	0.300 gm	-	d
24/7/20	25 Kg	25 Kg	0.250 gm	10 Ltr	d
25/7/20	25 Kg	25 Kg	0.250 gm	-	d
27/7/20	25 Kg	25 Kg	0.250 gm	-	d
28/7/20	25 Kg	25 Kg	0.300 gm	-	d
29/7/20	25 Kg	25 Kg	0.250 gm	-	d
30/7/2020	25 Kg	25 Kg	0.250 gm	10 Ltr	d
31/07/2020	25 Kg	25 Kg	0.250 gm	-	

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C.L. GUPTA EXPORTS LTD.
GLASS DIV-S.T.P.

LOCATION-TREATED WATER (INLET)

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/02/2020	138214	166485	28271	dr
02/02/2020	— SUNDAY —	— SUNDAY —	SUNDAY	—
03/02/2020	166485	185906	19421	dr
04/02/2020	185906	205589	19683	dr
05/02/2020	205589	229290	23701	dr
06/02/2020	229290	247007	17717	dr
07/02/2020	247007	264775	17768	dr
08/02/2020	264775	290307	25532	dr
09/02/2020	— SUNDAY —	— SUNDAY —	SUNDAY	—
10/02/2020	290307	312017	21710	dr
11/02/2020	312017	335797	23780	dr
12/02/2020	335797	343563	7766	dr
13/02/2020	343563	344207	6440	dr
14/02/2020	344207	344218	11000	dr
15/02/2020	344218	344235	17000	
16/02/2020	— SUNDAY —	— SUNDAY —	SUNDAY	—
17/02/2020	344235	—		Ele. magnetic
18/02/2020	—	—	—	Mtr not worked due to technical error.
19/02/2020	—	—	—	
20/02/2020	Mtr goes to Repair by Baskar Metal			
21/02/2020	HOLIDAY -		(Shivratri)	
22/02/2020	"	"		
23/02/2020	— SUNDAY —	— SUNDAY —	SUNDAY	—
24/02/2020	0000000	0015616		Install New Elec. Magnetic Mtr
25/02/2020	0015616	0036109	20493	dr
26/02/2020	0036109	0048045	11936	dr
27/02/2020	0048045	0053819	5774	Clean the Final Tank -
28/02/2020	0053819	0066146	12327	dr
29/02/2020	0066146	0076965	10819	dr

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C.L. GUPTA EXPORTS LTD.
GLASS DIV-S.T.P.

STATION-UNTREATED WATER INLET

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/7/20	832777	849631	16854	h
02/7/20	849631	859986	10355	h
03/7/20	859986	868551	8565	h
04/7/20	868551	893226	24675	h
06/7/20	893226	906957	13731	h
07/7/20	906957	921095	14138	h
08/7/20	921095	932257	11162	h
9/7/20	932257	945625	13368	h
10/7/20	945625	963201	17576	h
11/7/20	963201	973401	10200	h
13/7/20	973401	981573	8172	h
14/7/20	981573	1001805	20232	h
15/7/20	1001805	1020542	18737	h
16/7/20	1020542	1025914	5372	h
17/7/20	1025914	1030942	5028	h
18/7/20	1030942	1035819	4877	h
20/7/20	1035819	1035819	—	Under maintenance.
21/7/20	—	—	—	—
22/7/20	1035819	1043349	7530	h
23/7/20	1043349	1049659	6310	h
24/07/20	1049659	1057125	7466	h
25/07/20	1057125	1073555	16430	h
27/07/20	1073555	1092165	18610	h
28/7/20	1092165	1107932	15767	h
29/7/20	1107932	1118204	10272	h
30/7/20	1118204	1127444	9240	h
31/7/2020	1127444	1146329	18885	



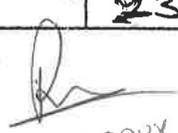
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C.L. GUPTA EXPORTS LTD.

GLASS DIV-S.T.P.

LOCATION-TREATED WATER (OUT-LET)

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/02/2020	430820	449369	18549	dh
02/02/2020	—	SUNDAY	SUNDAY	dh
03/02/2020	449369	463518	14149	dh
04/02/2020	463518	479041	15523	dh
05/02/2020	479041	494249	15208	dh
06/02/2020	494249	511498	17249	dh
07/02/2020	511498	524758	13260	dh
08/02/2020	524758	541708	16950	dh
09/02/2020	— SUNDAY	—	SUNDAY	—
10/02/2020	541708	564582	22874	dh
11/02/2020	564582	572470	7888	dh
12/02/2020	572470	580137	7667	dh
13/02/2020	580137	593206	13069	dh
14/02/2020	593206	603347	10141	dh
15/02/2020	603347	611294	7947	dh
16/02/2020	— SUNDAY	—	SUNDAY	—
17/02/2020	611294	611317	23	dh
18/02/2020	611317	611317	NIL	dh
19/02/2020	611317	611317	NIL	dh
20/02/2020	611317	611317	NIL	dh
21/02/2020	—	HOLIDAY	(SARVATI)	—
22/02/2020	611317	611317	NIL	dh
23/02/2020	—	SUNDAY	SUNDAY	—
24/02/2020	611317	611317	NIL	dh
25/02/2020	611317	628480	17163	dh
26/02/2020	628480	635505	7025	dh
27/02/2020	635505	639831	4326	dh
28/02/2020	639831	653370	13539	dh
29/02/2020	653370	667414	14044	dh
			236594	


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C.L. GUPTA EXPORTS LTD.

LOCATION- TREATED WATER. (OUTLET) GLASS DIV- S.T.P.

DATE	TIME	STARTING READING	CLOSING READING	NET READING	SIGN
01/6/20		996109	1004109	8000	h
02/6/20		1004109	1011709	7600	h
03/6/20		1011709	1027434	15725	h
04/6/20		1027434	1039143	11709	h
05/6/20		1039143	1045350	6207	h
06/6/20		1045350	1052179	6829	h
08/6/20		1052179	1059318	7139	h
09/6/20		1059318	1070498	11180	h
10/6/20		1070498	1075747	5249	h
11/6/20		1075747	1080975	5228	h
12/6/20		1080975	1083505	2530	h
13/6/20		1083505	1092624	9119	h
15/6/20		1092624	1107052	14428	h
16/6/20		1107052	1115599	8547	h
17/6/20		1115599	1129036	13437	h
18/6/20		1129036	1146812	17776	h
19/6/20		1146812	1166862	20050	h
20/6/20		1166862	1198062	31200	h
22/6/20		1198062	1222262	14200	h
23/6/20		1212262	1221592	9320	h
24/6/20		1221592	1230092	8500	h
25/6/20		1230092	1240740	10648	h
26/6/20		1240740	1246630	5890	h
27/6/20		1246630	1262630	16000	h
28/6/20		1262630	1269630	7000	h
30/6/20		1269630	1289830	20200	h



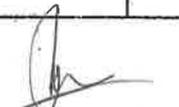
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C.L. GUPTA EXPORTS LTD.
GLASS DIV-S.T.P.

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LOCATION-TREATED WATER OUTLET

DATE	STARTING READING	CLOSING READING	NET READING	SIGN
01/7/2020	1289830	1307343	17513	✓
02/7/2020	1307343	1317343	10000	✓
03/7/2020	1317343	1325643	8300	✓
05/7/20	1325643	1349643	24000	✓
06/7/20	1349643	1362396	12753	✓
07/7/20	1362396	1375284	12888	✓
08/7/20	1375284	1384517	9233	✓
09/7/20	1384517	1397018	12501	✓
10/7/20	1397018	1413448	16430	✓
11/7/20	1413448	1422228	8780	✓
13/7/20	1422228	1427534	5306	✓
14/7/20	1427534	1446734	19200	✓
15/7/20	1446734	1464240	17506	✓
16/7/20	1464240	1469342	5102	✓
17/7/20	1469342	1472370	3028	✓
18/7/20	1472370	1476890	4520	✓
20/7	1476890	1476840	-	under maintenance
21/7/20				
22/7/20	1476890	1483312	6422	
23/7/20	1483312	1488132	4820	
24/7/20	1488132	1496375	8243	
25/7/20	1496375	1511915	15540	
27/7/20	1511915	1529537	17622	
28/7/20	1529537	1546593	17056	
29/7/20	1546593	1557952	11359	
30/7/2020	1557952	1568628	10676	
31/07/20	1568628	1586741	18113	


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C.L. GUPTA EXPORTS LTD.
GLASS DIV- S.T.P. CHEMICAL DOSING

DATE	SODIUM HYPO	HCL	POLY	SGN
01/02/2020	10 - Ltr	-	25 - gm	dh
03/02/2020	11 - Ltr	-	25 - gm	dh
04/02/2020	10 - Ltr	-	25 gm.	dh
05/02/2020	12 - Ltr	-	25 gm	dh
06/02/2020	10 - Ltr	-	26 gm	dh
07/2/2020	11 - Ltr	-	25 gm	dh
08/2/2020	10 - Ltr	-	25 gm	dh
10/2/2020	10 - Ltr	-	25 gm	dh
11/2/2020	10. Ltr	-	25 gm	dh
12/2/2020	10. Ltr	-	25 gm	dh
13/2/2020	11 - Ltr	-	25 gm	dh
14/2/2020	10 - Ltr	-	25 - gm	dh
15/2/2020	11 - Ltr	-	25 - gm	dh
17/2/2020	10 - Ltr	-	25 - gm	dh
18/2/2020	10 - Ltr	-	25 gm	dh
19/2/2020	11 - Ltr	-	25 gm	dh
20/2/2020	10. Ltr	-	25 gm	dh
21/2/2020	HOLIDAY —			
22/2/2020	10 Ltr	-	25 gm.	dh
24/2/20	12. Ltr	-	25 - gm	dh
25/2/20	14 - Ltr	-	25 - gm	dh
26/2/2020	12 Ltr.	-	25 - gm	dh
27/2/2020	13 Ltr	-	25 - gm	dh
28/2/2020	12 Ltr	-	25 - gm	dh
29/2/2020	12 Ltr	-	25 gm	dh


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C.L. GUPTA EXPORTS LTD.
GLASS DIV- S.T.P. CHEMICAL DOSING

DATE	SODIUM HYPO Ltr	HCL	POLY	SIGN
6/5	10 Ltr			☐
7/5	8 Ltr			☐
8/5	8 Ltr			☐
9/5	8 Ltr			☐
10/5	Sunday -			☐
11/5	10 Ltr			☐
12/5	8 Ltr			☐
13/5	7 Ltr			☐
14/5	7 Ltr			☐
15/5	8 Ltr			☐
16/5	7 Ltr			☐
17/5	Sunday —			☐
18/5	7 Ltr			☐
19/5	8 Ltr			☐
20/5	8 Ltr			☐
21/5	8 Ltr			☐
22/5	7 Ltr			☐
23/5	7 Ltr			☐
24/5	Sunday —			☐
25/5	7 Ltr			☐
26/5	8 Ltr			☐
27/5	7 Ltr			☐
28/5	7 Ltr			☐
29/5	7 Ltr			☐
30/5	7 Ltr			☐
31/5	Sunday —			


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C.L. GUPTA EXPORTS LTD.
GLASS DIV- S.T.P. CHEMICAL DOSING

DATE	SODIUM HYPO	HCL	POLY	SIGN
01/6/20	7 Ltr			☑
02/6	7 Ltr			☑
03/6	8 Ltr			☑
04/6	7 Ltr			☑
05/6	8 Ltr			☑
06/6	7 Ltr			☑
07/6	Sunday —			
08/6	7 Ltr			☑
09/6	7 Ltr			☑
10/6	7 Ltr			☑
11/6	8 Ltr			☑
12/6	8 Ltr			☑
13/6	8 Ltr			☑
14/6	— Sunday —			
15/6	7 Ltr			☑
16/6	7 Ltr			☑
17/6	7 Ltr			☑
18/6	6 Ltr			☑
19/6	5 Ltr			☑
20/6	5 Ltr			☑
21/6	— Sunday —			
22/6	3 Ltr			☑
23/6	5 Ltr			☑
24/6/20	7 Ltr			☑
25/6/20	6 Ltr			☑
26/6/20	—			☑
27/6/20	3 Ltr			☑
28/6/20	3 Ltr			☑
29/6/20	—			☑
30/6/20	3 Ltr			☑


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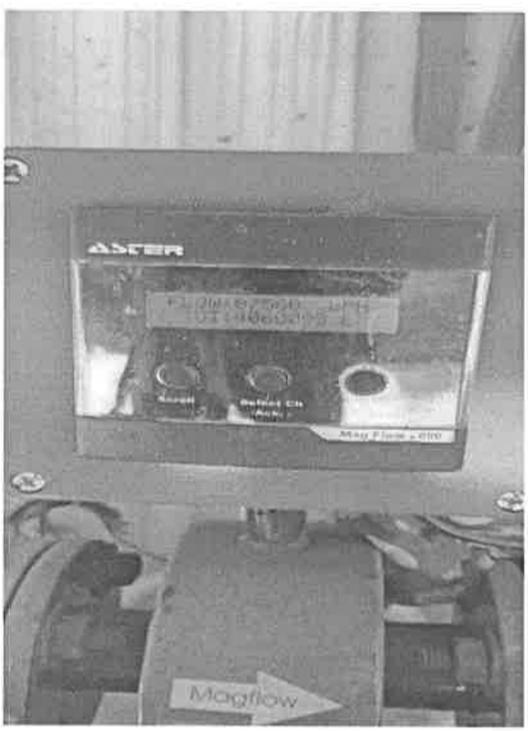
C.L. GUPTA EXPORTS LTD.
GLASS DIV- S.T.P. CHEMICAL DOSING

DATE	SODIUM HYPO	HCL	POLY	SIGN
01/7/2020	3 Ltr	-	-	✓
02/7/20	6 - Ltr	-	-	✓
03/7/20	-	-	-	✓
04/7/20	6 Ltr	-	-	✓
06/7/20	-	-	-	✓
07/7/20	3 Ltr	-	-	✓
08/7/20	3 Ltr	-	-	✓
09/7/20	5 Ltr	-	-	✓
10/7/20	6 Ltr	-	-	✓
11/7/20	4 Ltr	-	-	✓
13/7/20	3 Ltr	-	-	✓
14/7/20	-	-	-	✓
15/7/20	4 Ltr	-	-	✓
16/7/20	4 Ltr	-	-	✓
17/7/20	4 Ltr	-	-	✓
18/7/20	4 Ltr	-	-	✓
20/7/20	3 Ltr	-	-	✓
21/7/20	3 Ltr	-	-	✓
22/7/20	4 Ltr	-	-	✓
23/7/20	5 - Ltr	-	-	✓
24/7/20	4 - Ltr	-	-	✓
25/7/20	5 - Ltr	-	-	✓
27/7/20	4 - Ltr	-	-	✓
28/7/20	5 - Ltr	-	-	✓
29/7/20	4 - Ltr	-	-	✓
30/7/20	5 - Ltr	-	-	✓
31/07/20	5 - Kg	-	-	✓

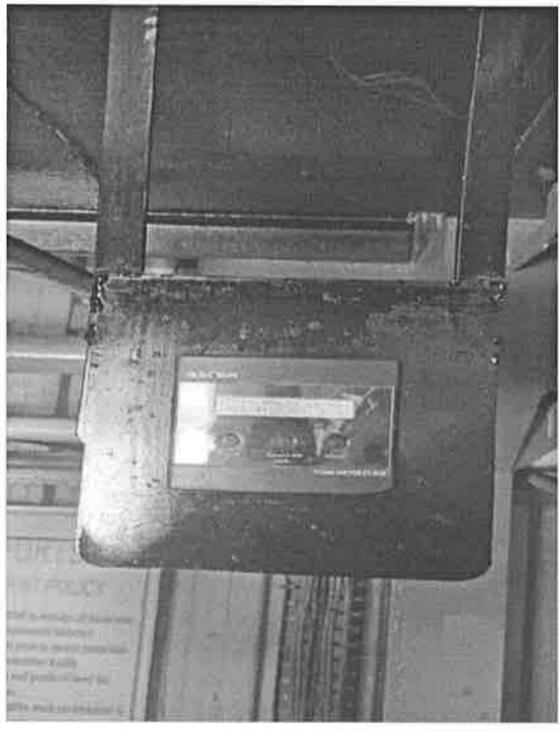
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Metal Division ETP Flow Meter



Electromagnetic Inlet Flow Meter



Outlet Flow Meter

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Metal ETP Inlet Record

S.N.	DATE	START READING	CLOSE READING	NET READING	SIG
				4444 LTR	
27	01.02.20	1265189	1333199	68010	⊗
	02.02.20	S U N D A Y			
28	03.02.20	1333199	1381470	48271	⊗
29	04.02.20	1381470	1443027	61557	⊗
30	05.02.20	1443027	1521399	78372	⊗
31	06.02.20	1521399	1600455	79056	⊗
32	07.02.20	1600455	1681147	80692	⊗
33	08.02.20	1681147	1758411	77264	⊗
	09.02.20	S U N D A Y			
34	10.02.20	1758411	1839930	81519	⊗
35	11.02.20	1839930	1905507	65577	⊗
36	12.02.20	1905507	1984135	78628	⊗
37	13.02.20	1984135	2064529	80394	⊗
38	14.02.20	2064529	2144456	79927	⊗
39	15.02.20	2144456	2225049	80593	⊗
	16.02.20	S U N D A Y			
40	17.02.20	2225049	2294788	69739	⊗
41	18.02.20	2294788	2367267	72479	⊗
42	19.02.20	2367267	2443225	75958	⊗
43	20.02.20	2443225	2520646	77421	⊗
	21.02.20				
44	22.02.20	2520646	2585973	65327	⊗
	23.02.20	S U N D A Y			
45	24.02.20	2585973	2651788	65815	⊗
46	25.02.20	2651788	2712436	60648	⊗
47	26.02.20	2712436	2788940	76504	⊗


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S.No.	DATE	START READING	CLOSE READING	NET READING	SIGN.
				LTR	
48	27.02.20	2788940	2854238	65298	h
49	28.02.20	2854238	2906845	52607	h
50	29.02.20	2906845	2968691	61846	h
51	01.03.20	S	U N	DAY	
52	02.03.20	2968691	3022243	53552	h
53	03.03.20	3022243	3082098	59855	h
54	04.03.20	3082098	3144789	62691	h
55	05.03.20	3144789	3195914	51125	h
56	06.03.20	3195914	3262211	66297	h
57	07.03.20	3262211	3306662	44451	h
58	08.03.20	S	U N	DAY	
59	09.03.20	3306662	3348932	42270	h
60	10.03.20	H O	L	T DAY	
61	11.03.20	3348932	3376242	27310	h
62	12.03.20	3376242	3426596	50354	h
63	13.03.20	3426596	3455268	28672	h
64	14.03.20	3455268	3504667	49399	h
65	15.03.20	S U	N D	DAY	
66	16.03.20	3504667	3571220	66553	h
67	17.03.20	3571220	3635432	64212	h
68	18.03.20	3635432	3685335	49903	h
69	19.03.20	3685335	3750786	65451	h
70	20.03.20	3750786	3811696	60910	h
71	21.03.20	3811696	3856513	44817	h

S.N.	DATE	START READING	CLOSE READING	NET READING	S
				LTR	
72	11.05.20	3856513	3890823	34310 ✓	
73	12.05.20	3890823	3928067	37244 ✓	
74	13.05.20	3928067	3970643	42576 ✓	
75	14.05.20	3970643	4003105	32462 ✓	
76	15.05.20	4003105	4031668	28563 ✓	
77	16.05.20	4031668	4067993	36325 ✓	
78	17.05.20	S U	N D	A Y	
79	18.05.20	4067993	4101776	33783 ✓	
80	19.05.20	4101776	4136402	34626 ✓	
81	20.05.20	4136402	4161988	25586 ✓	
82	21.05.20	4161988	4189503	27515 ✓	
83	22.05.20	4189503	4214658	25155 ✓	
84	23.05.20	4214658	4241232	26574 ✓	
85	24.05.20	S U	N D	A Y	
86	25.05.20	4241232	4266984	25752 ✓	
87	26.05.20	4266984	4266984	25752 ✓	
88	27.05.20	4266984	4320549	53565 ✓	
89	28.05.20	4320549	4378736	58187 ✓	
90	29.05.20	4378736	4438899	60163 ✓	
91	30.05.20	4438899	4514899	76000 ✓	
92	31.05.20	S U	N D	A Y	
93	01.06.20	4514899	4586164	71265 ✓	
94	02.06.20	4586164	4655629	69465 ✓	
95	03.06.20	4655629	4726272	70643 ✓	
96	04.06.20	4726272	4794545	68273 ✓	
97	05.06.20	4794545	4844107	49562	


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S.N.	DATE	START READING	CLOSE READING	NET READING	SIGN.
				L.T.R.	
98.	06.06.20	4844107	4915725	71618	
99	08.06.20	4915725	4993321	77596	Bank
100	09.06.20	4993321	5072468	79147	Bank
101	10.06.20	5072468	5150850	78382	Bank
102	11.06.20	5150850	5222307	71457	Bank
103	12.06.20	5222307	5302459	80152	Bank
104	13.06.20	5302459	5381042	78583	Bank
105	14.06.20	S	U N	D A Y	
106	15.06.20	5381042	5460673	79631	Bank
107	16.06.20	5460673	5537068	76395	Bank
108	17.06.20	5537068	5610018	72950	Bank
109	18.06.20	5610018	5684303	74285	Bank
110	19.06.20	5684303	5753845	69542	Bank
111	20.06.20	5753845	5825350	71505	Bank
	21.06.20	S	U N	D A Y	
112	22.06.20	5825350	5904285	78935	Bank
113	23.06.20	5904285	5986323	82038	Bank
114	24.06.20	5986323	6058950	72827	Bank
115	25.06.20	6058950	6136090	77140	Bank
116	26.06.20	6136090	6218100	82010	Bank
117	27.06.20	6218100	6296422	78322	Bank
	28.06.20	S	U N	D A Y	
118	29.06.20	6296422	6374722	78300	Bank
119	30.06.20	6374722	6454182	79460	Bank

SN.	DATE	START READING	CLOSE READING	NET READING LTR.	SIG		
120	01.07.20	6454182	6536313	02131	⊗		
121	02.07.20	6536313	6613594	77281	⊗		
122	03.07.20	6613594	6675800	62206	⊗		
123	04.07.20	6675800	6742642	66842	⊗		
	05.07.20	S	U	N	D	A	Y
124	06.07.20	6742642	6821343	78701	⊗		
125	07.07.20	6821343	6885219	63876	⊗		
126	08.07.20	6885219	6963267	78048	⊗		
127	09.07.20	6963267	7033111	69844	⊗		
128	10.07.20	7033111	711574	78463	⊗		
129	11.07.20	711574	7192332	80758	⊗		
	12.07.20	S	U	N	D	A	Y
130	13.07.20	7192332	7257615	65283	⊗		
131	14.07.20	7257615	7320186	62571	⊗		
132	15.07.20	7320186	7373995	53809	⊗		
133	16.07.20	7373995	7452110	78115	⊗		
134	17.07.20	7452110	7498069	45959	⊗		
135	18.07.20	7498069	7575354	77285	⊗		
	19.07.20	S	U	N	D	A	Y
136	20.07.20	7575354	7632230	56876	⊗		
137	21.07.20	7632230	7696475	64245	⊗		
138	22.07.20	7696475	7757101	60626	⊗		
139	23.07.20	7757101	7816436	59335	⊗		
140	24.07.20	7816436	7892054	75618	⊗		
141	25.07.20	7892054	7960634	68580	⊗		
	26.07.20	S	U	N	D	A	Y


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S.N.	DATE	START READING	CLOSE READING	NET READING LTR.	Sig.	
142	27.07.20	7960634	8018523	57889	Sant	
143	28.07.20	8018523	8074348	55825	Sant	
144	29.07.20	8074348	8123118	48770	Sant	
145	30.07.20	8123118	8181725	58607	Sant	
146	31.07.20	8181725	8260082	78357	Sant	
147	01.08.20	EID UL ADHA				
148	02.08.20	S U N D A Y				
149	03.08.20	RAKSHA BANDHAN				
150	04.08.20	8260082	8324943	64861	Sant	
151	05.08.20	8324943	8383208	58265	Sant	
152	06.08.20	8383208	8443005	59797	Sant	
153	07.08.20	8443005	8485680	42675	Sant	
154	08.08.20	8485680	8532628	46948	Sant	
155	09.08.20	S U N D A Y				
156	10.08.20	8532628	8581624	48996	Sant	
157	11.08.20	8581624	8629225	47601	Sant	
158	12.08.20	8629225	8677287	48062	Sant	
159	13.08.20	8677287	8742055	64760	Sant	
160	14.08.20	8742055	8813448	71393	Sant	
161	15.08.20	Independence Day.				
162	16.08.20	S U N D A Y				
163	17.08.20	8813448	8876019	62571	Sant	
164	18.08.20	8876019	8925722	49703	Sant	
165	19.08.20	8925722	8967241	41519	Sant	
166	20.08.20	8967241	9018002	50761	Sant	
167	21.08.20	9018002	9072115	54113	Sant	


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Metal ETP Outlet Record

2.

S.N.	DATE	START READING	CLOSE READING	NET READING IN LTR.	Sig
27	01.02.20	1178571	1244852	66281	Sgmt
	02.02.20	S U	N D	A Y	
28	03.02.20	1244852	1291310	46458	Sgmt
29	04.02.20	1291310	1350236	58926	Sgmt
30	05.02.20	1350236	1426812	76576	Sgmt
31	06.02.20	1426812	1502706	75894	Sgmt
32	07.02.20	1502706	1580664	77958	Sgmt
33	08.02.20	1580664	1655958	75294	Sgmt
	09.02.20	S U	N D	A Y	
34	10.02.20	1655958	1735225	79267	Sgmt
35	11.02.20	1735225	1798116	62891	Sgmt
36	12.02.20	1798116	1874357	76241	Sgmt
37	13.02.20	1874357	1952995	78638	Sgmt
38	14.02.20	1952995	2030848	77853	Sgmt
39	15.02.20	2030848	2109471	78623	Sgmt
	16.02.20	2109471	S U	N D A	Y
40	17.02.20	2109471	2176755	67284	Sgmt
41	18.02.20	2176755	2247038	70283	Sgmt
42	19.02.20	2247038	2320233	73195	Sgmt
43	20.02.20	2320233	2396129	75896	Sgmt
44	22.02.20	2396129	2459483	63354	Sgmt
	23.02.20	S U	N D	A Y	
45	24.02.20	2459483	2523278	63795	Sgmt
46	25.02.20	2523278	2581905	58627	Sgmt
47	26.02.20	2581905	2656046	74141	Sgmt


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S.N.	DATE	START READING	CLOSE READING	NET READING FN L.T.R.	St.
48	27.02.20	2656046	2719538	63492	h
49	28.02.20	2719538	2770465	50927	h
50	29.02.20	2770465	2828523	58058	h
	01.03.20	S U	N D	A y.	
51	02.03.20	2828523	2880635	52112	h
52	03.03.20	2880635	2937522	56887	h
53	04.03.20	2937522	2997895	60373	h
54	05.03.20	2997895	3047704	49809	h
55	06.03.20	3047704	3111704	64186	h
56	07.03.20	3111704	3153955	42065	h
	08.03.20	S U	N D	A y.	
57	09.03.20	3153955	3195426	41471	h
	10.03.20	H O	L I	D A y.	
58	11.03.20	3195426	3220457	25031	h
59	12.03.20	3220457	3268931	48474	h
60	13.03.20	3268931	3294895	25964	h
61	14.03.20	3294895	3242546	47651	h
	15.03.20	S U	N D	A y.	
62	16.03.20	3342546	3407471	64925	h
63	17.03.20	3407471	3469952	62481	h
64	18.03.20	3469952	3518054	48102	h
65	19.03.20	3518054	3581575	63521	h
66	20.03.20	3581575	3640314	58739	h
67	21.03.20	3640314	3683506	43192	h

S-N	DATE	START READING	CLOSE READING	NET READING	STATION
				LT-R	
68	11.05.20	3683506	3715681	32175	m
69	12.05.20	3715681	3751701	36020	m
70	13.05.20	3751701	3792415	40714	m
71	14.05.20	3792415	3823430	31015	m
72	15.05.20	3823430	3850030	26600	m
73	16.05.20	3850030	3884192	34162	m
	17.05.20	S U	N D	A Y	
74	18.05.20	3884192	3915776	31584	m
75	19.05.20	3915776	3948932	33156	m
76	20.05.20	3948932	3977213	28281	m
77	21.05.20	3977213	4002412	25199	m
78	22.05.20	4002412	4025874	23462	m
79	23.05.20	4025874	4050408	24534	m
	24.05.20	4050408	S U	N D	A Y
80	25.05.20	4050408	H O	L I	D A Y
81	26.05.20	4050408	4074895	24487	m
82	27.05.20	4074895	4126150	51255	m
83	28.05.20	4126150	4164650	38500	m
84	29.05.20	4164650	4207150	42500	m
85	30.05.20	4207150	4282250	35100	m
	31.05.20	S U	N D	A Y	
86	01.06.20	4282250	4351555	69305	m
87	02.06.20	4351555	4419670	68115	m
88	03.06.20	4419670	4488246	68576	m
89	04.06.20	4488246	4553534	65288	m
90	05.06.20	4553534	4600768	47234	


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S.N	DATE	START READING	CLOSE READING	NET READING L.T.R.	SIGN			
91	06.06.20	4600768	4670451	69683				
9	07.06.20	S	U	N	D	A	Y	
92	08.06.20	4670451	4746377	75926	Sant			
93	09.06.20	4746377	4823278	76901	Sant			
94	10.06.20	4823278	4900253	76975	Sant			
95	11.06.20	4900253	4970405	70152	Sant			
96	12.06.20	4970405	5048330	77925	Sant			
97	13.06.20	5048330	5124611	76281	Sant			
	14.6.20	S	U	N	D	A	Y	
98	15.06.20	5124611	5202531	77920	Sant			
99	16.06.20	5202531	5277121	74590	Sant			
100	17.06.20	5277121	5348106	70985	Sant			
101	18.06.20	5348106	5420698	72592	Sant			
102	19.06.20	5420698	5488018	68120	Sant			
103	20.06.20	5488018	5558403	69585	Sant			
	21.06.20	S	U	N	D	A	Y	
104	22.06.20	5558403	5635227	76824	Sant			
105	23.06.20	5635227	5715172	79945	Sant			
106	24.06.20	5715172	5785853	70601	Sant			
107	25.06.20	5785853	5861221	75368	Sant			
108	26.06.20	5861221	5941373	80152	Sant			
109	27.06.20	5941373	6018325	76952	Sant			
	28.6.20	S	U	N	D	A	Y	
110	29.6.20	6018325	6093365	75040	Sant			
111	30.6.20	6093365	6170686	77271	Sant			
					Sant			

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S.N.	DATE	START READING	CLOSE READING	NET READING LTR.
112	01.07.20	6170636	6250900	80272
113	02.07.20	6250900	6326000	75092
114	03.07.20	6326000	6387814	61014
115	04.07.20	6387814	6453503	65689
	05.07.20	6453503	S U N D A Y	
116	06.07.20	6453503	6529733	76230
117	07.07.20	6529733	6592516	62783
118	08.07.20	6592516	6669216	76700
119	09.07.20	6669216	6737830	68614
120	10.07.20	6737830	6814163	76333
121	11.07.20	6814163	6892736	78573
	12.07.20	S U N D A Y		
122	13.07.20	6892736	6955931	63195
123	14.07.20	6955931	7016883	60952
124	15.07.20	7016883	7069079	52196
125	16.07.20	7069079	7145749	76670
126	17.07.20	7145749	7190677	44928
127	18.07.20	7190677	7266348	75671
	19.07.20	S U N D A Y		
128	20.07.20	7266348	7320860	54512
129	21.07.20	7320860	7383289	62429
130	22.07.20	7383289	7442799	59510
131	23.07.20	7442799	7500734	57935
132	24.07.20	7500734	7574768	74034
133	25.07.20	7574768	7643688	60920
	26.07.20	S U N D A Y		


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Sr.	S.N.	DATE	START READING	CLOSE READING	NET READING. LTR	Sigr.	
	134	27.07.20	7643600	7699946	56258	Sant	
	135	28.07.20	7699946	7755034	55088	Sant	
	136	29.07.20	7755034	7801049	46015	Sant	
	137	30.07.20	7801049	7857099	56050	Sant	
	138	31.07.20	7857099	7933389	76290	Sant	
	139	01.08.20	E I D				
	140	02.08.20	S U N D A Y				
	141	03.08.20	RAKSHA BANDHAN				
	142	04.08.20	7933389	7995416	62027	Sant	
	143	05.08.20	7995416	8051426	56010	Sant	
	144	06.08.20	8051426	8108829	57403	Sant	
	145	07.08.20	8108829	8150042	41213	Sant	
	146	08.08.20	8150042	8194128	44086	Sant	
	147	09.08.20	S U N D A Y				
	148	10.08.20	8194128	8241722	47594	Sant	
	149	11.08.20	8241722	8288739	46657	Sant	
	150	12.08.20	8288739	8337261	48522	Sant	
	151	13.08.20	8337261	8399931	62670	Sant	
	152	14.08.20	8399931	8469524	69593	Sant	
	153	15.08.20	independence day.				
	154	16.08.20	S U N D A Y				
	155	17.08.20	8469524	8531070	61546	Sant	
	156	18.08.20	8531070	8580004	48934	Sant	
	157	19.08.20	8580004	8620163	40159	Sant	
	158	20.08.20	8620163	8669857	49694	Sant	
	159	21.08.20	8669857	8722785	52928	Sant	

Metal ETP Dosing

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS
134	30.01.20	Alkali Tank	caustic soda	30kg	11:00
		Coagulant "	Ferric Alum	20kg	12:00
		Polyelectolyte	Polyelectolyte	1kg	12:00
		Acid Tank	H.C.L	10ltr	10:00
		Sod. HYPO	Sod. HYPOCHLORITE	5ltr	2:00
135	31.01.20	Alkali Tank	caustic soda	20kg	12:00
		Coagulant "	Ferric Alum	15kg	13:00
		Polyelectolyte	Polyelectolyte	500g	13:00
		Sod. HYPO	Sod. HYPOCHLORITE	3ltr	02:00
136	01.02.20	Alkali Tank	caustic soda	25kg	15:00
		Coagulant "	Ferric Alum	15kg	16:00
		Polyelectolyte	Polyelectolyte	1kg	16:00
		Acid Tank	H.C.L	10ltr	13:00
		Sod. HYPO	Sod. HYPOCHLORITE	5ltr	5:00
	02.02.20	S U N D A Y			
137	03.02.20	Alkali Tank	caustic soda	25kg	11:00
		Coagulant "	Ferric Alum	20kg	12:00
		Polyelectolyte	Polyelectolyte	1kg	12:00
		Acid Tank	H.C.L	10ltr	10:00
		Sod. HYPO	Sod. HYPOCHLORITE	5ltr	4:00


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Sl. No.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	Sig.
138	04.02.20	Alkali Tank	caustic soda	40kg	14:00	Sant
		Coagulant "	Ferric Alum	20kg	15:00	
		Polyelectolyte	Polyelectolyte	1kg	15:00	
		Acid Tank	H.C.L	10ltr	11:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5ltr	6:00	
139	05.02.20	Alkali Tank	caustic soda	20kg	15:00	Sant
		Coagulant "	Ferric Alum	20kg	16:00	
		Polyelectolyte	Polyelectolyte	1kg	16:00	
		Acid Tank	H.C.L	10ltr	14:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5ltr	4:00	
140	06.02.20	Alkali Tank	caustic soda	40kg	15:00	Sant
		Coagulant "	Ferric Alum	20kg	16:00	
		Polyelectolyte	Polyelectolyte	1kg	16:00	
		Acid Tank	H.C.L	15ltr	13:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5ltr	5:00	
141	07.02.20	Alkali Tank	caustic soda	20kg	14:00	Sant
		Coagulant "	Ferric Alum	25kg	16:00	
		Polyelectolyte	Polyelectolyte	1kg	16:00	
		Acid Tank	H.C.L	15ltr	4:00	
142	08.2.20	Alkali Tank	caustic soda	25kg	15:00	Sant
		Coagulant "	Ferric Alum	20kg	16:00	
		Polyelectolyte	Polyelectolyte	1kg	16:00	
		Acid Tank	H.C.L	10ltr	10:00	


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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	Posing Qty	Posing Hour
143	10.02.20	Alkali Tank	caustic soda	20kg	15:00
		Coagulant "	Ferric Alum	15kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00
		Acid Tank	H.C.L	10ltr	12:00
		Sod. HYPO.	Sod. Hypochlorite	5ltr	3:00
144	11.02.20	Alkali Tank	caustic soda	30kg	14:00
		Coagulant soda	Ferric Alum	20kg	15:00
		Polyelectrolyte	Polyelectrolyte	1kg	15:00
		Acid Tank	H.C.L	10ltr	12:00
		Sod. HYPO	Sod. Hypochlorite	5ltr	4:00
145	12.2.20	Alkali Tank	caustic soda	25kg	15:00
		Coagulant "	Ferric Alum	15kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00
		Acid Tank	H.C.L	10ltr	12:00
		Sod. HYPO	Sod. Hypochlorite	5ltr	6:00
146	13.02.20	Alkali Tank	caustic soda	30kg	15:00
		Coagulant "	Ferric Alum	20kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00
		Acid Tank	H.C.L.	15ltr	12:00
		Sod. HYPO	Sod. Hypochlorite	5ltr	5:00
147	14.2.20	Alkali Tank	caustic soda	25kg	14:00
		Coagulant "	Ferric Alum	15kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00


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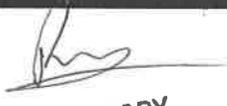
Sr	S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	sig.	
	148	15.02.20	Alkali Tank	caustic soda	25kg	15:00		
			Coagulant	Ferric Alum.	20kg	16:00		
mt			Polyelectolyte	polyelectolyte	1kg	16:00	mt	
			Acid Tank	HCL	10LR	14:00		
			Sod. HYPO	Sod. HYPOCHLORITE	5LR	5:00		
		16.02.20	S U N D A Y					
	149	17.02.20	Alkali Tank	caustic soda	30kg	15:00		
mt			Coagulant	Ferric Alum.	20kg	16:00		
			Polyelectolyte	polyelectolyte	1kg	16:00	mt	
			Acid Tank	H.C.L	10LR	13:00		
			Sod. HYPO	Sod. HYPOCHLORITE	5LR	3:00		
	150	18.02.20	Alkali Tank	caustic soda	25kg	14:00		
mt			Coagulant	Ferric Alum.	20kg	16:00		
			Polyelectolyte	polyelectolyte	1kg	16:00	mt	
			Acid Tank	H.C.L	10LR	12:00		
			Sod. HYPO	Sod. HYPOCHLORITE	5LR	6:00		
	151	19.02.20	Alkali Tank	caustic soda	30kg	15:00		
mt			Coagulant	Ferric Alum.	20kg	16:00		
			Polyelectolyte	polyelectolyte	1kg	16:00	mt	
			Acid Tank	H.C.L	15LR	14:00		
			Sod. HYPO	Sod. HYPOCHLORITE	5LR	7:00		
mt								


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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS
152	20.02.20	Alkali Tank	caustic soda	30kg	15:00
		Coagulant	Ferric Alum	20kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00
		Acid Tank	H.C.L	10LTR	14:00
		Sod. HYPO	Sod. Hypochlorite	10LTR	5:00
153	22.2.20	Alkali Tank	caustic soda	25kg	14:00
		Coagulant	Ferric Alum	15kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00
		Acid Tank	H.C.L	15LTR	14:00
		Sod. HYPO	Sod. Hypochlorite	10LTR	7:00
154	23.2.20	SUN	D A Y		
155	24.2.20	Alkali Tank	caustic soda	20kg	15:00
		Coagulant	Ferric Alum	15kg	16:00
		Polyelectrolyte	Polyelectrolyte	1kg	16:00
		Acid Tank	H.C.L	10LTR	13:00
		Sod. HYPO	Sod. Hypochlorite	5LTR	5:00
156	25.2.20	Alkali Tank	caustic soda	30kg	14:00
		Coagulant	Ferric Alum	20kg	15:00
		Polyelectrolyte	Polyelectrolyte	1kg	15:00
		Acid Tank	H.C.L	10LTR	12:00
		Sod. HYPO	Sod. Hypochlorite	10LTR	5:00


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G.	SN	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	SIG
	157	26.2.20	Alkali Tank	caustic soda.	25KG.	15:00	
			Coagulant "	Ferric Alum.	20KG.	16:00	
			Polyelectolyte	Polyelectolyte	1KG.	16:00	Sign
			Acid Tank	H.C.L	10LR.	18:00	
			Sod. HYPO	Sod. HYPOCHLORIT	5LR.	4:00	
	158	27.2.20	Alkali Tank	caustic soda.	25KG.	14:00	
			Coagulant "	Ferric Alum.	20KG.	15:00	
			Polyelectolyte	Polyelectolyte	1KG.	15:00	Sign
			Acid Tank	H.C.L	10LR	12:00	
			Sod. HYPO	Sod. HYPOCHLORIT	5LR.	5:00	
	159	28.2.20	Alkali Tank	caustic soda.	20KG.	12:00	
			Coagulant "	Ferric Alum.	15KG.	13:00	
			Polyelectolyte	Polyelectolyte	1KG.	13:00	Sign
			Acid Tank	H.C.L.	10LR.	10:00	
			Sod. HYPO	Sod. HYPOCHLORIT	0.4LR.	5:00	
	160	29.2.20	Alkali Tank	caustic soda.	30KG.	13:00	
			Coagulant "	Ferric Alum.	20KG.	14:00	
			Polyelectolyte	Polyelectolyte	1KG.	14:00	
			Acid Tank	H.C.L	10LR.	12:00	
			Sod. HYPO	Sod. HYPOCHLORIT	5LR	4:00	
		01.03.20	SUN	DAY.			


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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS
161	02.03.20	Alkali tank	caustic Soda	20 kg.	14:00
		Coagulant "	Ferric Alum	25 kg.	13:00
		Polyelectralite	Polyelectralite	1kg.	14:00
		Acid tank	H.C.L	10 LTR	11:00
		Sod. Hypo	Sod. Hypochlorite	8 LTR	3:00
162	03.03.20	Alkali tank	Caustic Soda	15 kg.	14:00
		Coagulant "	Ferric Alum	15 kg.	14:00
		Polyelectralite	Polyelectralite	1 kg.	13:00
		Acid tank	H.C.L	8 LTR	9:00
		Sod. Hypo	Sod. Hypochlorite	5 LTR	2:00
163	04.3.20	Alkali tank	caustic Soda	20 kg.	14:00
		Coagulant "	Ferric Alum	25	15:00
		Polyelectralite	Polyelectralite	1 kg.	15:00
		Acid tank	H.C.L	10 LTR	10:00
		Sod. Hypo	Sod. Hypochlorite	4 LTR	2:00
164	05.03.20	Alkali tank	caustic Soda	20 kg.	
		Coagulant "	Ferric Alum	20 kg.	
		Polyelectralite	Polyelectralite	7.0 gram	
		Acid tank	H.C.L	6 LTR	
		Sod. Hypo	Sod. Hypochlorite	5 LTR	


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S.N	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING Qty.	DOSING Hours	Sl. No.
165	06-03-20	alkali tank	caustic Soda	30 Kg.	13:00	
		Coagulant. "	Ferric Alum	9.5 Kg.	14:00	
		Polyelectrolyte	Polyelectrolyte	1 Kg.	14:00	
		Acid tank	H.C.L	10 LTR	11:00	
		Sod. Hypo.	Sod. Hypochlorite	5 LTR	5:00	
166	07-03-20	alkali tank	caustic Soda	25 Kg.	11:00	
		Coagulant. "	Ferric Alum	25 Kg.	11:00	
		Polyelectrolyte	Polyelectrolyte	1 Kg.	11:00	
		Acid tank	H.C.L	10 LTR	10:00	
		Sod. Hypo.	Sod. Hypochlorite	5 LTR	2:00	
167	09-03-20	alkali tank	caustic Soda	20 Kg.	11:00	
		Coagulant. "	Ferric Alum	15 Kg.	12:00	
		Polyelectrolyte	Polyelectrolyte	500 gm.	12:00	
		Acid tank	H.C.L	6 LTR	11:00	
		Sod. Hypo.	Sod. Hypochlorite	3 LTR	15:00	
168	11-03-20	alkali tank	caustic Soda	15 Kg.	7:00	
		Coagulant	Ferric Alum	15 Kg.	7:00	
		Polyelectrolyte	Polyelectrolyte	1 Kg.	7:00	
		Acid tank	H.C.L	8 LTR	5:00	
		Sod. Hypo.	Sod. Hypochlorite	2 LTR	2:00	



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S-N	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING Hrs
169	12-03-20	Alkali tank	Caustic Soda	25 Kg	11:00
		Coagulant "	Ferric Alum	25 Kg	12:00
		Polyelectrolyte	Polyelectrolyte	1 Kg	12:00
		Acid tank	H-C-L	10 LTR	10:00
		Sod. Hypo	Sod. Hypochlorite	5 LTR	3:00
170	13-03-20	alkali tank	Caustic Soda	30 Kg	8:00
		Coagulant "	Ferric Alum	25 Kg	8:00
		Polyelectrolyte	Polyelectrolyte	1 Kg	8:00
		Acid tank	H-C-L	10 LTR	7:00
		Sod. Hypo	Sod. Hypochlorite	6 LTR	2:00
171	14-03-20	Alkali tank	Caustic Soda	15 Kg	9:00
		Coagulant "	Ferric Alum	15 Kg	10:00
		Polyelectrolyte	Polyelectrolyte	0.5 Kg	10:00
		Acid tank	H-C-L	5 LTR	9:00
		Sod. Hypo	Sod. Hypochlorite	2 LTR	4:00
172	15-03-20	S U N	D A Y		
173	16-03-20	Alkali tank	Caustic Soda	25 Kg	15:00
		Coagulant "	Ferric Alum	25 Kg	16:00
		Polyelectrolyte	Polyelectrolyte	1 Kg	16:00
		Acid tank	H-C-L	10 LTR	14:00
		Sod. Hypo	Sod. Hypochlorite	5 LTR	3:00


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SN.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	SIG.
174	17.03.20	Alkali Tank	caustic soda.	20kg.	14:00	Sant
		coagulant	Ferric Alum.	15kg.	15:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	15:00	
		Acid Tank	H.C.L	10LTR.	10:00	
		Sod. HYPO.	Sod. Hypochlorite	10LTR.	5:00	
175	18.03.20	Alkali Tank	caustic soda.	25kg.	12:00	Sant
		coagulant	Ferric Alum.	20kg.	13:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	13:00	
		Acid Tank	H.C.L	10LTR.	8:00	
		Sod. HYPO	Sod. Hypochlorite	5LTR.	4:00	
176	19.03.20	Alkali Tank	caustic soda.	20kg.	15:00	Sant
		coagulant n.	Ferric Alum.	15kg.	16:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	16:00	
		Acid Tank	H.C.L	8LTR.	14:00	
		Sod. HYPO	Sod. Hypochlorite	5LTR.	7:00	
177	20.3.20	Alkali Tank	caustic soda.	30kg.	13:00	Sant
		coagulant	Ferric Alum.	20kg.	14:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	14:00	
		Acid Tank	H.C.L	12LTR	11:00	
		Sod. HYPO	Sod. Hypochlorite	6LTR.	4:00	

SN	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS
178	21.03.20	Alkali Tank	caustic soda	25Kg	10:00
		Coagulant	Ferric Alum.	20Kg	11:00
		Polyelectrolyte	Polyelectrolyte	1Kg	11:00
		Acid Tank	H.C.L	100L	7:00
		Sod. HYPO	Sod. Hypochlorite	5LR	5:00
	22.03.20	S	U	N	D. F. Y
179	06.5.20	Alkali Tank	caustic soda	20Kg	6:00
		Coagulant	Ferric Alum.	15 Kg	5:00
		Polyelectrolyte	Polyelectrolyte	1Kg	15:00
		Acid Tank	H.C.L	10 LR	6:00
		Sod. HYPO	Sod. Hypochlorite	4 LR	2:00
180	07.05.20	Alkali tank	caustic Soda	15 Kg	8:00
		Coagulant	Ferric Alum	10 Kg	18:00
		Polyelectrolyte	Polyelectrolyte	500g	8:00
		Acid tank	H.C.L	5 LR	6:00
		Sod. HYPO	Sod. Hypochlorite	2 LR	4:00
181	08.05.20	Alkali Tank	caustic Soda	20 Kg	8:00
		Coagulant	Ferric Alum	15 Kg	7:00
		Polyelectrolyte	Polyelectrolyte	1 Kg	17:00
		Acid tank	H.C.L	5 LR	5:00
		Sod. HYPO	Sod. Hypochlorite	1 LR	3:00


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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOUR	SIG
182	09.05.20	alkali tank	Caustic Soda	10kg	8:00	1
		Coagulant "	Ferric Alum	10 kg	8:00	
		Polyelectrolyte	Polyelectrolyte	0.5 kg	8:00	
		Acid tank	H.C.L	5 LTR	6:00	
		Sod. Hypo	Sod. Hypochlorite	2 LTR	3:00	
	10.05.20	S.V	N.A			
183	11.05.20	alkali tank	Caustic Soda	15kg	7:00	1
		Coagulant "	Ferric Alum	10 kg	8:00	
		Polyelectrolyte	Polyelectrolyte	1 kg	8:00	
		Acid tank	H.C.L	6 LTR	5:00	
		Sod. Hypo	Sod. Hypochlorite	11 LTR	2:00	
184	12.05.20	alkali tank	Caustic Soda	10kg	8:00	1
		Coagulant "	Ferric Alum	10 kg	8:00	
		Polyelectrolyte	Polyelectrolyte	0.5 kg	8:00	
		Acid tank	H.C.L	5 LTR	3:00	
		Sod. Hypo	Sod. Hypochlorite	3 LTR	2:00	
185	13.05.20	alkali tank	Caustic Soda	10 kg	7:00	1
		Coagulant "	Ferric Alum	10 kg	8:00	
		Polyelectrolyte	Polyelectrolyte	0.5 kg	8:00	
		Acid tank	H.C.L	5 LTR	6:00	
		Sod. Hypo	Sod. Hypochlorite	3 LTR	4:00	


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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOUR		
186	14.05.20	Alkali tank	Caustic Soda	25 Kg.	8:00		
		Coagulant "	Ferric Alum	20 Kg.	8:00		
		Polyelectrolyte	Polyelectrolyte	1 Kg.	8:00		
		Acid tank	H.C.L	8 LTR.	7:00		
		Sod. Hypo	Sod. Hypochlorite	4 LTR.	3:00		
187	15.05.20	Alkali tank	Caustic Soda	20 Kg.	7:00		
		Coagulant "	Ferric Alum	15 Kg.	8:00		
		Polyelectrolyte	Polyelectrolyte	0.5 Kg.	8:00		
		Acid tank	H.C.L	5 LTR.	6:00		
		Sod. Hypo	Sod. Hypochlorite	3 LTR.	3:00		
188	16.05.20	Alkali tank	Caustic Soda	15 Kg.	6:00		
		Coagulant "	Ferric Alum	15 Kg.	8:00		
		Polyelectrolyte	Polyelectrolyte	0.5 Kg.	8:00		
		Acid tank	H.C.L	5 LTR.	7:00		
		Sod. Hypo	Sod. Hypochlorite	3 LTR.	3:00		
	17.05.20	S	U	N	D	A	Y
189	18.05.20	Alkali tank	Caustic Soda	20 Kg.	8:00		
		Coagulant "	Ferric Alum	15 Kg.	8:00		
		Polyelectrolyte	Polyelectrolyte	0.5 Kg.	8:00		
		Acid tank	H.C.L	3 LTR.	8:00		
		Sod. Hypo	Sod. Hypochlorite	2 LTR.	4:00		


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Sig	S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	Sig
	190	19.05.20	Alkali tank	Caustic Soda	15 Kg	8:00	}
			Coagulant "	Ferric Alum	20 Kg	8:00	
			Polyelectralite	Polyelectralite	0.5 Kg	8:00	
			Acid tank	H.C.L	6 LTR	7:00	
			Sod. Hypo	Sod. Hypochlorite	3 LTR	2:00	
	191	20.05.20	Alkali tank	Caustic Soda	20 Kg	6:00	}
			Coagulant "	Ferric Alum	15 Kg	8:00	
			Polyelectralite	Polyelectralite	0.5 Kg	8:00	
			Acid tank	H.C.L	5 LTR	8:00	
			Sod. Hypo	Sod. Hypochlorite	2 LTR	3:00	
	192	21.05.20	Alkali tank	Caustic Soda	10 Kg	8:00	}
			Coagulant "	Ferric Alum	15 Kg	8:00	
			Polyelectralite	Polyelectralite	0.5 Kg	8:00	
			Acid tank	H.C.L	6 LTR	7:00	
			Sod. Hypo	Sod. Hypochlorite	2 LTR	2:00	
	193	22.05.20	Alkali tank	Caustic Soda	20 Kg	7:00	}
			Coagulant "	Ferric Alum	15 Kg	8:00	
			Polyelectralite	Polyelectralite	1 Kg	8:00	
			Acid tank	H.C.L	10 LTR	6:00	
			Sod. Hypo	Sod. Hypochlorite	5 LTR	4:00	

S.N	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOW
194	23.05.20	Alkali tank	Caustic Soda	20 Kg	8:0
		Coagulant "	Ferric Alum	15 Kg	8:0
		Polyelectalite	Polyelectalite	0.5 Kg	8:0
		Acid tank	H.C.L	8 LTR	7:0
		Sod. Hypo	Sod. Hypochlorite	4 LTR	3:0
	24.05.20	S U	N D A		Y
	25.05.20	H O	L I D A Y		
195	26.05.20	Alkali tank	Caustic Soda	25 Kg	14:0
		Coagulant "	Ferric Alum	20 Kg	15:0
		Polyelectalite	Polyelectalite	1 Kg	15:0
		Acid tank	H.C.L	10 LTR	18:0
		Sod. Hypo	Sod. Hypochlorite	5 LTR	7:0
196	27.05.20	Alkali tank	Caustic Soda	30 Kg	14:0
		Coagulant "	Ferric Alum	25 Kg	14:0
		Polyelectalite	Polyelectalite	1 Kg	14:0
		Acid tank	H.C.L	8 LTR	13:0
		Sod. Hypo	Sod. Hypochlorite	6 LTR	5:0
197	28.05.20	Alkali tank	Caustic Soda	25 Kg	12:0
		Coagulant "	Ferric Alum	20 Kg	13:0
		Polyelectalite	Polyelectalite	1 Kg	13:0
		Acid tank	H.C.L	10 LTR	18:0
		Sod. Hypo	Sod. Hypochlorite	4 LTR	5:0


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Sl. No.	S. N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	Sl. No.	
	198	29.05.20	Alkali Tank	Caustic Soda	25 Kg.	14:00	}	
			Coagulant "	Ferric Alum	25 Kg.	15:00		
			Polyelectrolyte	Polyelectrolyte	0.5 Kg.	15:00		
			Acid tank	H.C.L	6 LTR	13:00		
			Sod. Hypo.	Sod. Hypochlorite	10 LTR	4:00		
	199	30.05.20	Alkali Tank	Caustic Soda	30 Kg.	11:00	}	
			Coagulant "	Ferric Alum	30 Kg.	13:00		
			Polyelectrolyte	Polyelectrolyte	1 Kg.	13:00		
			Acid tank	H.C.L	6 LTR	12:00		
			Sod. Hypo.	Sod. Hypochlorite	5 LTR	3:00		
		31.05.20	S U N D A Y					
	200	01.06.20	Alkali Tank	Caustic Soda	20 Kg.	15:00	}	
			Coagulant "	Ferric Alum	25 Kg.	15:00		
			Polyelectrolyte	Polyelectrolyte	1 Kg.	15:00		
			Acid tank	H.C.L	10 LTR	13:00		
			Sod. Hypo.	Sod. Hypochlorite	6 LTR	5:00		
	201	02.06.20	Alkali Tank	Caustic Soda	30 Kg.	13:00	}	
			Coagulant "	Ferric Alum	25 Kg.	14:00		
			Polyelectrolyte	Polyelectrolyte	1 Kg.	14:00		
			acid tank	H.C.L	12 LTR	11:00		
			Sod. Hypo.	Sod. Hypochlorite	5 LTR	4:00		

S.N	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING Hour		
1 202	03.06.20	Alkali tank	Caustic Soda	25 Kg	12		
		Coagulant "	Ferric Alum	20 Kg	13		
		Polyelectrolyte	Polyelectrolyte	1 Kg	13		
		Acid tank	H. C. L	10 LTR	11		
		Sod. Hypo	Sod. Hypochlorite	6 LTR	4		
1 203	04.06.20	Alkali Tank	Caustic soda	20 kg	15		
		Coagulant "	Ferric Alum	20 kg	16		
		Polyelectrolyte	Polyelectrolyte	1 kg	16		
		Acid Tank	HCL	8 LTR	15		
		Sodium Hypo	Sod. Hypochlorite	4 LTR	6		
204	05.06.20	Alkali Tank	Caustic Soda	30 kg	13		
		Coagulant Tank	Ferric Alum	25 kg	13		
		Polyelectrolyte	Polyelectrolyte	1 kg	13		
		Acid Tank	H. C. L	10 LTR	11		
		Sod. Hypo.	Sodi Hypochlorite	8 LTR	5		
205	06.06.20	Alkali Tank	Caustic Soda	25 kg	16		
		Coagulant Tank	Ferric Alum	20 kg	16		
		PolyElectrolyte	PolyElectrolyte	1 kg	16		
		Acid Tanks	H. C. L	15 LTR	14		
		Sodi. Hypo.	Sodi Hypochlorite	10 LTR	6		
	07.06.20	S	U	A	D	A	Y


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S.N	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	Sign
206	08.06.20	Alkali Tank	caustic soda	25kg.	15:00	
		Coagulant n	Ferric Alum.	10 kg.	16:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	16:00	(Smb)
		Acid Tank	H.C.L	12 LTR.	12:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5 LTR.	6:00	
207	09.06.20	Alkali Tank	caustic soda	30kg.	14:00	
		Coagulant n	Ferric Alum.	20kg.	16:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	16:00	(Smb)
		Acid Tank	H.C.L	10 LTR.	12:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5 LTR.	5:00	
208	10.06.20	Alkali Tank	caustic soda	30kg.	15:00	
		Coagulant n	Ferric Alum.	25kg.	16:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	16:00	(Smb)
		Acid Tank	H.C.L	12 LTR.	10:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5 LTR.	7:00	
209	11.06.20	Alkali Tank	caustic soda	25kg.	13:00	
		Coagulant n	Ferric Alum.	20kg.	14:00	
		Polyelectrolyte	Polyelectrolyte	1kg.	14:00	(Smb)
		Acid Tank	H.C.L	10 LTR.	11:00	
		Sod. HYPO	Sod. HYPOCHLORITE	5 LTR.	4:00	


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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QUANTITY	NO
210	12.06.20	Alkali Tank	caustic soda	30kg	15
		Coagulant "	Ferric Alum.	25kg	16
		Polyelectrolyte	polyelectrolyte	1kg	16
		Acid Tank	H.C.L	10kg	14
		Sod. HYPO	Sod. Hypochlorite	5LR	4
211	13.06.20	Alkali Tank	caustic soda	25kg	14
		Coagulant "	Ferric Alum.	20kg	15
		Polyelectrolyte	polyelectrolyte	1kg	16
		Acid Tank	H.C.L	15LR	10
		Sod. HYPO	Sod. Hypochlorite	5LR	5
14.06.20 S U N D A Y					
212	15.06.20	Alkali Tank	caustic soda	25kg	15
		coagulant "	Ferric Alum.	20kg	16
		Polyelectrolyte	polyelectrolyte	1kg	16
		Acid Tank	H.C.L	10LR	11
		Sod. HYPO	Sod. Hypochlorite	5LR	
213	16.06.20	Alkali Tank	caustic soda	20kg	14
		Coagulant "	Ferric Alum.	20kg	16
		Polyelectrolyte	polyelectrolyte	1kg	16
		Acid Tank	H.C.L	15LR	
		Sod. HYPO	Sod. Hypochlorite	10LR	


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SIG.	S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	SIG.
	214	17.06.20	Alkali Tank	caustic soda	35kg.	13:00	
			Coagulant	Ferric Alum.	25kg.	15:00	
			Polyelectolyte	Polyelectolyte	1kg.	15:00	
			Acid Tank	H.C.L	15LTR.	11:00	Sint
			Sod. HYPO	Sod. Hypochlorite	5LTR.	4:00	
	215	18.06.20	Alkali Tank	caustic soda	30kg.	14:00	
			Coagulant	Ferric Alum.	15kg.	15:00	
			Polyelectolyte	Polyelectolyte	1kg.	15:00	Sint
			Acid Tank	H.C.L	10LTR.	12:00	
			Sod. HYPO	Sod. Hypochlorite	4LTR.	7:00	
	216	19.06.20	Alkali Tank	caustic soda	25kg.	12:00	
			Coagulant	Ferric Alum.	10kg.	13:00	
			Polyelectolyte	Polyelectolyte	1kg.	13:00	Sint
			Acid Tank	H.C.L	15LTR.	10:00	
			Sod. HYPO	Sod. Hypochlorite	10LTR.	5:00	
	217	20.06.20	Alkali Tank	caustic soda	30kg.	12:00	
			Coagulant	Ferric Alum.	25kg.	14:00	
			Polyelectolyte	Polyelectolyte	1kg.	14:00	
			Acid Tank	H.C.L	10LTR.	11:00	Sint
			Sod. HYPO	Sod. Hypochlorite	5LTR.	7:00	
	21	06.20	S	U	N	D	A

SN.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DO H
1 218	22.06.20	Alkali Tank	caustic soda	35kg	15
		Coagulant "	Ferric Alum.	20kg	16
		Polyelectolyte	polyelectolyte	1kg	16
		Acid Tank	H.C.L	15LR	14
		Sod. HYPO	Sod. HYPOCHLORITE	100R	6
1 219	23.06.20	Alkali Tank	caustic soda	30kg	15
		Coagulant "	Ferric Alum.	20kg	16
		Polyelectolyte	polyelectolyte	1kg	16
		Acid Tank	H.C.L	10LR	13
		Sod. HYPO	Sod. HYPOCHLORITE	5LR	5
220	24.06.20	Alkali Tank	caustic soda	35kg	16
		Coagulant "	Ferric Alum.	25kg	14
		Polyelectolyte	polyelectolyte	1kg	14
		Acid Tank	H.C.L	10LR	8
		Sod. HYPO	Sod. HYPOCHLORITE	5LR	4
221	25.06.20	Alkali Tank	caustic soda	30kg	14
		Coagulant "	Ferric Alum.	20kg	16
		Polyelectolyte	polyelectolyte	1kg	16
		Acid Tank	H.C.L	8LR	11
		Sod. HYPO	Sod. HYPOCHLORITE	5LR	7

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Sig	S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	Sig	
	222	26.06.20	Alkali Tank	caustic soda	40kg	15:00		
			coagulant	Ferric Alum.	30kg	16:00		
			polyelectrolyte	polyelectrolyte	1kg	16:00		
			Acid Tank	H.C.L	15ltr	14:00	Sig	
			Sod. HYPO	Sod. HYPOCHLORITE	5ltr	10:00		
	223	27.06.20	Alkali Tank	caustic soda	30kg	14:00		
			coagulant	Ferric Alum.	20kg	16:00		
			polyelectrolyte	polyelectrolyte	1kg	16:00		
			Acid Tank	H.C.L	10ltr	14:00	Sig	
			Sod. HYPO	Sod. HYPOCHLORITE	5ltr	5:00		
		28.6.20	S U N D A Y					
	224	29.6.20	Alkali Tank	caustic soda	40kg	15:00		
			coagulant	Ferric Alum.	30kg	16:00		
			polyelectrolyte	polyelectrolyte	1kg	16:00		
			Acid Tank	H.C.L	10ltr	13:00	Sig	
			Sod. HYPO	Sod. HYPOCHLORITE	5ltr	6:00		
	225	30.06.20	Alkali Tank	caustic soda	30kg	13:00		
			coagulant	Ferric Alum.	20kg	16:00		
			polyelectrolyte	polyelectrolyte	1kg	16:00		
			Acid Tank	H.C.L	15ltr	12:00	Sig	
			Sod. HYPO	Sod. HYPOCHLORITE	5ltr	4:00		

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING UNIT	
1	226	01.07.20	Alkali Tank	caustic soda	25kg	15
			Coagulant "	Ferric Alum.	20kg	15
			Polyelectolyte	polyelectolyte	1kg	15
			Acid Tank	H.C.L	104R	15
			Sod. HYPO	Sod. Hypochlorite	54R	5
1	227	02.07.20	Alkali Tank	caustic soda	30kg	15
			Coagulant "	Ferric Alum.	25kg	15
			Polyelectolyte	polyelectolyte	1kg	15
			Acid Tank	H.C.L	154R	15
			Sod. HYPO	Sod. Hypochlorite	54R	5
1	228	03.07.20	Alkali Tank	caustic soda	25kg	15
			Coagulant "	Ferric Alum.	20kg	15
			Polyelectolyte	polyelectolyte	1kg	15
			Acid Tank	H.C.L	154R	15
			Sod. HYPO	Sod. Hypochlorite	64R	5
2	229	04.07.20	Alkali Tank	caustic soda	25kg	15
			Coagulant "	Ferric Alum.	20kg	15
			Polyelectolyte	polyelectolyte	1kg	15
			Acid Tank	H.C.L	104R	15
			Sod. HYPO	Sod. HYPO	54R	5
	05.7.20	S U N D A Y				



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Sl. No.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOS. QTY	DOSING HOURS	Sl. No.
230	06.07.20	Alkali Tank	caustic soda	30kg	15:00	Sant
		Coagulant	Ferric Alum	20kg	16:00	
		Polyelectolyte	Polyelectolyte	1kg	16:00	
		Acid Tank	H.C.L	10LTR	13:00	
		Sod. HYPO	Sod. HYPO	5LTR	7:00	
231	07.07.20	Alkali Tank	caustic soda	25kg	12:00	Sant
		Coagulant	Ferric Alum	20kg	14:00	
		Polyelectolyte	Polyelectolyte	1kg	14:00	
		Acid Tank	H.C.L	15LTR	10:00	
		Sod. HYPO	Sod. HYPO	8LTR	4:00	
232	08.07.20	Alkali Tank	caustic soda	25kg	15:00	Sant
		Coagulant	Ferric Alum	20kg	16:00	
		Polyelectolyte	Polyelectolyte	1kg	16:00	
		Acid Tank	H.C.L	10LTR	13:00	
		Sod. HYPO	Sod. HYPO	10LTR	6:00	
233	09.07.20	Alkali Tank	caustic soda	40kg	13:00	Sant
		Coagulant	Ferric Alum	25kg	14:00	
		Polyelectolyte	Polyelectolyte	1kg	14:00	
		Acid Tank	H.C.L	15LTR	11:00	
		Sod. HYPO	Sod. HYPO	10LTR	6:00	

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY
234	10.07.20	Alkali Tank	caustic soda	20kg.
		Coagulant 1)	Ferric Alum.	20kg.
		Polyelectolyte	Polyelectolyte	1kg.
		Acid Tank	H.C.L	10ltr.
		Sod. HYPO	Sod. HYPO	5ltr.
235	11.07.20	Alkali Tank	caustic soda	25kg.
		Coagulant 2)	Ferric Alum.	20kg.
		Polyelectolyte	Polyelectolyte	1kg.
		Acid Tank	H.C.L	8ltr.
		Sod. HYPO	Sod. HYPO	5ltr.
236	12.7.20	S U N D A Y		
237	13.7.20	Alkali Tank	caustic soda	30kg.
		Coagulant 1)	Ferric Alum.	20kg.
		Polyelectolyte	Polyelectolyte	1kg.
		Acid Tank	H.C.L	15ltr.
		Sod. HYPO	Sod. HYPO	10ltr.
238	14.07.20	Alkali Tank	caustic soda	25kg.
		Coagulant 3)	Ferric Alum.	20kg.
		Polyelectolyte	Polyelectolyte	1kg.
		Acid Tank	H.C.L	10ltr.
		Sod. HYPO	Sod. Hypochlorite	10ltr.

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	Signature	
239	15.07.20	Alkali Tank	caustic soda	25kg	10:00	[Signature]	
		Coagulant	Ferric Alum	20kg	11:00		
		Polyelectrolyte	Polyelectrolyte	1kg	11:00		
		Acid Tank	H.C.L	10ltr	8:00		
		Sod. HYPO	Sod. HYPO	5ltr	4:00		
240	16.07.20	Alkali Tank	caustic soda	25kg	15:00	[Signature]	
		Coagulant	Ferric Alum	20kg	16:00		
		Polyelectrolyte	Polyelectrolyte	1kg	16:00		
		Acid Tank	H.C.L	10ltr	13:00		
		Sod. HYPO	Sod. HYPO	10ltr	8:00		
241	17.07.20	Alkali Tank	caustic soda	30kg	9:00	[Signature]	
		Coagulant	Ferric Alum	23kg	10:00		
		Polyelectrolyte	Polyelectrolyte	1kg	10:00		
		Acid Tank	H.C.L	15ltr	7:00		
		Sod. HYPO	Sod. HYPO	10ltr	4:00		
242	18.07.20	Alkali Tank	caustic soda	25kg	14:00	[Signature]	
		Coagulant	Ferric Alum	20kg	15:00		
		Polyelectrolyte	Polyelectrolyte	1kg	15:00		
		Acid Tank	H.C.L	10ltr	13:00		
		Sod. HYPO	Sod. HYPO	10ltr	8:00		
	19.07.20	S U N D A Y					

[Signature]
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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOUR	
1	243	20.07.20	Alkali Tank	caustic soda	20kg	10:00
			Coagulant	Ferric Alum	25kg	11:00
			Polyelectolyte	Polyelectolyte	1kg	11:00
			Acid Tank	H.C.L	10ltr	9:00
			Sod. HYPO	Sod. HYPO	12ltr	4:00
1	244	21.07.20	Alkali Tank	caustic soda	25kg	12:00
			Coagulant	Ferric Alum	15kg	13:00
			Polyelectolyte	Polyelectolyte	1kg	13:00
			Acid Tank	H.C.L	10ltr	10:00
			Sod. HYPO	Sod. Hypochlorite	5ltr	7:00
1	245	22.07.20	Alkali Tank	caustic soda	20kg	11:00
			Coagulant	Ferric Alum	15kg	12:00
			Polyelectolyte	Polyelectolyte	500g	12:00
			Acid Tank	H.C.L	10ltr	10:00
			Sod. HYPO	Sod. HYPO	5ltr	4:00
1	246	23.7.20	Alkali Tank	caustic soda	25kg	10:00
			Coagulant	Ferric Alum	20kg	12:00
			Polyelectolyte	Polyelectolyte	1kg	12:00
			Acid Tank	H.C.L	10ltr	9:00
			Sod. HYPO	Sod. HYPO	5ltr	4:00



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IGI	SN.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	SIG.	
	247	24.07.20	Alkali Tank	caustic soda	30kg	15:00		
			Coagulant	Ferric Alum.	25kg	16:00		
			Polyelectrolyte	Polyelectrolyte	1kg	16:00		
			Acid Tank	H.C.L	10LR	12:00	Sant	
			Sod. HYPO	Sod. HYPO	10LR	5:00		
	248	25.07.20	Alkali Tank	caustic soda	25kg	13:00		
			Coagulant	Ferric Alum.	20kg	14:00		
			Polyelectrolyte	Polyelectrolyte	1kg	14:00	Sant	
			Acid Tank	H.C.L	10LR	12:00		
			Sod. HYPO	Sod. HYPO	5LR	6:00		
		26.7.20	S U N D A Y					
	249	27.7.20	Alkali Tank	caustic soda	25kg	12:00		
			Coagulant	Ferric Alum.	20kg	11:00		
			Polyelectrolyte	Polyelectrolyte	1kg	11:00		
			Acid Tank	H.C.L	10LR	10:00	Sant	
			Sod. HYPO	Sod. HYPO	10LR	3:00		
	250	28.7.20	Alkali Tank	caustic soda	20kg	10:00		
			Coagulant	Ferric Alum.	15kg	11:00		
			Polyelectrolyte	Polyelectrolyte	500g	11:00		
			Acid Tank	H.C.L	10LR	8:00	Sant	
			Sod. HYPO	Sod. HYPO	10LR	4:00		

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	DOSING HOURS	
1	251	29.07.20	Alkali Tank	caustic soda.	40kg	8
			Coagulant	Ferric Alum.	20kg	9
			Polyelectolyte	Polyelectolyte	1kg	9
			Acid Tank	H.C.L.	15ltr.	5
			Sod. HYPO	Sod. HYPO	10ltr.	4
1	252	30.07.20	Alkali Tank	caustic soda.	20kg	11
			Coagulant	Ferric Alum.	15kg	11
			Polyelectolyte	Polyelectolyte	500g.	11
			Acid Tank	H.C.L.	10ltr.	11
			Sod. HYPO	Sod. HYPO.	5ltr.	6
1	253	31.07.20	Alkali Tank	caustic soda.	25kg	11
			Coagulant	Ferric Alum.	20kg	11
			Polyelectolyte	Polyelectolyte	1kg	11
			Acid Tank	H.C.L.	10ltr.	11
			Sod. HYPO	Sod. HYPO.	10ltr.	11
254	01.08.20	E I D				
255	02.08.20	S U N D A Y				
256	03.08.20	R A K S H A B A N D H A N				
1	257	04.08.20	Alkali Tank	caustic soda.	25kg	11
			Coagulant	Ferric Alum.	20kg	11
			Polyelectolyte	Polyelectolyte	1kg	11
			Acid Tank	H.C.L.	10ltr.	11
			Sod. HYPO	Sod. HYPO	10ltr.	11


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DATE	START READING	CLOSE READING	NET READING	REMARK
25.01.20	1500093	1556435	56342	Sunk
26.01.20	SUN	D	AY	
27.01.20	1556435	1619536	63101	Sunk
28.01.20	1619536	1669966	50430	Sunk
29.01.20	1669966	1711617	41651	Sunk
30.01.20	1711617	1765952	54335	Sunk
31.01.20	1765952	1818066	52114	Sunk
01.02.20	1818066	1887061	68995	Sunk
02.02.20	SUN	DAY	—	
03.02.20	1887061	1940203	53142	Sunk
04.02.20	1940203	1994250	54047	Sunk
05.02.20	1994250	2049250	55000	Sunk
06.02.20	2049250	2095300	46050	Sunk
07.02.20	2095300	2150450	55150	Sunk
08.02.20	2150450	2203750	53300	Sunk
09.02.20	SUN	DAY	—	
10.02.20	2203750	2258671	54921	Sunk
11.02.20	2258671	2311405	52734	Sunk
12.02.20	2311405	2364315	52910	Sunk
13.02.20	2364315	2414614	50301	Sunk
14.02.20	2414614	2457374	42760	Sunk
15.02.20	2457374	2500023	42649	Sunk
16.2.20	SUN	DAY	—	
17.02.20	2500023	2531935	31912	Sunk
18.02.20	2531935	2571549	39614	Sunk
19.02.20	2571549	2622905	51356	Sunk
20.02.20	2622905	2679919	57014	Sunk

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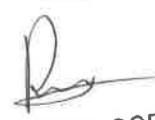
DATE	START READING	CLOSE READING	NET READING IN LTR	Remarks
22.02.20	2679919	2727898	47979	Ans
23.02.20	SUN	ND	AY	Ans
24.02.20	2727898	2766313	38415	Ans
25.02.20	2766313	2807464	41151	Ans
26.02.20	2807464	2857764	50000	Ans
27.02.20	2857764	2898150	40686	Ans
28.02.20	2898150	2942200	44050	Ans
29.02.20	2942200	2992540	50340	Ans
01.03.20	SUN	DAY		Ans
02.03.20	2992540	3040153	47613	Ans
03.03.20	3040153	3092322	52169	Ans
04.03.20	3092322	3149939	57617	Ans
05.03.20	3149939	3199980	50041	Ans
06.03.20	3199980	3250153	50173	Ans
07.03.20	3250153	3298903	48750	Ans
08.03.20	SUN	DAY		Ans
09.03.20	3298903	3334436	35533	Ans
10.03.20	3334436	3349796	15360	Ans
12.03.20	3349796	3405653	55857	Ans
13.03.20	3405653	3461571	55918	Ans
14.03.20	3461571	3508786	47215	Ans
15.03.20	SUN	DAY		Ans
16.03.20	3508786	3563052	54266	Ans
17.03.20	3563052	3615818	52766	Ans
18.03.20	3615818	3671708	55890	Ans

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DATE	START READING	CLOSE READING	NET READING	REMARK
11.05.20	3820013	3851853	31840	upendra
12.05.20	3851853	3886937	35084	upendra
13.05.20	3886937	3920109	33172	upendra
14.05.20	3920109	3950657	30548	upendra
15.05.20	3950657	3981716	31059	upendra
16.05.20	3981716	4012338	30622	upendra
17.05.20	SUN	DAY	-	
18.05.20	4012338	4048158	35820	upendra
19.05.20	4048158	4080588	32430	upendra
20.05.20	4080588	4112584	31996	upendra
21.05.20	4112584	4143739	31155	upendra
22.05.20	4143739	4176682	32943	upendra
23.05.20	4176682	4207743	31061	upendra
24.05.20	SUN	DAY	-	
25.05.20	HOLI	DAY	-	
26.05.20	4207743	4250014	42271	upendra
27.05.20	4250014	4291760	41746	upendra
28.05.20	4291760	4323402	31642	upendra
29.05.20	4223402	4353793	30391	upendra
30.05.20	4353793	4401058	47265	upendra
31.05.20	SUN	DAY	-	
01.06.20	4401058	4449654	48596	upendra
02.06.20	4449654	4495292	45638	upendra
03.06.20	4495292	4536191	40899	upendra
04.06.20	4536191	4575759	39568	upendra
05.06.20	4575759	4616917	41158	upendra
06.06.20	4616917	4660485	43568	upendra

DATE	START READING	CLOSE READING	NET READING	REMARK
07.06.20	SUN	DAY	-	
08.06.20	4660485	4706743	46258	upends
09.06.20	4706743	4743888	37145	upends
10.06.20	4743888	4784913	41025	upends
11.06.20	4784913	4825765	40852	upends
12.06.20	4825765	4868343	42578	upends
13.06.20	4868343	4909912	41569	upends
14.06.20	SUN	DAY		
15.06.20	4909912	4942293	32321	Ⓡ
16.06.20	4942293	4984478	42185	upends
17.06.20	4984478	5025064	40586	upends
18.06.20	5025064	5067633	42569	upends
19.06.20	5067633	5105898	38265	upends
20.06.20	5105898	5146156	40258	upends
21.06.20	SUN	DAY		
22.06.20	5146156			


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Date	Start Reading	Close Reading	Net Reading	Remark
8/07/20	000.299	0032.480	32181	Upender
9/07/20	0032.480	0076.095	43615	Upender
10/07/20	0076.095	0113.403	37308	Upender
11/07/20	0113.403	0151.645	38242	Upender
12/07/20	SUN	DAY		
13/07/20	00151.645	209.456	57811	Upender
14/07/20	209.456	235.697	26241	Upender
15/07/20	235.697	268.414	32717	Upender
16/07/20	268.414	367.940	39526	Upender
17/07/20	367.940	348.084	401441	Upender
18/07/20	348.084	389.645	41561	Upender
19/07/20	389.645	SUN	DAY	Upender
20/07/20	389.645	455.352	65707	Upender
21/07/20	455.352	492.166	36814	Upender
22/07/20	492.166	521.265	29100	Upender
23/07/20	521.266	557.652	36386	Upender
24/07/20	557.652	596.512	38860	Upender
25/07/20	596.512	627.670	31153	Upender
26/07/20	627.670	SUN	DAY	Upender
27/07/20	627.670	675.465	47995	Upender
28/07/20	675.465	700.681	25216	Upender
29/07/20	700.681	725.273	24592	Upender
30/07/20	725.273	759.307	34024	Upender
31/07/20	759.307	796.525	37213	Upender
1/08/20	796.525	Eid	Holiday	Upender
2/08/20		SUN	DAY	
3/08/20		Rakshabandhan	Holiday	

Metal STP Outlet Record

Page No.

Date: / /

DATE	START READING	CLOSE READING	NET READING IN. LITER	Si.G.
30.01.20	1298336	1350300	51964	Smt
31.01.20	1350200	1399159	48859	Smt
01.02.20	1399159	1464988	65829	Smt
02.02.20	SUNDAY			
03.02.20	1464988	1514971	49983	Smt
04.02.20	1514971	1566668	51697	Smt
05.02.20	1566668	1619517	52849	Smt
06.02.20	1619517	1663469	43952	Smt
07.02.20	1663469	1715606	52137	Smt
08.02.20	1715606	1766087	50481	Smt
09.02.20	SUNDAY			
10.02.20	1766087	1817911	51824	Smt
11.02.20	1817911	1868209	50298	Smt
12.02.20	1868209	1918506	50297	Smt
13.02.20	1918506	1966673	48167	Smt
14.02.20	1966673	2005949	39276	Smt
15.02.20	2005949	2046230	40281	Smt
16.02.20	SUNDAY			
17.02.20	2046230	2076154	29924	Smt
18.02.20	2076154	2114348	38194	Smt
19.02.20	2114348	2163634	49286	Smt
20.02.20	2163634	2210928	55294	Smt
22.02.20	2210928	2264755	45827	Smt
23.02.20	SUNDAY			
24.02.20	2264755	2301720	36965	Smt
		Total	1003384	


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DATE	START READING	CLOSE READING	NET READING IN LTR	Sih.
25.2.20	2301720	2341004	39284	Sinh
26.2.20	2341004	2383504	48500	Sinh
27.02.20	2383504	2428504	39000	Sinh
28.02.20	2428504	2470654	42150	Sinh
29.02.20	2470654	2519154	48500	pende
01-03-20	SUN	DAY	1119915	
02-03-20	2519154	2565254	46100	pende
03-03-20	2565254	2616766	51512	pende
04-03-20	2616766	2672376	55610	pende
05-03-20	2672376	2720916	48540	pende
06-03-20	2720916	2789916	49000	pende
07-03-20	2769916	2817266	47350	pende
08-03-20	SUN	DAY	—	
09-03-20	2817266	2852057	34791	pende
10-03-20	2852057	HOLIDAY	—	
11-03-20	2852057	2866187	14125	pende
12-03-20	2866125	2920378	54253	pende
13-03-20	2920378	2974750	54372	pende
14-03-20	2974750	3020322	45572	pende
15-03-20	SUN	DAY	—	
16-03-20	3020322	3072889	52567	pende
17-03-20	3072889	3123654	50765	pende
18-03-20	3123654	3177644	53990	pende
19-03-20	3177644	3225859	48215	pende
20-03-20	3225859	3279070	53211	pende
21-03-20	3279070	3321195	42125	pende
22-03-20	SUN	DAY	802098	


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DATE	START READING	CLOSE READING	NET READING	Loc.
11.05.20 →	3321195	3350581	29386	Upendra
12.05.20	3350581	3384426	33845	Upendra
13.05.20	3384426	3415345	30919	Upendra
14.05.20	3415345	3443718	28373	Upendra
15.05.20	3443718	3472633	28915	Upendra
16.05.20	3472633	3500959	28326	Upendra
17.05.20	SUN	DAY	-	
18.05.20	3500959	3534494	33535	Upendra
19.05.20	3534494	3564757	30263	Upendra
20.05.20	3564757	3594438	29681	Upendra
21.05.20	3594438	3623451	29013	Upendra
22.05.20	3623451	3654033	30582	Upendra
23.05.20	3654033	3681834	27801	Upendra
24.05.20	SUN	DAY	-	
25.05.20	HOLI	DAY	-	
26.05.20	3681834	3721925	40091	Upendra
27.05.20	3721925	3761306	39381	Upendra
28.05.20	3761306	3790709	29403	Upendra
29.05.20	3790709	3818975	28266	Upendra
30.05.20	3818975	3863359	44384	Upendra
31.05.20	SUN	DAY	-	Upendra
01.6.20	3863359	3909716	46357	Upendra
02.06.20	3909716	3953129	43413	Upendra
03.06.20	3953129	3990542	37413	Upendra
04.06.20	3990542	4028647	38105	Upendra
05.06.20	4028647	4068772	40125	Upe
06.06.20	4068772	411524	42752	Upendra
			790329	


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DATE	START READING	CLOSE READING	NET READING	REMARKS
09.06.20	SUN	DAY	-	
08.06.20	411524	4156649	45125	update
09.06.20	4156649	4192801	36152	update
10.06.20	4192801	4232924	40123	update
11.06.20	4232924	4272349	39425	update
12.06.20	4272349	4313605	41256	update
13.06.20	4313605	4353930	40325	update
14.06.20	SUN	DAY	-	
15.06.20	4353930	4387856	33926	ⓧ
16.06.20	4387856	4429101	41245	update
17.06.20	4429101	4468865	39564	update
18.06.20	4468865	4508921	40256	update
19.06.20	4508921	4546045	37124	update
20.06.20	4546045	4585001	38956	update
21.06.20	4585001	SUN	DAY	-
22.06.20	4585001	4624659	39658	update
23.06.20	4624659	4667555	42896	update
24.06.20	4667555	4699101	31546	update
25.06.20	4699101	4740452	41356	update
26.06.20	4740452	4783046	42589	update
27.06.20	4783046	4815724	32658	update
28.06.20	SUN	DAY	-	
29.06.20	4815724	4851388	35684	update
30.06.20	4851388	4893951	42563	update
01.07.20	4893951	4940803	46852	update
02.07.20	4940803	4984059	43256	update
03.07.20	4984059	5029294	45235	update
		Total	917770	


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Date	Start Reading	Close Reading	Net Reading	Remark
04/07/20	5029294	5074509	45215	upendra
05/07/20	SUN	DAY	—	
06/07/20	5074509	5119035	44526	upendra
07/07/20	5119035	5160293	41258	upendra
08/07/20	5160293	5195626	35333	upendra
09/07/20	5195626	5232768	37142	upendra
10/07/20	5232768	5269289	36521	upendra
11/07/20	5269289	5306434	37145	upendra
12/07/20	5306434	SUN	DAY	—
13/07/20	5306434	5361557	55123	upendra
14/07/20	5361557	5386699	25142	upendra
15/07/20	5386699	5416844	30145	upendra
16/07/20	5416844	5454869	38025	upendra
17/07/20	5454869	5493994	39125	upendra
18/07/20	5493994	5533248	39254	upendra
19/07/20	5533248	SUNDAY	—	—
20/07/20	5533248	5596756	63508	upendra
21/07/20	5596756	5632472	35716	upendra
22/07/20	5632472	5660517	28045	upendra
23/07/20	5660517	5694731	34214	upendra
24/07/20	5694731	5731320	36589	upendra
25/07/20	5731320	5761805	30485	upendra
26/07/20	5761805	SUNDAY	—	—
27/07/20	5761805	5806458	45653	upendra
28/07/20	5806458	5830614	24156	upendra
29/07/20	5830614	5853739	23125	upendra

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Date: / /

Date	Start Reading	Close Reading	Net Reading	Remark
30/07/20	5853739	5886751	33012	upender
31/07/20	5886751	5921875	35124	upender
01/08/20		EID	Holiday	
02/08/20		SUNDAY	-	
03/08/20		Rakshabandhan	Holiday	
04/08/20	5921875	5985133	63258	upender
05/08/20	5985133	6025283	40150	upender
06/08/20	6025283	6058497	33214	upender
07/08/20	6058497	6089751	31254	upender
08/08/20	6089751	6119876	30125	upender
09/08/20	6119876	SUNDAY	-	
10/08/20	6119876	6159999	40123	upender

Metal STP Chemical Dosing Record

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	Sig.	
83	27.01.20	Poly Dosing	Polyelectrolyte	50g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	12 LTR.		
84	28.01.20	Poly Dosing	Polyelectrolyte	80g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	10 LTR.		
85	29.01.20	Poly Dosing	Polyelectrolyte	100g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	12 LTR.		
86	30.01.20	Poly Dosing	Polyelectrolyte	50g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	10 LTR.		
87	31.01.20	Poly Dosing	Polyelectrolyte	50g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	10 LTR.		
88	01.02.20	Poly Dosing	Polyelectrolyte	60gm	Smt	
		Sod. Hypo	Sod. Hypochlorite	12 LTR		
	02.2.20	S U N D A Y				
89	03.02.20	Poly Dosing	Polyelectrolyte	60g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	15 LTR		
90	04.02.20	Poly Dosing	Polyelectrolyte	50g.	Smt	
		Sod. HYPO	Sod. Hypochlorite	10 LTR.		

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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	Sig.
91	05.02.20	Poly Dosing. Sod. HYPO	polyelectolyte Sod. HYPOCHLORITE	50g. 10 LTR.	<u>Samb</u>
92	06.02.20	Poly Dosing. Sod. HYPO	polyelectolyte Sod. HYPOCHLORITE	70g. 12 LTR	
93	07.02.20	Poly Dosing Sod. HYPO	polyelectolyte Sod. HYPOCHLORITE	60 gm 8 Lit	<u>Amshu</u>
94	08.02.20	Poly Dosing Sod. HYPO	poly electolyte Sod. HYPOCHLORITE	70 gm 11 Lit	<u>Samb</u>
	09.02.20	SUN	DAY	—	
95	10.02.20	Poly Dosing Sod. HYPO	poly electolyte Sod. HYPOCHLORITE	50g. 10 LTR	<u>Samb</u>
96	11.02.20	Poly Dosing Sod. HYPO	polyelectolyte Sod. HYPOCHLORITE	80g. 15 LTR.	<u>Samb</u>
97	12.02.20	Poly Dosing Sod. HYPO	polyelectolyte Sod. HYPOCHLORITE	50g. 10 LTR.	<u>Samb</u>
98	13.02.20	Poly Dosing Sod. HYPO	polyelectolyte Sod. HYPOCHLORITE	50g. 15 LTR.	<u>Samb</u>



S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	Sig.
99	14.02.20	Poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	60g. 15LTR.	Smt
100	15.02.20	Poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	50g. 10LTR	Smt
	16.02.20	S U N D A Y			
101	17.02.20	poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	100g. 15LTR.	Smt
102	18.02.20	Poly. dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	100g. 10LTR.	Smt
102	19.02.20	Poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	50g. 10LTR.	Smt
103	20.02.20	Poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	100g. 10LTR	Smt
104	22.02.20	Poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	50g. 10LTR.	Smt
	23.2.20	S U N D A Y			
105	24.2.20	Poly dosing. sod. HYPO	polyelectrolyte sod. HYPOCHLORITE	100g. 10LTR	Smt

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S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	S.N.
106	25.02.20	Poly dosing. Sod. HYPO	Poly electrolyte Sod. HYPOCHLORITE	100g. 10 LTR.	
107	26.02.20	Poly dosing. Sod. HYPO	Poly electrolyte Sod. HYPOCHLORITE	50g. 10 LTR.	
108	27.2.20	Poly dosing. Sod. HYPO	Poly electrolyte Sod. HYPOCHLORITE	100g. 10 LTR.	
109	20.2.20	Poly dosing. Sod. HYPO	Poly electrolyte Sod. HYPOCHLORITE	50g. 10 LTR.	
110	29.2.20	Poly dosing Sod. HYPO	Poly electrolyte Sod. Hypochlorite	60 gm 12 LTR	
	01.03.20	SUN	DAY		
111	02.03.20	Poly dosing Sod. HYPO	Poly electrolyte Sod. hypochlorite	50 gm 11 LTR	
112	03.03.20	Poly dosing Sod. HYPO	Poly electrolyte Sod. hypochlorite	60 gm 12 LTR	
113	04.03.20	Poly dosing Sod. HYPO	Poly electrolyte Sod. hypochlorite	50 gm 10 LTR	

S.N.	DATE	DOSING TANK NAME	DOSING CHEMICAL	DOSING QTY	SIG.
114	05-03-20	poly dosing Mod. HYPO	poly electrolyte Sod. Hypochloride	60 gm 12 LTR	pendul
115	06-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	50 gm 10 LTR	pendul
116	07-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	60 gm 12 LTR	pendul
	08-03-20	SUN	DAY		
117	09-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	60 gm 10 LTR	pendul
	10-03-20	MON	DAY		
118	11-03-20	poly dosing Sod. HYPO	poly electrolyte Sodium Hypochlor.	55 gm 11 LTR	pendul
119	12-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	60 gm 12 LTR	pendul
120	13-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	50 gm 10 LTR	pendul
121	14-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	60 gm 12 LTR	pendul
	15-03-20	SUN	DAY		
122	16-03-20	poly dosing Sod. HYPO	poly electrolyte Sod. Hypochloride	55 gm 11 LTR	pendul

S.N.	DATE	DOSING TANK	DOSING CHEMICAL	DOSING	REMARKS
122	17-03-20	poly dosing Sod. Hypo	poly electrolyte Sod. Hypochlorite	60 gm 12 LTR	
123	18-03-20	poly dosing Sod. Hypo	poly electrolyte Sod. Hypochlorite	50 gm 17 LTR	
124	19-03-20	poly dosing Sod. Hypo	poly electrolyte Sod. Hypochlorite	60 gm 12 LTR	
125	20-03-20	poly dosing Sod. Hypo	poly electrolyte Sod. Hypochlorite	50 gm 11 LTR	
126	21-03-20	poly dosing Sod. Hypo	poly electrolyte Sod. Hypochlorite	60 gm 12 LTR	
	22-03-20	SUN	DAY	—	

S No	DATE	DOSING TANK	DOSING CHEMICAL	DOSING	Remarks
127.	06/05/20	Poly Dosing Sod Hypo	Polyelectrolyte sod. Hypochlorite	60 gm 12 LTR	upendras
128.	07/05/20	Polydosing Sod. Hypo	Polyelectrolyte Sod. Hypochlorite	50 gm 10 LTR	upendras
129.	08.05.20	Polyelectrolyte Sod. Hypo	Polyelectrolyte Sod. Hypochlorite	60 gm 9 LTR	Amber
130	09.05.20	Polydosing Sod Hypo	Polyelectrolyte Sod Hypo	50 gm 10 LTR	Amber
131	10-05-20	S.U.N	DAY	—	
132	11/05/20	Polyelectrolyte Sodium Hypo	Polyelectrolyte Sodium Hypochlorite	60 gm 12 LTR	upendras
133	12/05/20	Polyelectrolyte Sod. HYPO	Polyelectrolyte sodium hypochlorite	50 gm 10 LTR	upendras
134	13/05/20	Polyelectrolyte Sod. Hypo	Polyelectrolyte Sodium hypochlorite	60 gm 12 LTR	upendras
135	14/05/20	Polyelectrolyte Sod. HYPO	Polyelectrolyte sod. hypochlorite	50 gm 11 LTR	upendras
136	15.05.20	Polyelectrolyte Sod. Hypo	Polyelectrolyte Sod. HYPO	60 gm 12 LTR	upendras

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S.N.	Date.	Dosing Tank	Dosing Chemical	Qty	Remark
137	16.05.20	poly dosing	polyelectrolyte. Sod. Hypo. ferric Allum	55 gm 11 LTR 4 Kg.	standard
	17.05.20	SUN	DAY.	—	
138	18.05.20	poly dosing	polyelectrolyte Sod. Hypo Allum	60 gm 12 LTR 3 Kg.	standard
139	19.05.20	poly dosing	polyelectrolyte Sod. Hypo Allum dosing	50 gm 10 LTR 4 Kg	standard
140	20.05.20	poly dosing	polyelectrolyte Sod. Hypo ferric	50 gm 10 LTR 3 kg.	standard
141	21-05-20	poly dosing	polyelectrolyte Sod Hypo Allum	60 gm 12 LTR 4 kg	standard
142	22.05.20	polyelectrolyte	polyelectrolyte Sod. Hypo ferric Allum	60 gm 10 LTR 5. Kg.	

143	23/05/20	polydextalate Sod. Hypo Allum	polyelectolyte Sod. Hypo ferric Allum	60 gm 10 LTR 4 Kg.	
144	24/05/20	poly D.	SUNDAY	—	
145	25.05.20	MOLI	DAY	—	
146	26.05.20	polydosing Sod. Hypo Allum	polyelectalate Sod. Hypochlor ferric Allum	50 gm 12 LTR 3 Kg.	Spencer
147	27.05.20	polydosing Sod. Hypo Allum	polyelectalate Sod. Hypochloride ferric Allum	60 gm 11 LTR 4 Kg.	Spencer
148.	28.05.20	polydosing Sod. Hypo Allum	polyelectalate sodium hypochloride ferric Allum	55 gm 12 LTR 3 Kg.	Spencer
147	29.05.20	polydosing Sod. Hypo Allum	polyelectalate Sod. Hypochloride ferric Allum	60 gm 11 LTR 4 Kg.	Spencer
148	30.05.20	polydosing Sod. Hypo Allum	polyelectolyte Sod. Hypochloride ferric Allum	55 gm 10 LTR 3 Kg.	Spencer
	31.05.20	SUN	DAY	—	

S.N	Date.	Dosing Tank	Dosing Chemical	Qty	Remarks
149	01.06.20	poly Dosing	polyelectrolyte	55 gm	check
01.06.20		Sod. Hypo	Sod. Hypochloride	12 LTR	
		Allum	ferric Allum	3 Kg	
150	02.06.20	poly Dosing	polyelectrolyte	60 gm	check
		Sod. Hypo	Sod. Hypochloride	11 LTR	
		Allum	ferric Allum	4 Kg	
151	03.06.20	poly dosing	polyelectrolyte	55 gm	check
		Sod. Hypo	Sod. Hypochloride	10 LTR	
		ferric Allum	ferric Allum	3 Kg	
152	04.06.20	poly dosing	polyelectrolyte	60 gm	check
		Sod. Hypo	Sod. Hypochloride	12 LTR	
		Allum	ferric Allum	4 Kg	
153	05.06.20	poly Dosing	polyelectrolyte	55 gm	
		Sod. Hypo	Sod. Hypochloride	11 LTR	
		Allum	ferric Allum	5 Kg	
154	06.06.20	poly dosing	polyelectrolyte	60 gm	
		Sod. Hypo	Sod. Hypochloride	12 LTR	
		Allum	ferric Allum	4 Kg	
	07.06.20	SUN	DAY		

S.N	DATE	Dosing Tank	Dehydrochlorid	Qty	Remark
155	08.06.20	poly dosing	polyelectrolyte	70 gm	spendax
		Sod. Hypo	Sod. hypochlorite	12 LTR	
		Alum	ferric Alum	5 Kg.	
166	09.06.20	poly dosing	polyelectrolyte	65 gm	spendax
		Sod. Hypo	Sod. hypochlorite	11 LTR	
		Alum	ferric Alum	4 Kg.	
167	10.06.20	poly dosing	polyelectrolyte	70 gm	spendax
		Sod. Hypo	Sod. hypochlorite	12 LTR	
		Alum	ferric Alum	5 Kg	
168	11.06.20	poly dosing	polyelectrolyte	60 gm	spendax
		Sod. Hypo	Sod. hypochlorite	11 LTR	
		Alum	ferric Alum	4 Kg.	
169	12.06.20	poly dosing	polyelectrolyte	50 gm	spendax
		Sod. Hypo	Sod. Hypo	12 LTR	
		Alum	ferric Alum	5 Kg	
170	13.06.20	poly dosing	polyelectrolyte	55 gm	spendax
		Sod. Hypo	Sod. hypochlorite	11 LTR	
		Alum	ferric Alum	4 Kg	
	14.06.20	SUNDAY			
71	15.06.20	poly dosing	polyelectrolyte	60 gm	spendax
		Sod. Hypo	Sod. hypochlorite	12 LTR	
		Alum	ferric Alum	5 Kg	


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S.N	DATE	Dosing TANK	Dosing chemical	Qty	Result
172	16.06.20	polyposing	polyelectrolyte	60 gm	upendran
		Sod. Hypo	Sod. Hypochlorite	12 LTR	
		Allum	ferric Allum	4 Kg	
173	17.06.20	polyposing	polyelectrolyte	55 gm	upendran
		Sod. Hypo	Sod. Hypochlorite	11 LTR	
		Allum	ferric Allum	5 Kg	
174	18.06.20	polyposing	polyelectrolyte	60 gm	upendran
		Sod. Hypo	Sod. Hypochlorite	12 LTR	
		Allum	ferric Allum	4 Kg	
175	19.06.20	polyposing	polyelectrolyte	55 gm	upendran
		Sod. Hypo	Sod. Hypochlorite	11 LTR	
		Allum	ferric Allum	4 Kg.	
176	20.06.20	polyposing	polyelectrolyte	60 gm	upendran
		Sod. Hypo	Sod. Hypochlorite	11 LTR	
		ferric	ferric Allum	4 Kg	
	21.06.20	SUN	DAY	-	
177	22.06.20	polyposing	polyelectrolyte	60 gm	upendran
		Sod. Hypo	Sod. Hypochlorite	11 LTR	
		Allum	ferric Allum	4 Kg	

S-N	DATE	Dosing Tank	Dosing chemical	Qty	Remarks
178	23.06.20	poly dosing	poly chlorate	55 gm	upendran
		Sod. Hypo	Sod hypochlor	12 LTR	
		Allum	ferri Allum	5 kg	
179	24.06.20	poly dosing	poly chlorate	60 gm	upendran
		Sod. Hypo	Sod hypochlor	11 LTR	
		Allum	ferri Allum	4 kg	
180	25.06.20	poly dosing	poly chlorate	55 gm	upendran
		Sod. Hypo	Sod hypochlor	12 LTR	
		Allum	ferri Allum	5 kg	
181	26.06.20	poly dosing	poly chlorate	60 gm	upendran
		Sod. Hypo	Sod hypochlor	11 LTR	
		Allum	ferri Allum	4 kg	
182	27.06.20	poly dosing	poly chlorate	55 gm	upendran
		Sod. Hypo	Sod hypochlor	12 LTR	
		Allum	ferri Allum	5 kg	
	28.06.20	SUN	DAY	—	—
183	29.06.20	poly dosing	poly chlorate	60 gm	upendran
		Sod. Hypo	Sod hypochlor	11 LTR	
		Allum	ferri Allum	5 kg	
184	30.06.20	poly dosing	poly chlorate	55 gm	upendran
		Sod. Hypo	Sod hypochlor	11 LTR	
		Allum	ferri Allum	4 kg	

S.N	DATE	Dosing Tank	Dosing Chemical	Qty	Remark
185	01.07.20	poly dosing	polyelectrolyte Sod. Hypo Sodium hypochlorite Alum Ferric Alum	55 gm 12 LTR 5 kg	upendree
186	02.07.20	poly dosing	polyelectrolyte Sod. Hypo Sodium hypochlorite Alum Ferric Alum	60 gm 11 LTR 4 kg	upendree
187	03.07.20	poly dosing	polyelectrolyte Sod. Hypo Sodium hypochlorite Alum Ferric Alum	55 gm 12 LTR 5 kg.	upendree
188	04.07.20	poly dosing	polyelectrolyte Sod. Hypo Sodium hypochlorite Alum Ferric Alum	60 gm 11 LTR 4 kg	upendree
189	05.07.20	SUN	DAY	—	
190	06.07.20	poly dosing	polyelectrolyte Sod. Hypo Sodium hypochlorite Alum Ferric Alum	50 gm 12 LTR 5 kg	upendree
191	07.07.20	poly dosing	polyelectrolyte Sod. Hypo Sodium hypochlorite Alum Ferric Alum	60 gm 11 LTR 4 kg	upendree

S.N	DATE	DESIGN	DESIGN	QTY	Remark
192	08.07.20	Poly Dosing Sod. Hypochlorite Allum	Poly chlorite sodium hypochlorite ferric Allum	60 gm 12 LTR 4 Kg	spendee
193	09.07.20	Poly Dosing Sod. Hypochlorite Allum	Poly chlorite Sodium hypochlorite Ferric Allum	55 gm 11 LTR 5 Kg	spendee
194	10.07.20	Poly Dosing Sodium hypochlorite Allum	Poly chlorite sodium hypochlorite ferric Allum	60 gm 12 LTR 4 Kg	spendee
195	11.07.20	Poly Dosing Sod. Hypo Allum	Poly chlorite sodium hypochlorite ferric Allum	55 gm 11 LTR 5 Kg	spendee
196	12.07.20	SUN	DAY	-	
197	13.07.20	Poly Dosing Sod. Hypo Allum	Poly chlorite Sodium hypochlorite ferric Allum	60 gm 12 LTR 4 Kg	spendee
198	14.07.20	Poly Dosing Sod. Hypo Allum	Poly chlorite sodium hypochlorite ferric Allum	55 gm 11 LTR 5 Kg	spendee

SN	DATE	Chemical Name	dosage	Qty.	Remark
199	15.07.20	polydosing Sod. Hypo Alum	polyelectrolyt sodium hypochlorite ferric Alum	60 gm 11 LTR 4 Kg	upendra
200	16.07.20	polydosing Sod. Hypo Alum	polyelectrolyt sodium hypochlorite ferric Alum	55 gm 12 LTR 5 Kg	upendra
201	17.07.20	polydosing Sod. Hypo Alum	polydosing sodium hypochlorite ferric Alum	60 gm 11 LTR 4 Kg	upendra
202	18.07.20	polydosing Sod. Hypo Alum	polyelectrolyt sodium hypochlorite ferric Alum	55 gm 12 LTR 5 Kg	upendra
203	19.07.20	polydosing Sod. Hypo Alum	polyelectrolyt sodium hypochlorite ferric Alum	SUNDAY	
204	20.07.20	polydosing Sod. Hypo Alum	polyelectrolyt sodium hypochlorite ferric Alum	50 gm 11 LTR 5 Kg	upendra
205	21.07.20	polydosing Sod. Hypo Alum	polyelectrolyt sodium hypochlorite ferric Alum	60 gm 12 LTR 4 Kg	upendra



S.N	DATE	Chemical Name	Chemical name	Qty	Remark
206	22.07.20	Polydosing	polyelectrolyte	55 gm	upended
		Sod. Hypo	sodium hypochlorite	11 LTR	
		Alum	ferric Alum	4 Kg	
207	23.07.20	Polydosing	polyelectrolyte	60 gm	upended
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alum	ferric Alum	5 Kg	
208	24.07.20	Polydosing	polyelectrolyte	60 gm	upended
		Sod. Hypo	sodium hypochlorite	11 LTR	
		Alum	ferric Alum	5 Kg	
209	25.07.20	Polydosing	polyelectrolyte	55 gm	upended
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alum	ferric Alum	4 Kg	
	26.07.20	SUN	DAT	-	
210	27.07.20	Polydosing	polyelectrolyte	60 gm	upended
		Sod. Hypo	sodium hypochlorite	11 LTR	
		Alum	ferric Alum	5 Kg	
211	28.07.20	Polydosing	polyelectrolyte	55 gm	upended
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alum	ferric Alum	4 Kg	

S.N	DATE	posting Name	Chemical Name	Qty	Remarks
212	29.07.20	polydosing	polyelectrolyte	55 gm	upendra
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alom	ferric Alom	4 kg	
213	30.07.20	polydosing	polyelectrolyte	60 gm	upendra
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alom	ferric Alom	5 kg	
214	31.07.20	polydosing	polyelectrolyte	55 gm	upendra
		Sod. Hypo	sodium hypochlorite	11 LTR	
		Alom	ferric Alom	4 kg	
215	01.08.20	polydosing	polyelectrolyte	55 gm	Eid Holiday
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alom	ferric Alom	4 kg	
	02.08.20	SUPPLY Raksha	bandhan		
	08.08.20				
216	4.08.20	polydosing	polyelectrolyte	55 gm	upendra
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alom	ferric Alom	4 kg	
217	05.08.20	polydosing	polyelectrolyte	60 gm	upendra
		Sod. Hypo	sodium hypochlorite	12 LTR	
		Alom	ferric Alom	5 kg	

Inlet Meter Record

Date	Start Reading (lit)	Close Reading (lit)	Net Reading (lit)	Ring
30/01/020	1820975	1930540	109565	Pat
31/01/020	1930540	2044180	113640	Pat
1/02/020	2044180	2135870	91690	Pat
02/02/020	2135870	2227570	91700	Pat
3/02/020	2227570	2328405	100835	Pat
4/02/020	2328405	2427210	98805	Pat
5/02/020	2427210	2524640	97430	Pat
6/02/020	2524640	2623030	98390	Pat
7/02/020	2623030	2720320	97290	Pat
8/02/020	2720320	2804810	84490	Pat
9/02/020	2804810	2834810	30000	Pat
10/02/020	2834810	2862580	27770	Pat
11/02/020	2862580	2938200	75620	Pat
12/02/020	2938200	3004401	66201	Pat
13/02/020	3004401	3083918	79517	Pat
14/02/020	3083918	3153873	69955	Pat
15/02/020	3153873	3200133	46260	Pat
16/02/020	3200133	3241290	41157	Pat
17/02/020	3241290	3321644	80354	Pat
18/02/020	3321644	3404038	82394	Pat
19/2/020	3404038	3497220	93182	Pat
20/2/020	3497220	3589756	92536	Pat
21/2/020	3589756	3680230	90474	Pat
22/2/020	3680230	3772690	92460	Pat
23/2/020	3772690	3862524	89834	Pat
24/2/020	3862524	3960320	97796	Pat

Inlet Meter Reading

Date	Start	Close	Net	Sign
	Reading lit	Reading lit	Reading lit	
01/03/020	4394941	4465188	70247	Pat
02/03/020	4465188	4555657	90469	Pat
3/3/020	4555657	4636628	80971	Pat
4/3/020	4636628	4717240	82612	Pat
5/3/020	4717240	4797607	78367	Pat
6/3/020	4797607	4869981	72374	Pat
7/3/020	4869981	4950980	80999	Pat
8/3/020	4950980	4950980	00	Pat
9/3/020	4950980	5021650	70670	Pat
11/3/020	5021650	5106517	36830	Pat
12/3/020	5106517	5180585	74068	Pat
13/3/020	5180585	5235430	54845	Pat
14/3/020	5235430	5311890	76460	Pat
15/3/020	5311890	5382228	70338	Pat
16/3/020	5382228	5409180	26952	Pat
17/3/20	5409180	5473490	64310	Pat
18/3/20	5473490	5509481	35991	Pat
19/3/020	5509481	5570555	61074	Pat
20/3/020	5570555	5633260	62705	Pat
21/3/020	5633260	5698508	65248	Pat

Inlet Meter Reading

Date	Start Reading	Close Reading	Net Reading	Sign
4/5/20	5775050	5865698	90648	Pat
5/5/20	5865698	5950941	85243	Pat
6/5/20	5950941	6041506	90565	Pat
7/5/20	6041506	6127749	86243	Pat
8/5/20	6127749	6213372	85623	Pat
9/5/20	6213372	6289625	76953	Pat
11/5/20	6289625	6362040	72415	Pat
12/5/20	6362040	6436293	74253	Pat
13/5/20	6436293	6526528	90235	Pat
14/5/20	6526528	6611854	85326	Pat
15/5/20	6611854	6700396	88542	Pat
16/5/20	6700396	6782849	82453	Pat
17/5/20	6782849	6870373	87524	Pat
18/5/20	6870373	6960618	90245	Pat
19/5/20	6960618	7053158	92540	Pat
20/5/20	7053158	7138581	85423	Pat
21/5/20	7138581	7221124	82543	Pat
22/5/20	7221124	7295650	74526	Pat
23/5/20	7295650	7390886	95236	Pat
24/5/20	7390886	7456116	65230	Pat
25/5/20	7456116	7492640	36524	Pat
26/5/20	7492640	7568874	76234	Pat
27/5/20	7568874	7634714	65840	Pat
28/5/20	7634714	7701246	66532	Pat
29/5/20	7701246	7757588	56342	Pat
30/5/20	7757588	7794112	36524	Pat
31/5/20	7794112	7891159	30421	Pat

Resi. Area. S.I.P

Inlet Meter Reading

Date	Start Reading	Close Reading	Net Reading	
1/6/020	7824533	7911075	86542	7
2/6/020	7911075	7987310	76235	9
3/6/020	7987310	8075762	88452	7
4/6/020	8075762	8146016	70254	7
5/6/020	8146016	8241698	95682	7
6/6/020	8241698	8331321	89623	7
7/6/020	8331321	8416742	85421	7
8/6/020	8416742	8508100	91358	7
9/6/020	8508100	8584331	76231	7
10/6/020	8584331	8664572	80241	7
11/6/020	8664572	8718044	53472	7
12/06/020	8718044	8790189	72145	7
13/6/020	8790189	8882642	92453	7
14/6/020	8882642	8941966	59324	7
15/6/020	8941966	9033820	91854	7
16/6/020	9033820	9131382	97562	7
17/6/020	9131382	9197224	65842	7
18/6/020	9197224	9286477	89253	7
19/6/020	9286477	9384023	97546	7
20/6/020	9384023	9482565	98542	7
21/6/020	9482565	9575410	92845	7
22/6/020	9575410	9665694	90284	7
23/6/020	9665694	9728053	62359	7
24/6/020	9728053	9793287	65234	7
25/6/020	9793287	9843500	50213	7
26/6/020	9843500	9938821	95321	7

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Inlet Meter Reading

Date	Start	Close	Net	
	Reading lit	Reading lit	Reading lit	
1/7/020	192358	287981	95623	7
2/7/020	287981	386517	98536	7
3/7/020	386517	471841	85324	7
4/7/020	471841	561375	89534	7
5/7/020	561375	657729	96354	7
6/7/020	657729	747983	90254	7
7/7/020	747983	843219	95236	7
8/7/020	843219	941782	98563	7
9/7/020	941782	1032107	90925	7
10/7/020	1032107	1121630	89523	7
11/7/020	1121630	1209884	88254	7
12/7/020	1209884	1305729	95845	7
13/07/020	1305729	1386271	80542	7
14/7/020	1386271	1455694	69423	7
15/7/020	1455694	1523925	68231	7
16/7/020	1523925	1611448	87523	7
17/7/020	1611448	1706774	95326	7
18/7/020	1706774	1803297	96523	7
19/7/020	1803297	1891709	88421	7
20/7/020	1891709	1979251	87542	7
21/7/020	1979251	2048504	69253	7
22/7/020	2048504	2129047	80543	7
23/7/020	219047	2219301	90254	7
24/7/020	2219301	2299424	80123	7
25/7/020	2299424	2382077	82653	7
26/7/020	2382077	2467291	85214	7

Outlet Meter Record

Date	Start Reading (lit)	Close Reading (lit)	Net Reading (lit)	si
30/1/020	1769205	1855928	86723	R
31/01/020	1855928	1945880	89952	F
11/01/020	1945880	2036230	90350	F
02/02/020	2036230	2118690	82460	R
3/02/020	2118690	2200580	81890	R
4/02/020	2200580	2286054	85474	R
5/02/020	2286054	2365120	79066	R
6/02/020	2365120	2453020	87900	R
7/02/020	2453020	2538830	85810	R
8/2/020	2538830	2625250	86420	R
9/2/020	2625250	2708516	83266	R
10/2/020	2708516	2784662	76146	R
11/2/020	2784662	2846475	61813	R
12/02/020	2846475	2897196	50721	R
13/02/020	2897196	2960520	63324	R
14/02/020	2960520	3020326	59806	R
15/02/020	3020326	3052652	32326	R
16/02/020	3052652	3083520	30868	R
17/2/020	3083520	3154173	70653	R
18/2/020	3154173	3224817	70644	R
19/2/020	3224817	3296730	71913	R
20/2/020	3296730	3372493	75763	R
21/2/020	3372493	3451910	79417	R
22/2/020	3451910	3514701	62791	R
23/2/020	3514701	3577820	63119	R
24/2/020	3577820	3654240	76420	R

R

Outlet Meter Record

Date	Start	Close	Net	Sign
	Recoiling lit	Recoiling lit	Recoiling lit	
01/03/20	3959984	4000588	47604	Pat
02/03/20	4000588	4076140	75552	Pat
03/03/20	4076140	4137145	61005	Pat
4/3/20	4137145	4205799	68654	Pat
5/3/20	4205799	4275604	69805	Pat
6/3/20	4275604	4343753	68149	Pat
7/3/20	4343753	4399280	55527	Pat
8/3/20	4399280	4399280	00	Pat
9/3/20	4399280	4445950	46670	Pat
11/3/20	4445950	4474650	28700	Pat
12/3/20	4474650	4526650	52000	Pat
13/3/20	4526650	4562582	35932	Pat
14/3/20	4562582	4624360	61778	Pat
15/3/20	4624360	4686360	62000	Pat
16/3/20	4686360	4701259	14899	Pat
17/3/20	4701259	4749609	48350	Pat
18/3/20	4749609	4778250	28641	Pat
19/3/20	4778250	4829041	50791	Pat
20/03-	4829041	4880710	51669	Pat
21/3/20	4880710	4938552	57842	Pat

DH let Miten Record

Date	Start	Close	Net	Sign
	Reading li	Reading li	Reading li	
4/5/20	5003058	5079201	75343	Pat
5/5/20	5079201	5150853	71652	Pat
6/5/20	5150853	5223276	72423	Pat
7/5/20	5223276	5293818	70542	Pat
8/5/20	5293818	5359142	65324	Pat
9/5/20	5359142	5424470	65320	Pat
11/5/20	5424470	5491720	67250	Pat
12/5/20	5491720	5558955	67235	Pat
13/5/20	5558955	5631496	72541	Pat
14/5/20	5631496	5702750	71254	Pat
15/5/20	5702750	5774292	71542	Pat
16/5/20	5774292	5846834	72542	Pat
17/5/20	5846834	5917087	70253	Pat
18/5/20	5917087	5988341	71254	Pat
19/5/20	5988341	6063764	75423	Pat
20/5/20	6063764	6133659	69895	Pat
21/5/20	6133659	6198782	65123	Pat
22/5/20	6198782	6257162	58380	Pat
23/5/20	6257162	6337815	80653	Pat
24/5/20	6337815	6392603	54788	Pat
25/5/20	6392603	6421602	28999	Pat
26/5/20	6421602	6488540	66938	Pat
27/5/20	6488540	6544932	56392	Pat
28/5/20	6544932	6596850	51918	Pat
29/5/20	6596850	6639548	42698	Pat
30/5/20	6639548	6665029	25481	Pat
31/5/20	6665029	6683720	18691	Pat

Resi. Area S.T.P

Outlet Meter Record

Date	Start	Close	Net	si
	Reading lit	Reading lit	Reading lit	
1/6/020	6683720	6756180	72460	+
2/6/020	6756180	6817622	61442	+
3/6/020	6817622	6893740	76118	+
4/6/020	6893740	6950086	56346	+
5/6/020	6950086	7030202	80144	+
6/6/020	7030202	7098635	68493	+
07/6/020	7098635	7166028	67333	+
8/6/020	7166028	7239154	73126	+
9/6/020	7239154	7304608	65454	+
10/6/020	7304608	7370142	65534	+
11/6/020	7370142	7405384	35242	+
12/6/020	7405384	7462315	56931	+
13/6/020	7462315	7531918	69603	+
14/6/020	7531918	7575650	43732	+
15/6/020	7575650	7649685	74035	+
16/6/020	7649685	7721854	72169	+
17/6/020	7721854	7767515	45661	+
18/6/020	7767515	7832140	64625	+
19/6/020	7832140	7905050	72918	+
20/6/020	7905050	7979618	74560	+
21/6/020	7979618	8052380	72762	+
22/6/020	8052380	8123968	71588	+
23/6/020	8123968	8164863	40895	+
24/6/020	8164863	8205307	40444	+
25/6/020	8205307	8234385	29078	+
26/6/020	8234385	8311809	77424	+

Resi. Area S.T.P

Outlet Meter Record

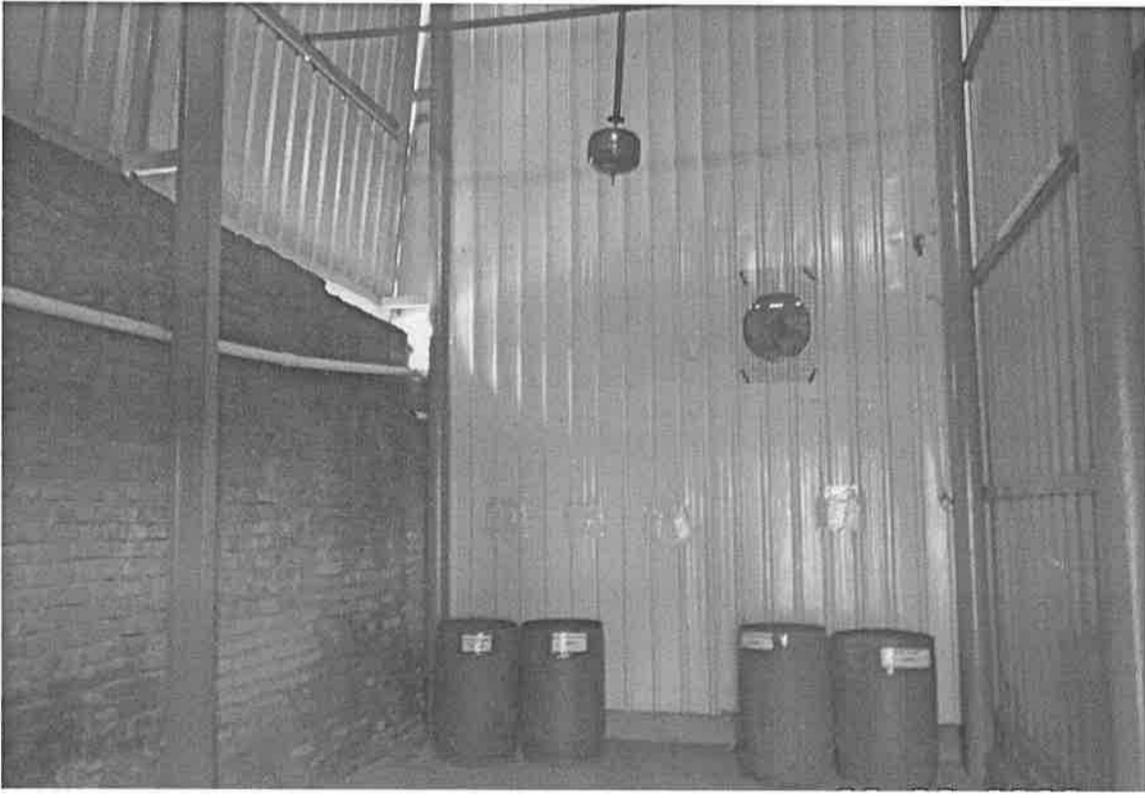
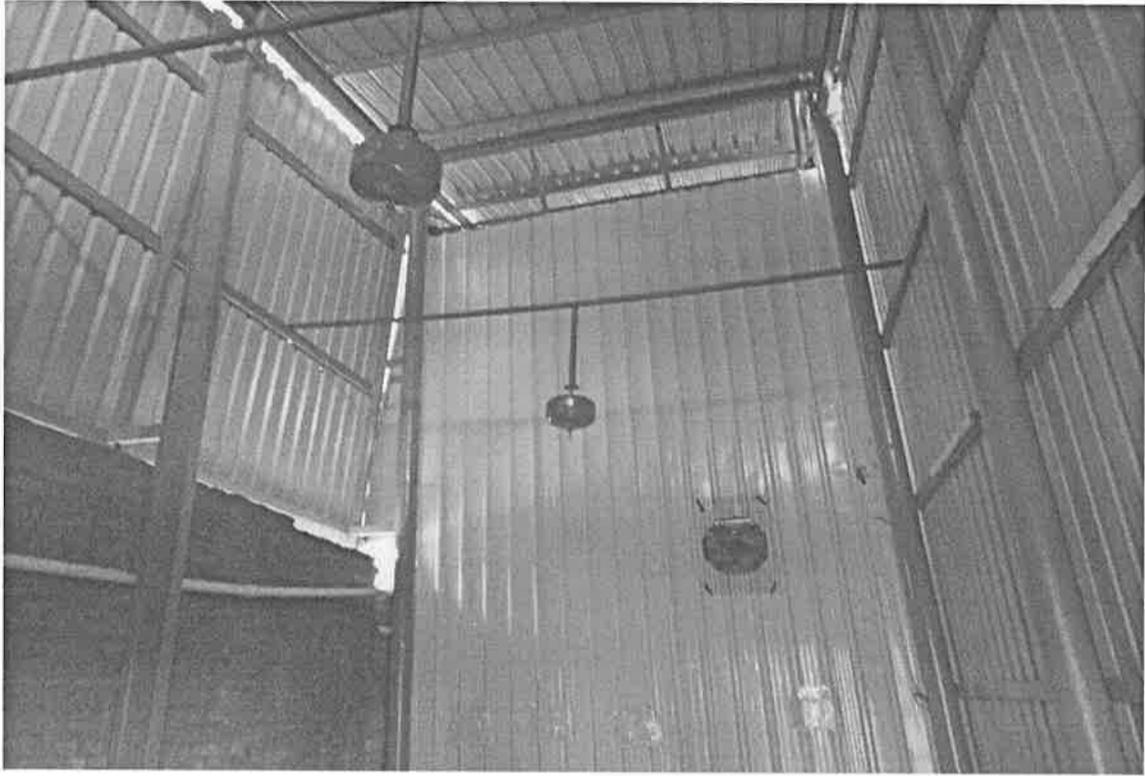
22-7-20 का मीटर रे-
कॉर्ड

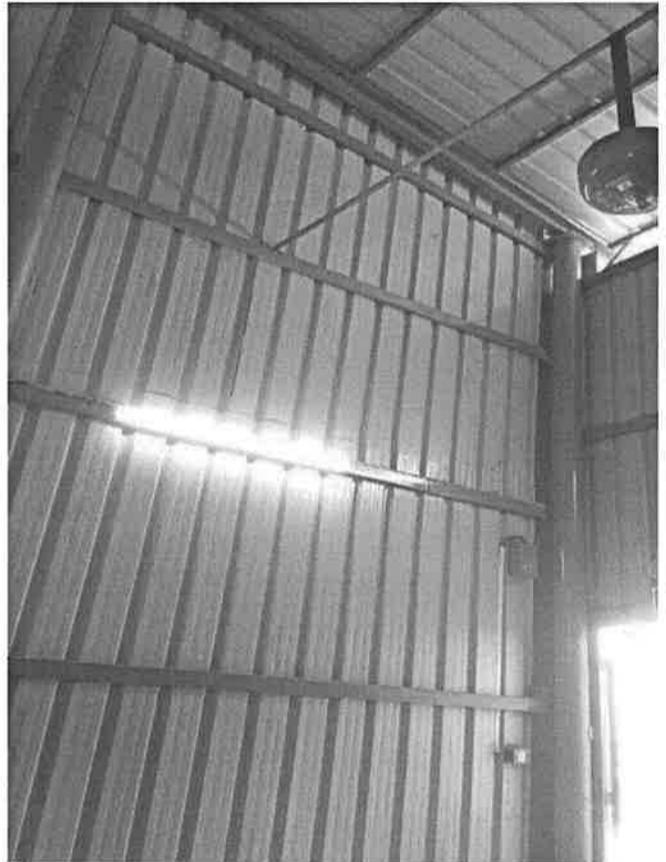
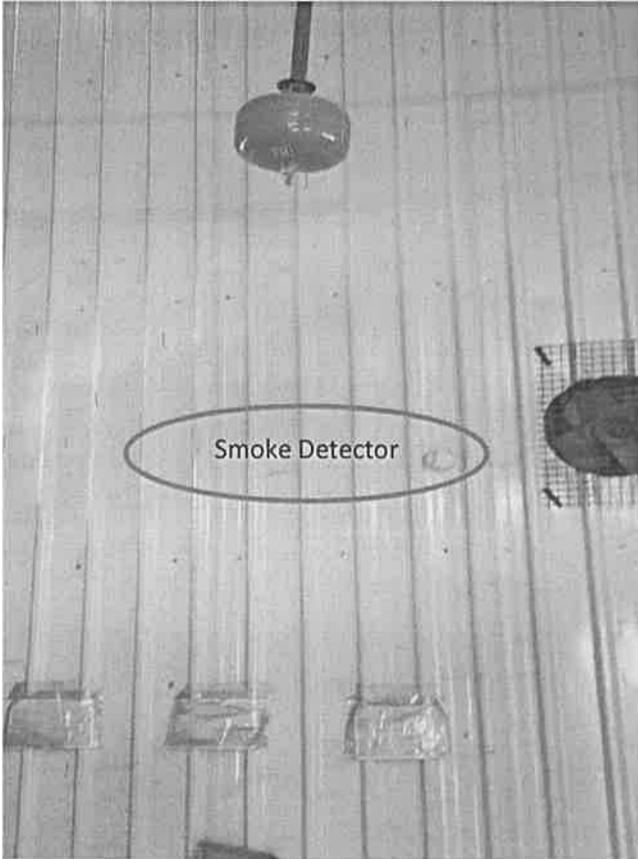
Date	Start Reading lit	Close Reading lit	Net Reading lit	
1/7/020	8552322	8625014	72691	7
2/7/020	8625014	8699758	74744	7
3/7/020	8699758	8758201	58443	7
4/7/020	8758201	8823270	65069	8
5/7/020	8823270	8892468	69198	8
6/7/020	8892468	8959470	67002	7
7/7/020	8959470	9029397	69927	7
8/7/020	9029397	9108736	79339	7
9/7/020	9108736	9172350	63614	7
10/7/020	9172350	9241756	69406	7
11/7/020	9241756	9310533	68777	7
12/7/020	9310533	9384075	73542	7
13/7/020	9384075	9445307	61232	7
14/7/020	9445307	9493961	48654	7
15/7/020	9493961	9540171	46210	7
16/7/020	9540171	9611260	71089	7
17/7/020	9611260	9682638	71378	7
18/7/020	9682623	9755699	73076	7
19/7/020	9755699	9816935	61236	7
20/7/020	9816935	9881877	64942	7
21/7/020	9881877	9934173	52296	7
22/7/020	9934173	0000000	65827	7
23/7/020	0000000	65421	65421	7
24/7/020	65421	132954	67533	7
25/7/020	132954	201751	68797	7
26/7/020	201751	270420	68669	7


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CENTRAL LABORATORY, POLLUTION CONTROL BOARD
 T.C.-12 V, Vishnu Prasad, Ghosi Nagar, Lucknow-226010
 Phone: 0522-2720832, 2720680
TEST REPORT: WASTE WATER LABORATORY



S.No.
 Dt. of compilation of test report 23/1/2020 Certificate No. TC-3579
 Dt./period of testing 15/1/2020 - 23/1/2020

1. एककरी/एककी की का नाम एवं पता / Name and Address of Industry/STP M/s. C.L. Gupta Exports Ltd
All Jhansi, NH-24, Chhapra, Jhansi
2. नमूने का प्रकार (ठोस/कम्पोजिट/इंटीग्रेटेड) / Type of Sample (Grain/Composite/Integrated) Grain
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by A.K. Sharma Asst. Insp. Gupta ma
4. एककित नमूने का रंग एवं गंध / Colour & Odour :
5. एककित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jar/Jan/Any Other) 2 Lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 23/1/20
7. विश्लेषण हेतु आवेदनकर्ता / Analysis Indented by: P.D. Pathroy
8. प्रयोगशाला में नमूने प्राप्ति की तिथि / Date of Sample receipt in Laboratory: 15/1/2020
9. विश्लेषण विधि / method of analysis APHA, AWWA, WEF, 23rd Edition, 2017, IS 3025 (Part-44) : For BOD

क्र. सं. / S.N.	पैरामीटर / Parameter	इकाई / Unit	Results नमूने का कोड सं. / एकत्रण स्थिति Code No./Sampling Point <u>UP.P.C.B.C.L.(W.W.) 49/2020</u> <u>Catch of STP-1</u>	Detection Range
1	पी.एच./pH, 4500 H ⁺ B Electrometric Method		7.68	02-12
2	सस्पेंडेड सॉलिड / Suspended Solids, 2540 D Total Suspended Solids dried at 103-105 °C	मिली/ली. / mg/l	84.0	10-20000 mg/l
3	डिसॉल्वेड सॉलिड / Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 °C	मिली/ली. / mg/l	1162.0	10-50000 mg/l
4	टोटल सॉलिड / Total Solids, 2540 B Total Solids dried at 103-105 °C	मिली/ली. / mg/l	/	10-50000 mg/l
5	बीओडी / BOD, 3 day 20 °C IS 3025 (Part 44): 1993 Bio chemical Oxygen Demand	मिली/ली. / mg/l	27.0	1.0-50000 mg/l
6	सीओडी / COD, 5220 B Open Reflux Method	मिली/ली. / mg/l	228.0	5.0-100000 mg/l
7	सल्फेट / Sulphate as SO ₄ ²⁻ , 4500 -SO ₄ ²⁻ E Turbidimetric Method	मिली/ली. / mg/l	/	01-1000 mg/l
8	फॉस्फेट-पी / Phosphate as P, 4500 P D Stannous Chloride Method	मिली/ली. / mg/l	4.6	0.03-100 mg/l
9	अमोनिया / Ammonia, 4500 NH ₃ -F Phenate Method	मिली/ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट / Nitrate, 4500- NO ₃ ⁻ B Ultraviolet Spectrophotometric Method	मिली/ली. / mg/l	/	0.05-100 mg/l
11	सोडियम / Sodium Na, 3500-Na B Flame Emission Photometric Method	मिली/ली. / mg/l	/	1.0- 200mg/l
12	पोटेशियम / Potassium K, 3500-K B Flame Emission Photometric Method	मिली/ली. / mg/l	/	1.0- 100mg/l
13	क्लोराइड / Chloride as Cl, 4500- Cl B Argentometric Method	मिली/ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड / Fluoride as F, 4500- F D SPADNS Method	मिली/ली. / mg/l	/	0.1-100 mg/l
15	हेक्सावैलेंट क्रोमियम / Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मिली/ली. / mg/l	/	0.1-100mg/l
16	टोटल क्रोमियम / Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.1-1000mg/l
17	कॉपर / Copper (Cu), 3111- B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.01-1000mg/l
18	कैडमियम / Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.01-1000mg/l
19	लेड / Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.02-1000mg/l
20	आयरन / Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.05-1000mg/l
21	निकेल / Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.02-1000mg/l
22	ज़िंक / Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिली/ली. / mg/l	/	0.01-1000mg/l
23	टोटल कॉलोनिफॉर्म / Total Coliform, 9221 B Multiple Tube Fermentation Technique	एककोणीय / 100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फीकल कॉलोनिफॉर्म / Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एककोणीय / 100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A : Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://epb.nic.in/GeneralStandards.pdf> ;
 (2) Besides these standards, refer EPA standards for specific industry Source : epb.nic.in/Industry_Specific_Standards.php

परिष्कारकर्ता के हस्ताक्षर / Analysed by: Jyoti 23/1/2020
 अधिकृत हस्ताक्षरकर्ता / Authorised Signatory: P.D. Pathroy 23/1/2020
 Chief Environmental Officer
 Central Pollution Control Board Laboratory
 Lucknow

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TEST REPORT: WASTE WATER LABORATORY

S.No.
Dt. of compilation of test report 23/1/2020 Certificate No. TC-3579
Dt./period of testing (5/1/2020-23/1/2020)

1. इकाई/एच.टी.सी. का नाम एवं पता / Name and Address of Industry/S.T.P. ro/c L-Gupta Exports Ltd
Vill - Jiwari, NH-24, Chughra, Prayagrah
2. नमूने का प्रकार (ग्रेब/कंपोजिट/इंटीग्रेटेड) / Type of Sample (Grab/Composite/Integrated) Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by A.K. Sharma AEB, Ravi Gupta MA
4. रंगविराग नमूने का रंग एवं गंध / Colour & Odour :
5. एकत्रित नमूने की मात्रा एवं पैकेजिंग / Quantity & Packaging (Plastic Jar/Can/Any Other) 2 Lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 1/1/2020
7. विश्लेषण हेतु आदेशनामा / Analysis Indented by : B.D. Sharma
8. प्रयोगशाला में नमूने प्राप्त की तिथि / Date of Sample receipt in Laboratory : 15/1/2020
9. विश्लेषण विधि / method of analysis : APHA, AWWA, WEF, 23rd Edition, 2017, IS 2025 (Part-4) : For BOD

क्र. सं. / S.N.	परामीटर / Parameter	इकाई / Unit	Results नमूने का कोड नं. / एकाग्रता मान Code No./Sampling Point <u>UPR/Ex/L/1/1/150/2020</u> <u>Outlet of STP-2</u>	Detection Range
1	अम्लता / pH, 4500 H ⁺ B Electrometric Method	-	7.81	02-12
2	लवणक कणिका / Suspended Solids, 2540 D Total Suspended Solids dried at 103-105°C	मिग्रा./ली. / mg/l	80.0	10-20000 mg/l
3	घुलनशील कणिका / Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 °C	मिग्रा./ली. / mg/l	1110.0	10- 50000 mg/l
4	कुल कणिका / Total Solids, 2540 B Total Solids dried at 103-105 °C	मिग्रा./ली. / mg/l	/	10-50000 mg/l
5	बायोकेमिकल ऑक्सीजन डिमांड / BOD, 3 day 27 °C IS 3025 (Part 4): 1993 Bio chemical Oxygen Demand	मिग्रा./ली. / mg/l	25.0	1.0 -50000 mg/l
6	ऑक्सीजन / COD, 5220 B Open Reflux Method	मिग्रा./ली. / mg/l	222.0	5.0 -100000 mg/l
7	सल्फेट / Sulphate as SO ₄ ²⁻ , 4500 -SO ₄ ²⁻ B Turbidimetric Method	मिग्रा./ली. / mg/l	/	01-1000 mg/l
8	क्लोराइड / Chloride as Cl ⁻ , 4500 P D Stannous Chloride Method	मिग्रा./ली. / mg/l	1.5	0.03-100 mg/l
9	अमोनिया / Ammonia, 4500 NH ₃ -P. Phenate Method	मिग्रा./ली. / mg/l		0.1-50 mg/l
10	नाइट्रेट / Nitrate, 4500-NO ₃ ⁻ -B, Ultraviolet Spectrophotometric Method	मिग्रा./ली. / mg/l		0.03-100 mg/l
11	सोडियम / Sodium Na, 3500-Na B Flame Emission Photometric Method	मिग्रा./ली. / mg/l		1.0- 200mg/l
12	पोटेशियम / Potassium K, 3500-K B Flame Emission Photometric Method	मिग्रा./ली. / mg/l		1.0- 100mg/l
13	क्लोराइड / Chloride as Cl ⁻ , 4500- Cl B Argentometric Method	मिग्रा./ली. / mg/l		1.0-500mg/l
14	फ्लोराइड / Fluoride as F ⁻ , 4500-F D SPADNS Method	मिग्रा./ली. / mg/l		0.1-100 mg/l
15	हेक्सेवैलेंट क्रोमियम / Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मिग्रा./ली. / mg/l		0.1-100mg/l
16	कुल क्रोमियम / Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.1-1000mg/l
17	कॉपर / Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.01-1000mg/l
18	कैडमियम / Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.01-1000mg/l
19	लेड / Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.02-1000mg/l
20	आयरन / Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.05-1000mg/l
21	निकेल / Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.02-1000mg/l
22	ज़िंक / Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l		0.01-1000mg/l
23	कुल कोलीफॉर्म / Total Coliform, 9221 B Multiple Tube Fermentation Technique	एकसैदीयक / 100 मि.ली. / MPN/100 ml		<1.8 MPN/100 ml & above
24	फेकल कोलीफॉर्म / Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एकसैदीयक / 100 मि.ली. / MPN/100 ml		<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part -A: Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://cpcb.nic.in/GeneralStandardx.pdf>;
(2) Besides these standards, refer EPA standards for specific industry Source: cpcb.nic.in/Industry_Specific_Standards.php

एकत्रणकर्ता के हस्ताक्षर / Analysed by Jyoti 23/1/2020
अधिकृत हस्ताक्षरकर्ता / Authorised Signatory A.S.O. 23/1/2020

Dr. B. S. Washti
Environmental Officer
Central Laboratory
U.P. Pollution Control Board

Note: 1 The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

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TEST REPORT: WASTE WATER LABORATORY

S.No.
Dt. of compilation of test report 23/1/2020 Certificate No. TC-3579
Dt./period of testing 15/1/2020 - 23/1/2020

1. इकाई/एसीटी का नाम एवं पता / Name and Address of Industry: M/s. C.L. Gupta Exports Ltd., Vill - Jaisal, NH-24, Chandharpur, Bareilly
2. नमूने का प्रकार (दृब/कंपोजिट/इंटीग्रेटेड) / Type of Sample (Grab/Composite/Integrated): Grab
3. नमूने एकत्र करने वाले व्यक्ति का विवरण / Sample Collected by: L.K. Awasthi, A.B.B., R.P.V. Gupta ma
4. एकत्रित नमूने का रंग एवं गंध / Colour & Odour:
5. एकत्रित नमूने की मात्रा एवं पैकिंग / Quantity & Packing (Plastic Jar/Can/Any Other): 2 Lit
6. नमूने एकत्रण की तिथि / Date of Sample Collection: 15/1/2020
7. विश्लेषण हेतु आदेशनाम / Analysis Initiated by: R.R. Prasad
8. प्रयोगशाला में नमूने प्राप्ति की तिथि / Date of Sample receipt in Laboratory: 15/1/2020
9. विश्लेषण विधि / method of analysis: APHA, AWWA, WEF, 21st Edition, 2017, IS 3025 (Part-14) + For BOD

क्र. सं. / S.N	परामीटर / Parameter	इकाई / Unit	Results कोड नं./सैंपलिंग पॉइंट / Code No./Sampling Point <u>UP.P.C.L./S/1/2020</u> <u>Outlet of STP-3</u>	Detection Range
1	रू. एवं pH, 4500 H ⁺ B Electrometric Method	-	7.41	02-12
2	ललसुटे कणिका/Suspended Solids, 2540 D. Total Suspended Solids dried at 103-105°C	मिग्रा./ली. / mg/l	92.0	10-20000 mg/l
3	द्रव्यमान कणिका/Dissolved Solids, 2540 C Total Dissolved Solids dried at 180°C	मिग्रा./ली. / mg/l	1188.0	10-50000 mg/l
4	एकल कणिका/Total Solids, 2540 B Total Solids dried at 103-105°C	मिग्रा./ली. / mg/l	/	10-50000 mg/l
5	बी.ओ.डी./BOD, 3 day 20°C IS 3025 (Part 44): 1993 Biochemical Oxygen Demand	मिग्रा./ली. / mg/l	28.0	1.0-50000 mg/l
6	सी.ओ.डी./COD, 5220 B. Open Reflux Method	मिग्रा./ली. / mg/l	242.0	5.0-100000 mg/l
7	सल्फेट/Sulphate as SO ₄ ²⁻ , 4500-SC, E Turbidimetric Method	मिग्रा./ली. / mg/l	/	01-1000 mg/l
8	फॉस्फेट-पी/Phosphate as P, 4500 P-D Stannous Chloride Method	मिग्रा./ली. / mg/l	4.2	0.05-100 mg/l
9	अमोनिया/Amonia, 4500 NH ₃ -F Phenate Method	मिग्रा./ली. / mg/l	/	0.1-50 mg/l
10	नाइट्रेट/Nitrate, 4500-NO ₃ ⁻ -B, Ultraviolet Spectrophotometric Method	मिग्रा./ली. / mg/l	/	0.05-100 mg/l
11	सोडियम/Sodium Na, 3500-Na B Flame Emission Photometric Method	मिग्रा./ली. / mg/l	/	1.0-200mg/l
12	पोटैशियम/Potassium K, 3500-K B Flame Emission Photometric Method	मिग्रा./ली. / mg/l	/	1.0-100mg/l
13	क्लोराइड/Chloride as Cl, 4500-Cl B Argentometric Method	मिग्रा./ली. / mg/l	/	1.0-5000mg/l
14	फ्लोराइड/Fluoride as F, 4500-F D SPADNS Method	मिग्रा./ली. / mg/l	/	0.1-100 mg/l
15	हेक्सैवैलेंट क्रोमियम/Hexavalent Chromium (Cr ⁶⁺), 3500-Cr B Colorimetric Method	मिग्रा./ली. / mg/l	/	0.1-100mg/l
16	टोटल क्रोमियम/Total Chromium (T.Cr), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.1-1000mg/l
17	कॉपर/Copper (Cu), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.01-1000mg/l
18	कैडमियम /Cadmium (Cd), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.01-1000mg/l
19	लेड/Lead (Pb), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.02-1000mg/l
20	आयरन/Iron (Fe), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.05-1000mg/l
21	निकेल /Nickel (Ni), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.02-1000mg/l
22	जिंक/Zinc (Zn), 3111-B Atomic Absorption Spectrometry (Direct Air-Ac Flame Method)	मिग्रा./ली. / mg/l	/	0.01-1000mg/l
23	टोटल कोलीफॉर्म/Total Coliform, 9221 B Multiple Tube Fermentation Technique	एकसैलीड/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above
24	फैकल कोलीफॉर्म/Fecal Coliform, 9221 E Multiple Tube Fermentation Technique	एकसैलीड/100 मि.ली. / MPN/100 ml	/	<1.8 MPN/100 ml & above

Reference: (1) General Standards for Discharge of Environmental Pollutants are as per Part - A ; Effluents (Schedule - VI) The Environment (Protection) Rules, 1986 Source: <http://epcb.nic.in/GeneralStandards.pdf> ;
(2) Besides these standards, refer EPA standards for specific Industry Source : epcb.nic.in/Industry_Specific_Standards.php

परीक्षणकर्ता के हस्ताक्षर / Analysed by: [Signature] 23/1/2020

अधिकृत हस्ताक्षरकर्ता / Authorised Signatory

[Signature]
Dr. B. B. Awasthi
Chief Environmental Officer
Central Laboratory
Central Pollution Control Board

Note: 1. The results in the Test Report relate only to the items tested; 2. This report shall not be reproduced except in full without the written permission of the Laboratory.

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ANN D
Alternate to Biological Treatment

You can reduce COD and BOD by adding hydrogen peroxide to the wastewater solution. The hydrogen peroxide will chemically attack the organics in the wastewater, degrading them and reducing the measured COD and BOD.

Hydrogen peroxide (H_2O_2) has been used to reduce the BOD and COD of industrial wastewaters for many years. While the cost of removing BOD and COD through chemical oxidation with hydrogen peroxide is typically greater than that through physical or biological means, there are nonetheless specific situations which justify the use of hydrogen peroxide. These include: Predigestion of wastewaters which contain moderate to high levels of compounds that are toxic, inhibitory, or recalcitrant to biological treatment (e.g., pesticides, plasticizers, resins, coolants, and dyestuffs);

- Pretreatment of high strength / low flow wastewaters – where biotreatment may not be practical – prior to discharge to a Publicly Owned Treatment Works (POTW);
- Enhanced separation of entrained organics by flotation and settling processes; and
- Supply of supplemental Dissolved Oxygen (DO) when biological treatment systems experience temporary overloads or equipment failure.

As indicated by these examples, H_2O_2 can be used as a stand-alone treatment or as an enhancement to existing physical or biological treatment processes, depending on the situation.

Many industries are faced with waste discharge problems. Their output of various organic waste materials is high, but they face restrictions on how much they can discharge.

Exceeding restrictions results in fines or fees based on the amount of contaminants released. A natural solution to relieve this problem is both desirable and available.

MINISTRY OF JAL SHAKTI
(Department Of Water Resources, River Development And Ganga Rejuvenation)
(CENTRAL GROUND WATER AUTHORITY)

NOTIFICATION

New Delhi, the 24th September, 2020

S.O. 3289(E).—WHEREAS, on the directions of Hon'ble Supreme Court vide its order dated the 10th December, 1996 passed in Civil writ Petition No 4677 of 1985, MC Mehta Vs Union of India, the Central Government constituted the Central Ground Water Authority (hereafter referred to as the 'Authority') vide notification number S.O. 38 (E), dated the 14th January, 1997 to exercise powers under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) for the purposes of regulation and control of Ground Water management and development and to exercise certain powers and perform certain functions relating thereto;

AND WHEREAS, the Authority has been regulating ground water development and management by way of issuing 'No Objection Certificates' for ground water extraction to industries or infrastructure projects or Mining Projects etc., and framed guidelines in this connection from time to time in twenty two States and two Union territories, where ground water development is not being regulated by the State Government Union Territory administration concerned;

AND WHEREAS, some of the State Governments or, Union territories enacted legislations and issued regulatory directions or orders for regulating ground water development and management;

AND WHEREAS, the Hon'ble National Green Tribunal, New Delhi vide order dated the 15th April 2015 in OA Nos. 204/205/206 of 2014 has issued directions to the Authority to ensure that any person operating tube-well, or any means to extract ground water shall obtain permission from the Authority and shall operate the same subject to the law in force, even if such unit is existing unit or the unit is yet to be established;

AND WHEREAS, the said Hon'ble Tribunal vide its order dated the 09th July, 2015 in OA Nos. 34 and 37 of 2014 directed all industrial units which are members of the Common Effluent Treatment Plants (CETPs) to approach the Authority through State Pollution Control Board for obtaining 'No Objection Certificate' in accordance with the law;

AND WHEREAS, the aforesaid Hon'ble Tribunal vide order dated the 13th July, 2017 in OA No 200- of 2014 directed that every industry should be directed to pay for extraction of such water, that too, subject to the conditions stated in the order permitting such extraction;

AND WHEREAS, the said Hon'ble Tribunal vide its order dated the 28th August, 2018 in O.A. Nos. 176 of 2015 and 59 of 2012 respectively directed the Ministry of Water Resources, River Development and Ganga Rejuvenation to forthwith review the existing mechanism so as to ensure effective steps for conserving the groundwater resources;

AND WHEREAS, in pursuance of the directions of the Hon'ble National Green Tribunal and powers conferred by sub-section (3) of section 3 and section 5 of the Environment (Protection) Act, 1986 the Authority, with a view to protect the ground water resources had circulated the draft guidelines for grant of 'No Objection Certificate' on the 11th October, 2017 inviting comments and suggestions from all the stakeholders;

AND WHEREAS, all objections and suggestions received in response to the said draft guideline have been duly considered by the Central Government, the Authority notified the guidelines to regulate groundwater over-exploitation and to conserve the groundwater resources in the country vide notification number S.O. 6140 (E), dated the 12th December, 2018;

AND WHEREAS, the aforesaid Hon'ble Tribunal vide order dated the 03rd January 2019 in the OA No. 176 of 2015 directed that the above mentioned notification dated the 12th December, 2018 may not be given effect to as it is unsustainable if tested on 'Precautionary Principle, Sustainable development as well as Inter-generational Equity Principles' and if implemented, will result in fast depletion of groundwater and damage to water bodies and will be destructive of the fundamental right to life under Article 21 of the Constitution of India;

AND WHEREAS, the said Hon'ble Tribunal vide order dated the 11th September, 2019 constituted a committee to deliberate on steps for preventing depletion of groundwater, robust monitoring mechanism

against unauthorised extractions and fulfillment of 'No Objection Certificate' conditions, environment compensation etc and to submit a report;

AND WHEREAS, the aforesaid committee submitted the report along-with draft guidelines to regulate groundwater extraction and groundwater conservation in Hon'ble Tribunal on the 16th March, 2020;

AND WHEREAS, the above said Hon'ble Tribunal vide order dated the 20th July, 2020 directed to comply with certain points for sustainable groundwater management while issuing 'No Objection Certificates' to commercial establishments by the Authority;

Now therefore, in pursuance of the directions of Hon'ble National Green Tribunal and the powers conferred by sub-section (3) of Section 3 read with Section 5 of the Environment (Protection) Act, 1986 (29 of 1986), the Department of Water Resources, River Development & Ganga Rejuvenation, hereby notifies the guidelines to regulate and control groundwater extraction in the country in supersession to this Ministry notification vide S.O. 6140 (E), dated the 12th December, 2018 as per the Schedule below:

SCHEDULE

Guidelines to regulate and control ground water extraction in India

(with immediate effect)

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[F. No. CGWA-21/4/2020-CGWA]

ASHISH KUMAR, Director


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ANNEXURES

- Annexure I: Estimation of water requirements for drinking and domestic use.
- Annexure II: Guidelines for construction of piezometers and monitoring of groundwater levels and quality.
- Annexure III: Measures to be adopted to ensure prevention from pollution in the plant premises of polluting industries/ projects.
- Annexure IV: Outline of hydro-geological report for obtaining No Objection Certificate for industries.
- Annexure V: Format of the Report on ground water conditions (for mining projects).
- Annexure VI: Indicative list of Infrastructure projects.
- Annexure VII: Supreme Court Order in Civil Writ petition 36 of 2009 regarding measures for prevention of fatal accidents of small children due to their falling into abandoned bore wells and tube wells.
- Annexure VIII: List of States/ Union territories where ground water extraction is being regulated by Central Ground Water Authority (CGWA)
- Annexure IX: Glossary of technical terms used
- Annexure X : Annual water audits by the industries

Guidelines to regulate and control groundwater extraction in India**Preamble and Background:**

On the directions of Hon'ble Supreme Court vide its order dated 10th December, 1996 passed in Civil writ Petition No 4677 of 1985, MC Mehta Vs Union of India, the Central Government had constituted the Central Ground Water Board as Authority vide notification number S.O. 38 (E), dated the 14th January, 1997 to exercise powers under sub section (3) of section 3 of the Environment (Protection) act, 1986 (29 of 1986) for the purposes of regulation and control of Ground Water Management and Development and to exercise certain powers and perform certain functions as per the said Act.

The Authority has been regulating ground water development and management by way of issuing 'No Objection Certificates' for ground water extraction to industries or infrastructure projects or Mining Projects etc., and framed guidelines in this connection from time to time applicable in twenty two States and two Union territories, where ground water development is not being regulated by the State Government and Union territory administration concerned.

To have sustainable management of water resources in the country groundwater abstraction guidelines have been prepared to regulate groundwater extraction and conserve the scarce groundwater resources in the country.

These guidelines will come into force with immediate effect from the date of Gazette Notification and will supersede all earlier guidelines issued by the Central Ground Water Authority (CGWA).

These guidelines will have pan India applicability. Ground water abstraction in States/ Uts (which are not regulating ground water abstraction) shall continue to be regulated by Central Ground Water Authority.

Further, wherever States/ Uts have come out with their own groundwater abstraction guidelines, which are inconsistent with the CGWA guidelines, the provisions of CGWA guidelines will prevail. However, in case the guidelines followed by such States/ Uts contain some more stringent provisions than CGWA guidelines, such provisions may also be given effect to by the States/ Uts Authorities in addition to those contained in the CGWA guidelines. States may be at liberty to suggest additional conditions/ criteria based on the local hydro-geological situations which shall be reviewed by CGWA/Ministry of Jal Shakti, Government of India before acceptance.

All new/existing industries, industries seeking expansion, infrastructure projects and mining projects abstracting ground water, unless specifically exempted under Para 1.0 below, will be required to seek No Objection Certificate from Central Ground Water Authority or, the concerned State/ UT Ground Water

Authority as the case may be. The entire process of grant of No Objection Certificate shall be online through a web based application system.

Water management plans shall be prepared by all the State Ground Water Authorities/ Organizations for all Over-exploited, Critical and Semi-critical assessment units starting with Over-exploited units. Water management plans shall be reviewed and updated periodically. Water management plans, data on water availability and scarcity and policy framed in this regard shall be placed on the websites of Central Ground Water Authority/ State Ground Water Authority.

1.0 Exemptions from seeking No Objection Certificate:

Following categories of consumers shall be exempted from seeking No Objection Certificate for ground water extraction:

- (i) Individual domestic consumers in both rural and urban areas for drinking water and domestic uses.
- (ii) Rural drinking water supply schemes.
- (iii) Armed Forces Establishments and Central Armed Police Forces establishments in both rural and urban areas.
- (iv) Agricultural activities.
- (v) Micro and small Enterprises drawing ground water less than 10 cum/day.

1.1 Registration of Drilling Rigs

State / Ut Governments shall be responsible for registering drilling rigs operating within their jurisdiction and for maintaining the database of wells drilled by them. Appropriate link shall be provided in CGWA portal for making the data available to CGWA.

2.0 Drinking & Domestic use for Residential apartments/ Group Housing Societies/ Government water supply agencies in urban areas

For grant of No Objection Certificate for ground water extraction, the project proponent has to furnish the details as per the guidelines issued by the CGWA in proper format as available in CGWA website. No Objection Certificate for new /existing wells shall be granted only in such cases where the local Government water supply agency is unable to supply requisite amount of water in the area.

No Objection Certificate shall be granted subject to the following specific conditions:

- i) Installation of Sewage Treatment Plants shall be mandatory for all residential apartments/ Group Housing Societies where ground water requirement is more than 20 m³/day. The water from Sewage Treatment Plants shall be utilized for toilet flushing, car washing, gardening etc.
- ii) The No Objection Certificate shall be valid for a period of five years from the date of issue or till such time local Government water supply is provided to the project area, whichever is earlier. In case the project proponent receives water supply from the concerned local Government Water Supply Agency during the validity of the No Objection Certificate, intimation regarding availability of public water supply shall be sent by the project proponent to CGWA and No Objection Certificate will be cancelled by the Authority. In other cases, the project proponent will apply for renewal of No Objection Certificate, ninety days before the expiry of No Objection Certificate.
- iii) Proponents shall be liable to pay ground water abstraction charges for the quantum of ground water proposed to be extracted, as per rates mentioned in Table 5.1.

Documents to be submitted with the application

- a) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc.
- b) Affidavit on non-judicial stamp paper of Rs. 10/- by the applicant, confirming non/ inadequate availability of public water supply in case of users requiring ground water up to 10 m³/ day for drinking/ domestic use.
- c) Certificate of non-availability of water from local government water supply agency in cases requiring ground water in excess of 10 m³/ day for drinking/ domestic use. Government water supply agencies


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applying for No Objection Certificate shall submit copy of government approval of the scheme/project proposed to be implemented.

- d) Ground water quality data of existing bore well/ tube well/ dug well from any National Accreditation Board for Testing and Calibration Laboratories (NABL) accredited laboratory or Govt. approved laboratory (in case of existing projects applying for no objection certificate)
- e) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.

3.0 Agriculture Sector

Agriculture sector is the backbone of the Indian economy. As per Minor Irrigation Census 2013-14, 87.86% of wells are owned by marginal, small and semi-medium farmers having land holding up to 4 hectares (ha). Around 9.18 % of wells are owned by medium farmers having land holding 4 – 10 ha and 2.96% of the wells are owned by big farmers having land holding more than 10 ha.

Considering the number of ground water abstraction structures, regulation of ground water in agriculture sector through a 'command and control' strategy will prove to be an arduous task. Therefore, a participatory approach for sustainable ground water management would be more productive.

States/Uts are advised to review their free/subsidized electricity policy to farmers, bring suitable water pricing policy and may work further towards crop rotation/diversification/other initiatives to reduce over-dependence on groundwater.

Agriculture sector shall be exempted from obtaining No Objection Certificate for ground water extraction.

4.0 Commercial Use

No new major industries shall be granted No Objection Certificate in over-exploited assessment areas except as per the policy guidelines.

Availability of ground water resources shall be given due regard while considering applications for grant of No Objection Certificate for commercial use.

Commercial entities extracting ground water shall be required to submit online annual water audit report including an audit of water use as mentioned in the relevant sections. CGWA/ State Ground Water Authority (SGWA) shall publish all such audit reports online.

CGWA/ SGWAs shall engage independent agencies to verify the compliance of No Objection Certificate conditions periodically.

4.1 Industrial Use

In Over-exploited assessment units, No Objection Certificate shall not be granted for ground water abstraction to any new industry except those falling in the category of Micro, Small and Medium Enterprises (MSME). However, No Objection Certificate for drinking/ domestic use for work force, green belt use by these new industries shall be permitted. Expansion of existing industries involving increase in quantum of ground water abstraction in over-exploited assessment units shall not be permitted. No Objection Certificate shall not be granted to new packaged water industries in Overexploited areas, even if they belong to MSME category.

No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:

- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m³/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be


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- required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in Section 15 shall be mandatory for industries drawing/ proposing to draw more than 10 m³/day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Detailed guidelines for design and construction of piezometers are given in **Annexure II**. Monthly water level data shall be submitted to the CGWA through the web portal.
 - v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
 - vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
 - vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution (**Annexure III**).
 - viii) All industries drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges as applicable as per Tables 5.2 A and 5.3 A.
 - ix) All existing industries drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges as applicable as per Tables 5.2 B and 5.3 B.

Documents to be submitted with the application

- (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 m³/day.
- (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the local government water supply agency in cases where requirement of ground water is more than 10 m³/day.
- (c) Ground water quality data of existing bore well/ tube well/ dug well from any NABL accredited laboratory or Govt. approved laboratory (in case of existing projects applying for No Objection Certificate)
- (d) Water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
- (e) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (f) **Impact Assessment report:** All projects extracting/proposing to extract ground water in excess of 100 m³/day in Over-exploited, Critical and Semi-critical areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in **Annexure IV**.

4.2 Mining Projects

All existing as well as new mining projects will be required to obtain No Objection Certificate for ground water abstraction. Since mining projects are location specific, there will be no ban on grant of No Objection Certificate for abstraction of ground water for such projects in over-exploited assessment units.

No Objection Certificate for mining projects shall be granted subject to the following specific conditions:

- i) It shall be mandatory for all the mining industries to ensure that water available from de-watering operations is properly treated and should be gainfully utilized for supply for irrigation, dust

suppression, mining process, recharge in downstream and for maintaining e-flows in the river system.

- ii) Construction of observation well(s) (piezometers) along the periphery in the premises, for monthly ground water level monitoring, shall be mandatory for mines drawing/ proposing to draw more than 10 m³/day of ground water. Depth and aquifer zone tapped in the piezometer shall be commensurate with that of pumping well/ wells.
- iii) In addition, the proponent shall monitor ground water levels by establishing observation wells (piezometers) in the core and buffer zones as specified in the No Objection Certificate.
- iv) In case of coal and other base metal mining the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- v) In addition to this, all mining units shall also monitor the water quality of mine seepage and mine discharge through NABL accredited/ Govt. approved laboratories and the same shall be submitted at the time of self compliance.
- vi) All mining projects drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges as applicable as per Tables 5.4 A.
- vii) All mining projects drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges as per Table 5.4 B.

Documents to be submitted with the application

- (a) Mining plan approved by the concerned Govt. agency/ department.
- (b) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (c) Comprehensive report prepared by accredited consultant on ground water conditions in both core and buffer zones of the mine, depth wise and year wise mine seepage calculations, impact assessment of mining and dewatering on ground water regime and its socio-economic impact, details of recycling, reuse and recharge, reduction of pumping with use of technology for mining and water management to minimize and mitigate the adverse impact on ground water, based on local conditions. Format for report is given in **Annexure V**.

4.3 Infrastructure projects:

Since infrastructure projects are location specific, grant of No Objection Certificate to such projects located in over-exploited assessment units shall not be banned. New infrastructure projects/ residential buildings may require dewatering during construction activity and/ or use ground water for construction. In both cases, applicants shall seek No Objection Certificate from CGWA before commencement of work. However, in over-exploited assessment units, use of ground water for construction activity shall be permitted only if no treated sewage water is available within 10 km radius of the site. New as well as existing Infrastructure projects shall also be required to seek No Objection Certificate for abstraction of ground water.

No 'No Objection Certificate' shall be granted for extraction of groundwater for Water Parks, Theme Parks and Amusement Parks in over-exploited assessment units.

Indicative list of Infrastructure projects is given in Annexure VI.

The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:

- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data through the web portal to CGWA/SGWA as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by CGWA/SGWA.


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- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m³/day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc.
- iii) For infrastructure dewatering/ construction activity, No Objection Certificate shall be valid for specific period as per the detailed proposal submitted by the project proponent.
- iv) All infrastructure projects drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges as applicable as per Table 5.3 A.
- v) All infrastructure projects (new/ existing) drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges as per Table 5.3 B.

Documents to be submitted with the application

- (a) In cases where dewatering is involved, submission of impact assessment report prepared by an accredited consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
- (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
- (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in critical and over-exploited areas.
- (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
- (e) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
- (f) Details of water requirement computed as per National Building Code, 2016 (**Annexure I**), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
- (g) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.

5.0 Ground water abstraction/ restoration charges

All residential apartments/ group housing societies/ Government water supply agencies in urban areas shall be required to pay ground water abstraction charges.

All industries/mining/ infrastructure projects drawing ground water in safe, semi-critical and critical assessment units will have to pay ground water abstraction charges based on quantum of ground water extraction and category of assessment unit as per details given in this guideline.

All existing mining/ infrastructure projects and existing industries including MSME drawing ground water in over-exploited assessment units will have to pay ground water restoration charges based on quantum of ground water extraction. Further, new MSME, new infrastructure and new Mining projects in over exploited areas shall also be required to pay ground water restoration charges.

Existing industries, infrastructure units and mining projects which have installed/constructed artificial recharge structures in compliance of the conditions prescribed in the groundwater guidelines prevailing at the time of grant of No Objection Certificate or its renewal shall be eligible for a rebate of 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, subject to their satisfactory performance and verification.

The revenue generated from the proposed water abstraction/ restoration charges shall be kept in a separate fund for implementation of site specific suitable demand/ supply side interventions.


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5.1 Rates of Ground water abstraction /restoration charges**I. Drinking and domestic use for residential apartments/ group housing societies/ Government water supply agencies in Urban areas**

All residential apartments/ Group Housing Societies requiring water only for drinking/domestic use requiring No Objection Certificate would pay ground water abstraction charges as per rates given below in Table 5.1.

Table 5.1 Ground Water Abstraction charges for Drinking & Domestic use.

Quantum of Groundwater withdrawal (m ³ /month)	Rate of ground water abstraction charges (Rs. per m ³)
0-25	No charge
26-50	1.00
>50	2.00

Government water supply agencies and Government infrastructure projects shall pay Ground water abstraction Charges @ Rs. 0.50 per m³.

II. Packaged Drinking Water units

Rates of ground water abstraction charges for packaged drinking water units in safe, semi-critical and critical assessment units are given in Table 5.2 A and those for ground water restoration charges in over-exploited assessment units are given in Table 5.2 B.

Table 5.2 A: Rates of ground water abstraction charges for packaged drinking water units (Rs per m³)

S.No.	Category of area ↓ Ground water use →	Quantum of ground water withdrawal				
		Up to 50m ³ /day	51 to <200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Safe	1.00	3.00	5.00	8.00	10.00
2.	Semi-critical	2.00	5.00	10.00	15.00	20.00
3.	Critical	4.00	10.00	20.00	40.00	60.00

Table 5.2 B: Rates of ground water restoration charges for packaged drinking water units (Rs per m³)

S.No.	Category of area ↓ Ground water use →	Quantum of ground water withdrawal				
		Up to 50 m ³ /day	51 to <200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Over-exploited (existing industries only)	8.00	20.00	40.00	80.00	120.00

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III. Other Industries & infrastructure projects

Rates of ground water abstraction charges for other industries and infrastructure projects in safe, semi-critical and critical assessment units are given in Table 5.3 A and those for ground water restoration charges in over-exploited assessment units are given in Table 5.3 B.

Table 5.3 A: Rates of Ground Water abstraction charges for other industries & infrastructure projects (Rs per m³)

S.No.	Category of area ↓ Ground water use →	Quantum of ground water withdrawal			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Safe	1.00	2.00	3.00	5.00
2.	Semi-critical	2.00	3.00	5.00	8.00
3.	Critical	4.00	6.00	8.00	10.00

Table 5.3 B: Rates of ground water restoration charges for other industries & infrastructure projects (Rs per m³)

S.No.	Category of area ↓ Ground water use →	Quantum of ground water withdrawal			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Over-exploited (existing industries / new Industries as per the present Guidelines)	6.00	10.00	16.00	20.00

IV. Mining projects

Rates of ground water abstraction charges for mining, which are drawing ground water in safe, semi-critical and critical assessment units are given in Table 5.4 A and those for ground water restoration charges in case of projects drawing ground water in over-exploited assessment units are given in Table 5.4 B.

Table 5.4 A: Rates of ground water abstraction charges for mining (Rs. per m³)

S.No.	Category of area ↓ Ground water use →	Quantum of ground water withdrawal			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Safe	1.00	2.00	2.50	3.00
2.	Semi-critical	2.00	2.50	3.00	4.00
3.	Critical	3.00	4.00	5.00	6.00


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Table 5.4 B: Rates of ground water restoration charges for mining (Rs. per m³)

S.No.	Category of area ↓ Ground water use →	Quantum of ground water withdrawal			
		< 200 m ³ /day	200 to <1000 m ³ /day	1000 to <5000 m ³ /day	5000 m ³ /day and above
1.	Over-exploited	4.00	5.00	6.00	7.00

6.0 Bulk Water Supply

All private tankers abstracting ground water and use it for supply as bulk water suppliers will now mandatorily seek No Objection Certificate for ground water abstraction. The bulk water suppliers through tankers drawing ground water in safe, semi-critical and critical assessment units shall pay groundwater abstraction charges as per the **Table-6.1 A**. The bulk water suppliers drawing ground water in over-exploited assessment units shall pay the groundwater restoration charges as per the **Table-6.1 B**. All tankers will have to install GPS based system for their monitoring of movement/area of operation.

Modalities for issue of No Objection Certificate for bulk/tanker water supplies shall be worked out in consultation with States/Uts and suitable guidelines in this regard will be framed and issued separately for the same.

Table-6.1A: Groundwater abstraction charges for Bulk/Tanker water supplies

Category	Rate per m3 (in Rs.)
Safe	10
Semi Critical	20
Critical	25

Table-6.1B: Groundwater abstraction charges for Bulk/Tanker water supplies

Category	Rate per m3 (in Rs.)
Over Exploited	35

7.0 Abstraction of Saline ground water

Abstraction of saline ground water in areas having either saline ground water at all depths or pockets of saline ground water in an otherwise fresh water area for use by industries/ dewatering by infrastructure/ mining projects including those located in over-exploited areas would be encouraged. Such industries shall be exempted from paying ground water abstraction charges.

The list of such assessment units having saline ground water at all depths as per the latest assessment of dynamic ground water resources will be made available by the CGWA in their website. However, due care shall be taken in respect of disposal of effluents by the units so as to protect the water bodies and the aquifers from pollution.

Detailed guidelines in this regard shall be prepared and issued separately.

8.0 Protection of Wetland Areas

The wet land areas in the country are very crucial as they are direct reflection of the presence of ground water in such areas. The protection of the wetland areas is being separately handled by the Wetland Authorities. Since ground water is very crucial for the survival of the wetland area, any excessive ground water development within the zone of wetland area would affect the volume of water in that wetland.


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Projects falling within 500 m. from the periphery of demarcated wetland areas shall mandatorily submit a detailed proposal indicating that any ground water abstraction by the project proponent does not affect the protected wetland areas. Furthermore, before seeking permission from CGWA, the projects shall take consent/approval from the appropriate Wetland Authorities to establish their projects in the area.

9.0 General compliance conditions in No Objection Certificate

- i. Installation of digital water flow meter (conforming to BIS/ IS standards) having telemetry system in the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate through the web-portal.
- ii. Proponents shall mandatorily get water flow meter calibrated on from an authorized agency once in a year.
- iii. Proponents shall install roof top rain water harvesting & recharge systems in the project area.
- iv. Proponents shall pay Ground Water Abstraction/ Restoration Charges based on quantum of ground water extraction as applicable as per the rates given in Section 6.
- v. Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 15. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in **Annexure-II**.
- vi. Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- vii. If the existing well becomes defunct due to mechanical failure within the validity period of No Objection Certificate, the user can construct a replacement well under intimation to CGWA on web portal. The defunct well shall be properly sealed (**Refer Annexure VII**). The user will be required to submit documentary proof in this regard. However, if the existing abstraction structures fails to yield water and he proponent desires to drill another tubewell in the same premises, prior permission of the Authority shall be required. If the replacement well is to be drilled in some different place, the proponent shall obtain fresh No Objection Certificate.
- viii. Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- ix. In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.

10.0 Monitoring of compliance of No Objection Certificate Conditions

To monitor the compliance of No Objection Certificate conditions, Central Ground Water Authority and State/ UT Ground Water Authorities shall take the following steps:

- a. Suitable MIS will be developed for compliance monitoring.
- b. District Collectors/Deputy Commissioners (DCs) /District Magistrates (DMs) are authorized to take enforcement measures like sealing of unauthorized ground water abstraction structures, disconnection of electricity, launching of prosecution against those violating the No Objection Certificate conditions and taking action for imposition of Environmental Compensation.
- c. Technical officers of CGWB/ CGWA and State groundwater organizations are authorized to take actions with respect to monitoring and periodic inspections with the approval of competent authority.
- d. In case of violation of any of the No Objection Certificate conditions, the proponents shall be liable to pay the penalties as per **Section 16**.


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11.0 Renewal of No Objection Certificate

No objection certificate shall be renewed periodically, subject to the compliance of the conditions mentioned therein:

- i. The applicant shall apply for renewal of No Objection Certificate at least ninety days prior to expiry of its validity.
- ii. Application for renewal of No Objection Certificate shall be accompanied by the Compliance Report.
- iii. Before granting renewal, Central Ground Water Authority or State/ Ut Authority shall satisfy itself that the conditions of No Objection Certificate have been complied with.
- iv. In case of change in category of the assessment unit, renewals would be granted with conditions as laid down for new category.
- v. No Objection Certificate will be renewed for the terms specified for various uses as follows:

Category	Use	Term of renewal
Critical, Semi-critical and safe	Infrastructure projects for drinking & domestic use and urban Water Supply Agencies	5 years
	Industries	3 years
	Mines	2 years
Over exploited	All users in 'Over-exploited areas'	2 years

- vi. If the application for renewal is submitted in time and the CGWA/ the respective State/ Ut Authority is unable to process the application in time, No Objection Certificate shall be deemed to be extended till the date of renewal of No Objection Certificate.
- vii. If the proponent fails to apply for renewal within 3 months from the date of expiry of No Objection Certificate, the proponent shall be liable to pay Environmental Compensation for the period starting from the date of expiry of No Objection Certificate till No Objection Certificate is renewed by the competent authority.

12.0 Extension of No Objection Certificate

If the proponent is unable to construct the well(s) during the validity period of No Objection Certificate for genuine reasons, the proponent will have to apply for extension of No Objection Certificate. Application for extension should be supported by documents justifying the reasons for delay. Other conditions for grant of extension of No Objection Certificate will be the same as that for fresh No Objection Certificate.

Extension of No Objection Certificate will be granted for a maximum period of two years. No further extension will be granted after the expiry of the extended period. In that case, the applicant will have to apply afresh for grant of No Objection Certificate.

13.0 Delegation of powers against illegal groundwater withdrawal

Central Ground Water Authority has appointed the District Magistrate/ District Collector/ Sub Divisional Magistrates of each Revenue District/Sub division as Authorized Officers, who have been delegated the power to seal illegal wells, disconnect electricity supply to the energised well, launch prosecution against offenders etc. including grievance redressal related to ground water in their respective jurisdictions.

In order to further decentralise and strengthen the monitoring and compliance mechanism as per the guidelines, officials of concerned Departments of Revenue and Industries of the States/Uts shall be appointed as Authorised Officers in consultation with the State/Ut Governments.

A copy of the No Objection Certificate issued by the CGWA in the No Objection Certificate Application Portal (NOCAP) will be forwarded to the respective District Magistrate/ District Collector. In case of any violation of the directions of Central Ground Water Authority and non-fulfilment of the conditions laid


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down in the No Objection Certificate, the Authorised Officers will file appropriate Petition/Original Application etc under sections 15 to 21 of the Environment (Protection) Act, 1986 in appropriate Courts.

14.0 Ground Water Level Monitoring

All the project proponents (drawing ground water more than 10 cum/d) have to mandatorily construct Piezometers (observation wells) within their premises for monitoring of the ground water levels. Such a mechanism of compliance conditions has been made to ensure that every month the ground water level in the project area can be monitored and observed. In this regard the necessary criteria for monitoring of water levels through piezometers by the project proponents is given in Table 14.1.

S.No.	Quantum of Ground water withdrawal (cum/d)	No. of piezometer required	Monitoring mechanism		
			Manual	DWLR	DWLR with Telemetry
1	<10	0	0	0	0
2	11-50	1	1	0	0
3	51-500	1	0	1	0
4	>500	2	0	1	1

The piezometer shall be suitably located to ensure that zone of aquifer tapped in the piezometer is the same as that of the pumping well.

15.0 Environmental Compensation

Extraction of ground water for commercial use by industries, infrastructure units and mining projects without a valid No Objection Certificate from appropriate authority shall be considered illegal and such entities shall be liable to pay Environmental Compensation for the quantum of ground water so extracted. The norms prescribed by Central Pollution Control Board (CPCB) shall be utilized for calculating the Environmental compensation as mentioned below:

$$EC_{GW} = \text{Ground water consumption per day} \times \text{Environmental Compensation rate (ECR}_{GW}) \times \text{No. of days} \times \text{Deterrence factor}$$

where ground water consumption is in m³/day and ECR_{GW} in Rs./ cum

15.1 Rates of Environmental Compensation:

Rates of Environmental Compensation (ECR_{GW}) for various types of users in different categories of assessment units are given in Table 15.1 to 15.3.

Table 15.1 : ECR_{GW} for Packaged Drinking Water units

S.No.	Area Category	Water Consumption (cum/day)			
		<200/	200 to <1000	1000 to <5000	5000 & above
Environmental Compensation Rate (ECR _{GW}) in Rs./m ³					
	Safe	12	18	24	30
2	Semi critical	24	36	48	60
3	Critical	36	48	66	90
4	Over- exploited	48	72	96	120

Note :-Minimum EC_{GW} shall not be less than Rs 1,00,000/-


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Table 15.2: ECR_{GW} for Mining/ infrastructure dewatering projects

S.No.	Area Category	Water Consumption (cum/day)			
		<200	200 to <1000	1000 to <5000	5000 & above
		Environmental Compensation Rate (ECR _{GW}) in Rs./m ³			
1	Safe	15	21	30	40
2	Semi critical	30	45	60	75
3	Critical	45	60	85	115
4	Over- exploited	60	90	120	150

Note :-Minimum ECR_{GW} shall not be less than Rs 1,00,000/-

Table 15.3: ECR_{GW} for Industrial units

S.No.	Area Category	Water Consumption (cum/day)			
		<200	200 to <1000	1000 to <5000	5000 & above
		Environmental Compensation Rate (ECR _{GW}) in Rs./m ³			
1	Safe	20	30	40	50
2	Semi critical	40	60	80	100
3	Critical	60	80	110	150
4	Over- exploited	80	120	160	200

Note :-Minimum ECR_{GW} shall not be less than Rs 1,00,000/-

15.2 Deterrent Factors to compensate losses and environmental damage (for packaged drinking water units, mining, industries and infrastructural dewatering projects)

The following deterrent factors based on the duration of illegal ground water extraction shall be levied to compensate for the losses and environmental damages as detailed in Table 15.4.

Table 15.4: Deterrent factor based on quantum of ground water withdrawal and number of years of illegal withdrawal

S.No.	Water Consumption	Deterrence Factor		
		< 2 years	2-5 years	>5 years
1	<1000 KLD	1.00	1.00	1.25
2	1000-5000 KLD	1.00	1.00	1.50
3	>5000 KLD	1.00	1.25	2.00

Note: KLD – Kilolitre per day

16.0 Provision of Penalty

Penalty shall be imposed on the proponents for non-compliance of No Objection Certificate conditions issued by the appropriate authority. Rates of penalty proposed for non-compliance of various conditions of No Objection Certificate are given in Table 16.1. The rates of the penalty shall be reviewed periodically with the approval of competent authority in Ministry of Jal Shakti.


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Table 16.1: Penalty provision for non Compliance of No Objection Certificate conditions

S. No.	Items	Charges in Rs.
1	Non installation/faulty Digital water Flow meter with telemetry system.	200000
2	Non disclosure/ construction of additional groundwater abstraction structures a) Non-functional Structures. b) Defunct/Abandoned Note: Given rates are for unit non-functional/defunct/abandoned structures. This shall be multiplied with total such structures to arrive at consolidated penalty.	200000 100000
3	Reporting of fresh water zones as Brackish / Saline zones in application.	200000
4	Non Installation of Piezometer.	200000
5	Non Installation/faulty DWLR/Telemetry system	100000
6	Non Construction/Inadequate capacity of Recharge / Water conservation structures.	500000
7	Non maintenance of Recharge structures.	200000
8	Injection of treated/untreated water into the aquifer system. Note: In addition to penalty, the proponent shall bear the cost of aquifer remediation as per the provisions of Environment (Protection) Act, 1986.	1000000
9	Non Submission of Water level/Water quality Data.	50000
10	Non-maintenance of log book of daily withdrawal/non submission of Groundwater abstraction data.	50000
11	Non submission of photograph of recharge structure(s).	50000
12	Non Submission of Self Compliance report.	100000
13	Construction of groundwater abstraction structures by un authorized/unregistered Drilling Rigs (per structures).	100000
14	Non registration of water supply tankers.	500000
15	Submission of false information/ undertaking.	100000

Charges shall also be payable for correction/modification in the existing issued No Objection Certificate letter. The details of such charges are given in [Table 16.2](#).

Table 16.2: Proposed Charges for correction/Modification in the existing issued No Objection Certificate

S. No.	Items	Charges in Rs.
1	Change in recharge quantum	10000
2	Change in User ID.	5000
3	Change in firm Name	5000
4	Extension of No Objection Certificate	5000
5	Issuance of duplicate No Objection Certificate	5000
6	Issuance of corrigendum to No Objection Certificate	5000
7	Any other items/corrections etc	5000


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17.0 Other important Conditions (Applicable to all):

- i. Sale of ground water by a person/ agency not having valid no objection certificate from CGWA/State Ground Water Authority is not permitted.
- ii. In infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- iii. In case of Infrastructure projects, the firm/entity shall ensure implementation of dual water supply system in the projects. Compliance of the same shall be submitted through the web portal.
- iv. Non-compliance of conditions mentioned in the No Objection Certificate may be taken as sufficient reason for cancellation of no objection certificate accorded/ non-renewal of No Objection Certificate.
- v. No application shall be entertained without supporting documents as specified in relevant sections.
- vi. Abstraction structure(s) should be located inside the premises of project property.
- vii. Self compliance of conditions laid down in the no objection certificate shall be reported by the users online in the web portal of Central Ground Water Authority/state Ground Water Authority.
- viii. Processing fee prescribed, if any, from time to time shall be charged for various services.

Note:

1. Guidelines are subject to modification from time to time.
2. In case of any discrepancy between Hindi and English versions of this document including the annexures, the English version shall prevail.

Annexure I**Estimation of Water Requirements for drinking and domestic use****(Source: National Building Code 2016, BIS)**

a) Residential Buildings:

Accommodations	Population
1 Bedroom dwelling unit	4
2 Bedroom dwelling unit	5
3 Bedroom dwelling unit	6
4 Bedroom dwelling unit and above	7

Notes:

- 1) The above figures consider a domestic household including support personnel, wherever applicable.
- 2) For plotted development, the population may be arrived at after due consideration of the expected number and type of domestic household units.
- 3) Dwelling unit under EWS category shall have population requirement of 4 and studio apartment shall have population requirement of 2.

As a general rule the following rates per capita per day may be considered for domestic and non-domestic needs:

a) For communities with populations up to 20,000:

1)	Water supply through stand post:	40 lphd (Min)
2)	Water supply through house service: connection	70 to 100 lphd


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- b) For communities with: 100 to 135 lphd
population 20,000 to 100,00 together with
full flushing system
- c) For communities with population: 150 to 200 lphd
above 100,000 together with
full flushing system

Note—The value of water supply given as 150 to 200 litre per head per day may be reduced to 135 litre per head per day for houses for Medium Income Group (MIG) and Low Income Groups (LIG) and Economically Weaker Section of Society (EWS), depending upon prevailing conditions and availability of water.

Out of the 150 to 200 litre per head per day, 45 litre per head per day may be taken for flushing requirements and the remaining quantity for other domestic purposes.

A. Water Requirements for Buildings Other than Residences

Sl No.	Type of Building	Domestic litres per head/ day	Flushing Litres per head/ day	Total Consumption Litres per head/ day
1.	Factories including canteen where bath rooms are required to be provided	30	15	45
2.	Factories including canteen where no bath rooms are required to be provided	20	10	30
3.	Hospital (excluding laundry and kitchen):			
	a) Number of beds not exceeding 100	230	110	340
	b) Number of beds exceeding 100	300	150	450
	c) Out Patient Department (OPD)	10	5	15
4.	Nurses' homes and medical quarters	90	45	135
5.	Hostels	90	45	135
6.	Hotels (up to 3 star) excluding laundry, kitchen, staff and water bodies	120	60	180
7.	Hotels (4 star and above) excluding laundry, kitchen, staff and water bodies	260	60	320
8.	Offices (including canteen)	25	20	45
9.	Restaurants and food court including water requirement for kitchen:			
	a) Restaurants	55 per seat	15 per seat	70 per seat
	b) Food Court	25 per seat	10 per seat	35 per seat
10.	Clubhouse	25	20	45
11.	Stadiums	4	6	10

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12.	Cinemas, concert halls and theatres and multiplex	5 per seat	10 per seat	15 per seat
13.	Schools/Educational institutions:			
	a) Without boarding facilities	25	20	45
	b) With boarding facilities	90	45	135
14.	Shopping and retail (mall)			
	a) Staff	25	20	45
	b) Visitors	5	10	15
15.	Traffic Terminal stations			
	a) Airports	40	30	70
	b) Railway stations (Junction) with bathing facility	40	30	70
	c) Railway stations (Junction) without bathing facility	30	15	45
	d) Railway stations (Intermediate) with bathing facility	25	20	45
	e) Railway stations (Intermediate) without bathing facility	15	10	25
	f) Interstate bus terminals	25	20	45
	g) Intrastate Bus Terminals/Metro Stations	10	5	15

Notes:

1. For calculating water demand for visitors, consumption of 15 litre per head per day may be taken.
2. The water demand includes requirement of patients, attendants, visitors and staff. Additional water demand for kitchen, laundry and clinical water shall be computed as per actual requirements.
3. The number of persons shall be determined by average number of passengers handled by stations, with due considerations given to the staff and vendors who are using these facilities.
4. Consideration should be given for seasonal average peak requirements.
5. The hospitals may be categorized as Category A (25 to 50 beds), Category B(51 to 100 beds), Category C (101 to 300 beds), Category D (301 to 500) and Category E (501 to 750 beds).

Annexure II**Guidelines for construction of Piezometers and monitoring of Ground Water Levels and Quality**

Piezometer is a borewell/tubewell used only for measuring the water level by lowering a tape/sounder or automatic / digital water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum distance of 50 m from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about four inches to six inches.
- The depth of the piezometer should be the same as that of the pumping well from which ground water is being abstracted. If, more than one pumping wells are constructed tapping aquifers at different depths, more than one piezometers shall be required to be constructed tapping different aquifers as in the pumping wells.


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- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tubewells has been stopped for about four to six hours.
- The ground water quality has to be monitored once in a year during pre-monsoon (April/ May) period by industries and mines drawing ground water. Samples of ground water should be analyzed from NABL accredited laboratory.
- A permanent display board should be installed at Piezometer/ Tubewell site for providing the location, piezometer/ tubewell number, depth and zone tapped of piezometer/tubewell for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care off.

Annexure III

Measures to be adopted to ensure prevention from pollution in the plant premises of polluting industries/ projects

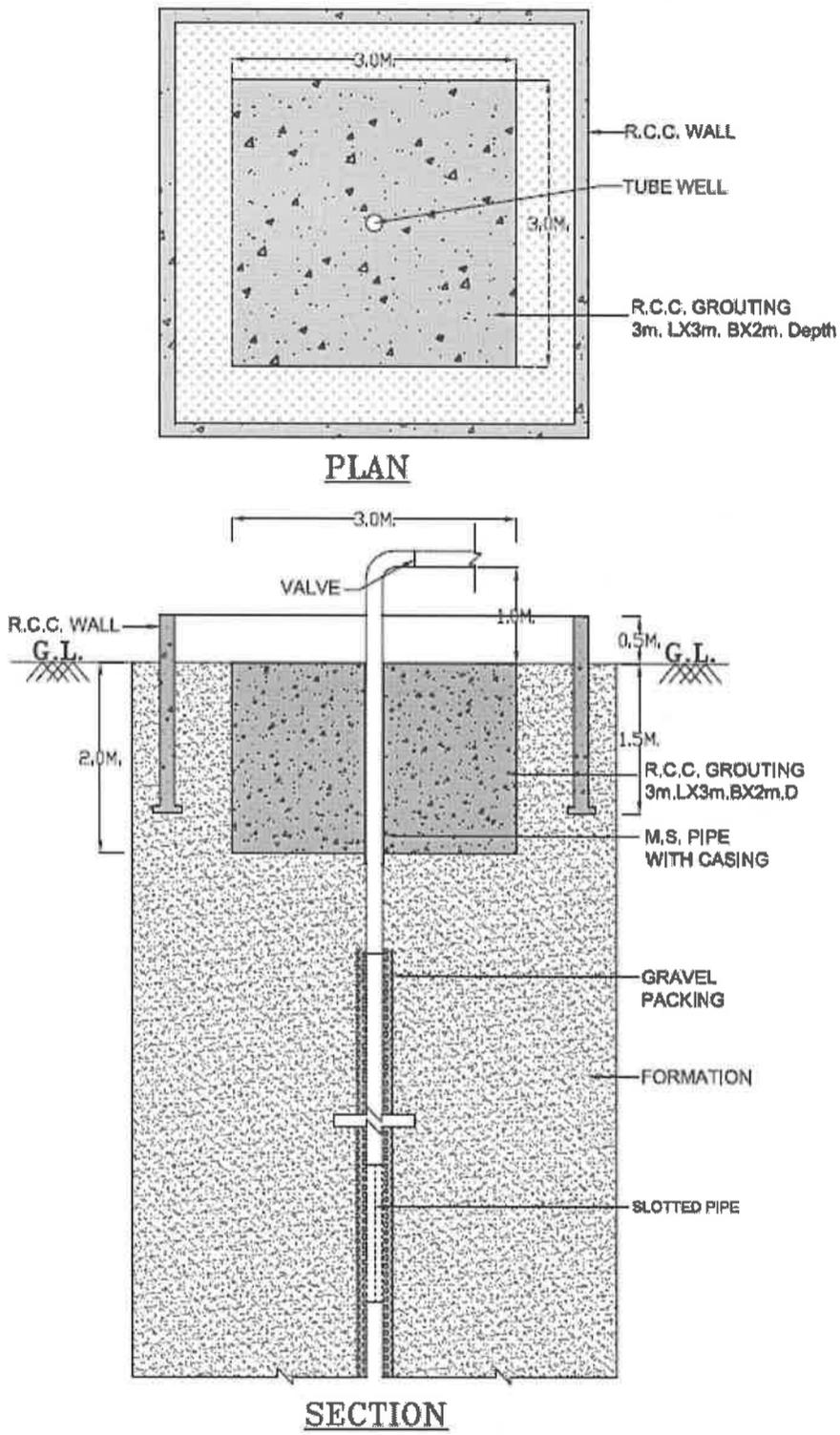
It has been observed that ground water in and around polluting industries like Tannery, Slaughter Houses, Dye, Chemical, Coalwashery, other hazardous units, etc., is polluted. In order to prevent further deterioration of ground water quality, it is essential to take all necessary measures for well head protection. All industries/ projects falling under this category are hereby directed to follow the under mentioned procedure both for existing and new category.

1. No tube well/ bore well / dug well should be constructed in the vicinity of the processing unit. Tube well/ bore well should be constructed at the place which is hygienically maintained.
2. Only Mild Steel pipe should be used for assembly/ casing and PVC (Poly Vinyl Chloride) or similar pipes should not be used. The tube well/ bore well having PVC or similar pipes should be abandoned and filled back.
3. Around the tube well/ bore well, RCC (Reinforced Concrete Cement) grouting of 3 meters (length) x 3 meters (width) x 2 meters (depth) must be provided. The pipe of the tube well/ bore well must be raised 1 meter above ground level (1 magl). The tube well/ bore well must be surrounded by RCC wall of 0.5 meter height and 1.5 meter depth to prevent any surface contamination to enter the constructed tube well/ bore well. Plan/Sectional diagram is enclosed for reference (Appendix 1 and 2).
3. The tube well/ bore well must be fitted with NRV (Non Return Valve) in order to ensure that the constructed tube well/ bore well is exclusively used for abstraction of ground water only.
4. At no point of time there should be any injection of any water or fluid into the constructed tube well/ bore well/ Piezometer.
5. The industries/ projects under this category should not implement any recharge measures within the plant premises.
6. Any tube well/ bore well located/ constructed in the vicinity of STP (Sewage Treatment Plant) or ETP (Effluent Treatment Plant) should be abandoned and filled back.
7. The piezometer to be constructed for monitoring purpose should follow the same procedure as that for tube well/ bore well for such industries/ projects.


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Appendix 1

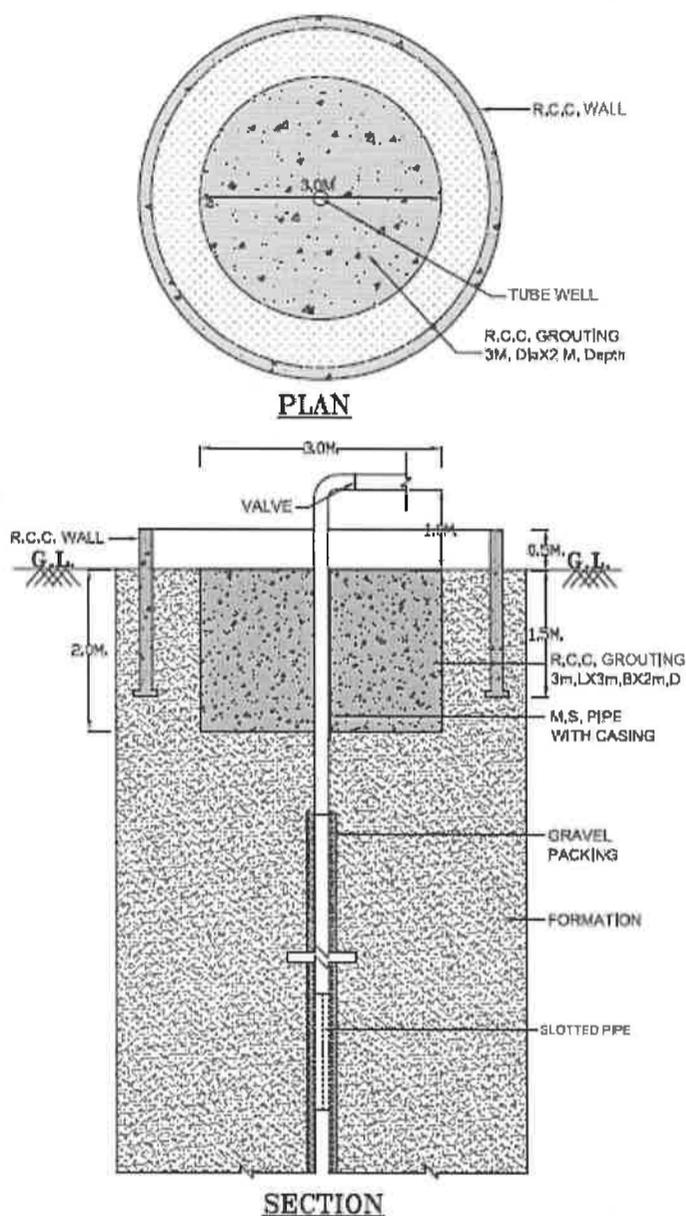
Plan/ Sectional diagram showing well head protection



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Appendix 2

Plan/ Sectional diagram showing well head protection



Annexure-IV

Outline of hydro-geological Report for obtaining No Objection Certificate for industries

1. Brief about the proposed project giving location details, coordinates, google/ toposheet maps, etc. demarcating the project area.
2. Ground water situation in and around the project area including water level and quality data and maps along with quality issues, if any. In case of mines, ground water conditions in both core and buffer zone should be described.
3. Details of the tubewells/ borewells proposed to be constructed. This includes the drilling depth, diameter, tentative lithological log, details of pump to be lowered, H.P. of pump, tentative discharge of tubewells/ borewells, etc. Locations to be marked on the site plan/ map. Location of proposed piezometers.

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4. Details of Geophysical studies carried out in and around the project area. Ground water resources computation of the block in which the project falls.
5. Approved Mine plan in case of mines and detailed dewatering plan in case of mine/ infrastructure dewatering projects.
6. Proposed usage of pumped water in case of mining/ infrastructure dewatering projects.
7. Comprehensive assessment of the impact on the ground water regime in and around the project area highlighting the risks and proposed management strategies proposed to overcome any significant environmental issues.
8. Proposed measures for disposal of waste water by industries drawing saline water.
9. Measures to be adopted for water conservation which include recycling, reuse, treatment, etc. This includes the water balance chart being adopted by the firm along with details of water conservation methods to be adopted.
 - Brief write up along with capacity and flow chart of Sewage Treatment Plants / Effluent Treatment Plants / Combined Effluent Treatment Plants existing/ proposed within the project.
 - Details of water conservation measures to be adopted to reduce/ save the ground water.
 - Total water balance chart showing the usage of water for various processes.
10. Any other details pertaining to the project.

Annexure V**Format of the Report on ground water conditions (for mining projects)**

Introduction

Project description

Background

Objectives and scope

Regional setting

Location

Landuse

Climate

Topography and drainage

Geology –Regional and Local

General Hydrogeology (aquifer types, aquifer depth, zone tapped etc.)

Groundwater condition (In core and buffer zones)

Spatial and temporal variations in water levels Groundwater quality (Shallow and deep aquifer)

Impact of groundwater extraction on local groundwater

Hydrograph of water level/piezometer in monitoring wells

Trend analysis of historical water levels Flow net analysis (groundwater flow direction)

Year wise/ bench wise mine dewatering computation as per approved mine plan

Conclusions


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Annexure VI

Indicative list of Infrastructure projects

Residential townships including commercial buildings
Office building
School
College
University
Special Economic Zone
Metro Station
Railway Station
Bus Depot
Airport
Seaport
Highway infrastructure
Fire station
Warehouse
Business Plaza
Malls & Multiplex
Hospitals
Nursing Homes
Resort
Hotel/ Restaurant/ Food Plaza
Holiday home/Guest house/ Hostels
Banquet Hall/ Marriage Gardens
IT Complex
Logistics & Cargo
Clubs
Trade Centre

Annexure -VII

Supreme Court Order in Civil Writ petition 36 of 2009 regarding measures for prevention of fatal accidents of small children due to their falling into abandoned bore wells and tube wells

In Re: Measures for prevention of fatal accidents of small children due to their falling into abandoned bore wells and tube wells

Union of India and Ors.

Respondents(s)


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ORDER

With this Court issuing requisite guidelines vide order dated 11th February, 2010, subject to slight modifications, nothing survives in the present writ petition.

That modification is as follows:

- (i) The owner of the land/ premises, before taking any steps for constructing bore well/ tube well must inform in writing to the concerned authorities in the area, i.e., District Collector/ District Magistrate/ Sarpanch of the Gram Panchayat/ any other Statutory Authority/ concerned officers of the Department of Ground Water/ Public Health/ Municipal Corporation, as the case may be, about the construction of bore well/ tube well.
- (ii) Registration of all the drilling agencies, namely, Government/ Semi Government, Private etc. should be mandatory with the district administration/ Statutory Authority wherever applicable.
- (iii) Erection of signboard at the time of construction near the well with the following details:-
 - (a) Complete address of the drilling agency at the time of construction/ rehabilitation of well.
 - (b) Complete address of the user agency/owner of the well.
- (iv) Erection of barbed wire fencing or any other suitable barrier around the well during construction.
- (v) Construction of cement/ concrete platform measuring 0.50x0.50x0.60 meter (0.30 meter above ground level and 0.30 meter below ground level) around the well casing.
- (vi) Capping of well assembly by welding steel plate or by providing a strong cap to be fixed to the casing pipe with bolts & nuts.
- (vii) In case of pump repair, the tube well should not be left uncovered.
- (viii) Filling of mud pits and channels after completion of works.
- (ix) Filling up abandoned bore wells by clay/sand/boulders/pebbles/drill cuttings etc. from bottom to ground level.
- (x) On completion of the drilling operations at a particular location, the ground conditions are to be restored as before the start of drilling.
- (xi) District Collector should be empowered to verify that the above guidelines are being followed and proper monitoring check about the status of bore holes/ tube wells are being taken care through the concerned state/ Central Government agencies.
- (xii) District/ Block/ Village wise status of bore wells/tube wells drilled viz. No. of wells in use, No. of abandoned bore wells/ tube wells found open, No. of abandoned bore wells/ tube wells properly filled up to ground level and balance number of abandoned bore wells/ tube wells to be filled up to ground level is to be maintained at District Level.

In rural areas, the monitoring of the above is to be done through Village Sarpanch and the Executive from the Agriculture Department.

In case of urban areas, the monitoring of the above is to be done through Junior Engineer and the Executive from the concerned Department of Ground Water/Public Health/ Municipal Corporation etc.

- (xiii) If a bore well/ tube well is 'Abandoned' at any stage, a certificate from the concerned department of Ground Water/ Public Health/ Municipal Corporation/ Private Contractor etc. must be obtained by the aforesaid agencies that the 'Abandoned' bore well/tube well is properly filled upto the ground level. Random inspection of the abandoned wells is also to be done by the Executive of the concerned agency/ department. Information on all such data on the above are to be maintained in the District Collector/ Block Development Office of the State.

We are informed that the last paragraph of the earlier order dated 11th February, 2010, concerning publicity has been duly complied with.

Subject to the above, the writ petition is disposed of.


TRUE COPY

.....CJI.
[S.H. KAPADIA]

.....J.
[K.S. RADHAKRISHNANA]

.....J.
[SWATANTER KUMAR]

New Delhi,
August 6, 2010

ANNEXURE VIII

List of States/Union territories where ground water extraction is being regulated by Central Ground Water Authority

1. Andaman and Nicobar Islands
2. Assam
3. Arunachal Pradesh
4. Bihar
5. Chhattisgarh
6. Dadra and Nagar Haveli and Daman and Diu
7. Gujarat
8. Haryana
9. Jharkhand
10. Madhya Pradesh
11. Maharashtra
12. Manipur
13. Meghalaya
14. Mizoram
15. Nagaland
16. Odisha
17. Punjab
18. Rajasthan
19. Sikkim
20. Tripura
21. Uttar Pradesh
22. Uttarakhand
23. Andhra Pradesh (only mining projects)
24. Telangana (only mining projects)


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Annexure IX

Glossary of technical terms used

1. **Safe area:** Area categorized as SAFE from the ground water resources point of view, based on the latest ground water resources assessment carried out jointly by CGWB and State ground water organizations. Details available on the websites of NOCAP and CGWB.
2. **Semi-critical area:** Area categorized as SEMI-CRITICAL from the ground water resources point of view, based on the latest ground water resources assessment carried out jointly by CGWB and State ground water organizations. Details available on the websites of NOCAP and CGWB.
3. **Critical area:** Area categorized as CRITICAL from the ground water resources point of view, based on the latest ground water resources assessment carried out jointly by CGWB and State ground water organisations. Details available on the websites of NOCAP and CGWB.
4. **Over-exploited area:** Area categorized as OVER-EXPLOITED from the ground water resources point of view, based on the latest ground water resources assessment carried out jointly by CGWB and State ground water organisations. Details available on the websites of NOCAP and CGWB.
5. **Aquifer:** Geological formation capable of storing and transmitting ground water.
6. **Deeper Aquifer:** In areas having multiple aquifer system, the aquifer(s) occurring below the uppermost aquifer.
7. **Well:** Any structure used for the extraction of groundwater, including open wells, dug wells, bore wells, dug-cum-bore wells, tube wells, filter points, collector wells, infiltration galleries, recharge wells, or any of their combinations or variations.
8. **Government Agency:** May be Central or State Government body.
9. **Supplier:** Government/ Government approved Water Supply Agency.
10. **Mine:** Area where mining activity is taking place, or area abandoned after mining.
11. **Illegal Ground Water abstraction Structure:** Any energized abstraction structure viz. dugwell, tubewell, borewell which is being used to withdraw ground water without valid No Objection Certificate from Central Ground Water Authority.
12. **Rainwater Harvesting:** The technique or system of collection and storage of rainwater, at micro watershed scale, including roof-top harvesting, for future use or for recharge of groundwater.
13. **Mining Project:** Project which involves mining activity either open cast or underground or both.
14. **Ground Water Draft:** Quantum of ground water withdrawal.
15. **Saline Water:** Water having salinity in excess of 2500 μ siemens/cm at 25^oC.
16. **Water Table Intersection:** Intersection of the water table on excavation of the overlying material due to mining or other activities.
17. **Drinking and domestic use:** Besides drinking & domestic use of households, this category will cover drinking requirement of industries not requiring water for industrial process; drinking, washing, cleaning use etc. in case of hospitals, hotels, malls & multiplexes, institutions, offices, banquet halls, fire stations, metro stations, railway stations, airports, sea ports, stadia etc.
18. **Recycle/Reuse:** Using treated waste water for various purposes/ putting water to multiple uses.
19. **Government Department:** Either Central Government or State Government.
20. **Municipality:** Municipality, a Municipal Corporation or similar body of local urban governance by any other name.
21. **Groundwater:** Water, which exists below the surface in the zone of saturation and can be extracted through wells or any other means or emerges as springs and base flows in streams and rivers;
22. **Bgl :** Below Ground Level.
23. **BCM :** Billion cubic metres.


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24. **Groundwater Abstraction structure:** Structure used to withdraw groundwater like bore well / tube well / dug well/dug cum bore well/tunnel well.
25. **Observation well or Piezometer:** A bore well/tube well used only for measuring the water level/piezometric head and to take water sample periodically but not used for groundwater abstraction.
26. **Water Audit:** A method of quantifying water use in simple or complex systems, with a view to reducing water usage and often saving money on otherwise unnecessary water use.
27. **Ground water pollution:** If concentration of any parameter in ground water exceeds the maximum permissible limit for drinking water prescribed by the Bureau of Indian Standards.
28. **Cooperative Group Housing Societies/ Builder flats:** A Housing Society is a society formed by house owners within a residential complex. The housing society formed must be formally registered with registrar of co-operatives.
29. **KLD – Kilo Litre per day**
30. **EC_{GW}** - Environmental compensation for drawing illegal ground water.
31. **EC_{GWR}** - Environmental compensation rates for drawing illegal ground water.

ANNEXURE X

Annual water audits by the industries (Source – CII)

Water audit is a systematic process of objectively obtaining a water balance by measuring flow of water from the site of water withdrawal or treatment, through the distribution system, and into areas where it is used and finally discharged. Conducting a water audit involves calculating water balance, water use and identifying ways for saving water.

Water audit involves preliminary water survey and detailed water audit. Preliminary water survey is conducted to collect background information regarding plant activities, water consumption and water discharge pattern and water billing, rates and water cess. After the analysis of the secondary data collected from the industry, detailed water audit is conducted, which involves the following steps:

- On site training and discussion with facility manager and personnel
- Water system analysis
- Quantification of baseline water map
- Monitoring and measurements using pressure and flow meters and various other devices
- Quantification of inefficiencies and leaks
- Quantification of water quality loads and discharges
- Quantification of variability in flows and quality parameters
- Strategies for water treatment and reuse or direct use

A detailed water balance is finally developed. Water quality requirement at various user areas is mapped, which helps in developing 'recycle' and 'reuse' opportunities.

The detailed water audit report contains the following:

- Water consumption and wastewater generation pattern
- Specific water use and conservation
- Complete water balance of the facility
- Water saving opportunities
- Method of implementing the proposals
- Full description and figures
- Investment required

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Industries can undertake following measures for water conservation:

- Setting up of norms for water budgeting
- Modernization of industrial process to reduce water consumption
- Recycling water with a re-circulating cooling system
- Ozonation cooling water approach which can result in five fold reduction in blow down when compared to traditional chemical treatment
- Reduction in reuse of de-ionized water by eliminating some plenum flushes, converting from a continuous flow to an intermittent flow system and improving control on the use
- Use of waste water for gardening
- Proper processing of effluents to adhere to the norms of disposal.


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C.L. Gupta Exports Ltd.

18 km Before Moradabad, Delhi Highway,
vill. Jivai, Amroha-244221, India
Cin :- U74999 DL2004 PLC 125090

ANNEXURE - A 4
(2017)

925

Tel. : +91-591-2477000
Fax : +91-591-2477300
e-mail : mail@clgupta.com

CLG/HR-194/2020-21/90

12.10.20

The Regional Director
Central Ground Water Board
Bhujal Bhavan , North region
Sec-B, Near Ram Ram Bank
Chauraha, Sitapur Road
Lucknow -226021

Sub: Ground Water requirement for drinking/domestic and industrial purposes.

Sir,

In accordance to the Latest G.O. No. CG-DL-E-24092020-221952 dated 24.09.2020, we are an old unit operating since 1.4.2001 and at present, we have approval dated 27.4.20 for groundwater extraction only for domestic/residential use since we are a factory with canteen, bathrooms and several guesthouses/quarters. However, we currently don't have approval for groundwater extraction for industrial use.

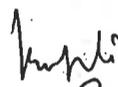
In view of the new notification dated 24.09.2020, we are an old unit operating since 1.4.2001 and in accordance with the same, we request for the following:

1. (factory with canteen and bathrooms) Requirement for drinking/domestic for 6500 employees (6500*45): 290 KLD
2. Fresh water required for our Handicrafts Industry (Industrial use) : 30 KLD

Since the uploading of above request is not feasible on your portal, we are sending the request in hardcopy.

Kindly allow.

Thanking You
Yours Faithfully
For C.L. Gupta Exports Ltd.


(Teevra Gupta)

Director

encl. details of 6500.

Manufacturer & Exporters

Brass Art Ware • E.P.N.S. Ware • Wrought Iron Ware • Glass & Crystal Ware • Iron & Steel Ware • Wooden Furniture & Accessories

Regd. Office : DPT 337, DLF PRIME TOWER, OKHLA, NEW DELHI-110020


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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 1(C)/फॉर्म 1(सी)

[See rule 6(3)/नियम 6(3) देखें]

APPLICATION FOR REGISTRATION OF EXISTING WELL

विद्यमान कूप के रजिस्ट्रीकरण हेतु आवेदन पत्र

(Domestic or Agricultural User of Ground Water)

(भूगर्भ जल का घरेलू या कृषि उपयोक्ता)

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	AMRH1120RDO0004
Name of the Applicant आवेदक का नाम	Teevra Gupta	Father's Name पिता का नाम	Anil Gupta
Date of Birth जन्मतिथि	28/08/1971	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number आधार कार्ड संख्या	8891-0226-6654	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download

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04-Nov-20, 12:38 PM

House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	-	Locality/Village मुहल्ला/गाँव	C. L. Gupta & Sons Near Kathghar Kotwali
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	Rampur Road	State राज्य	Uttar Pradesh
District जनपद	Moradabad	Pin Code पिन कोड	244001
Designation पद	Director	Company Name कंपनी का नाम	C. L. Gupta Exports Ltd.
Authorization Letter प्राधिकार पत्र	Download		
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Amroha (J.P.Nagar)	Block ब्लॉक	ZOYA
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	Vill- Jivai, Amroha	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या			N/A
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/04/2016	Type of Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	No		
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	2

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	63.00	69.00	6.00	203.00
2	69.00	75.00	6.00	203.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	75.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	30.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		15.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/04/2016	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Domestic	Daily Running Hours दैनिक उपयोग (घंटे में)	5.00	

Is Plot Size of Residential Premises is More Than 300 Square Meters? क्या आवासीय परिसर के भूखंड का आकार 300 वर्ग मीटर से अधिक है?	Yes	Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ^० ³)	107000.00		
Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	Approved		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
<p>I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..</p> <p>मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा”</p> <p style="text-align: center;">I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/></p>			


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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 1(C)/फॉर्म 1(सी)

[See rule 6(3)/नियम 6(3) देखें]

APPLICATION FOR REGISTRATION OF EXISTING WELL

विद्यमान कूप के रजिस्ट्रीकरण हेतु आवेदन पत्र

(Domestic or Agricultural User of Ground Water)

(भूगर्भ जल का घरेलू या कृषि उपयोक्ता)

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	AMRH1120RDO0005
Name of the Applicant आवेदक का नाम	Teevra Gupta	Father's Name पिता का नाम	Anil Gupta
Date of Birth जन्मतिथि	28/08/1971	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number आधार कार्ड संख्या	8891-0226-6654	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download


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House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	-	Locality/Village मुहल्ला/गाँव	C. L. Gupta & Sons Near Kathghar Kotwali
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	Rampur Road	State राज्य	Uttar Pradesh
District जनपद	Moradabad	Pin Code पिन कोड	244001
Designation पद	Director	Company Name कंपनी का नाम	C. L. Gupta Exports Ltd.
Authorization Letter प्राधिकार पत्र	Download		
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Amroha (J.P.Nagar)	Block ब्लॉक	ZOYA
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	Vill- Jivai, Amroha	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A		
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/04/2016	Type of Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है	No		
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	2

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	63.00	69.00	6.00	203.00
2	69.00	75.00	6.00	203.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	75.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	30.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		15.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/04/2016	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Domestic	Daily Running Hours दैनिक उपयोग (घंटे में)	5.00	

Is Plot Size of Residential Premises is More Than 300 Square Meters? क्या आवासीय परिसर के भूखंड का आकार 300 वर्ग मीटर से अधिक है?	Yes	Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes
Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी ³)	107000.00		
Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	Approved		
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
<p>I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..</p> <p>मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा”</p> <p style="text-align: center;">I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/></p>			


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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 1(B)/फॉर्म 1(बी)

[See rule 6(2)/नियम 6(2) देखें]

APPLICATION FOR REGISTRATION OF WELL

कूप के रजिस्ट्रीकरण हेतु आवेदन पत्र

(Commercial/Industrial/Infrastructural/Bulk user having N.O.C. issued by Central Ground Water Authority or by Ground Water Department)

(वाणिज्यिक/औद्योगिक/अवसंरचनात्मक/सामूहिक उपयोक्ता जिनके पास एन.ओ.सी. केंद्रीय भूगर्भ जल प्राधिकरण या भूगर्भ जल विभाग द्वारा जारी किया गया)

[UIS 10(1) or 11(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

[उत्तर प्रदेश भूगर्भ जल प्रबंधन और विनियमन अधिनियम, 2019 का युआईएस 10 (1) या 11 (1)]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	AMRH1120RIN0006
Name of the Applicant आवेदक का नाम	Teevra Gupta	Father's Name पिता का नाम	Anil Gupta
Date of Birth जन्मतिथि	28/08/1971	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number आधार कार्ड संख्या	8891-0226-6654	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download


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House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	-	Locality/Village मुहल्ला/गाँव	C. L. Gupta & Sons Near Kathghar Kotwali
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	Rampur Road	State राज्य	Uttar Pradesh
District जनपद	Moradabad	Pin Code पिन कोड	244001
Designation पद	Director	Company Name कंपनी का नाम	C. L. Gupta Exports Ltd.
Company Address कंपनी का पता	Vill-Jivai, NH-24 Distt-Amroha	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Amroha (J.P.Nagar)	Block ब्लॉक	ZOYA
Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	Vill- Jivai, Amroha	Municipality/Municipal Corporation नगर पालिक/नगर निगम	N/A
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या			N/A
Particulars of The Existing Well विद्यमान कूप का ब्यौरा			
Date of Construction/Sinking of Well कूप की निर्माण तिथि	01/04/2016	Type of Well कूप का प्रकार	Tube Well/Boring
Housing Pipe If Any यदि कोई है		No	
Strainer Details स्ट्रेनर का विवरण			
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	2

S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	63.00	69.00	6.00	203.00
2	69.00	75.00	6.00	203.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	75.00	Whether There has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Submersible	Pump Capacity (In m3/hr) पंप क्षमता (m3/hr)	30.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)		15.00		
Operational Device परिचालन उपकरण	Electric Motor	Date of Energization विद्युतीकरण तिथि	01/04/2016	
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Industrial	Annual Running Hours वार्षिक उपयोग (घंटे में)	1500.00	

Daily Running Hours दैनिक उपयोग (घंटे में)	5.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No
Please Submit Mode of Treatment of Waste Water/Effluent (For Industries) अपशिष्ट जल की उपचार प्रणाली भरें (उद्योग हेतु)	We have ETP and STP for treatment of Waste Water equipped with U.F. and R.O.	Please Mention Whether Obtained NOC from Uttar Pradesh Pollution Control Board for Discharge of Effluent/Waste Water or Not? कृपया उल्लेख करें कि क्या उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड से अपशिष्ट प्रवाह/अपशिष्ट जल प्रवाह हेतु अनापत्ति प्रमाण पत्र प्राप्त कर लिया गया है अथवा नहीं	Yes
Upload NOC अनापत्ति प्रमाणपत्र अपलोड करें		Download	
Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	Yes	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं	We had ground water withdrawal permission of 330 KLD for Industrial and drinking domestic purposes. We applied for its renewal vide application dated 8.12.2018. Now, as per Govt. policy we applied 30 KLD for Industrial and 290 KLD for Drinking domestic purposes through letter dated 12.10.20.

Capacity of Structure, Constructed for Rain Water Harvesting (M ³) वर्षा जल के संचयन हेतु निर्मित संरचना की क्षमता (मी० ³)		107000.00	
NOC Issued By: अनापत्ति प्रमाण पत्र (द्वारा निर्गत)			
Central Ground Water Authority केन्द्रीय भूगर्भ जल प्राधिकरण			Yes
Certificate Number प्रमाणपत्र संख्या	CGWA/NOC /2016/2380	Issue Date निर्गमन तिथि	21/12/2016
Expiry Date अंतिम तिथि	20/12/2018	Upload Certificate प्रमाणपत्र अपलोड करें	Download
Ground Water Department Uttar Pradesh भूगर्भ जल विभाग उत्तर प्रदेश सरकार			No
Declaration by the Applicant आवेदक द्वारा उद्घोषणा			
<p>I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled ..</p> <p>मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा"</p> <p style="text-align: center;">I Agree/मैं सहमत हूँ <input checked="" type="checkbox"/></p>			


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GROUND WATER DEPARTMENT
 (Namami Gange & Rural Water Supply Department)
 Ministry of Jal Shakti
 Government of Uttar Pradesh

Form 3 (A)

[See Rule 8(1)]

Certificate Of Registration Of Existing/New Well

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202011000029			
Name of the Owner	Teevra Gupta	Son of	Anil Gupta
Address of the Applicant	-	Application Form Serial No.	AMRH1120RDO0004
Date of Submission	04/11/2020	Specimen Signature	
Location Particulars			
District	Amroha (J.P.Nagar)	Block	ZOYA
Plot No./Khasra No.	Vill- Jivai, Amroha	Municipality/Corporation	N/A
Ward No./Holding No.			N/A
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2016		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	75.00

940

Purpose of well	Domestic	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	15.00
Operational Device	Electric Motor	Rate of Withdrawal (m3/hr.)	30.00
Date of Energization (In Case of Electric Pump)		01/04/2016	


TRUE COPY

This certificate of registration is issued on the basis of the information furnished by the applicant subject to the conditions stated overleaf.

Place:

Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

Conditions

1. For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix water meters, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
2. The District Ground Water Management Council reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
3. In case of any change of ownership of the existing well, fresh registration has to be obtained.
4. No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the District Ground Water Management Council. Any deviation in this regard shall lead to cancellation of this registration.
5. In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
6. Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
7. **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing whenever needed. General guidelines for installation of piezometers are as follows:

- o The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".

- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
 - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
 - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
 - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
 - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
 - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
 - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
 - Any other site specific requirement regarding safety and access for measurement may be taken care off.
8. Any other condition(s) that may be imposed by the District Ground Water Management Council.



TRUE COPY



GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 3 (A)

[See Rule 8(1)]

Certificate Of Registration Of Existing/New Well

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202011000030			
Name of the Owner	Teevra Gupta	Son of	Anil Gupta
Address of the Applicant	-	Application Form Serial No.	AMRH1120RDO0005
Date of Submission	04/11/2020	Specimen Signature	
Location Particulars			
District	Amroha (J.P.Nagar)	Block	ZOYA
Plot No./Khasra No.	Vill- Jivai, Amroha	Municipality/Corporation	N/A
Ward No./Holding No.			N/A
Particular of the Existing Well and Pumping Device			
Date of Construction/Sinking of the Well	01/04/2016		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	75.00

944

Purpose of well	Domestic	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	15.00
Operational Device	Electric Motor	Rate of Withdrawal (m³/hr.)	30.00
Date of Energization (In Case of Electric Pump)		01/04/2016	


TRUE COPY

This certificate of registration is issued on the basis of the information furnished by the applicant subject to the conditions stated overleaf.

Place:

Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

Conditions

1. For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix water meters, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters.
2. The District Ground Water Management Council reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands.
3. In case of any change of ownership of the existing well, fresh registration has to be obtained.
4. No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the District Ground Water Management Council. Any deviation in this regard shall lead to cancellation of this registration.
5. In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage, this registration is liable for cancellation.
6. Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis.
7. **Guidelines for Installation of Piezometers and their Monitoring**

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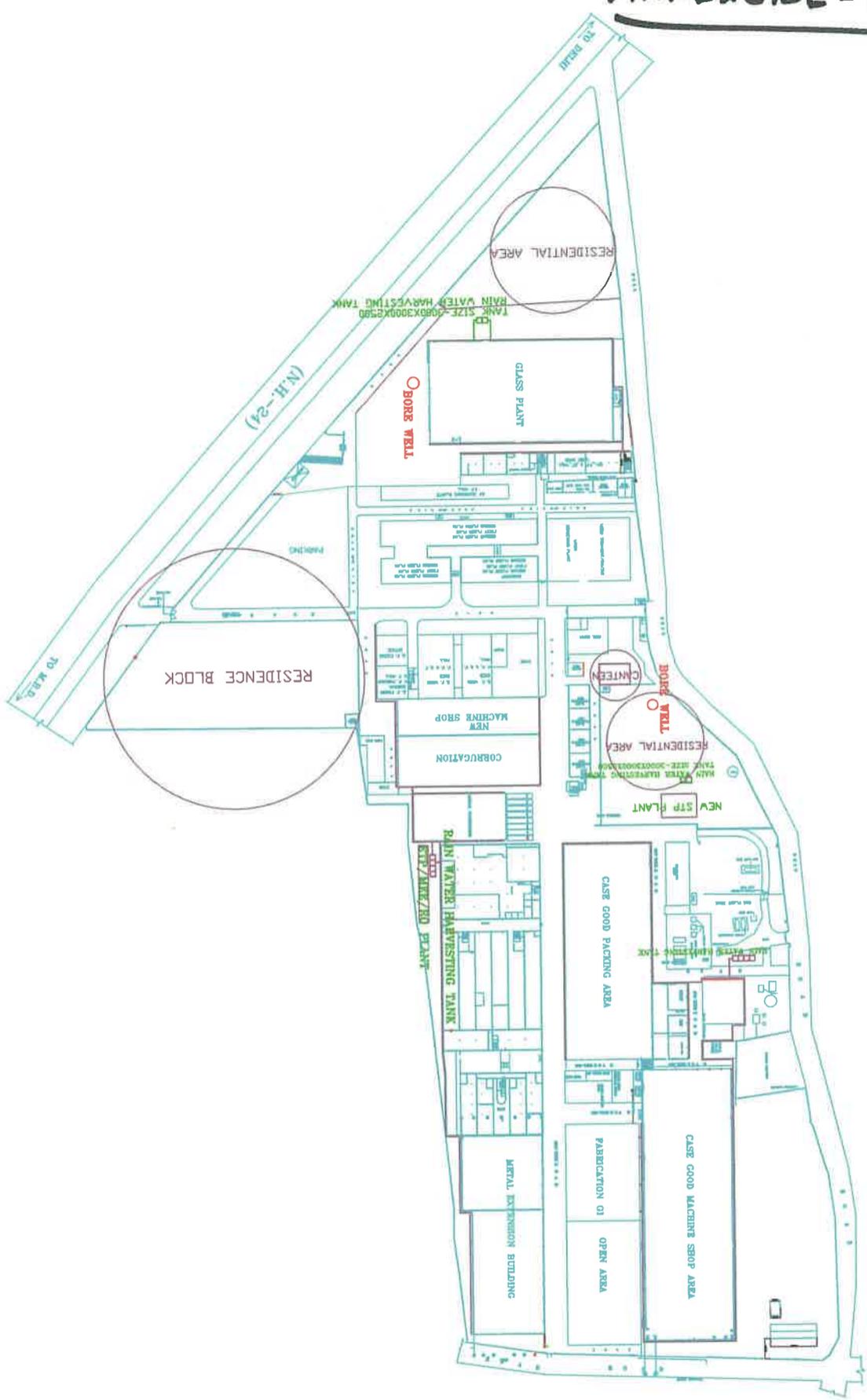
- o The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".

- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
 - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
 - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
 - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
 - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone tapped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
 - The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
 - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
 - Any other site specific requirement regarding safety and access for measurement may be taken care off.
8. Any other condition(s) that may be imposed by the District Ground Water Management Council.



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ANNEXURE - A 6



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ETP PLANT

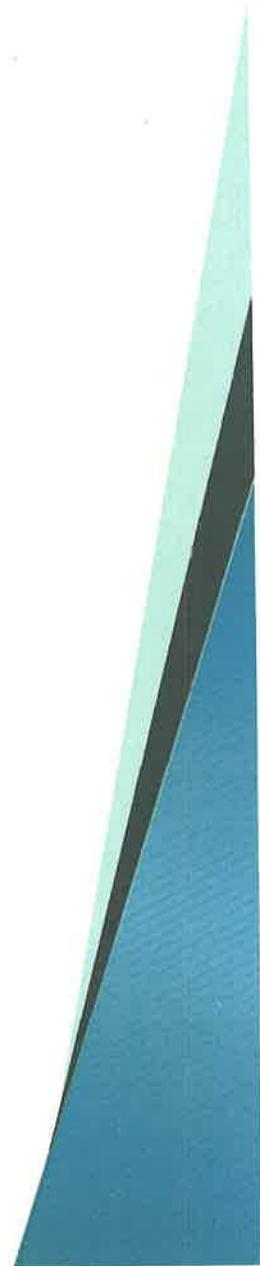
CAPACITY: 150 KLD

ANNEXURE - A7

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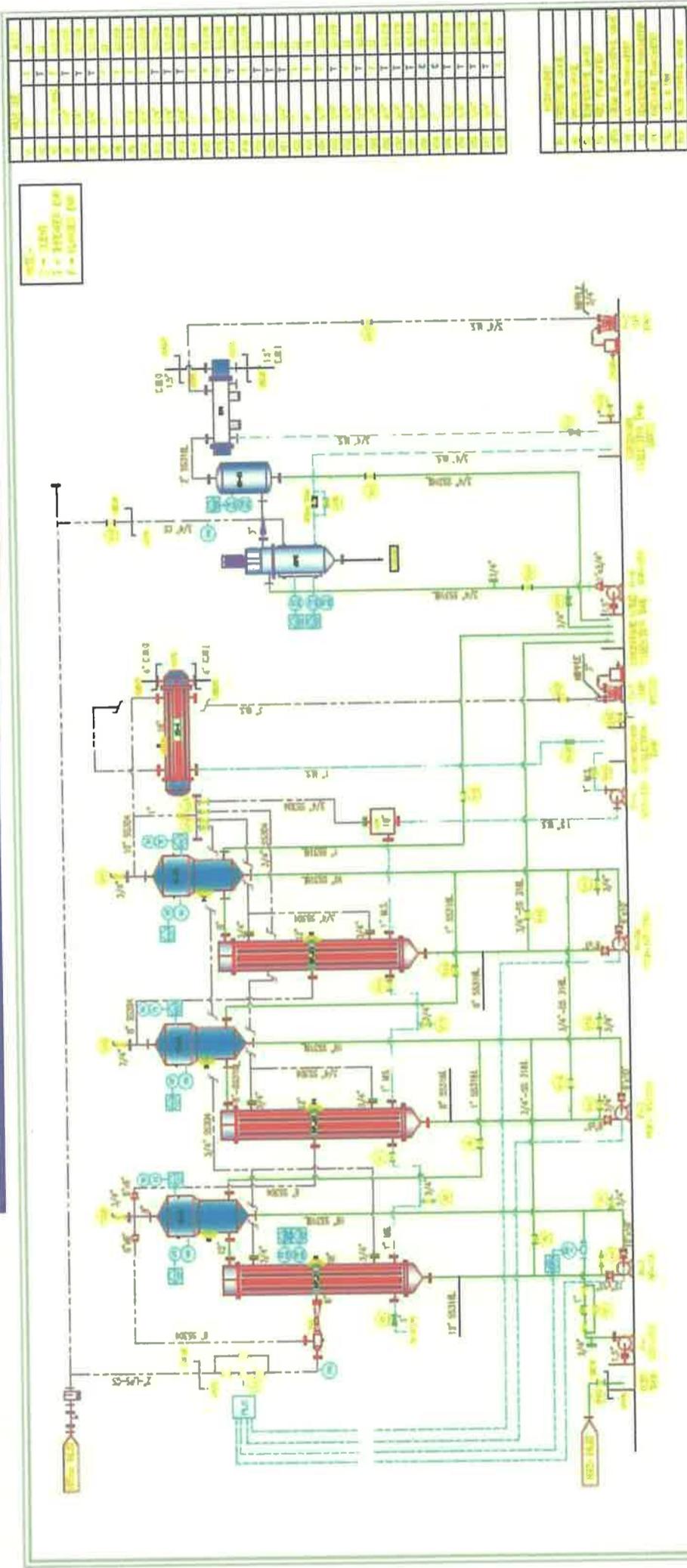




MULTI EFFECT EVAPRATOR PLANT


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Process Flow Chart



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PROJECT:-	ZERO LIQUID DISCHARGE (ZLD)		
CLIENT:-	C. L. GUPTA EXPORTS LIMITED		
MANUFACTURER:-	SAI ENVIRO CARE SYSTEM 1550, MIE, BARADURGARI, HARYANA		
TITLE:-	MULTI EFFECT EVAPORATOR + AGGLATED THIN FILM DRYER		
DESIGN	DRAWN	CHECKED	APPROVED
SCALE	DATE	DRAWING NO.	SHEET
NTS	SEP. 2020	SECS_FD_103-A-001	1 OF 1
			REV. 0

NO.	REVISION	DATE	BY	CHKD.	APPD.
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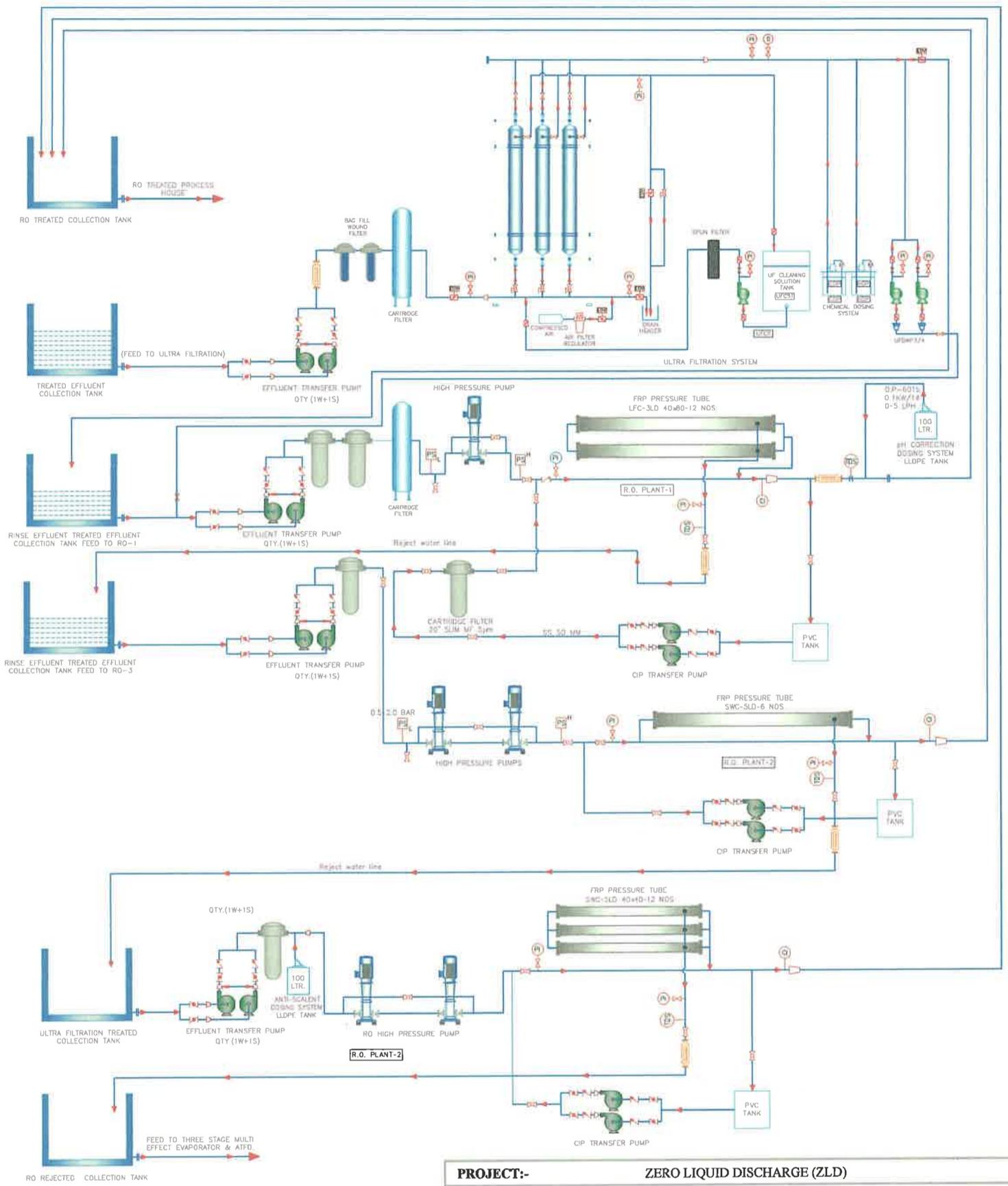
RO Plant

Capacity: 10 KL/Hr


TRUE COPY

952

Process Flow Chart



PROJECT:-		ZERO LIQUID DISCHARGE (ZLD)		
CLIENT:-		C.L. GUPTA EXPORTS LIMITED		
MANUFACTURER:-		SAI ENVIRO CARE SYSTEM 1550, MIE Part-2, Bahadurgarh, Haryana		
TITLE:-		ULTRA FILTRATION + SLUDGE REVERSE OSMOSIS (RO) PLANT		
DESIGN	DRAWN	CHECKED	APPROVED	
SCALE	DATE	DRAWING NO.	SHEET	REV.
NTS	SEP. 2020	SECS_PD_103-B-002	1 OF 1	0

953

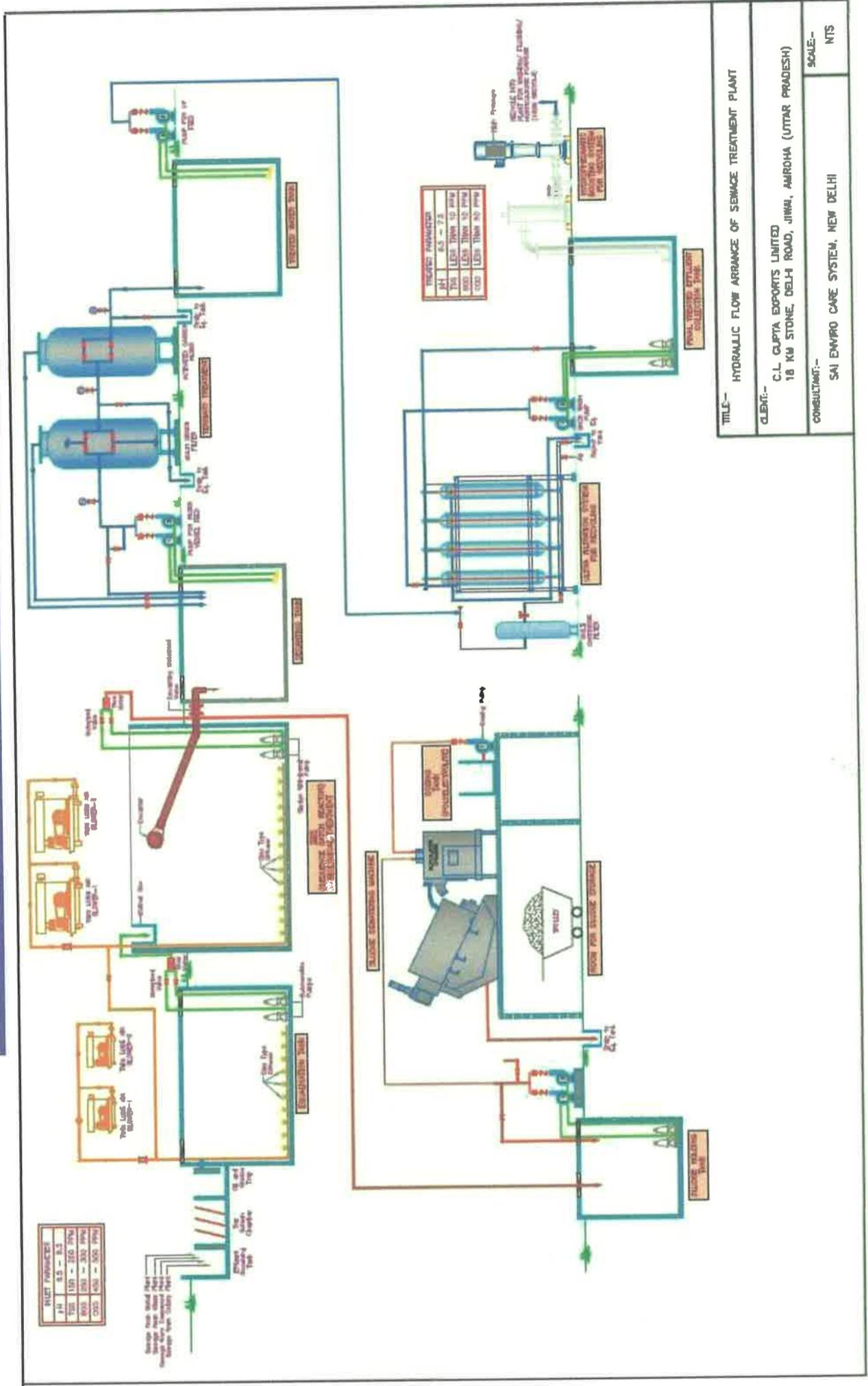
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STP Plant

Capacity: 250 KLD


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Process Flow Chart



TITLE:- HYDRAULIC FLOW ARRANGEMENT OF SEWAGE TREATMENT PLANT

CLIENT:- C.L. GUPTA EXPORTS LIMITED
18 KM STONE, DELHI ROAD, JIWA, AMROHA (UTTAR PRADESH)

CONSULTANT:- SAI ENVIRO CARE SYSTEM, NEW DELHI

SCALE:- NTS

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Wood Lacquer Division ETP Modification

Primary Tank




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Wood Lacquer Division ETP Modification



Electromagnetic Inlet Flow Meter



Outlet Flow Meter



Energy Meter



Filter

Wood Lacquer Division ETP Modification



U.V. Lamp

Clarifier



Sludge Bed

Biological Treatment/Secondary Treatment tank

Metal Division ETP Plant Modification



Inlet Sample Collection Point



Outlet Sample Collection Point

Glass Division ETP Modification



MBBR- Biological Treatment Tanks

Glass Division ETP Modification

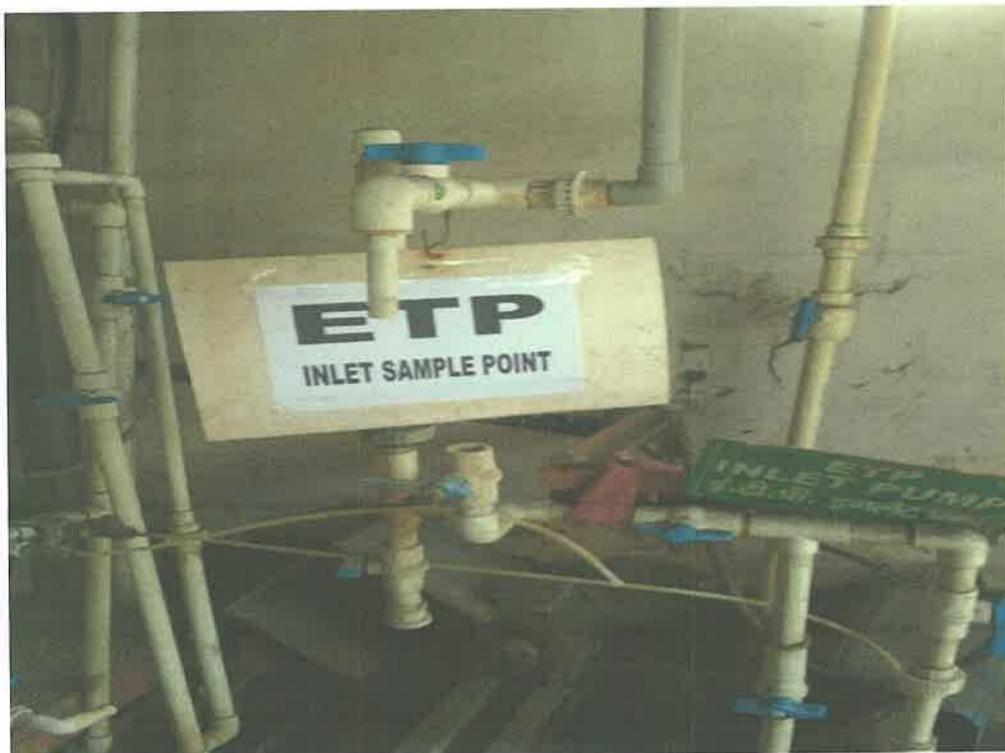


Electromagnetic Flow Meter ETP- Inlet

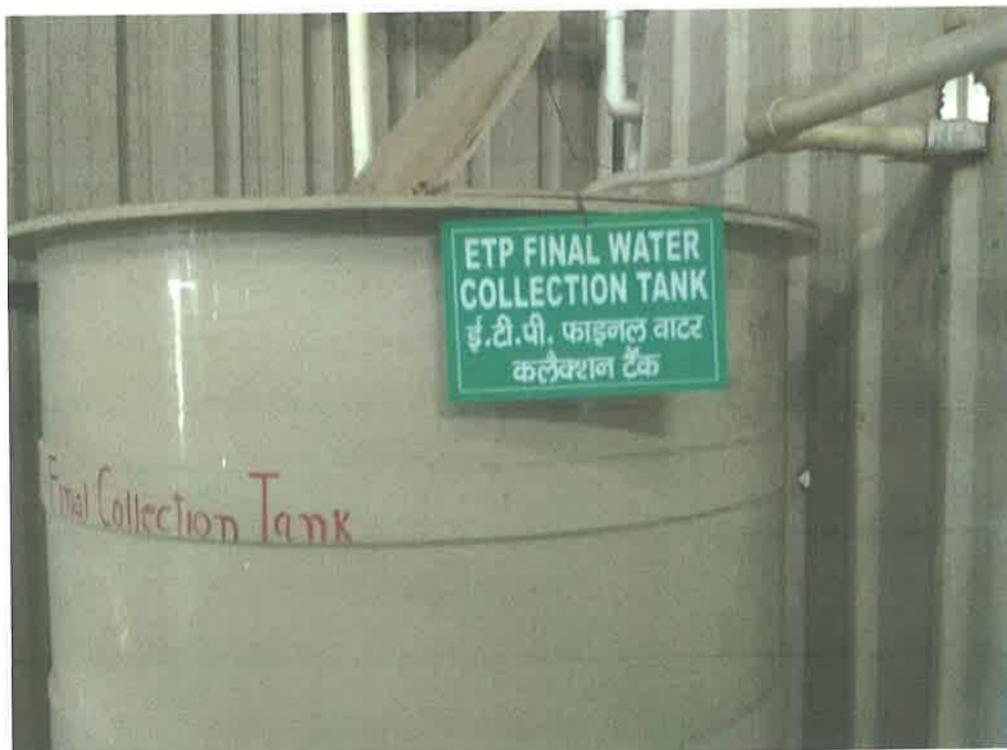


Flow Meter ETP-Outlet

Glass Division ETP Modification



Sample collection point ETP- Inlet



Sample collection point ETP- Outlet

Metal Division ETP Plant Modification

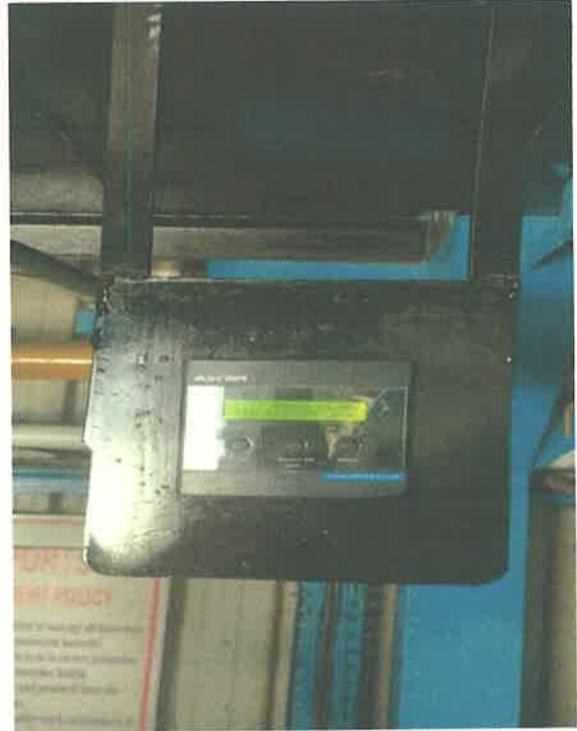


Biological Treatment Tank

Metal Division ETP Plant Modification



Electromagnetic Inlet Flow Meter



Outlet Flow Meter



Energy Meter

Glass Division STP Modification



Electromagnetic Flow Meter- Inlet



Flow Meter- Outlet



U.V. Lamp

Glass Division STP Modification



Sample collection point STP- Inlet



Sample Collection point STP- outlet

Glass Division STP Modification



MBBR
SYSTEM

MBBR- Biological Treatment Tanks

Res. Area STP Modification



Sample collection point STP- Inlet



Sample collection point STP- Outlet

Res. Area STP Modification



MBBR- For Biological Treatment

Res. Area STP Modification



U.V. Lamp



Electromagnetic Inlet Flow Meter



Outlet Flow Meter



Energy Meter


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